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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200 of 2014

(C.W.P. No. 3727/1985)

IN THE MATTER OF:

M.C Mehta

.... Applicant

VERSUS

Union of India &Ors.

.... Respondent(s)

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NDH- 01.05.2024

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PLACE: NEW DELHI

DATED: 29.04.2024

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 200 of 2014****(C.W.P. No. 3727/1985)****IN THE MATTER OF:**

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**REPORT OF ALL 38 DISTRICTS, ON BEHALF OF THE
STATE OF BIHAR IN TERMS OF THE ORDER DATED
19.02.2024 PASSED BY THIS HON'BLE TRIBUNAL**

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal vide order dated 19.02.2024 was pleased to grant time to State of Bihar to submit Reportin tabulated form alongwith the reports of District Magistrates and the required information before this Hon'ble Tribunal.
2. It is submitted that in compliance of the order dated 19.02.2024, all the thirty-eight (38) districts of State

of Bihar have provided the required data alongwith the reports of District Magistrates which has been provided in tabulated chart as annexed herein.

3. In the light of the aforesaid facts and circumstance, it is prayed that this Hon'ble Tribunal may be graciously pleased to take on record the report on behalf of the State of Bihar and pass such order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and in the interest of justice.

Filed by:



Rishi K. Awasthi

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Enclosed:
38 Districts report
Dated 29.04.2024
Place : New Delhi

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कुन्दन कुमार, भा0प्र0से0
जिला पदाधिकारी एवं समाहर्ता
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पत्रांक-.....825...../सा0,

पूर्णिया, दिनांक-.....24-4-24.....

सेवा में,

परियोजना पदाधिकारी
-सह- अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना

विषय :- माननीय NGT, नई दिल्ली में दायर O.A. No-200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- नगर विकास एवं आवास विभाग, बिहार, पटना का पत्रांक-118/न.वि. एवं आ.वि., दिनांक 20.04.2024


महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के माध्यम से माननीय NGT, नई दिल्ली में दायर O.A. No-200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन विहित प्रपत्र में मांग की गयी है। उक्त पत्र के आलोक में नगर आयुक्त, नगर निगम, पूर्णिया, कार्यपालक पदाधिकारी, नगर परिषद, कसबा/बनमनखी, कार्यपालक पदाधिकारी, नगर पंचायत, चम्पानगर/बायसी/अमौर/जानकीनगर/धमदाहा/मीरगंज/भवानीपुर/रूपौली एवं क्षेत्रीय पदाधिकारी, बिहार राज्य प्रदूषण नियंत्रण पर्षद, पूर्णिया तथा खनिज विकास पदाधिकारी, पूर्णिया से प्रतिवेदन प्राप्त हुआ है।

अतः विभाग से प्राप्त निदेश के आलोक में उक्त कार्यालयों से प्राप्त प्रतिवेदन के आधार पर समेकित प्रतिवेदन विहित प्रपत्र में संलग्न कर आवश्यक कार्रवाई हेतु भेजी जाती है।

अनुलग्नक :- यथोक्त।

विश्वासभाजन


जिला पदाधिकारी
पूर्णिया

माननीय NGT, नई दिल्ली में दायर O.A. No-200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुपालन में पूर्णिया जिले के नगर निकाय एवं अन्य विभागों से प्राप्त प्रतिवेदन के आधार पर समेकित प्रतिवेदन :-

1. CATEGORY: SEWAGE

S.No.		a	b	c	d	e	f	g
Data		Per Day Generation of sewage in each city/ town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/ town	Quantity of discharge d treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
District								
DISTRICT PURNEA	NAGAR NIGAM PURNEA	42.5 MLD	There is no STP, However process for identification of land is undergoing.			3 YEARS	No. of Hotels - 30 Dharamshala - 02 Ashrams - 00 Total - 32 (Thirty Two) As per the BSPCB submitted report, There are 09 applications of hotels/ dharmshala/ ashrams operating with valid CTE/CTOs of this Board.	No sampling has been done by BSPCB so far
	KASBA NAGAR PARISHAD	4.65 MLD						
	BANMANKHI NAGAR PARISHAD	4.6 MLD						
	CHAMPANAGAR NAGAR PANCHAYAT	1.58 MLD						
	BAISAI NAGAR PANCHAYAT	1.4 MLD						
	AMOUR NAGAR PANCHAYAT	1.26 MLD						
	JANKI NAGAR NAGAR PANCHAYAT	1.3 MLD						
	DHAMDAHA NAGAR PANCHAYAT	1.6 MLD						
	MIRGANJ NAGAR PANCHAYAT	1.6 MLD						
	BHAWANIPUR NAGAR PANCHAYAT	1.4 MLD						
	RUPOLI NAGAR PANCHAYAT	1.3 MLD						

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	a	b	c	d	e	f	
District	Data	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
DISTRICT PURNEA	NAGAR NIGAM PURNEA	80 TPD	50 TPD	30 TPD	35000 TON / 2 Year	Treated wet waste is converted in to compost. Dry waste is used by waste Picker and reject are used to fill up low lands.	Dumping place is at Hasda Ward no -34
	KASBA NAGAR PARISHAD	10.20 TPD	0 TPD	10.20 TPD	400 TON / 2 Year	Untreated waste is send to dump side. Dry waste is used by waste Picker and reject are used to fill up low lands.	Dumping Place is at Collage Chowk, Kasba
	BANMANKHI NAGAR PARISHAD	13 TPD	0 TPD	13 TPD	382 TON / 2 Year		Dumping place is at Gram Panchayat Dharara and Marketing Yard Ward No-10
	CHAMPANAGAR NAGAR PANCHAYAT	4.71 TPD	0 TPD	4.71 TPD	115 TON / 2 Year		Dumping place is at Near Gudri Asthan
	BAISAI NAGAR PANCHAYAT	4.53 TPD	0 TPD	4.53 TPD	100 TON / 2 Year		Dumping place is at near Baisi Haat
	AMOUR NAGAR PANCHAYAT	4.24 TPD	0 TPD	4.24 TPD	100 TON / 2 Year		Dumping place is at near Amour Bazar
	JANKI NAGAR NAGAR PANCHAYAT	4.2 TPD	0 TPD	4.2 TPD	230 TON / 2 Year		Dumping place is at Ramnagar Ward No-11
	DHAMDAHA NAGAR PANCHAYAT	7 TPD	0 TPD	7 TPD	342 TON / 2 Year		Dumping place is at Dhokwa Ward No-22
	MIRGANJ NAGAR PANCHAYAT	5.2 TPD	0 TPD	5.2 TPD	105 TON / 2 Year		Dumping place is at Barkona Mirganj
	BHAWANIPUR NAGAR PANCHAYAT	4.6 TPD	0 TPD	4.6 TPD	109 TON / 2 Year		Dumping place is at Thana Chowk Ward No-01, Sudhama Nagar Ward No-02
	RUPOLI NAGAR PANCHAYAT	4.4 TPD	0 TPD	4.4 TPD	110 TON / 2 Year		Dumping place is at Near Maveshee Haat Viralee Rupauli

3.CATEGORY : CONSTRUCTION AND DEMOLITION WASTE

S.No.		a	b
District		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
DISTRICT PURNEA	NAGAR NIGAM PURNEA	5 TPD	All C&D waste generated in the ULB Consumed by the owner as a raw material for further construction/filling of land/ Unsurfaced Road.
	KASBA NAGAR PARISHAD	0.5 TPD	
	BANMANKHI NAGAR PARISHAD	0.5 TPD	
	CHAMPANAGAR NAGAR PANCHAYAT	0.5 TPD	
	BAISAI NAGAR PANCHAYAT	0.5 TPD	
	AMOUR NAGAR PANCHAYAT	0.5 TPD	
	JANKI NAGAR NAGAR PANCHAYAT	0.5 TPD	
	DHAMDAHA NAGAR PANCHAYAT	0.5 TPD	
	MIRGANJ NAGAR PANCHAYAT	0.5 TPD	
	BHAWANIPUR NAGAR PANCHAYAT	0.5 TPD	
	RUPOLI NAGAR PANCHAYAT	0.5 TPD	

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.		a	b	c	d	e															
Data		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting Industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District															
DISTRICT PURNEA (As per Letter No-336, Dated-22.04.2024 submitted by Regional Officer, BSPCB, Purnea)	NAGAR NIGAM PURNEA	<p>1. The industries having potential waste water generation of Purnea District includes, Parboil rice mill, Distillery, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <p>2. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 02 units namely a) M/s Kosi Dairy Project (A Unit of COMFED); b) M/s Eastern India Biofuels Pvt. Ltd.; in Purnea District.</p> <p>3. The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <p>4. The GPIs located in Purnea district (Distillery) have Effluent</p>	Total 1300 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<p>1. There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Purnea district. There is no CETP installed in Purnea district.</p> <p>2. M/s Eastern India Biofuels Pvt. Ltd. (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.</p>	Only boiler ash generated from these units, which is used for filling low lying areas.															
	KASBA NAGAR PARISHAD																				
	BANMANKHI NAGAR PARISHAD																				
	CHAMPANAGAR NAGAR PANCHAYAT																				
	BAISAI NAGAR PANCHAYAT																				
	AMOUR NAGAR PANCHAYAT																				
	JANKI NAGAR NAGAR PANCHAYAT																				
	DHAMDAHA NAGAR PANCHAYAT																				
	MIRGANJ NAGAR PANCHAYAT																				
	BHAWANIPUR NAGAR PANCHAYAT																				
RUPOLI NAGAR PANCHAYAT																					
					<p>Analysis Report of Grossly Polluting Industries (GPIs) in Purnea District</p> <table border="1"> <thead> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Kosi Dairy Project (A Unit of COMFED)</td> <td>7.8</td> <td>48</td> <td>56</td> <td>Non-Complied; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5 - 9.0</td> <td>30</td> <td>100</td> <td>For Irrigation purpose</td> </tr> </tbody> </table>	Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Kosi Dairy Project (A Unit of COMFED)	7.8	48	56	Non-Complied; Board issued legal direction	Standard	5.5 - 9.0	30	100	For Irrigation purpose	
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																	
M/s Kosi Dairy Project (A Unit of COMFED)	7.8	48	56	Non-Complied; Board issued legal direction																	
Standard	5.5 - 9.0	30	100	For Irrigation purpose																	

		Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 5. The GPs located in Purnea District (Dairy) have effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose.				
--	--	---	--	--	--	--

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE


S.No.		a	b
Data		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
DISTRICT PURNEA	NAGAR NIGAM PURNEA	As per the conciliated submitted report of WRD, Bihar attached with annexure I	
	KASBA NAGAR PARISHAD		
	BANMANKHI NAGAR PARISHAD		
	CHAMPANAGAR NAGAR PANCHAYAT		
	BAISAI NAGAR PANCHAYAT		
	AMOUR NAGAR PANCHAYAT		
	JANKI NAGAR NAGAR PANCHAYAT		
	DHAMDAHA NAGAR PANCHAYAT		
	MIRGANJ NAGAR PANCHAYAT		
	BHAWANIPUR NAGAR PANCHAYAT		
	RUPOLI NAGAR PANCHAYAT		

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
DISTRICT PURNEA (As per the BSPCB submitted report)	NAGAR NIGAM PURNEA	269.25	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
	KASBA NAGAR PARISHAD		
	BANMANKHI NAGAR PARISHAD		
	CHAMPANAGAR NAGAR PANCHAYAT		
	BAISAI NAGAR PANCHAYAT		
	AMOUR NAGAR PANCHAYAT		
	JANKI NAGAR NAGAR PANCHAYAT		
	DHAMDAHA NAGAR PANCHAYAT		
	MIRGANJ NAGAR PANCHAYAT		
	BHAWANIPUR NAGAR PANCHAYAT		
RUPOLI NAGAR PANCHAYAT			

7. CATEGORY: MINING

S.No.		a
District		Data
DISTRICT PURNEA (As per Mining Development Officer, Purnea's Letter No-342/M, Dated- 22.04.2024)	NAGAR NIGAM PURNEA	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 Total 449 number of cases of raids were registered against illegal mining in the bed of flood plains of river Ganga and its tributaries and other associated illegal mining activities in financial year 2023-24. As for enforcement of mining policy of state and enforcement & Management Guidelines 2016 total 296 number of vehicles have been seized and a total penalty of 228.97 lakhs has been levied on the defaulters in the financial year 2023-24.
	KASBA NAGAR PARISHAD	
	BANMANKHI NAGAR PARISHAD	
	CHAMPANAGAR NAGAR PANCHAYAT	
	BAISAI NAGAR PANCHAYAT	
	AMOUR NAGAR PANCHAYAT	
	JANKI NAGAR NAGAR PANCHAYAT	
	DHAMDAHA NAGAR PANCHAYAT	
	MIRGANJ NAGAR PANCHAYAT	
	BHAWANIPUR NAGAR PANCHAYAT	
RUPOLI NAGAR PANCHAYAT		


 District Magistrate
 Purnea

33990

समाहरणालय, सहरसा

(जिला गोपनीय प्रशाखा)

पत्रांक.....190...../गो०

प्रेषक,

वैभव चौधरी आई०ए०एस०
जिलाधिकारी,
सहरसा।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह-
परियोजना निदेशक,
बिहार राज्य परियोजना प्रबन्धक समूह,
बिहार, पटना।

सहरसा, दिनांक-.....25.....अप्रैल, 2024.

विषय :-

माननीय NGT नई दिल्ली में लम्बित याचिका OA No. 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन समर्पित करने के संबंध में।

महोदय,

उपर्युक्त विषय के संबंध में सादर अवगत कराना है कि माननीय NGT नई दिल्ली में लम्बित याचिका OA No. 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुपालन के संबंध में वन प्रमंडल पदाधिकारी, सहरसा वन प्रमंडल, सहरसा के पत्रांक 526/सहरसा दिनांक 25.04.2024 से प्राप्त प्रतिवेदन को सभी अनुलग्नक के साथ संलग्न कर अग्रेतर कार्रवाई हेतु भेजी जाती है।

कृपया पावती स्वीकार किया जाय।

विश्वरामाजन

25/4/2024

जिलाधिकारी,
सहरसा।

DISTRICT :- SAHARSA.

Compliance report of O.A No. 200/2014 M.C Mehta Vs. UI & Others.

1. CATEGORY: SEWAGE

Name of ULBs/ Department	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharge d treated sewage from each STP	Time- bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of faecal coliform (MPN/100ml)
	a	b	c	d	e	f	g
Saharsa	29.834 MLD	No STP has been approved till date. Land for STP has been identified.			36 Month	No. of Hostel- 10 Dharmshala- 01, Ashram- 0 There are 04 application of hostel/dharmshal / ashrams operating with valid CTE/CTOs of this Board.	No sampling has been done so far by BSPCB.
Simri Bakthiyarpur	8.56 MLD	No STP has been approved till date. Land for STP has been identified.			36 Month		
Sourbazar	4.06 MLD	No STP has been approved till date. Land for STP has been identified.			36 Month		
Sonbarsha	4.89 MLD	No STP has been approved till date. Land for STP has been identified.			36 Month		
Bangoan	4.5 MLD	No STP has been approved till date. Land for STP has been identified.			36 Month		
Nauhatta	4.1 MLD	No STP has been approved till date. Land for STP has been identified.			36 Month		

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

Name of ULBs/Department	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time- bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
	a	b	c	d	e	f
Saharsa	30.806 TPD	1.959 TPD	28.847 TPD	36 months	Transfer to dumpsite	Dumpsite in Gobargadha, saharsa
Simri Bakthiyarpur	6.52 TPD	1.0 TPD	5.52 TPD	36 months	Transfer to dumpsite	Ward No. 02
Sourbazar	2.15 TPD	0	2.15 TPD	36 months	Transfer to dumpsite	Ward No. 07
Sonbarsha	1.52 TPD	0	1.52 TPD	36 months	Transfer to dumpsite	Ward No. 12
Bangoan	3.25 TPD	0	3.25 TPD	36 months	Transfer to dumpsite	Ward No. 18
Nauhatta	3.11 TPD	0	3.11 TPD	36 months	Transfer to dumpsite	Ward No. 02

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

Name of ULBs/Department	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
	a	b
Saharsa	7.7015 TDP (Estimated on TIFAC Study)	Self Utilised either by ULB of Waste Generator itself.
Simri Bakthiyarpur	0.13TPD	Self Utilised either by ULB of Waste Generator itself.
Sourbazar	0.13TPD	Self Utilised either by ULB of Waste Generator itself.
Sonbarsha	0.2 TPD	Self Utilised either by ULB of Waste Generator itself.
Bangoan	0.8 TPD (Estimated on TIFAC Study)	Self Utilised either by ULB of Waste Generator itself.
Nauhatta	0.78 TPD (Estimated on TIFAC Study)	Self Utilised either by ULB of Waste Generator itself.
Building Construction Department, Building Division, Saharsa,	There is no data available in the office of the undersigned regarding amount of C & D Waste generated per day within the District of Saharsa, and no survey is being done regarding this.	There is no plant established or any proposal to establish any plant for the treatment of C & D Waste under Building Division, Saharsa.

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

Name of ULBs/ Department	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
	a	b	c	d	e
As per BSPCB submitted Report	The industries having potential waste water generation of Saharsa district includes Automobile servicing centre. There is no discharge from aforesaid industries into Ganga River and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Saharsa district.	Total 200 KLD (approx) waste water generations from these industries.	All units have installed Effluent Treatment Plant (ETP).	There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Saharsa. There are no any GPIs Saharsa district, hence effluent quality report is not applicable.	Only boiler ash generated from these units, which is used for filling low lying areas.

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

Name of ULBs/Department	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
As per the submitted consolidated report of WRD Bihar.	The Executive Engineer, East Koshi Embankment Division, Supaul vide letter no. 1711 dated 01.01.2024 reported as per the flood plain zone has been demarcated in between Eastern Koshi Embankment and western Koshi Embankment (Eastern Embankment from Km 40.00 to 84.00). There is no extent of industrial encroachment in the flood plain Zone.	There is no industrial encroachment by the side of the river Koshi in the district, hence there is no significance of direct discharge of pollutants.

6. CATEGORY: BIO-MEDICAL WASTE

Name of ULBs/Department	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
	a	b
Health department, District Health Society, Saharsa	401 KG (Yellow/Red/White/Blue)	The disposal of Bio Medical waste generated from Saharsa district is being done by the M/S Medicare Environment Management Pvt. Ltd. As per following process: Yellow :- Incineration Red :- Autoclave & shredding White :- Autoclave & sharp Pot disposal Blue :- Autoclave & shredding & Recycling
As per BSPCB submitted Report	393.21	Bio- Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/S Medicare Environment Management (P) Ltd., Muzaffarpur Industrial Area, P.O- Bela, Muzaffarpur.

7. CATEGORY: MINING

	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
	a
District Mining Officer, Saharsa	Assistant director, Mines and Geology, Saharsa vide his letter no. 205, dated 13.03.2024 has reported that during period of April, 2023 to November, 2023 total 232 raids have been conducted and 07 FIR have been lodged. Also 72 vehicles along with 7500 CFT sand have been seized.

PA
25/09/2024
Divisional Forest Officer,
Saharsa

25/09/2024
District Magistrate
-Cum-
Chairman, District Ganga Committee.



बिहार सरकार

कौशल कुमार, भा०प्र०से०,
जिलाधिकारी, सुपौल।

बिहार सरकार
समाहरणालय, सुपौल
सुपौल- 852131
(जिला विकास शाखा)

दूरभाष : 06473-223112
E-mail : dm-supaul.bih@nic.in

पत्रांक-.....१०...../जिला विकास, सुपौल
दिनांक-.....२४/०९/२०२१.....

प्रेषक,
जिला पदाधिकारी,
सुपौल।

सेवा में,
प्रधान सचिव,
नगर विकास एवं आवास विभाग,
—सह—
परियोजना निदेशक,
बिहार राज्य परियोजना प्रबन्धक समूह,
बिहार, पटना।

विषय:-
BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI Original Application No. 200/2014(C.W.P. No 3727/1985)(LA No. 340/2022) M.C. Mehta Union of India & Ors. में पारित न्यायादेश दिनांक 19.02.2024 के अनुपालन में प्रतिवेदन भेजने के संबंध में।

महाशय,
विषयांकित मामले BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI Original Application No. 200/2014(C.W.P. No 3727/1985)(LA No. 340/2022) M.C. Mehta Union of India & Ors. में पारित न्यायादेश दिनांक 19.02.2024 के आलोक में नोडल पदाधिकारी, जिला गंगा समिति, सुपौल —सह— कार्यपालक पदाधिकारी, नगर परिषद, सुपौल से प्राप्त प्रतिवेदन को सभी अनुलग्नक के साथ संलग्न कर अग्रेतर कार्रवाई हेतु भेजी जाती है।
अनुलग्नक:- यथावर्णित मूल में।

विश्वासभाजन,

जिला पदाधिकारी,
सुपौल।

DISTRICT:- SUPAUL**I. CATEGORY: SEWAGE**

Name of ULBs/ Department	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of faecal coliform (MPN/100ml)								
	<i>a</i>	<i>b</i>	<i>c</i>	<i>d</i>	<i>e</i>	<i>f</i>	<i>g</i>								
Supaul	9.017MLD	3 Plant in progress through BUIDCO (Plant 1- Near Navodya Vidyalay ward no-05, Plant 2- Near Pani Tanki ward no-16, Plant 3- Engineering College ward No-24)			24 Month	No. of Hostel-13 Dharmshala-04 Ashram- 1 There is no application of hostels, dharamshala and ashram operating with valid CTE/CTOs of this board.	As per BSPCB Memo 841 Dated- 20.04.2024.								
Triveniganj	6.89MLD	No STP has been approved till date.			48 Month										
Pipra	1.45MLD	No STP has been approved till date.			48 Month										
Birpur	2.32MLD	2.5 MLD STP and 4.8 km. of I&D have been sanctioned under SBMU 2.0 by MoHUA Goi for Birpur ULB			36 Month										
Nirmali	2.91MLD	2.5 MLD STP and 7.5 Km. of I&D have been sanctioned under SBMU 2.0 by MoHUA Goi for Nirmali ULB			36 Month										
Simrahi	3.56MLD	No STP has been approved till date.			48 Month										
							<table border="1"> <thead> <tr> <th>Sampling Date</th> <th>Name of Monitoring Location</th> <th>District</th> <th>Faecal Coliform (MPN/100ml)</th> </tr> </thead> <tbody> <tr> <td>24.01.2024</td> <td>River koshi at birpur supaul</td> <td>Supaul</td> <td>1300</td> </tr> </tbody> </table>	Sampling Date	Name of Monitoring Location	District	Faecal Coliform (MPN/100ml)	24.01.2024	River koshi at birpur supaul	Supaul	1300
Sampling Date	Name of Monitoring Location	District	Faecal Coliform (MPN/100ml)												
24.01.2024	River koshi at birpur supaul	Supaul	1300												

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

Name of ULBs/ Department	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
	a	b	c	d	e	f
Supaul	18.50 TPD	0.2 TPD	18.30 TPD	1 Year	Used after Composting,	ईस्लामपुर, वार्ड नं- 18 एवं इज्यूरिंग कॉलेज, सुपौल के पास
Triveniganj	16.19 TPD	नया कंपोस्ट पीट का निर्माण प्रक्रियाधीन है।	16.19 TPD	1 Year	कंपोस्ट निर्माण के पश्चात उपयोग की प्रक्रिया अपनायी जाती है।	वार्ड नं- 25, डपरखा, त्रिवेणीगंज
Pipra	4.8 TPD	नया कंपोस्ट पीट का निर्माण प्रक्रियाधीन है।	4.8 TPD	1 Year	कंपोस्ट निर्माण के पश्चात उपयोग की प्रक्रिया अपनायी जाती है।	त्रिवेणीगंज रोड, वार्ड नं- 10, पिपरा
Birpur	9.60 TPD	पुराना कंपोस्ट पीट क्षतिग्रस्त है तथा नया कंपोस्ट पीट का निर्माण प्रक्रियाधीन है।	9.60 TPD	1 Year	कंपोस्ट निर्माण के पश्चात उपयोग की प्रक्रिया अपनायी जाती है।	वसन्तिया रोड किनारे खनता में डम्प किया जाता है।
Nirmali	5.00 TPD	पुराना कंपोस्ट पीट क्षतिग्रस्त है तथा नया कंपोस्ट पीट का निर्माण प्रक्रियाधीन है।	5.00 TPD	1 Year	कंपोस्ट निर्माण के पश्चात उपयोग की प्रक्रिया अपनायी जाती है।	वार्ड 03 में किरागे पर लिये गये भूमि में डम्प किया जाता है।
Simrahi	7.20	नया कंपोस्ट पीट का निर्माण प्रक्रियाधीन है।	7.20 TPD	1 Year	कंपोस्ट निर्माण के पश्चात उपयोग की प्रक्रिया अपनायी जाती है।	पचास पुला के पास, वार्ड नं- 04

L

3.CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

Name of ULBs/ Department	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste includin the existing capacity and capacity utilization
<i>a</i>	<i>b</i>	<i>c</i>
Supaul	0.062TPD	Self utilized by generator.
Triveniganj	0.047PTD	Self utilized by generator.
Pipra	0.010TPD	Self utilized by generator.
Birpur	0.016TPD	Self utilized by generator.
Nirmali	0.019TPD	Self utilized by generator.
Simrahi	0.025 TPD	Self utilized by generator.

4.CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

Name of ULBs/ Department	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District															
<i>a</i>	<i>b</i>	<i>c</i>	<i>d</i>	<i>e</i>																
SUPAUL	The industries having potential waste water generation of supaul district included dairy, parboil rice mill and Automobile servicing centre there is no discharge from aforesaid industries into ganga river and its tributaries of 78 Grossly Polluting Industries M/S Koshi Dugdh Utpadak Sahakari Sangh in Supaul district as Third-Party Agency (TPA) for the All GPls have installed Effluent Treatment plant (ETP) for The GPls located in supaul district (Dairy).	Total 300 KLD (approx.) waste water generation from these industries	All units have installed Effluent Treatment Plant (ETP).	There is not technically feasible for installation of common effluent treatment plant (CETP), as there is no significant number of industries situated in industrial area of Supaul district. There is no CETP installed in Supaul District. Analysis report of Grossly Pollution Industries (GPIs) in supaul district. <table border="1"> <thead> <tr> <th>Industry Name</th> <th>PH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Kosi Dugdh Utpadak Sahkari Sangh</td> <td>7.79</td> <td>26</td> <td>41</td> <td>Comp</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For discharge in surface water</td> </tr> </tbody> </table>	Industry Name	PH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Kosi Dugdh Utpadak Sahkari Sangh	7.79	26	41	Comp	Standard	5.5-9.0	30	100	For discharge in surface water	Only boiler ash generated from these units, which is used for filling low lying areas.
Industry Name	PH	BOD (mg/L)	TSS (mg/L)	Remark																
M/s Kosi Dugdh Utpadak Sahkari Sangh	7.79	26	41	Comp																
Standard	5.5-9.0	30	100	For discharge in surface water																

5.CATEGORY: REGULATION OF FLOOD PLAIN ZONE

Name of ULBs/ Department	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
<i>a</i>	<i>b</i>	<i>c</i>
Supaul	Water resources department Government of Bihar lead by Chief Engineer submitted that as high resolution Digital Elevation Model for said river flood plain and adjoining area are not available with them hence they are not in position to assess extent of inundation corresponding to flood of different flood frequency. It was also mentioned that Bihar Government in past had tried to obtain DEM for Koshi and Baghmati but were unable to obtain. However their have identified list of 23 important structures which are with in 100,200 and 500m distance from banks of active river channel.	
Triveniganj		
Pipra		
Birpur		
Nirmali		
Simrahi		


6.CATEGORY: BIO-MEDICAL WASTE

Name of ULBs/ Department	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
<i>a</i>	<i>b</i>	<i>c</i>
SUPAUL	225.01	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment facilities (CBWTF) and Medicare Environmental Management (P) Ltd, Muzaffarpur Industrial Area, P.O.-Bela, Muzaffarpur.
Triveniganj		
Nirmali		
Birpur		
Pipra		
Simrahi		

b

7. CATEGORY: MINING

Name of ULBs/ Department	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining MGSM-2020 and Sustainable Sand Mining Management Guidelines 2016
<i>a</i>	<i>b</i>
SUPAUL	<p>River Ganga does not flow through Supaul district</p> <p>Details of number of cases registered during F/Y-2023-24 against illegal mining in the bed or flood plains of river koshi is given below :-</p> <ol style="list-style-type: none"> 1. Number of Cases/FIR Registered -02 2. Number of vehicles seized in these in these cases – 01 3. Fine Collected /Impounded – Rs. .30 lakh <p>“ Enforcement & Monitoring Guidelines for sand Mining ” (EMGSM-2020) and Sustainable sand mining Management Guidelines 2016. Is enclosed herewith.</p>
Triveniganj	
Nirmali	
Birpur	
Pipra	
Simrahi	


 District Magistrate
 -cum-
 Chairman District Ganga Committee



34000

बिहार सरकार
COLLECTORATE, MADHEPURA

समाहरणालय, मधेपुरा
वी.पी. मंडल पथ, मधेपुरा-852113

☎ 06476-227541 (9)

✉ dm-madhepura.bih

http://www.madhepura.nic.in



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adm_madhepuraD



Madhepura



पत्रांक-...461-2/सा0

सामान्य शाखा

दिनांक-...26/4/2024

प्रेषक,

जिलाधिकारी,
मधेपुरा।

सेवा में,

परियोजना पदाधिकारी-सह-अपर निदेशक,
नगर विकास एवं आवास विभाग, बिहार पटना।

विषय : मुख्य सचिव, बिहार की अध्यक्षता में दिनांक 22.04.2024 को दिए गए निदेश के आलोक में माननीय NGT, नई दिल्ली में दायर .O.A No-200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य से संबंधित प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग : भवदीय पत्रांक-118, दिनांक 20-04-2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में मधेपुरा जिले के नगर परिषद/पंचायत कार्यालय, जल संसाधन विभाग तथा पर्यावरण, वन एवं जलवायु परिवर्तन विभाग तथा खान एवं भूतत्व विभाग से प्राप्त प्रतिवेदनों के आधार पर समेकित प्रतिवेदन इस कार्यालय के पत्रांक 458-2/सा0 दिनांक 24.04.2024 द्वारा भेजी गयी थी। कार्यपालक पदाधिकारी, नगर परिषद, मधेपुरा से प्राप्त संशोधित प्रतिवेदन के आधार पर पुनः तैयार प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

अतः भवदीय सेवा में विहित प्रपत्र में प्रतिवेदन सादर समर्पित।

विश्वासभाजन

जिलाधिकारी

मधेपुरा।

Reporting of District Ganga committee, Regarding the Order of Hon'ble NGT Court.
DISTRICT:-MADHEPURA

I. CATEGORY: SEWAGE

Name of ULBs/ Department	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time- bound plan to meet the gap, if any, Generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of faecal coliform (MPN/100ml)						
							<i>a</i>	<i>b</i>	<i>c</i>	<i>d</i>	<i>e</i>	<i>f</i>	
Madhepura	5.89 MLD	No STP has been approved till date. Process for identification of land for STP is undergoing			36 month	As per BSPCB submitted report there is no application of hostel, dharmshala and ashram operating with valid CTE/CTOs of this Board.	Sampling Date	Name of Monitoring location	Faecal coliform (MPN/100 ml)				
Bihariganj	2.26 MLD									24 Jan 2024	River Koshi at Madhepura	17000	
Singheshwar	1.63 MLD												
Udakishunganj	5.06 MLD												
Murliganj	3.10 MLD												
Alamanagar	3.75 MLD												

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

Name of ULBs/ Department	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Madhepura	11.67 TPD	1 TPD	10.67 TPD	24 Month	Legacy waste has been cleared by filling land site/ transfer to dump site.	Ward no.04, Pathraha
Bihariganj	8.33 TPD	0.5 TPD	7.83 TPD			Ward no 11
Singheshwar	6.67 TPD	0.6 TPD	6.07 TPD			Ward no 12
Udakishunganj	13.33 TPD	0.5 TPD	12.83 TPD			Ward no 16
Murliganj	5.74 TPD	0	5.74 TPD			Ward no 01
Alamanagar	13.33 TPD	0	13.33 TPD			Ward no 4, 16

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

Name of ULBs/ Department	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the Existing capacity and capacity utilization
	<i>a</i>	<i>b</i>
Madhepura	In urban areas, C&D waste is disposed of by the home owner only. At present, the Municipal Council, Madhepura does not receive information from the householder regarding the collection of C&D waste. Due to non-accumulation of C&D waste, there was no need to establish a plant.	
Bihariganj		
Singheshwar		
Udakishunganj		
Murliganj		
Alamanagar		

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

Name of ULBs/ Department	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting Industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the Industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
	<i>a</i>	<i>b</i>	<i>c</i>	<i>d</i>	<i>e</i>
As per BSPCB submitted Report	<ul style="list-style-type: none"> The industries having potential waste water generation of Madhepura district includes Paroil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Madhepura district. 	Total 44 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plan(ETP)	<ul style="list-style-type: none"> It is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Madhepura district. There are no any GPIs in Madhepura district, hence effluent quality report is not applicable. 	Only boiler ash generated from these units, which is used for filling low lying areas.

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

Name of ULBs/ Department	If the flood plain zone has been demarcated And the extent of encroachment on the flood plain zone in the District <i>a</i>	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District <i>b</i>
As per the submitted consolidated report of WRD Bihar.	As per the consolidated report of WRD, Bihar, attached as Annexure-1, there are no any direct discharge of pollutants by the encroachers by the side of the side of the river Koshi and its tributaries in the Madhepura district.	

6. CATEGORY: BIO-MEDICAL WASTE

Name of ULBs/ Department	The per day total generation of bio-Medical waste in the District <i>a</i>	The manner of its treatment and disposal <i>b</i>
As per BSPCB submitted Report	372.65	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.-Bela Muzaffarpur.

7. CATEGORY: MINING

Name of ULBs/ Department	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 <i>a</i>
District Mining Officer, Madhepura	<p>Details of number of cases registered during F/Y-2023-24 against illegal mining in the bed or flood plains of river Koshi in given below:-</p> <ol style="list-style-type: none"> 1. Number of Cases/FIR Registered:- 05 2. Number of vehicles seized in these cases:024 3. Fine Collected/Impounded:-Rs. 7.71 lakhs. "Enforcement & Monitoring Guidelines for Sand Mining" EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016" is enclosed herewith.

26/6/24
District Magistrate
Madhepura

समाहरणालय, सीतामढी।
(जिला सामान्य प्रशाखा)

प्रेषक,

पत्रांक 715/जि0सा0
दिनांक 24.04.24

जिला पदाधिकारी
—सह—
अध्यक्ष, जिला गंगा समिति,
सीतामढी।

सेवा में,

परियोजना पदाधिकारी—सह—अपर निदेशक,
नगर विकास एवं आवास विभाग।

विषय:— माननीय NGT (राष्ट्रीय हरित अधिकरण), नई दिल्ली में लंबित याचिका O.A. No. 200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक— 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अधतन अनुपालन प्रतिवेदन का प्रेषण।
प्रसंग:— भवदीय पत्रांक—118/न0वि0 एवं आ0वि0 दिनांक—20.04.2024

महाशय,

उपर्युक्त विषयक भवदीय प्रासंगिक पत्र के द्वारा प्राप्त निदेश के आलोक में माननीय NGT (राष्ट्रीय हरित अधिकरण), नई दिल्ली में लंबित याचिका O.A. No. 200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक— 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अधतन अनुपालन प्रतिवेदन विहित प्रपत्र में कंडिकावार संधारित कर आवश्यक कार्रवाई हेतु भेजा जा रहा है।

कृपया प्राप्ति स्वीकार करने की कृपा की जाए।

अनुलग्नक:— यथा उपरोक्त कुल 08 (आठ) पन्ना।

विश्वासभाजन
RP
24/4/24

जिला पदाधिकारी
—सह—
अध्यक्ष जिला गंगा समिति,
सीतामढी।

All ULBs in Sitamarhi District

1. CATEGORY: SEWAGE

S.No.	A	B	C	D	E	F	G
DATA	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged created sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100 ml)
District							
DISTRICT SITAMARHI	SITAMARHI MUNICIPAL CORPORATION	30 MLD	No STP has been approved till date.		36 Months	There are 07 Hotels/Dharmshala/Ashrams who have taken valid CTE/CTOs from BSPCB Other. Hotels/Dharmshala/Ashrams are been noticed why action should not be taken against them for operating without valid CTE/CTOs from BSPCB	As per BSPCB Memo 841 Dated 20.04.2024 Samples have been taken at different locations. Sampling date wise, location wise fecal coliform (MPN/100ml) are as follows. 1-01/01/2024- River Bagmati at Muzaffarpur, Sitamarhi Road Bridge, Sitamarhi-17000 2-01/01/2024- River Manusmar at Parshurampur, Riga-Belsand Road, Sitamarhi.-7900 3-01/01/2024- River Manusmar U/S Riga, Sitamarhi-7900 4-01/01/2024- River Manusmar at
	Nagar Parishad Bairganiya	7 MLD	No STP has been approved till date.		48 Months		
	Nagar Parishad Janakpur Road	5.7 MLD	No STP has been approved till date.		48 Months		
	Nagar Panchyat, Sursand	3.5 MLD	No STP has been approved till date.		48 Months		
	Nagar Panchyat, Belsand	2.83 MLD	No STP has been approved till date.		48 Months		

						Riga Uphraulia, Sitamarhi.- 7900 5-01/01/2024- River Lakhandei U/S Sitamarhi at mehandi Nagar-17000 6-01/01/2024- River Lakhandi D/S Sitamarhi at Parori Road Bridge.-35000
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Pr

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	A	B	C	D	E	F	
DATA	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy	Current status of dumping of solid waste with reference to location	
District							
	SITAMARHI MUNICIPAL CORPORATION	66/TPD	1/Tpd	65/Tpd	1 Year	Used after composting and filling of landfill site. Plastic to be converted in to fuel	Ward No.-03, Khairba
DISTRICT SITAMARHI	Nagar Parishad Bairganiya	19 TPD	08 TPD (Composting of wet waste)	11 TPD(Land fill site is not available but searching of landfill site is under process)	1 Year	Used after composting and filling landfill site.	Currently in Ward No-08. a plot is being used for temporary landfill site.
	Nagar Parishad Janakpur Road	5.1 TPD	0.1 TPD	5 TPD	1 Year	Used after composting and filling landfill site.	Ward No.-06, near Railway line.
	Nagar Panchyat, Sursand	4.5 TPD	0.9 TPD	3.6 TPD	1 Year	Used after composting and filling landfill site.	Ward No.-11, Rambag
	Nagar Panchyat, Belsand	4.1 TPD	0.083 TPD	4.017 TPD	1 Year	Used after composting and filling landfill site.	Ward No.-01, Manha Chowk

RP

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.		A	B
4. District 5. 6.	Data	Total per day generation of C&D waste within the ULB	The details of Plant established for the treatment of C&D waste including the existing capacity and capacity utilization
7. 8.	SITAMARHI MUNICIPAL CORPORATION	2.2/TDP	Currently there is no C&D treatment plant. Waste generated under C&D are be used for filling pithole.
DISTRICT SITAMARHI	Nagar Parishad Bairganiya	0.5 TPD	Currently there is no C&D treatment plant. Waste generated under C&D are be used for filling pithole.
	Nagar Parishad Janakpur Road	0.33 TPD	Currently there is no C&D treatment plant. Waste generated under C&D are be used for filling pithole.
	Nagar Panchyat, Sursand	0.21 TPD	Currently there is no C&D treatment plant. Waste generated under C&D are be used for filling pithole.
	Nagar Panchyat, Belsand	0.19 TPD	Currently there is no C&D treatment plant. Waste generated under C&D are be used for filling pithole.

(P.P.)

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	A	B	C	D	E
District		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the Industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
DISTRICT SITAMARHI	SITAMARHI MUNICIPAL CORPORATION	<p>The industries having potential waste water generation of Sitamarhi district include Parboil Rice Mill, Dairy and Automobile servicing center. There is no discharge from above said Industries in to Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total 78 Grossly Polluting Industries (GPIS). M/s Riga Sugar Mill Co. Ltd. (Distillery Sugar Division) are closed. There is no any GPIS in Sitamarhi District.</p>	Total 780 KLD (Approx.) waste water generations form these industries.	All above said units have installed Effluent Treatment Plant (ETP)	It is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in industrial area of Sitamarhi District. There are no CETP installed in Sitamarhi District. There are no any GPIS in Sitamarhi District, hence effluent quality report is not applicable.	Only boiler ash generated from these units, which is used for filling low lying areas.

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.		A	B
District		DATA If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
DISTRICT SITAMARHI	SITAMARHI MUNICIPAL CORPORATION	Flood plain zone demarcation has not been done. As the demarcation of Flood Plain Zone has not been done the data regarding direct discharge of pollutants by the encroachers is not reported till date.	
	Nagar Parishad Bairganiya		
	Nagar Parishad Janakpur Road		
	Nagar Panchyat, Sursand		
	Nagar Panchyat, Belsand		

(RP)

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		A	B
DATA		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
DISTRICT SITAMARHI	SITAMARHI MUNICIPAL CORPORATION	370.22 Kg	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
	Nagar Parishad Bairganiya		
	Nagar Parishad Janakpur Road		
	Nagar Panchyat, Sursand		
	Nagar Panchyat, Belsand		

7. CATEGORY: MINING

S.No.		A
DATA		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
SITAMARHI	PANCHYAT	There is no Mining Office Branches at Panchayat Level. Number of Cases Registered- 20
	PARISHAD	There is no Mining Office Branches at Muncipal Level. Number of Cases Registered-05
	DEPARTMENT	Number of Cases Registered-25

RP
24/4/24.

District Magistrate
-Cum-
Chairman, District Ganga Committee,
Sitamarhi

34013



समाहरणालय, शिवहर

(सामान्य प्रशाखा)

फैक्स नं०-06222-257288

दुरभाष नं०-06222-257263

Email Id-general sheohar@gmail.com

Email Id- dm-sheohar.bih@nic.in

पत्रांक:- 221 /सा०, शिवहर, दिनांक:- 25.04.2024

प्रेषक,

जिला पदाधिकारी,
शिवहर।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह-
परियोजना निदेशक,
राज्य परियोजना प्रबंधन समूह,
बिहार।

विषय:- माननीय एनजीटी, नई दिल्ली में लंबित याचिका OA No.- 200/2014 एम०सी०
मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024
को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- भवदीय पत्रांक-70/न०वि०एवंआ०वि, दिनांक-04.03.2024

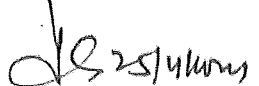
महाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के आलोक में माननीय एनजीटी, नई दिल्ली में
पारित आदेश के आलोक में समेकित अनुपालन प्रतिवेदन भेजा जा रहा है।

कृप्या प्राप्ति स्वीकार की जाए।

अनु०-यथो०।

विश्वासभाजन


जिला पदाधिकारी
शिवहर।

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
District		Per Day Generation of sewage in each city/to with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operation without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
DISTRICT	PANCHYAT							
	PARISHAD	5MLD	The decision related to development of sewerage treatment plant will be taken at Urban Housing and Development Department, Bihar			36 Month	There is no application of Hotels/ dharmshala/ ashram operating with valid CTE/CTOs of this board.	No sampling has been than by BSPCB so far.
	DEPARTMENT							

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
District		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
DISTRICT	PANCHYAT						
	PARISHAD	22.4TPD	4.1TPD	18.3TPD	Untreated waste is dumped on govt. lands so there is no legacy waste.	The identification of land for construction of processing plant to treat solid waste is in process	On Govt. land Daudchhapra
	DEPARTMENT						

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a	b
Data	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization

District			
DISTRICT	PANCHYAT		
	PARISHAD	Constructions and demolition waste are self utilized in town itself.	There is no plant established yet.
	DEPARTMENT		

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	c	d	e
		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District						
DISTRICT	PANCHYAT					
	PARISHAD					
	DEPARTMENT	The industries having potential water generation of Sheohar district includes Parboil rice mill and Dairy. There is no discharge from afore said industries into Ganga River and its tributaries. BSPCB has identified a total of 78 Grossly polluting industries, There is no any GPIs in Sheohar District	Total 25 KLD. (approx.) Waste water generation from these industries.	All aforesaid units have installed Effluent Treatment plant (ETP)	There is not technically feasible for installation of common effluent plant, as there is no significant no. of industries situated in Industrial area of Sheohar District hence effluent quality report is not applicable	Only boiler ash generated from these units, which is used for filling low lying areas

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	Data	a	b
		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
DISTRICT	PANCHYAT		
	PARISHAD	Concerned report received from WRD is hear by attached at annexure	
	DEPARTMENT		

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	Data	a	b
		The per day total generation of bio-medical waste in the District	The manner of its treatment and disposal
District			
DISTRICT	PANCHYAT		

	PARISHAD	76.42	Bio-medical waste generated from different health care facilities (HCFs) are collected, treated and disposed through common Bio-medical waste treatment facilities (CBWTF) and M/S Medicare Environment Management P Ltd. Muzaffarpur Industrial, P.O- Bela, Muzaffarpur
	DEPARTMENT		

7. CATEGORY: MINING

S.No.		a
	Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
	District	
DISTRICT	PANCHYAT	
	PARISHAD	The mineral development officer vide his letter no. 309 dated- 24.04.2024 told there is no case registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries in the district.
	DEPARTMENT	

कार्यालय-महाप्रबंधक, जिला उद्योग केन्द्र, शिवहर।

पत्रांक- 232

दिनांक- 25/04/2024

प्रेषक,

महाप्रबंधक,
जिला उद्योग केन्द्र,
शिवहर।

सेवा में,

जिला पदाधिकारी,
शिवहर।

विषय- माननीय NGT, नई दिल्ली में लंबित याचिका O.A.No-0200/2014एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24/11/2023 एवं दिनांक-05/12/2023 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग- श्री संतोष कुमार मल्ल, प्रधान सचिव, नगर विकास एवं आवास विभाग -सह- परियोजना निदेशक, राज्य परियोजना प्रबंधन समूह, बिहार के पत्रांक-70, दिनांक-12.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र जो भवदीय को संबोधित है के आलोक में सूचित करना है कि वांछित प्रतिवेदन इस कार्यालय के पत्रांक-63, दिनांक-02.02.2024 द्वारा सुनील कुमार यादव, अपर सचिव, नगर विकास एवं आवास विभाग, पटना को भेजते हुए प्रतिलिपि भवदीय को भी उपलब्ध कराया गया है। किन्तु वीडियो कॉन्फ्रेंसिंग के माध्यम से पुनः प्रतिवेदन की मांग की गई है। जिसके अनुपालन में वांछित प्रतिवेदन भवदीय स्तर से भेजने हेतु इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

अनु०-यथोक्त।

विश्वासभाजन

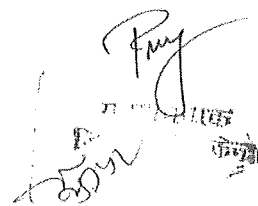

महाप्रबंधक,

जिला उद्योग केन्द्र, शिवहर।

26/04/24

02C

Sheohar	<p>DISTRICT.</p> <ul style="list-style-type: none"> The industries having potential waste water generation of Sheohar district includes Parboil rice mill and Dairy. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly 	<ul style="list-style-type: none"> Total 25 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Sheohar district. There is no CETP installed in Sheohar district. There are no any GPIs in Sheohar district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
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कार्यालय खनिज विकास पदाधिकारी, शिवहर

पत्रांक 309 /एम0 दिनांक 24/04/2024

प्रेषक,

खनिज विकास पदाधिकारी

शिवहर |

सेवा में,

जिला वन पदाधिकारी, शिवहर |

विषय:- माननीय NGT, नई दिल्ली में दायर O.A No.- 200/2014 एम. सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक - 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS) के पत्रांक- BGCMS /2017/AP of SWM & SM फॉर NGT/46 (Part-IV) 122 / न०वि०एव०आ०वि० दिनांक- 04/03/2024 |

महाशय,

उपरोक्त विषय के संबंध में कहना है कि माननीय NGT, नई दिल्ली में लंबित याचिका O.A No.- 200/2014 (एम. सी. मेहता बनाम भारत संघ व अन्य) में पारित आदेश दिनांक - 24.11.2023 के तहत अनुपालन प्रतिवेदन निम्नवत है |

District		Data
		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
DISTRICT	PANCHAYAT	No case registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries.
	PARISHAD	No case registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries
	DEPARTMENT	No case registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries

विश्वासभाजन

खनिज विकास पदाधिकारी

शिवहर

पत्रांक 196 / शिवहर, दिनांक 25/04/24
 कार्यपालक अभियंता का कार्यालय
 बागमती प्रमंडल, शिवहर
 (E-mail bagmattdivisionsheohar@gmail.com)

सेवा में

धमारी पदाधिकारी,
 गोपनीय प्रशाखा, शिवहर ।

विषय माननीय NGT (राष्ट्रीय हरित अधिकरण) नई दिल्ली में लंबित मामला याचिका
 O.A NO. 200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक
 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अद्यतन अनुपालन प्रतिवेदन
 उपलब्ध कराने के संबंध में ।

सहाय्य

उपर्युक्त विषयक पत्र द्वारा माँगी गई सूचना इस प्रमण्डल से सम्बंधित Category Wise
 विहित प्रपत्र में अंकित क्रमांक 05 (Regulation of flood plain zone) का प्रतिवेदन निम्न प्रकार से
 समर्पित किया जाता है।

05. Category : Regulation of the flood plain zone

DEPARTMENT	A	B
WATER RESOURCES DEPARTMENT	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district.	The details of Direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.
	As per letter no. 156 Dated 15-03-2022 of WRD govt. Of bihar in reference of Decision taken in third meeting of joint committee, high resolution Digital Elevation Model (DEM) for rivers located in Bihar are not Available. Hence flood Plain zone demarcation has not been done.	As the demarcation of flood plain zone has not been done, the data regarding direct discharge of pollutants by the encroachers is not reported till date.

विश्वासभाजन

(ई0 राकेश रंजन)
 कार्यपालक अभियंता
 बागमती प्रमंडल, शिवहर



कार्यालय, नगर परिषद, शिवहर

(नगर विकास एवं आवास विभाग)

पत्रांक... 447... न०प०, शिवहर
दिनांक... 25.04.2024...

कार्यालय दूरभाष:- 06222-257084
Email-ulb.bih.sheohar@gmail.com

प्रेषक,

कार्यपालक पदाधिकारी,
नगर परिषद, शिवहर।

सेवा में,

जिला पदाधिकारी,
शिवहर।

विषय:-

माननीय NGT, नई दिल्ली में दायर लंबित याचिका O.A. No.- 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक- 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में सादर प्रतिवेदित करना है कि माननीय NGT नई दिल्ली में लंबित याचिका O.A. No.- 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक- 24.01.2023 एवं 15.12.2023 को पारित आदेश के अनुपालन के अन्तर्गत प्रतिवेदन निम्नांकित है-

I. Sewage

S.no	Description	Reply	Mark
a.	Per Day generation of sewage in each city/town within the ULB	5MLD	
b.	Quantity of sewage treatment per day city/town wise .	The Decision related to development of sewerage treatment plant will be taken at Urban Housing and Development Department, Bihar	
c.	Their capacity & capacity utilization & made of disposal in each city/town.		
d.	Qty of discharged treated sewage from each STP.		
e.	Time bound plan to meet the gap if any generation & treatment of sewage	36 Month	
f.	Details of the hostel, dharamshal & Asram operating without proper consent & discharging untreated effluent and the action taken against them	There is no application of Hotels/ dharmshala/ ashram operating with valid CTE/CTOs of this board .	
g.	Water quantity in river and its tributaries in districts/town in terms of faecal coliform (MPN/100ml)	No sampling has been than by BSPCB so far.	

II. Municipal solid waste disposal

S.no	Description	Reply	Mark
a.	Per Day generation of solid waste in ULB	22.4 TPD	
b.	Quantity of solid waste treated per day in ULB	4.1 TPD	
c.	The gap treatment of solid waste	18.3 TPD	
d.	Legacy waste and the time bound plan to treat legacy waste	Untreated waste is dumped on govt. lands so there is no legacy waste.	
e.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The identification of land for construction of processing plant to treat solid waste is in process	
f.	Current status of dumping of solid waste with reference to location.	On Govt. land Daudchhapra	

(2)

III. Construction and Demolition Waste

S.no	Description	Reply	Mark
a.	Total per day generation of C&D waste within the ULB	Constructions and demolltion waste are self- utilized in town itself.	
b.	The Details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	There is no plant established yet.	

IV. Industrial Effluent Discharge

S.no	Description	Reply	Mark
a.	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	The industries having potential water generation of Sheohar district includes Parboil rice mill and Dalry. There is no discharge from aforesaid industries into Ganga River and its tributaries. BSPCB has identified a total of 78 Grossly polluting industries, There is no any GPIs in Sheohar District.	
b.	Total daily generation of such industrial waste within the District.	Total 25 KLD. (approx.) Waste water generation from these industries.	
c.	The manner of treatment of the industrial waste so generated.	All aforesaid units have installed Effluent Treatment plant (ETP)	
d.	The discharging effluent analysis from CETP and ETP treating the industrial waste from each outlet.	There is not technically feasible for installation of common effluent plant, as there is no significant no. of industries situated in Industrial area of Sheohar District hence effluent quality report is not applicable	
e.	The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	Only boiler ash generated from these units, which is used for filling low lying areas	

V. BIO-Medical Waste

S.no	Description	Reply	Mark
a.	The per day total generation of bio-medical waste in the District.	The manner of its treatment and disposal	
b.	76.42	Bio-medical waste generated from different health care facilities (HCFs) are collected, treated and disposed through common Bio-medical waste treatment facilities (CBWTF) and M/S Medicare Environment Management P Ltd. Muzaffarpur Industrial, P.O- Bela, Muzaffarpur	

विश्वासभाजन

12
25/09/24
कार्यपालक पदाधिकारी,
नगर परिषद, शिवहर।
25/09/24

समाहरणालय दरभंगा
(जिला गंगा समिति)

प्रेषक,

जिला पदाधिकारी
दरभंगा

सेवा में,

प्रधान सचिव
नगर विकास एवं आवास विभाग
-सह-
परियोजना निदेशक
बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी
पटना।

विषय: माननीय एन.जी.टी., नई दिल्ली में लंबित याचिका OA No.- 200/2014 एम. सी. मेहता बनाम भारत संघ व अन्य के संबंध दिनांक - 24.11.2023, 05.12.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध करवाने के संबंध में।

प्रसंग: भवदीय पत्रांक: 70/ न०वि०एवंआ०वी०, दिनांक: 04.03.2024 एवं पत्रांक: 118/ न०वि०एवंआ०वी०, दिनांक: 20.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में माननीय एन.जी.टी., नई दिल्ली के पारित आदेश के आलोक में समेकित अनुपालन प्रतिवेदन भेजा जा रहा है।
कृपया प्राप्ति स्वीकार की जाए।

अनुलग्नक: यथोक्त

विश्वासभाजन

Signed by

Rajiv Raushan

Date: 25/04/2024, 1:45:17

दरभंगा।

The Report in compliance of Hon'ble NGT Order dated 24.11.2023, 05.12.2023 & 19.02.2024 in the M.C. Mehta vs Union of India & Ors (O.A. No. 200/2014) (I.A. No. 340/2022) from Darbhanga, Bihar.

1. CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g						
Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quality in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)						
District													
Darbhanga	Nagar Nigam, Darbhanga	35.56 MLD	Proposal of 22.6 MLD and 1.7 MLD STP has been sent to Urban Development and Housing Department, Patna, Bihar, and site of its construction is being identified.		18 Months	There are 17 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	<table border="1"> <thead> <tr> <th>Sampling Date</th> <th>Name Of Monitoring Location</th> <th>Fecal Coliform (MPN/100 ml)</th> </tr> </thead> <tbody> <tr> <td>30/01/2024</td> <td>RIVER KAMALA (BIHAR) AT JEEWACH GHAT, DARBHANGA</td> <td>3300</td> </tr> </tbody> </table>	Sampling Date	Name Of Monitoring Location	Fecal Coliform (MPN/100 ml)	30/01/2024	RIVER KAMALA (BIHAR) AT JEEWACH GHAT, DARBHANGA	3300
Sampling Date	Name Of Monitoring Location	Fecal Coliform (MPN/100 ml)											
30/01/2024	RIVER KAMALA (BIHAR) AT JEEWACH GHAT, DARBHANGA	3300											
	Nagar Parishad, Benipur	11.72 MLD	There is no STP for sewage treatment in Nagar Parishad Benipur, it has been sent for the decision at Urban Development & Housing Department, GoB.		36 Months								
	Nagar Parishad, Jale	4.48 MLD	Urban Development and Housing Department has not approved for construction of STP at Municipal Council, Jale		36 Months								
	Nagar Panchayat, Singhwara	1.8 MLD	There is no STP for sewage treatment in Nagar Panchayat Singhwara, it has been sent for the decision at Urban Development & Housing Department, GoB		36 Months								

Nagar Panchayat, Hayaghat	3.4 MLD	There is no STP for sewage treatment in Nagar Panchayat Hayaghat, it has been sent for the decision at Urban Development & Housing Department, GoB	36 Months		30/01/2024	RIVER KAMALA AT GAUSAGHAT, DARBHANGA	3300
Nagar Panchayat, Baheri	2.1 MLD	There is no STP for sewage treatment in Nagar Panchayat Hayaghat, it has been sent for the decision at Urban Development & Housing Department, GoB	36 Months		30/01/2024	RIVER BAGMATI AT DARBHANGA, SAMASTIPUR ROAD BRIDGE, DARBHANGA	2300
Nagar Panchayat, Bharwara	1.36 MLD	Urban Development and Housing Department, GoB has not approved for construction of STP at Nagar Panchayat, Bharwara.	36 Months				
Nagar Panchayat, Kamtaul Ahiyari	1.55 MLD	Urban Development and Housing Department has not approved for construction of STP at Municipal Panchayat Kamtaul-Ahiyari	36 Months				
Nagar Panchayat, Biraul	2.92 MLD	Zero, Not Available due to newly formed ULB.	36 Months				
Nagar Panchayat, Ghanshyam Pur	3.64 MLD	Zero, Not Available due to newly formed ULB.	36 Months				
Nagar Panchayat, Kusheshwar Sthan East	3.65 MLD	Zero, Not Available due to newly formed ULB.	36 Months				
District Rural Development Agency, Darbhanga (Cumulative Data of Rural Area of District)	117.23 MLD	In the villages of the district, sewage is disposed off through the utilization in the kitchen garden of the villagers and Soak Pits. The District Water & Sanitation Committee, Darbhanga under Lohiya Swachh Bihar Abhiyan and Swachh Bharat Mission (Gramin) has constructed 1499 Community Soakpits, 541 Junction Chambers and 57 Outlet Chambers in the district so far.					

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	A	b	c	D	e	f	
Data	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current Status of dumping of solid waste with reference to location	
District							
Darbhanga	Nagar Nigam, Darbhanga	160 TPD	120 TPD	40 TPD	There is no legacy waste present in the Darbhanga Municipal Corporation Area.	At Landfill Site	Saramohanpur
	Nagar Parishad, Benipur	40 TPD	4.6 TPD	35.4 TPD	There is no legacy waste present in the Nagar Parishad, Benipur Area.	At Landfill Site	Kuthna Chaur, Pipra, Ward No.- 12
	Nagar Parishad, Jale	7.2 TPD	Zero, Municipal Council Jale is new ULB. Identification of land for construction of processing plant is in process.	7.2 TPD	Presently, there is no legacy waste in the areas of Municipal Council	N/A, Municipal Council Jale is new ULB. Identification of land for construction of processing plant is in process.	Bhatpokhra
	Nagar Panchayat, Singhwara	5 TPD	Zero, Establishment of processing plant in under process.	5 TPD	There is no legacy waste present in the Nagar Panchayat Singhwara Area.	At Landfill Site	Near Ekamma Ghat

Nagar Panchayat, Hayaghat	11 TPD	Zero, Establishment of processing plant in under process.	11 TPD	There is no legacy waste present in the Nagar Panchayat Singhwara Area.	At Landfill Site	Ward No-16, Jathmalpur Road
Nagar Panchayat, Baheri	7 TPD	Zero, Establishment of processing plant in under process.	7 TPD	There is no legacy waste present in the Nagar Panchayat Singhwara Area.	At Landfill Site	Ward No-02, Near Noudega Pul
Nagar Panchayat, Bharwara	1.26 TPD	Zero, Municipal Panchayat, Bharwara is new ULB. Identification of land for construction of processing plant is in process.	1.26 TPD	Presently, there is no legacy waste in the areas of Municipal Panchayat, Bharwara	N/A, Municipal Panchayat Bharwara is new ULB. Identification of land for construction of processing plant is in process.	Nista
Nagar Panchayat, Kamtaul Ahiyari	1.4 TPD	Zero, Municipal Panchayat, Kamtaul Ahiyari is new ULB. Identification of land for construction of processing plant is in process.	1.4 TPD	Presently, there is no legacy waste in the areas of Municipal Panchayat, Kamtaul Ahiyari	N/A, Municipal Panchayat Kamtaul Ahiyari is new ULB. Identification of land for construction of processing plant is in process.	Kamtaul Kothi
Nagar Panchayat, Biraul	8 TPD	4 TPD	4 TPD	Zero, Not Available due to newly formed ULB.	On Dumpsite	Dumri Gachhi

Nagar Panchayat, Ghanshyam Pur	8.5 TPD	4.25 TPD	4.25 TPD	Zero, Not Available due to newly formed ULB.	On Dumpsite	Ghanshyampur
Nagar Panchayat, Kusheshwar Sthan East	8.33 TPD	4.33 TPD	4 TPD	Zero, Not Available due to newly formed ULB.	On Dumpsite	Asama Pul
District Rural Development Agency, Darbhanga (Cumulative Data of Rural Area of District)	170 TPD	170 TPD	0	0	On WPU	No any dumpsite Available

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a	B	
Data	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	
District			
Darbhanga	Nagar Nigam, Darbhanga	1 TPD	C & D waste generated is self-utilised by the ULB.
	Nagar Parishad, Benipur	C & D waste generated is self-utilised by the generator.	
	Nagar Parishad, Jale	0.7 TPD	Construction & Demolition waste generated is self-utilised by the ULB.
	Nagar Panchayat, Singhwara	C & D waste generated is self-utilised by the generator.	
	Nagar Panchayat, Hayaghat	C & D waste generated is self-utilised by the generator.	
	Nagar Panchayat, Baheri	C & D waste generated is self-utilised by the generator.	
	Nagar Panchayat, Bharwara	0.14 TPD	Construction & Demolition waste generated is self-utilised by the ULB.
Nagar Panchayat, Kamtaul Ahiyari	0.13 TPD	Construction & Demolition waste generated are self-utilised by the ULB.	

Nagar Panchayat, Biraul	0.11 TPD	No, Self-Utilization by ULB
Nagar Panchayat, Ghanshyam Pur	0.13 TPD	No, Self-Utilization by ULB
Nagar Panchayat, Kusheshwar Sthan East	0.12 TPD	No, Self-Utilization by ULB
Road Construction Department, Road Division, Darbhanga	<p>(i) Solid waste materials generated during road constructions and maintenance are disposed of according to guidelines/Rules under construction and demolition waste management rule 2016. Materials like Bricks, aggregates, soil etc. are recycled and reused and non-reusable materials are disposed of in landfills. Proper care is taken so that no material is disposed of directly into any water body.</p> <p>(ii) Guideline related to pollution control and waste disposal are issued by the department after discussion with concern steering committee from time to time. Some of the general guidelines issued regarding above are as follows: -</p> <p>(a) Water spraying is done to suppress the construction dust.</p> <p>(b) Construction materials which may cause construction Dust are transported with cover.</p> <p>(c) Use of green mesh/cover to cover the construction activities.</p> <p>(d) Soil and other materials product during excavation are reused in the construction activities itself.</p>	
Road Construction Department, Road Division, Benipur	<p>(i) Construction and Demolition waste generated due to road construction work (either through surface scraping or dismantling of concrete structures) are being reused logistically in the ancillary works related to Road Construction. Unsuitable wastes are being disposed of in nearby low-lying area complying sanitary land filling norms in accordance with C&D Waste Management Rules 2016. The above C&D waste generated is not discharged into any water body including Ganga & its tributaries.</p> <p>(ii) To check Construction dust at work place, regular water sprinkling is resorted to.</p> <p>(iii) C&D waste generated during the work is kept under cover till its final reuse or disposal.</p> <p>(iv) Other suitable measures to check against air and water pollution are being taken up wherever and whenever needed.</p>	
Rural Works Department, Work Division, Darbhanga-1	N/A, No Surplus C & D Waste are generated. The Demolition Waste Generated from roads are reused in the road construction. Neither any solid waste is disposed off on barren land nor flowed in the water.	
Rural Works Department, Work Division, Darbhanga-2	N/A, No Surplus C & D Waste are generated. The Demolition Waste Generated from roads are reused in the road construction. Neither any solid waste is disposed off on barren land nor flowed in the water.	
Rural Works Department, Work Division, Benipur	N/A, No Surplus C & D Waste are generated. The Demolition Waste Generated from roads are reused in the road construction. Neither any solid waste is disposed off on barren land nor flowed in the water.	

	Rural Works Department, Work Division, Biraul	N/A, No Surplus C & D Waste are generated. The Demolition Waste Generated from roads are reused in the road construction. Neither any solid waste is disposed off on barren land nor flowed in the water.
	Local Area Engineering Organisation, Work Division-1, Darbhanga	N/A, No Surplus C & D Waste are generated. The Demolition Waste Generated from roads are reused in the road & other construction. Neither any solid waste is disposed of on barren land nor flowed in the water.
	Building Construction Department, Work Division, Darbhanga	N/A, (i) No Surplus C & D waste generated at site., (ii) Construction Materials like Cement, Sand, Aggregate which may cause construction dust are transported with cover. (iii) Green Mesh are used to cover the construction activities, and (iv) Water sprinkling is done on regular basis to suppress the construction dust.

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	A	b	c	D	e	
Data	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District	
District						
Darbhanga	Bihar State Pollution Control Board, Patna	<ul style="list-style-type: none"> The industries having potential waste water generation of Darbhanga district includes Parboil rice mill, Dairy and Automobile servicing centre. There is no 	Total 145 KLD (approx.) waste water generation from	All aforesaid units have installed Effluent	There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in industrial area of Darbhanga district. There is no CETP installed in Darbhanga district.	Only boiler ash generated from these units,

		<p>discharge from aforesaid industries into Ganga River and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/s Darbhanga Dairy in Darbhanga district. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. • The GPIs located in Darbhanga district (Dairy, Parboil rice mill) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 	these industries	Treatment Plant (ETP).	<table border="1" style="width: 100%; border-collapse: collapse; text-align: center;"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Darbhanga district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Darbhanga Dairy</td> <td>7.61</td> <td>25</td> <td>56</td> <td>Complied</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For discharge inland surface</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Darbhanga district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Darbhanga Dairy	7.61	25	56	Complied	Standard	5.5-9.0	30	100	For discharge inland surface	which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Darbhanga district																										
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																						
M/s Darbhanga Dairy	7.61	25	56	Complied																						
Standard	5.5-9.0	30	100	For discharge inland surface																						

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.		a	B
District		Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District
District			The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
Darbhanga	Water Resource Department, Government of Bihar	The Status Report of Flood Plain Zoning in the state of Bihar in matter of OA 200/2014 M. C. Mehta VS Union of India & Others provided by Water Resource Department, Government of Bihar is attached.	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	B
District		Data	The per day total generation of bio medical waste in the district
District			The manner of its treatment and disposal
Darbhanga	Bihar State Pollution Control Board, Patna	804.20	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.

7. CATEGORY: MINING

S.No.		A
	Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
Darbhanga	District Mines Office, Darbhanga	In Darbhanga, FIR related to illegal mining in the bed of flood plains of river Ganga and its tributaries is Zero. Under The Bihar Sand Policy 2019, District Survey Report has been prepared in Darbhanga District and after the approval of SEIAA Bihar, Online Auctions for two sand ghat clusters of Bagmati River have been completed. As of now, the Sand Settlement is under process and not operational. When it becomes operational, Compliance of EMGSM-2020 and Sustainable Sand Mining Management Guidelines, 2016 will be ensured. Notably, if any information about illegal mining in the bed of flood plains of tributaries of river Ganga is received from any level, then action is being taken as per the Bihar Sand Policy 2019 and Bihar Minerals (Concession, Prevention of Illegal Mining, Transportation and Storage) Rules, 2019 (as amended in 2021).

Signed by
Rajiv Raushan
Date: 25-04-2024 11:46:00

District Magistrate
-Cum-
Chairman, District Ganga Committee,
Darbhanga

जिला ग्रामीण विकास अभिकरण, जमुई

पत्रांक- 464 /अभि0

दिनांक- 23/04/2024

प्रेषक,

राकेश कुमार, भा0प्र0से0,
जिला पदाधिकारी, जमुई।

सेवा में,

अपर सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय :-

माननीय NGT' नई दिल्ली में दायर O.A No.-200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :-

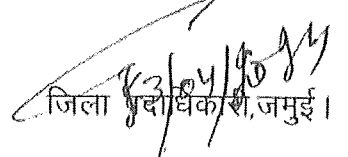
भवदीय पत्रांक-333 दिनांक-22.12.2023 एवं 70/न0वि0एवंआ0वि0 दिनांक-04.03.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में सूचित करना है कि माननीय NGT' नई दिल्ली में दायर O.A No.-200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 05.12.2023 को पारित आदेश के अनुपालन प्रतिवेदन पूर्व में इस कार्यालय के पत्रांक-267/अभि0 दिनांक-21.02.2024 एवं पत्रांक-405/अभि0 दिनांक-15.03.2024 से उपलब्ध कराया गया था। पुनः समेकित संशोधित प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा जा रहा है।

अनुलग्नक : यथोक्त।

विश्वासभाजन,



जिला पदाधिकारी, जमुई।

*That the Districts can be split into further rows for giving the data of panchayats, parishad and other various departments.

1. CATEGORY: SEWAGE

SI No	a	b	c	d	e	f	g	
District	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization there of and mode of disposal in each city/town	Quantity of discharge treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala, and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in district/town in terms of fecal coliform (MPN/100ml)	
Jamui	Nagar Parishad, Jamui	10.242 MLD	0 (STP Not Built)	Disposal in low laying areas	0 (STP not available)	36 month	There are 07 hotels/ dharmshala/ ashrams operating with valid norms of CTE/CTOs of BSPCB.	Kiul river is monsoon/ seasonal river, No any monitoring station in nagar parishad Jamui.
	Nagar Parishad, Jhajha	4.664 MLD	0 (STP Not Built)	Disposal in low laying areas	0 (STP not available)	36 Month	There is no hostel, dharmshala, and ashram not operating	Ulai river is monsoon/ seasonal river no any monitoring station in nagar parishad Jhajha.
	Nagar Panchayat, Sikandra	2.192 MLD	0 (STP Not Built)	Disposal in low laying areas	0 (STP not available)	60 Month	There is no hostel, dharmshala, and ashram not operating.	No any river in Nagar Panchayat Sikandra.
	Department (Rural)	In the villages of the district sewage are disposed off through the utilization of kitchen wastes in the soak pits. The district water & sanitation committee under lohiya swachh bihar-abhiyaan and swachh bharaat mission (Gramin) has constructed 1720 community soakpit, 637 junction chamber and 512 outlet chamber in the district so far.						

ANNEX-1

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

SI No	a	b	c	d	e	f	
District	Per Day Generation of solid waste in ULB	Quantity of solid waste treatment per day ULB	The gap treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy	Current status of dumping of solid waste with reference to location	
Nagar Parishad, Jamui	29.5 TPD	12 TPD	17.5 TPD	There is no legacy waste present in nagar parishad area	At landfill site	Dumpsite at Tripurari Ghat ward no-23 .	
Jamui	Nagar Parishad, Jhajha	8 TPD	2.4 TPD	5.6 TPD	3 Years	At landfill site	7500 ton at difference places in Nagar Parishad, Jhajha
	Nagar Panchayat, Sikandra	6 TPD	2 TPD	4 TPD	Presently, there is no legacy waste present in nagar panchayat sikandra	Presently, there is no legacy waste in the areas of Municipal Council.	Dumpsite at Teenpuliya ward no.-08.

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

ANNEX - I

SI No	a	b	
District	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of c&D waste including the existing capacity and capacity utilization	
Jamui	Nagar Parishad, Jamui	0.5 TPD	All C&D waste used in new construction locally
	Nagar Parishad, Jhajha	0.2 TPD	All C&D waste used in new construction locally
	Nagar Panchayat, Sikandra	0.1 TPD	All C&D waste used in new construction locally
	Department (Rural)	0.1 TPD	All C&D waste used in new construction locally

ANNEXURE - I

4. CATEGORY : INDUSTRIAL EFFUENT DISCHARGE

SI No		a	b	c	d	e	
District		Data	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CEPT and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
Jamui	Nagar Parishad, Jamui	No industrial disposal waste is being released in the river ganga and its tributaries.	0	No industries in nagar parishad area	0	0	
	Nagar Parishad, Jhajha	No industrial disposal waste is being released in the river ganga and its tributaries	0	No industries in nagar parishad area	0	0	
	Nagar Panchayat, Sikandra	No industrial disposal waste is being released in the river ganga and its tributaries	0	No industries in nagar Panchayat area	0	0	
Department (Rural)		<ul style="list-style-type: none"> The industries having potential waste water generation of Jamui district includes Parboil rice mill and Dairy. There is no discharge from aforesaid industries into Ganga river and its tributaries Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any 	Total 230 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Jamui district. There is no CETP 	Only boiler ash generated from these units, which is used for filling low lying areas.	

		GPIs in Jamui district			installed in Jamui district. • There are no any GPIs in Jamui district, hence effluent quality report is not applicable.	
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5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

SI No		a	b
Data		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
Jamui	Nagar Parishad, Jamui	There is no flood prone area in District Jamui, therefore flood plain zone has not been demarcated. Hence there is no encroachment by the native.	River Ganga is not flowing in the flood zone of the district jamui. There is no direct discharge of pollutants by the native, which is settled on the side of tributaries in the District Jamui.
	Nagar Parishad, Jhajha	There is no flood prone area in District Jamui, therefore flood plain zone has not been demarcated. Hence there is no encroachment by the native.	River Ganga is not flowing in the flood zone of the district jamui. There is no direct discharge of pollutants by the native, which is settled on the side of tributaries in the District Jamui.
	Nagar Panchayat, Sikandra	There is no flood prone area in District Jamui, therefore flood plain zone has not been demarcated. Hence there is no encroachment by the native.	River Ganga is not flowing in the flood zone of the district jamui. There is no direct discharge of pollutants by the native, which is settled on the side of tributaries in the District Jamui.
	Department (Rural)	There is no flood prone area in District Jamui, therefore flood plain zone has not been demarcated. Hence there is no encroachment by the native.	River Ganga is not flowing in the flood zone of the district jamui. There is no direct discharge of pollutants by the native, which is settled on the side of tributaries in the District Jamui.

ANNEXURE- II



6. CATEGORY: BIO-MEDICAL WASTE

SI No		a	b
Data			
District		The per day Total generation of bio medical waste in the District	The manner of its treatment and disposal
Jamui	Nagar Parishad, Jamui	16.87 KG per day	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through common Bio-Medical waste treatment facilities (CBWTF) and M/S Synergy Waste Management (P) Ltd. J.L.N Medical College Compound Bhagalpur, as per SHSB Agreement.
	Nagar Parishad, Jhajha	10.84 kg per day	
	Nagar Panchayat, Sikandra	5.87 KG per day	
	Department (Rural)	66.05 KG per day	
Average 99.44 kg per day as complied from monthly BMW reports received from Govt. Health Facilities in the district from Jan 2023 to Dec 2023			

7. CATEGORY: MINING

ANNEXURE - III

SI No		A
Data		
District		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
Jamui	Nagar Parishad, Jamui	No. of case registered cases :- 75 No of Raids Conducted :- 545
	Nagar Parishad, Jhajha	No of Arrests :- 12 Penalty Recovered :- Rs.248.96 lakhs.
	Nagar Panchayat, Sikandra	Seized quantity of sand, stone chips, soil -24133 CFT Sand , 5796 CFT stone chips, 300 CFT Soil. No of Seized Vehicles :- 82
	Department (Rural)	No. of case registered cases :- 195 No of Raids Conducted :- 620 No of Arrests :- 18 Penalty Recovered :- Rs.163.68 lakhs. Seized quantity of sand, stone chips, soil -29310 CFT sand , 21520 CFT stone chips, 100 CFT Soil. No of Seized Vehicles :- 186

ANNEXURE - IV

[Signature]
District Magistrate,
Jamui.

समाहरणालय, भोजपुर

(जिला गंगा समिति)

पत्रांक 302/आरा, दिनांक 24/04/2024

प्रेषक,

जिला पदाधिकारी,
भोजपुर।

सेवा में,

अपर सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय : माननीय एनजीटी, नई दिल्ली में लंबित याचिका OA No-200/2014 एम0सी0 मेहता बनाम भारत संघ एवं अन्य के संबंध दिनांक-24.11.2023 एवं 19.02.2023 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग : भवदीय का पत्रांक-70/न0वि0एवं आ0वी, दिनांक-04.03.2024

महाशय,

उपर्युक्त विषयक पत्र के आलोक में माननीय एनजीटी, नई दिल्ली के पारित आदेश के आलोक में समेकित अनुपालन प्रतिवेदन भेजा जा रहा है।

कृपया प्राप्ति स्वीकार कि जाय।

अनुलग्नक :- यथोक्त।

विश्वरामसभाजन

24/4/2024
जिला पदाधिकारी,
भोजपुर, आरा।

* The report in compliance of Hon'ble NGT Order dated 24-11-2023,05-12-2023 & 19-02-2024 in the M.C. Mehta vs Union of India & Ors (O.A. No. 200/2014) (I.A.No.340/2022) from Bhojpur, Bihar.

1. CATEGORY: SEWAGE

Sl no.	A	B	C	D	E	F	G
Bhojpur	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
Data	Ara MC 39 MLD *	At present, Sewage Treatment Plant is not constructed in Arrah city due to which sewage treatment is not being done yet. Administrative approval of the proposed Area I&D and STP construction work under Namami Gange scheme in Arrah city for only Rs.465 98 crore, letter no. BUIDCO/yo-2454/22- 513 dated 01.02.2024 from the Managing Director, BUIDCO, Patna to the Principal Secretary and Co-Project Director BGCMS, Urban Development and Housing Department, Bihar, Patna			36 months	There are 07 applications of hotels/dharmshala/ ashrams operating with valid CTE/CTOs of state pollution control board.	Sampling Date- Name of Monitoring Location- District- Fecal Coliform (MPN/100ml) * 04/01/2024- RIVER GANGI AT ARA, D, S BHOJPUR- 22000 (MPN/100ml) * 04/01/2024- RIVER GANGA AT ARA CHAPRA ROAD BRIDGE (KOILWAR BARHARA CHAPRA ROAD) BHOJPUR/SARAN- 3300 (MPN/100ml)
	Koilwar NP 1.86 MLD *	At present, Sewage Treatment Plant is not constructed in Koilwar			36 months		* 18/01/2024- RIVER GANGA AT ARA CHAPRA ROAD BRIDGE (KOILWAR BARHARA CHAPRA ROAD)- BHOJPUR/SARAN- 1300 (MPN/100ml)
	Shahpur NP 2.2 MLD *	At present, Sewage Treatment Plant is not constructed in Sahpur			36 months		* 04/01/2024 RIVER SONE AT BAHYARA, BHOJPUR- BHOJPUR 22000 (MPN/100ml)
	Garhani NP 1.85 MLD *	At present, Sewage Treatment Plant is not constructed in Garhani			36 months		* 04/01/2024- RIVER SONE AT KOILWAR, NEAP MANDIR, BHOJPUR- BHOJPUR- 17000(MPN/100ml)
	Piro NP 5.44 MLD *	At present, Sewage Treatment Plant is not constructed in Piro			36 months		
	Jagdishpur NP 3.5 MLD *	At present, Sewage Treatment Plant is not constructed in Jagdishpur			35 months		
	Bihya NP 4.09 MLD *	At present, Sewage Treatment Plant is not constructed in Bihya			35 months		

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S No	Data	a	b	c	d	e	f
District		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Bhojpur	Ara Nagar Nigam	110 T.P.D	2 T.P.D	108 T.P.D	Legacy waste clear in the land fill side.	Compost Pit & 2 Electric Waste Composting Machine	14 acre land has been selected for waste processing unit in Koilwar block near Bahiyara hata. Its DPR has been already sent to urban development and housing department. Presently solid waste of Ara munciple corporation area has been dumped in Ara Chandwa and Ara Patna main Road.
	Nagar Panchayat Koilwar	5 T.P.D	1.5 T.P.D	3.5 T.P.D	Legacy waste clear in the land fill side.	Bio Compost Machine	Ward no. 14 Government Land
	Nagar Panchayat Shahpur	4.9 T.P.D	0.35 T.P.D	4.55 T.P.D	Legacy waste clear in the land fill side.	Compost Pit	Sarna Bharauli main road. Near of Misrauliya more.
	Nagar Panchayat Garhani	3.8 T.P.D	0 T.P.D	3.8 T.P.D	Newly formed ULB	However legacy waste has been cleared by land filling sides.	Garhani Sasaram main road.

	Nagar Panchayat piro	17.6 T.P.D	0 T.P.D	17.6 T.P.D	Legacy waste clear in the land fill side.	Compost Pit	Near of ojhwalaya village.
	Nagar Panchayat Jagdishpur	10 T.P.D	2.75 T.P.D	7.25 T.P.D	Legacy waste clear in the land fill side.	Compost Pit	Near of Jagdishpur mohaniya main road.
	Nagar Panchayat Bihiya	15.24 T.P.D	4.32 T.P.D	10.92 T.P.D	Legacy waste clear in the land fill side.	MRF Facility, Compost Pit & Rest Dumping	Ward no. 12 in Tipura village.

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No	a	b
Data District	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Bhojpur	Ara Nagar Nigam	14 T.P.D
	Nagar Panchayat Koilwar	04 T.P.D
	Nagar Panchayat Shahpur	03 T.P.D
	Nagar Panchayat Carhani	02 T.P.D
	Nagar Panchayat piro	05 T.P.D
	Nagar Panchayat Jagdishpur	05 T.P.D
	Nagar Panchayat Bihiya	04 T.P.D

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	a	b	c	d	e
Data Bhojpur	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District.	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in

					the District
<p>• The industries having potential waste water generation of Bhojpur district includes Parboil rice mill, Dairy, Paper recycler, Asbestos, Distillery and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 04 units namely a) M/s HR Food Processing Pvt. Ltd.; b) M/s Ara Dairy; c) M/s Shree Vishnu Vishal Paper Mills Pvt. Ltd.; & d) M/s Bihar Distillery & Bottlers (P) Ltd. in Bhojpur district. • The Central Pollution Control Board has identified the Technical generations from these industries. Effluent Treatment Plant (ETP). district. There is no CETP installed in</p>	<p>Total 4110 KLD (approx.) waste water generations from these industries.</p>	<p>• All aforesaid units have installed Effluent Treatment Plant (ETP).</p>	<p>There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Bhojpur district. There is no CETP installed in Bhojpur district. • M/s Shree Vishnu Vishal Paper Mills Pvt. Ltd.(Paper recycler) & M/s Bihar Distillery & Bottlers (P) Ltd. (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.</p>	<p>• Only boiler ash generated from these units, which is used for filling low lying areas.</p>	

<p>Bhojpur district. • M/s Shree Vishnu Vishal Paper Mills Pvt. Ltd. (Paper recycler) & M/s Bihar Distillery & Bottlers (P) Ltd. (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. Analysis report of Grossly Polluting Industries (GPIs) in Bhojpur district</p> <p>Industry Name pH BOD (mg/L) TSS (mg/L) Remark M/s HR Food Processing Pvt. Ltd 8.59 27.5 21 Non Complied due to not installation of flow meter at ETP; Board issued legal direction</p> <p>Standard 5.5- 9.0 30 100 For surface discharge</p> <p>M/s Ara Dairy 7.17 78 189 Complied</p> <p>Standard 5.5- 9.0 350 600 For drain discharge</p>	Analysis report of Grossly Polluting Industries (GPIs) in Bhojpur district.				
	Industry Name	Ph	BOD (mg/L)	TSS (mg/L)	Remarks
	M/s HR Food Processing Pvt. Ltd.	8.59	27.5	21	Non complied due to not installation of flow meter at ETP; Board issued legal direction.
	Standard	5.5- 9.0	30	100	For surface discharge
	M/s Ara Dairy	7.17	78	189	Complied
Standard	5.5- 9.0	350	600	For drain discharge	

<p>generated from these units, which is used for filling low lying areas. institute as Third Party Agency (TPA) for the surprise inspection of GPs units located in different districts of Bihar every year for ensuring environmental compliance. All GPs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. • The GPs located in Bhojpur district (Dairy, Rice Mill) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPs located in Bhojpur district (Distillery & Paper mill recycler) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.</p>				
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5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
Bhojpur	Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
Bhojpur	Ara Nagar Nigam Nagar Panchayat Koilwar Nagar Panchayat Shahpur Nagar Panchayat Garhani Nagar Panchayat piro Nagar Panchayat Jagdishpur Nagar Panchayat Bihiya	As per the conciliated submitted report of WRD , Bihar attached with Annexure 1

6. CATEGORY: BIO-MEDICAL WASTE


S.No.	a	b
District	Data	The per day total generation of bio medical waste in the District The manner of its treatment and disposal
Bhojpur	92.99 kgs	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.

7. CATEGORY: MINING

S.No.	a					
Bhojpur	Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016				
	Sl. No.	ULB	Cases Registered in FY-23-24	No. of Vehicles seized in FY-23-24	Fsine collected in FY-23-24 (in Lac)	Remarks
	1	ARA NAGAR NIGAM	17	37	18.64	

Bhojpur						
	2	NAGAR PANCHAYAT KOILWER	114	379	413.22	Total raid conducted- 1840, FIR-257, Arresting-165 Vehicles Seized- 1887 and Fine collected- 4377.93 Lakh In the financial year-2023-24 for District of Bhojpur.
	3	NAGAR PANCHAYAT SHANPLUR	01	8	12.98	
	4	NAGAR PANCHAYAT GARHANI	09	19	11.93	
	5	NAGAR PARISHAD PIRO	10	20	29.72	
	6	NAGAR PANCHAYAT JAGDISHPUR	03	9	12.01	
	7	NAGAR PANCHAYAT BIHIYA	02	6	11.53	
		Total	156	478	510.03	
		<p>Cases Registered in financial year 2023-24 against illegal mining ULB wise are given above.</p> <p>Details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 are given below:-</p> <ol style="list-style-type: none"> In the light of order passed by Hon'ble Supreme Court in Civil appeal no 3661-3662 on dated 10/11/2021, District Survey Report (DSR) was prepared scientifically by sub divisional committee in Bhojpur district and same was approved by SEIAA. While preparing of DSR rules/guidelines of Bihar Sand Mining Policy, 2019, "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 was followed. Also rules and guidelines of Bihar Sand Mining Policy 2019, EMGSM 2020 and SSMMG 2016 are being followed by while operation of Sand Ghats. As per Rule 74 of Bihar Mineral (Concession, Prevention of Illegal Mining, Transportation and Storage) Rule, 2019 as amended 2021, District level mining task force is constituted to ensure implementation of the rules/guidelines and also monitor the same. District level mining task force is constituted as under:- <ol style="list-style-type: none"> Collector-Chairman Superintendent of Police All Sub Divisional Officers All Sub Divisional Police Officers Divisional Forest Officer Executive Engineer, RCD, BCD, PHED and Rural Works Department District Transport Officer, District Mining Officer-Member Secretary Enforcement <ol style="list-style-type: none"> Mining Operation:- The mining operations are being strictly carried out in accordance with the approved mining plan and after complying with all the conditions stipulated in 				

			<p>Environmental & Other Statutory Clearance. Mine owner shall follow the operational procedure as per Bihar Sand Mining Policy, 2019 and Bihar Mineral (Concession prevention of illegal mining, transportation and storage) Rule 2019 as amendment 2021.</p> <p>II. Post Environment Clearance Monitoring:-It's the responsibility of the EC Holder to comply with the Environmental Clearance conditions and upload the six-monthly EC compliance report on the website of the Ministry</p> <p>III. Environmental Audit:- Environment Audit will be done once in a year by NABET Accredited consultant and a three-member committee nominated by District Magistrate shall be associated.</p>
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जिला पदाधिकारी,
भोजपुर, आरा।



पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार सरकार
कार्यालय वन प्रमंडल पदाधिकारी, गोपालगंज वन प्रमंडल, गोपालगंज।

धतिवना रोड थावे, गियर खरसु भगत के गंदिर के पोखरा के पुरब, थावे - 841440 ई. गेल-dfogopalganj2@gmail.com

पत्रांक 682 /दिनांक..... 26/4/2024...../

प्रेषक,

पंकज कुमार, बि.व.से.
 वन प्रमंडल पदाधिकारी,
 गोपालगंज वन प्रमंडल, गोपालगंज।

सेवा में ,

प्रधान सचिव,
 नगर विकास एवं आवास विभाग,
 -सह-
 परियोजना निदेशक,
 राज्य परियोजना प्रबंधन, समूह बिहार।

विषय:-

माननीय NGT नई दिल्ली में लम्बित याचिका O.A. No.-200/200/2014 एम.सी. महेता बनाम भारत संघ व अन्य के सम्बन्ध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के सम्बन्ध में।

प्रसंग:-

भवदीय पत्रांक 70/न0वि0एवं0आ0वि0, पटना दिनांक 04.03.2024

महाशय,

उपर्युक्त विषय के सम्बन्ध में सूचित करना है कि माननीय NGT नई दिल्ली में लम्बित याचिका O.A. No.-200/200/2014 एम.सी. महेता बनाम भारत संघ व अन्य के सम्बन्ध में दिनांक 24.11.2023 एवं 05.12.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन सम्बन्धित विभागों से प्राप्त कर इस पत्र के साथ संलग्न कर भेजी जा रही है।

सूचनार्थ समर्पित।

अनुलग्नक-यथोक्त

विश्वासभाजन



वन प्रमंडल पदाधिकारी,
 गोपालगंज वन प्रमंडल, गोपालगंज

ज्ञापांक..... 682 /दिनांक..... 26/4/2024...../

प्रतिलिपि:-जिला पदाधिकारी, गोपालगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।



वन प्रमंडल पदाधिकारी,
 गोपालगंज वन प्रमंडल, गोपालगंज

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g			
District		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharge d treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal colliform (MPN/100ml)			
DISTRICT	NAGAR PARISHAD, GOPALGANJ	9.72 MLD	There is no STP however process of Identification of Land is undergoing.			3 years.	As per BSPCB submitted report there are four Application of Hotel/Dharmshala/Aashram operation with valid CTE/CTOs of this Board.	BSPCB report via Lt. No.-841 Dated 20.04.2024			
	NAGAR PARISHAD, MIRGANJ	5.88 MLD						Sampling Date	Name of Monitoring Location	District	Fecel Colliform (MPN/100m m)
	NAGAR PARISHAD, BARAULI	5.77 MLD						22.01.2024	River Daha at Mirganjnear Badarzimi Bazar Gopalganj	Gopalganj	54000
NAGAR PANCHAYAT, KATEYA	2.16 MLD	23.01.2024						River Daha at Itwa Briz Gopalganj	Gopalganj	24000	
	NAGAR PANCHAYAT, HATHUA	4.51 MLD					23.01.2024	River Gandak Gopalganj Pipra kothi road Briz (Dumariya Ghat)	Gopalganj	7900	

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District							
DISTRICT	NAGAR PARISHAD, GOPALGANJ	28 TDP	02 TDP	26 TDP	3 Years	Treated Wet waste is converted into compost Dry waste is used by Waste Picker and rejected by used to fill up low Land.	Solid waste is being dumped by preparing temporary dump side.
	NAGAR PARISHAD, MIRGANJ	19.07 TDP	0 TDP	19.07 TDP	3 Years	Untreated Waste is send to dump side. Dry waste is used by waste picker and rejected by used to fill up low Land.	Mahaicha Hathua Lat. 26.3495 Log. 84.2933
	NAGAR PARISHAD, BARAULI	11.15 TDP	0 TDP	11.15 TDP	3 Years		Dump area is available in N.P. Baraulli, Mohanpur ward No.- 25
	NAGAR PANCHAYAT, KATEYA	6.05 TDP	0 TDP	6.05 TDP	3 Years		Ghodaghat Kateya Lat. 26.579985 Log. 84.064808
	NAGAR PANCHAYAT, HATHUA	13.14 TDP	0 TDP	13.14 TDP	3 Years		Solid waste is being dumped by preparing temporary dump side.

3.CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	a	b
		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			
DISTRICT	NAGAR PARISHAD, GOPALGANJ	0.5 TDP	All C&D waste generated in the ULB Consumed by the owner as a raw material for further construction/filling of land/Unsurfaced Road.
Gopalganj	NAGAR PARISHAD, MIRGANJ	4.8 TDP	
	NAGAR PARISHAD, BARAULI	025 TDP	
	NAGAR PANCHAYAT, KATEYA	020 TDP	
	NAGAR PANCHAYAT, HATHUA	0.10 TDP	

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b							
	District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet		The per day generation of industrial solid waste and manner of its treatment and disposal in the District			
DISTRICT	NAGAR PARISHAD, GOPALGANJ	<ul style="list-style-type: none"> The industries having potential waste water generation of Gopalganj district includes Sugar, Distillery, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 05 units namely a) M/s Bharat Sugar Mills; b) M/s Bharat Sugar Mills Distillery Division; c) M/s Sasamusa Sugar Mills; d) M/s Sonasati Organics Pvt. Ltd; e) M/s Vishnu Sugar Mills in Gopalganj district. 	<ul style="list-style-type: none"> Total 2900 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Gopalganj district. There is no CETP installed in Gopalganj district. M/s Bharat Sugar Mills Distillery Division & M/s Sonasati Organics Pvt. Ltd (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 		<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas. 			
GOPALGANJ	NAGAR PARISHAD, MIRGANJ				Analysis report of Grossly Polluting Industries (GPIs) in Gopalganj district.					
	NAGAR PARISHAD, BARAULI				Industry Name	pH		BOD (mg/L)	TSS (mg/L)	Remarks
	NAGAR PANCHAYAT, HATHUA				M/s Bharat Sugar Mill	8.07		20	20	Non-Complied due excess waste water generation, Board issued legal direction.

<ul style="list-style-type: none"> • The Central Pollution Control Board has identified the Technical Institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. • The GPIs located in Gopalganj district (Sugar & Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPIs located in Gopalganj district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	M/s Sasamus a Sugar Mills				Closed
	M/s Vishnu Sugar Mills	7.1	27	20	Compied
	Standard	5.5-9.0	100	200	For Irrigation purpose

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

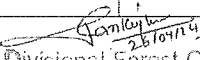
S.No.	a	b
District Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
DISTRICT	As per the conciliated report of WRD, Bihar attached with annexure- I	
NAGAR PARISHAD, GOPALGANJ		
NAGAR PARISHAD, MIRGANJ		
NAGAR PARISHAD, BARAULI		
NAGAR PANCHAYAT, KATEYA		
NAGAR PANCHAYAT, HATHUA		

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
DISTRICT	NAGAR PARISHAD, GOPALGANJ	481.5	Bihar Pollution control Board Letter No.- 841 Dated 20.04.2024 reported 481.52 kg in Gopalganj District treated by Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
	NAGAR PARISHAD, MIRGANJ		
	NAGAR PARISHAD, BARAULI		
	NAGAR PANCHAYAT, KATEYA		
GOPALGANJ	NAGAR PANCHAYAT, HATHUA		

7. CATEGORY: MINING

S.No.		a		
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016		
District				
DISTRICT	NAGAR PARISHAD, GOPALGANJ	Total no of raid conducted	471	Report As Per Submitted by Jila Mining Office Gopalganj Lt.240 Date. 24.04.2024 (Attached)
GOPALGANJ	NAGAR PARISHAD, MIRGANJ	Total no of vechicle seized	232	
	NAGAR PARISHAD, BARAULI	Total no of FIR Registered	12	
	NAGAR PANCHAYAT, KATEYA	Total Fine collection	385.23 Lakh	
	NAGAR PANCHAYAT, HATHUA			


 26/04/24
 Divisional Forest Officer
 Gopalganj Forest Division
 Gopalganj

34058

अमन समीर, भा0पु0से0
जिला पदाधिकारी, सारण, छपरा।

सारण सभाहरणालय, छपरा
(जिला विकास शाखा)

Aman Samir, I.A.S.
District Magistrate, Saran, Chapra



E-mail id : dm-saran.bih@nic.in, ph. (06152) 240001(O), 240002, 240005 (R) Fax No. (06152) 240006

पत्रांक..... 61/750...../वि0

दिनांक... 25/04/24.....

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,
-सह- राज्य परियोजना प्रबंधन समुह,
बिहार, पटना।

विषय : - माननीय NGT नई दिल्ली में दायर O.A NO-200/2014 एम.सी मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।


प्रसंग:- भवदीय पत्रांक 70/न0वि0 एवं आ0वि0, दिनांक- 04.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय NGT नई दिल्ली में दायर O.A NO-200/2014 एम.सी मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन के काम में संबंधित विभागों से प्राप्त अनुपालन प्रतिवेदन (छायाप्रति संलग्न) समेकित कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

अनु0-यथोपरि।

विश्वासभाजन,


जिला पदाधिकारी,
-सह-अध्यक्ष
जिला गंगा समिति,
सारण, छपरा।

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No	Data	a	b	c	d	e	f	g
	District	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quality in river and its tributaries in districts/towns in terms of fecal coliform (BPTI/UGOI)
DISTRICT	Nagar Nigam, Chapra	1.5 MLD	1.5 MLD	01 STP, Capacity- 32 MLD, Gravity & Rising main Mode	1.5 MLD discharged treated sewage from Chapra STP	Influent & Effluent meet the requirement of NGT parameters	There are 07 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	04/01/2024 RIVER GANGA AT MAA AMBIKA ASTHAN, AAMI, SARAN 9400 04/01/2024 RIVER GANGA AT THE BALUGHAT, DORIGANI, SARAN 13000 18/01/2024 RIVER GANGA AT MAA AMBIKA ASTHAN, AAMI, SARAN 22000 18/01/2024 RIVER GANGA AT THE BALUGHAT, DORIGANI, SARAN 24000 22/01/2024 RIVER GHAGHARA NEAR CHAPRA, RIVILGANI, MANJHI, SARAN-11000 24/01/2024
	Nagar Panchayat, Parsa	6.19 MLD/Day	The STP project site selection of Nagar Panchayat Parsa Bazar, Saran is under process			36 Months		
	Nagar Panchayat, Rivilganj	5.3 MLD	The STP project site selection of Nagar Panchayat Rivilganj, Saran is in process.			36 Months		
	Nagar Panchayat, Madhaura	2.5 MLD/Day	there is no STP available at Nagar Panchayat Madhaura.			36 Months		
	Nagar Panchayat, Sonpur	1.103 MLD	1.1 MLD	01 STP, Capacity- 3.5 MLD, Gravity Mood	1.1 MLD discharged treated sewerage from Sonpur STP fecal coliform=104.	Influent & Effluent meet the requirements of NGT parameters		
	Nagar Panchayat, Manjhi	2.89 MLD/day	The STP project site in Nagar Panchayat Manjhi, saran is in process			36 Months		
	Nagar Panchayat, Kopa	1.26 MLD	There is no STP However land for de construction of STP has been identified			36 Months		

DPD

34060

11/24

Nagar Panchayat, Dighwara	3.53 MLD	There is no STP However land for de construction of STP has been identified.	36 Months
Nagar Panchayat, Masrakh	2.0 MLD/Da y	There is no STP available at Nagar Panchayat Masrakh.	36 Months
Nagar Panchayat, Ekma Bazar	1.6 MLD	There is no STP available, land for STP has been identified	36 Months

RIVER GANDAK
AT SONEPUR
NEAR
HARIHARNATH
TEMPLE 28000

MP
DPO

P

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

No.	Data	a Per Day generation of solid waste in ULB	b Quantity of solid waste treated per day in ULB	c The gap treatment of solid waste	d Legacy waste and the time-bound plan to treat legacy waste	e The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	f Current status of dumping of solid waste with reference to location
District							
DISTRICT	Nagar Nigam, Chhara	170	20	180	Work Order issued on 7 Feb, 2024 & Work has Started	R.D.F & Inert Send to Cement Factory	Katsa Shyamchak
	Nagar Panchayat, Parsa	3.2 TPD	1.1 TPD	2.1 TPD	12 Months	Compost pit	Space for dumping site has been allocated however lawful handover of the same has not been done yet. Letter has been issued to Circle officer Dariyapur for landful handover of dumping site.
	Nagar Panchayat, Rivilganj	7.5 TPD	2.6 TPD	4.9 TPD	12 Months	Compost pit	For identification of Dumping Site, letter has been issued to Circle office Revelganj, Saran 1.Lt No. 1928 Dt. 07-12-2023 2.Lt No. 03 Dt. 02-01-2024 03.Lt No. 291 Dt 28-02-2024
	Nagar Panchayat, Madhaura	0.89	0.89	No Gap	0	0	PIYARPURWA, MARHAURA, SARAN
	Nagar Panchayat, Sonpur	2.177	2.177	No Gap	Nagar Panchayat Sonpur has no legacy Waste	Utilisation of the rejects waste dump in dumping yard	Working (Tag to Parsa Nagar Panchayat)

DPO

D

Nagar Panchayat, Manjhi	2.3 TDP	1.1 TDP	1.3 TDP	because per day generation of solid waste & per day treated solid waste are equal 12 Months	Compost pit	For identification of Dumping Site, letter has been issued to Circle office Manjhi, Saran.
Nagar Panchayat, Kopa	10 TPD	2.5 TPD	2.5 TPD	12 Month legacy Waste present at Landfill site	Compost pit MRF facility Under process & Manual Manner.	Dumping Location "WARD 10 (NP KOPA)"
Nagar Panchayat, Dighwara	04 TDP	01 TDP	03 TDP	24 Month Legacy Waste disposed at land fill site.	Manual Manner.	Working at the JHAJIYA DAGAR.
Nagar Panchayat, Masrakh	0.7	0.7	No Gap	NO	No	HANUMANGANJ, MASRAKH, SARAN, WARD NO- 15
Nagar Panchayat, Ekma Bazar	10 TPD	2.5 TPD	2.5 TPD	12 Months legacy waste present at Landfill site.	Compost pit MRF facility Under process & Manual Manner.	Dumping Location "BHARHOPUR"

NR
DPO

D

3.CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	a Total per day generation of C&D waste within the ULB	b The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.
District			
SARAN	Nagar Nigam, Chapra	This data is not quantified by Chapra Municipal Corporation. C&D waste is only generated when there is removal of permanent encroachment. (Total C&D Waste accumulated at Nigam ground 10 Tons.	C&D waste plant is not established.
	Nagar Panchayat, Parsa	3 TPD	C&D waste are used for Self Utilisation by Land Owner
	Nagar Panchayat, Rivilganj	3/TPD	C&D waste are used for Self Utilisation by Land Owner
	Nagar Panchayat, Madhaura	C&D waste are used for Self Utilisation by Land Owner	C&D waste are used for Self Utilisation by Land Owner
	Nagar Panchayat, Sonpur	No C&D waste generated in the ULB	No plants established for the treatment of C&D waste.
	Nagar Panchayat, Manjhi	1.6 TPD	C&D waste are used for Self
	Nagar Panchayat, Kopa	1.5 TON	No plant available. C&D Waste utilised for Repairing of road.
	Nagar Panchayat, Dighwara	C&D waste are used for Self Utilisation by Land Owner	C&D waste are used for Self Utilisation by Land Owner
	Nagar Panchayat, Masrakh	C&D waste are used for Self Utilisation by Land Owner	C&D waste are used for Self Utilisation by Land Owner
	Nagar Panchayat, Ekma Bazar	1.8 TON	No plant available. C&D Waste utilised for Repairing of road.

CP
DPO

✓

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	c	d	e
		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District	SARAN PANCHYAT PARISHAD DEPARTMENT	<ul style="list-style-type: none"> The industries having potential waste water generation of Saran district includes Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). <p>There is no any GPIs in Saran district.</p>	Total 10 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Saran district. There is no CETP installed in Saran district. <p>There are no any GPIs in Saran district, hence effluent quality report is not applicable.</p>	There is no gap as per BSPCB Report.

PK
DPO

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.		a	b
Data		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
SARAN	PANCHYAT	As per the consolidated report of WRD, Bihar (Annexure attached Page-46 to 74)	
	PARISHAD		
	DEPARTMENT		

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
SARAN	PANCHYAT	364.36	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
	PARISHAD		
	DEPARTMENT		

AK
DPO

P

7. CATEGORY: MINING

S.No.		a
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
SARAN	PANCHYAT	<ol style="list-style-type: none"> 1. SONEPUR/Mines & Geology - Pahleja Sand Ghat is Currently operational and all terms and condition as per Bihar Minerals (Concession, prevention of Illegal Mining, Transportation and Storage) 2019, as Amendment Rules 2021 and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 are being followed. 2. SADAR/Mines & Geology - Doriganj Sand Ghat is Currently operational and all terms and condition as per Bihar Minerals (Concession, prevention of Illegal Mining, Transportation and Storage) 2019, as Amendment Rules 2021 and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 are being followed. FIR lodges under Town Thana Case No.-745/23 Dated-09-11-2022 against Illigal Mining at Bara Telpa Adda No.-1 3. Rivilganj/ Mines & Geology - FIR lodged under Rivilganj Thana Case No.-180/23 Dated-22-06-2023 against Illigal Mining at Samsudin Rivilganj. (Ganga River Bed). 4. Garkha/ Mines & Geology - FIR lodged under Awatarnagar Thana Case No.-15/23 Dated-11-01-2023 against Illigal Mining at Mathurapur Ghat. (Ganga River Bed). 5. Dariyapur/Mines & Geology - FIR lodged under Dariyapur Thana Case No.-424/23 Dated-12-07-2023 against Illigal Mining at Darihara Bhuaal (Gandak River Bed).
	PARISHAD	
	DEPARTMENT	

AK
DPO

✓

समाहरणालय, समस्तीपुर

समस्तीपुर-848101
(जिला सामान्य प्रशाखा)दूरभाष सं० :- 06274-222300 (का०)
06274-222301 (आ०)
फैक्स सं० :- 06274-222216
email :- dm-samastipur.bih@nic.in

पत्रांक 959/सा०.

प्रेषक,

जिलाधिकारी,
समस्तीपुर।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह-परियोजना निदेशक,
विहार राज्य गंगा नदी संरक्षण प्रबंधन सोसाईटी,
पटना।

समस्तीपुर, दिनांक 25/4/24 2024 ई०।

विषय :- माननीय एन०जी०टी०, नई दिल्ली में लंबित याचिका OA No. 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023, 05.12.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- भवदीय पत्रांक 70/न०वि०एवं आ०वि०, दिनांक 04.03.2024 एवं पत्रांक 118/न०वि०एवं आ०वि०, दिनांक 20.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में माननीय राष्ट्रीय हरित अधिकरण (NGT), नई दिल्ली में लंबित याचिका OA No. 200/2014 एम०सी०मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023, 05.12.2023 एवं 19.02.2024 को पारित आदेश के आलोक में समेकित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर अग्रेतर कार्रवाई हेतु भेजी जा रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक :- यथोक्त।

विश्वासभाजन,

जिलाधिकारी,
समस्तीपुर।

The Report in compliance of Hon'ble NGT Order dated 24.11.2023, 05.12.2023& 19.02.2024 in the M.C. Mehta vs Union of India & Others (O.A. No. 200/2014) (I.A. No. 340/2022) from Samastipur, Bihar.

1. CATEGORY: SEWAGE

S.No.		a	b	C	d	e	f	g		
Data		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)		
District										
Samastipur	Nagar Nigam, Samastipur	27.34 MLD	There is no STP.			Tender has been issued by BUIDCO for preparation of DPR for STP	There are 07 applications of hotels/dharamshala/ashrams operating whth valid CTE/CTOs of this Board	Sampling Date	Name of Monitoring Location	Fecal Coliform (MPN/100ml)
	Nagar Parishad Rosera	6.693 MLD	STP Plan is under Process. There is no STP available in Rosera Nagar Parishad.			36 Months		30.01.2024	River Budhi Gandak Near magardahi Ghat at samastipur road Bridge, samastipur	17000
	Nagar Parishad Dalsinghsarai	5.94 MLD	No sewage line in municipality till date. No STP as there is no sewerage line. Unavailability of STP.			36 Months				
	Nagar Parishad Tajpur	6.42 MLD	Urban Development and Housing Department has not approved for construction of STP at Municipal council Tajpur.			36 Months				
	Nagar Parishad Patori	4.9 MLD	No sewerage line in municipality till Date. No STP as there is no sewerage line. Unavailability of STP.			36 Months				

	Nagar Panchayat, Singhia	5.50 MLD	There is no STP Available in Singhia Nagar Panchayat.	36 Months				
	Nagar Panchayat, Musrigharari	4.4 MLD	There is no STP Available in Musrigharari Nagar Panchayat.	24 Months				
	Nagar Panchayat Sarairanjan	5.53 MLD	Urban Development and Housing Department has not approved for construction of STP at Nagar Panchayat Sarairanjan.	36 Months				
	District Water and sanitation Committee Samastipur	10 MLD	One FSTP Proposed in Rural Area.	01 FSTP(4KLD) Proposed in Rural Area				

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	D	e	F
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District							
Samastipur	Nagar Nigam, Samastipur	52.16 TPD	17.16 TPD	35 TPD	There is no legacy waste present in the Samastipur Municipal Corporation .	No legacy waste present in Samastipur Municipal Corporation.	Garuara Ward No.1
	Nagar Parishad, Rosera	Average 15-ton solid waste generated in Rosera Municipal Council	Average 5 ton solid waste treated per day in Rosera Municipal Council	10 ton (dry waste)	There is no legacy waste in Rosera Municipal Council	Identification of land for construction of MRF and processing plant is in Progress	In Rosera Municipal council dumping of solid waste area in barren land is 5km away from the town.
	Nagar Parishad Dalsinghsarai	21 TPD	4TPD	17TPD	24000 tons plan of legacy waste remediation approved, training on Model RFP going on	To be decided post Model RFP Training	Dumping done at private land on the request of land owner
	Nagar Parishad Shahpur Patori	15 TPD	0 TPD(Municipal council shahpur patori is new ULB. Identification of land construction of processing plant in process	15 TPD	Presently ,There is no legacy waste in the areas of municipal council shahpur patori	Municipal Council shahpur patori is new ULB Identification of land for construction of procseeing plant is in process.	Dumping done at private land on the request of land owner.

Nagar Parishad Tajpur	24 TPD	0 TPD(Municipal council shahpur patori is new ULB. Identification of land construction of processing plant in process	24 TPD	Presently there is no legacy waste in the ares of Municipal Council Tajpur.	Municipal council Tajpur is new ULB. Identification of land for construction of processing plant is in process.	Motipur Ward 26
Nagar Panchayat, Singhia	Average 10 ton solid waste generated in sighia nagar panchayat	Zero, due to newly form ULB	10 ton	There is no legacy waste present in the Nagar Panchayat Singhia.	Identification of land for construction of MRF and processing plant is in Progress	In Singhia Ngar Panchayat dumping of solid waste area in barren land is 5km away from the town.
Nagar Panchayat Musrigharari	10 TPD	Zero, Municipal Panchayat, Bharwara is new ULB. Identification of land for construction of processing plant is in process.	10 TPD	there is no legacy waste in the areas of Municipal Panchayat Musrighrari .	At Dumping Ground	Private land
Nagar Panchayat, Sarairanjan	17.90 TPD	0(Nagar panchayat sarairanjan is new ULB Identification of land for construction of processing plant is in process	17.90 TPD	Presently there is no legacy waste in the areas of Nagar Panchayat Sarairanjan	Municipal council sarairanjan is new ULB. Identification of land for construction of processing plant is in process.	Ward no 3, near saraiya bridge ,gas godam road and ward no 22 khairban
District Water and sanitation Committee Samastipur	216 TPD	216 TPD	Zero	Zero	Zero	On WPU

3.CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.		a	B
	Data	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Samastipur	Nagar Nigam, Samastipur	0.5 TPD	C&D Waste generated is self utilised by ULB.
	Nagar Parishad, Rosera	C&D Waste is self utilised by the generator.	
	Nagar Parishad Dalsinghsarai	For less then five lakh population town no standard calculation is SBM guideline.	C&D Waste is self utilized in ULB Area.
	Nagar Parishad shahpur Patori	For less then five lakh population town no standard calculation is SBM guideline.	C&D Waste is self utilized in ULB Area.
	Nagar Parishad Tajpur	0.1 TPD	Construction and Demolition waste are self utilized by the ULB.
	Nagar Panchayat, Singhia	C&D Waste is self utilised by the generator.	
	Nagar Panchayat, Musrigharari	0.6 TPD	C&D Waste generated is self utilized by ULB.
	Nagar Panchayat, Sarairanjan	0.6 TPD	Construction & Demolition waste are self utilized by the ULB.
	District Water and sanitation Committee Samastipur	Zero	Zero

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.		a	B	c	d	e
Data		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District						
Samastipur	Bihar State Pollution Control Board, Patna	<ul style="list-style-type: none"> The industries having potential waste water generation of Samastipur district includes Parboil rice mill, Sugar mill and Dairy unit. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Samastipur district. 	Total 2070 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<p>There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Samastipur district.</p> <p>There is no CETP installed in Samastipur district.</p> <p>There are no any GPIs in Samastipur district, hence effluent quality report is not applicable.</p>	Only boiler ash generated from these units, which is used for filling low lying areas.

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.		A	B
District		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
Samastipur	Water Resource Department, Bihar	The status Report of Flood Plain Zoning in the state of Bihar in mater of O.A. 200/2014 M.C. Mehta VS Union of india & Others provided by Water Resource Department, Government of Bihar is Attached.	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	B
Data		The per day total generation of bio medical waste in the district	The manner of its treatment and disposal
District			
Samastipur	Bihar State Pollution Control Board, Patna	711.54	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.

7. CATEGORY: MINING

S.No.		a			
District- Samastipur.		Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries .	Details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016	
Samastipur	Name of ULBs / Department	Nagar Nigam, Samastipur	POLICE STATION	FIR IN FY- 2023-24	<p>Currently Bihar Minerals (Concession, Prevention of illegal mining, Transportation and storage) Rules 2019, as amended Rules 2021 is effective.</p> <p>District Level Mining Task Force already constituted in the Chairmanship of District Collector, Samastipur. The DLMTF meet once in every month.</p> <p>The District Level Mining Task Force (DLMTF) shall ensure implementation of the rules and shall monitor the excavation, trade and availability of minor minerals in the district. In addition to the above, it shall also (1) ensure that all the mining activity is carried on as per the condition of the mining lease. (2) ensure that no illegal mining, illegal transportation, over loading, hoarding and black marketing of minor mineral is carried on. (3) all the retail business of minor minerals are carried out as per the provision in these rules. (4) issue direction to any other Department to undertake such action as essential to achieve the objective of the act and these Rules. (5) Shall ensure that the minimum activity is undertaken as per the environmental safeguard laid down by the Ministry of Environment Forest and Climate Change.</p>
			Town Thana	1	
			Muffassil Thana	2	
			Karpurigram Thana	0	
			Kalyanpur Thana	0	
			Mathurapur Thana	2	
		Nagar Parishad, Dalsinghsarai	Dalsinghsarai Thana	1	
		Nagar Parishad, Tajpur	Tajpur Thana	0	
Nagar Parishad, Shahpur Patori	Patori Thana	2			

		Nagar Parishad, Rosera	Rosera Thana	2	<p>The District Survey Report of Samastipur is approved by State Environment Impact Assessment Authority, Bihar. In the District Survey Report, it is Mentions that depth of sand mining shall not exceed 3 meter of water level whichever is less.</p> <p>There is no any sand ghat operational at present time and all provisions and guidelines of district survey report, and above rules shall be implemented from time to time.</p>
		Nagar Panchyat, Singhia	Singhia Thana	0	
		Nagar Panchyat, Musrigharari	Musrigharari Thana	1	
		Nagar Panchyat, Sarairanjan	Sarairanjan Thana	0	
		Panchayat	Chakmehansi Thana	1	
			Halai OP	1	
			Bangara Thana	1	
			Vibhutipur Thana	1	
			Ujjiyarpur Thana	2	
Mohapur OP	1				


 District Magistrate
 -cum- Chairman, District Ganga Committee,
 Samastipur, Bihar

जिला खनन कार्यालय, समस्तीपुर।

Email Id.- dmosamastipur02@gmail.com

पत्रांक-423/एम०

प्रेषक,

खनिज विकास पदाधिकारी,
समस्तीपुर।

सेवा में,

जिला पदाधिकारी-सह-अध्यक्ष,
जिला गंगा समिति, समस्तीपुर।

समस्तीपुर, दिनांक-24.04.2024

विषय:-

NGT नई दिल्ली में दायर O.A No.- 200/2014 एम०सी०मेहता बनाम भारत संघ व अन्य से संबंधित संशोधित प्रतिवेदन उपलब्ध कराने के संबंध में।

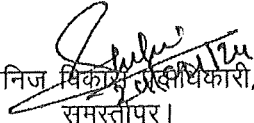
प्रसंग :-

भवदीय पत्रांक- 955/सा०, समस्तीपुर, दिनांक- 23.04.2024।

गहाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में भवदीय द्वारा मांगी गयी वांछित सूचना इस पत्र के साथ संलग्न कर अग्रेत्तर कार्रवाई हेतु भेजी जा रही है।
अनुलग्नक :- यथोक्त।

विश्वासभाजन,


खनिज विकास पदाधिकारी,
समस्तीपुर।



समाहरणालय, कैमूर (भभुआ)
(जिला गंगा समिति)

सावन कुमार, भा0प्र0से0
जिला पदाधिकारी-सह-
अध्यक्ष जिला गंगा समिति, कैमूर
PH-9473191227

पत्रांक.....15...../कैमूर, दिनांक.....25/04/2024

प्रेषक,

जिला पदाधिकारी
-सह-
अध्यक्ष, जिला गंगा समिति, कैमूर(भभुआ)।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह-
राज्य परियोजना प्रबंधन समूह, बिहार, पटना।

विषय:- माननीय NGT, नई दिल्ली में O.A No.200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- भवदीय के पत्रांक-70/न0वि0 एवं आ0वि0, दिनांक-04.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय NGT, नई दिल्ली में O.A No.200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन के क्रम से संबंधित विभागों से प्राप्त अनुपालन प्रतिवेदन (छायाप्रति संलग्न) समेकित कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

अनुलग्नक:-यथोक्त।

विश्वासभाजन

जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति,
कैमूर(भभुआ)

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
	District	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
Kaimur	Bhabhua	6.67 MLD	Project Director BUIDCO Kaimur के प्रतिवेदन के आधार पर वर्तमान में कैमूर (भभुआ) जिलान्तर्गत नमामि गंगे योजना के तहत STP और Sewage Treatment Plant निर्माण का कोई योजना प्रस्तावित नहीं है तथा कोई निर्देश भी प्राप्त नहीं है। (Annexure-1 enclosed)			Tentatively 2027	Total No of Hostel/dhars hala/ashram =34 As per BSPCB there is no application of hotels/dhar mshala/ashram operating with valid CTE/CTOs of this Board.	No Sampling is done by BSPCB so far.
	Hata	2.04 MLD						
	Kudra	2.98 MLD						
	Mohania	4.21 MLD						
	Ramgarh	1.94 MLD						

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat	The manner of utilization of the treated waste as well as rejects	Current status of dumping of solid waste with reference to location

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District					legacy waste	arising out of remediation of legacy waste	
Kaimur	BHABHUA	22.48 TPD	7.20 TPD	15.28 TPD	1 Year	Legacy waste is being cleared temporarily through dumping at the places in next column.	Sarangpur Mauza
	HATA	5.37 TPD	0.95 TPD	4.42 TPD	1 Year	Legacy waste is being cleared temporarily through dumping at the places in next column.	WARD NO-07 SARAIYA HATA
	KUDRA	7.85 TPD	1.35 TPD	6.50 TPD	1 Year	Legacy waste is being cleared temporarily through dumping at the places in next column.	WARD NO-09 KAJHAR GHAT, KUDRA
	MOHANIA	9.24 TPD	0.45 TPD	8.79 TPD	1 Year	waste is being cleared temporarily through dumping at the places in next column.	Dumping Site is under construction location ward no-02, Bharkhar road
	RAMGARH	3.57 TPD	0.0 TPD	3.57 TPD	1 Year	waste is being cleared temporarily through	Ward no-08 Devhaliya road

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						dumping at the places in next column.	
	DEPARTMENT						

(Annexure-2 enclosed)

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a		b
Data	Total per day generation of C&D waste within the ULB		The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			
KAIMUR	PANCHYAT	Variable	The C & D waste is collected periodically by Local people
	PARISHAD		
	DEPARTMENT		

(Annexure-3 enclosed)

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	a	b			
Data	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District					
KAIMUR	PANCHYAT	The industries having potential waste water generation of Kaimur district includes Vegetable oil manufacturing, Parboil rice mill, Textile processing	Total 650 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP)	There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no
	PARISHAD				
	DEPARTMENT				
					Only boiler ash generate d from these units, which is used for filling low lying areas.

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		<p>and Automobile servicing centre.</p> <p>There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <p>Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs).</p> <p>There is no any GPIs in Kaimur district.</p>			<p>significant number of industries situated in Industrial area of Kaimur district.</p> <p>There is no CETP installed in Kaimur district.</p> <p>There are no any GPIs in Kaimur district, hence effluent quality report is not applicable.</p>	
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(Annexure-4 enclosed)

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b	
Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	
District	As per consolidated report of WRD, Bihar. (Annexure-5 enclosed)		
DISTRICT			PANCHYAT
			PARISHAD
	DEPARTMENT		

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
Data	The per day total generation of bio medical	The manner of its treatment and disposal

District		waste in the District	
KAIMUR	PANCHYAT	31.75	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
	PARISHAD		
	DEPARTMENT		

(Annexure-6 enclosed)

7. CATEGORY: MINING

S.No.		a
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District KAIMUR	PANCHYAT	Total 12 Cases Registered.
	PARISHAD	<p>1. There are 7 seven Number of cases has been registered in Kudra Thana against illegal mining in Kudra river.</p> <p>2. There are 04 (Four) Number of cases has been Registered in Mohania thana against illegal mining in Kudra river.</p> <p>3. There are 01 (one) Number of cases has been registered in Ramgarh thana against illegal mining in Kudra river.</p>
	DEPARTMENT	
		<p>Currently in the state, Bihar Minerals Concession Prevention of Illegal mining. Transportation and storage Rules 2019, as amended rules 2021 is effective. District level mining task force (DLMTF) has been constituted in the chairmanship of District collector Kaimur. The DLMTF meet once in every month.</p> <p>The District Level Mining Task Force (DLMTF) ensures the implementation of the rules and monitors the excavation, trade and availability of minor minerals in the district. In addition to the above, it also ensures</p> <p>(1) that all the mining activity is carried on as per the condition of the mining lease.</p> <p>(2) that no illegal mining, illegal transportation, over loading, hoarding and black marketing of minor mineral is carried on.</p> <p>(3) All the retail business of minor minerals are carried out as per the provision in these rules.</p> <p>(4) Issue directions to any other department to undertake such action as essential</p>

	<p>to achieve the objective of the Act and given rules.</p> <p>(5) Shall ensure that the mining activity is undertaken as per the environmental safeguard laid down by the ministry of Environment Forest and Climate Change.</p> <p>The District Survey Report (DSR) of Kaimur for river sand has been prepared as per sustainable sand mining guidelines (SSMG) 2016 and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM) 2020.</p> <p>The District Survey Report of Kaimur is approved by State Environment Impact Assessment Authority, Bihar.</p> <p>There is no any sand ghat operational at present time and all provisions & guidelines of District Survey Report and above rules shall be implemented from time to time.</p> <p style="text-align: right;">(Annexure-7 enclosed)</p>
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नालन्दा समाहरणालय, बिहारशरीफ
(जिला विकास शाखा)



पत्रांक 52-02(II)/2021.....126...../वि०,

दिनांक 25-04/2024

प्रेषक,

जिला पदाधिकारी,
नालन्दा।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,
बिहार पटना।

विषय : माननीय NGT, नई दिल्ली में दायर O.A NO. - 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग : भवदीय पत्रांक 70/न0वि0 एवं आ0वि0 दिनांक 04.03.2024 एवं S. Chandrasekar, Member Secretary, BSPCB, Patna का पत्रांक 841, दिनांक 20.04.2024

महाशय,

उपयुक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि दिनांक 22.04.2024 को मुख्य सचिव, बिहार, पटना द्वारा विषयांकित प्रतिवेदन की समीक्षा वीडियो कॉन्फेसिंग के माध्यम से की गयी। समीक्षा के क्रम में विषयांकित मामले में नगर विकास एवं आवास विभाग, बिहार से संबंधित जिले के सभी नगर निकायों से प्राप्त कर संकलित करते हुए प्रतिवेदन भेजने का निदेश दिया गया है।

अतः S. Chandrasekar, Member Secretary, BSPCB. Patna का पत्रांक 841 दिनांक 20.04.2024 से प्राप्त पत्र के आलोक में निदेशानुसार नगर आयुक्त, बिहारशरीफ नगर निगम, नालन्दा से प्राप्त नालन्दा जिलान्तर्गत 15 नगर निकाय से संबंधित प्रतिवेदन (छायाप्रति संलग्न) विहित प्रपत्र में संकलित करते हुए इस पत्र के साथ संलग्न कर भेजी जा रही है।

सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

अनुलग्नक : यथोपरि।

विश्वासभाजन,

जिला पदाधिकारी,
नालन्दा।

The Report in Compliance of Hon'ble NGT Order Dated- 24-11-2023, 05-12-2023& 19-02-2024 in the M.C. Mehta Vs Union of India & other's (O.A. No. 200/2014) (I.A. No. 340/2022) From Nalanda, Bihar.

1. CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g	
Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)	
District								
Nalanda	Biharsharif Nagar Nigam	The Construction work 25 MLD STP is in progress by Biharsharif Smart City Ltd.					There are 01 application of Hotels/ Dharmshalas / Ashrams operating with valid CTE/CTOs of this board	Water Quantity of river is being monitored by the BSPCB.
	Nagar Parishad Rajgir	7.5 MLD	3.5 MLD	A Unit of 10 MLD	2.5 MLD	1 Year		
	Nagar Parishad Islampur	4.57 MLD	No Sewage treatment occurred in Islampur Nagar Parishad Construction of STP is Proposed to State Government,			3 yrs		
	Nagar Parishad Hilsa	5.37 MLD	No Sewage treatment occurred in Hilsa Nagar Parishad Construction of STP is Proposed to State Government,			3 yrs		
	Nagar Panchayat Silao	1.47 MLD	No STP is installed			03 YEARS		
	Nagar Panchayat Nalanda	1.65 MLD	NO STP AVAILABLE CURRENTLY			03 YEARS		
	Nagar Panchayat Rahui	1.73 MLD	No Sewage treatment occurred in Nagar Panchayat Rahui			3 yrs		

Nagar Panchayat Asthawan	1.85 MLD	No Sewage treatment occurred in Nagar Panchayat Asthawan	3 yrs		
Nagar Panchayat Sarmera	1.51 MLD Approx	No STP Available currently	4 year		
Nagar Panchayat Pawapuri	1.25 MLD	No STP Available currently	4 year		
Nagar Panchayat Giryak	1.25 MLD	No STP Available currently	4 year		
Nagar Panchayat Harnaut	1.8 MLD	No STP Available currently	04 YEARS		
Nagar Panchayat Chandl	1.62 MLD	No STP Available currently	3 yrs		
Nagar Panchayat Parwalpur	1.02 MLD	No STP Available currently	3 yrs		
Nagar Panchayat Ekangarsarai	1.32 MLD	No STP Available currently	3 yrs		

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2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Nalanda	Biharsharif Nagar Nigam	185 TPD	20 TPD	165 TPD	Tender has been finalized and agency is selected. Bio remediation work of Legacy waste at 1. Mamu Bhagina Badi Pahari and 2. near DTO office Nalanda is in progress.	After remediation of Legacy waste utilized as Resource Recovery, Energy Generation, Construction materials, Landfill site	At Present Solid waste dumped near-DTO office, Chakrasalpur
	Nagar Parishad Rajgir	20 TON/DAY	4 TON	16	DPR Under Process		Kubadi Near CRPF Camp.
	Nagar Parishad Islampur	11.97 Ton	1.5 Ton	10.47	DPR under process	Feeling of low land in different area and covered with local sand	Dumping of solid inert waste has been done at w 11 near Patel Nagar North Nagar Parishad IslampurNalanda
	Nagar Parishad Hilsa	27 Ton	10 Ton	17	DPR under Process in Hilsa Nagar Parishad	Feeling of low land in different area and covered with local sand	Dumping of solid inert waste has been done at Telhara (Ekangar Sarai) Nalanda
	Nagar Panchayat Silao	10.5 TPD	2 TPD	8.5TPD	DPR Under process		GORAWAN

Nagar Panchayat Nalanda	8.44 TPD	0 TPD	8.44 TPD	NOLEGACYWASTEPRESENT		Solid waste is being dumped at Badgaon in ward 04
Nagar Panchayat Rahui	10.3 Ton	0 TPD	10.3 Ton	No Legacy waste Present in Nagar Panchayat Rahui	Feeling of low land in different area and covered with local sand	There is no permanent dumping site is available. At present dumping of solid waste has been done at ward no 01 Rahimpur (Nagar PanchyatRahui)
Nagar Panchayat Asthawan	11.4 Ton	0 TPD	11.4 Ton	No Legacy waste Present in Nagar Panchayat Asthawan		There is no permanent dumping site is available. At present dumping of solid waste has been done at ward no 01 Srichandpur (Nagar PanchyatAsthawan)
Nagar Panchayat Sarmera	4.00 TPD	0 TPD	3 TPD	No Legacy waste		Solid waste dumped at ward 5 near Agriculture Farm
Nagar Panchayat Pawapuri	9.3 TPD	0 TPD	9.3 TPD	DPR Under Process		Nanand
Nagar Panchayat Giryak	5 TON/DAY	DPR under Process	5TON/DAY	DPR under Process		Barchhi Bigha (Gharahi)
Nagar Panchayat Harnaut	6.56 TPD	0 TPD	6.56 TPD	NO LEGACY WASTE PRESENT	LOW LANDS FILLING	Presently solid waste is being dumped at jorarpurKichni Landfill site in ward 08
Nagar Panchayat Chandi	9.2 Ton	0 TPD	9.2	No Legacy waste Present in Nagar Panchayat Chandi	Feeling of low land in different area and covered with local sand	At ward – 04 Bhagwanpur
Nagar Panchayat Parwalpur	3.06 Ton	0 TPD	3.06	No Legacy waste Present in Nagar Panchayat Parwalpur	Feeling of low land in different area and covered with local sand	Bihar Ekangarsarai highway main road both side Parwalpur.
Nagar Panchayat Ekangarsarai	6.87 Ton	0 TPD	6.87	No Legacy waste Present in Nagar Panchayat Ekangarsarai		1- EkangararaiJehanabad highway main road both side Ekangarsarai. 2- Islampur Patna main road highway main road both side

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3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.		a	b
Data		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			
Nalanda	Biharsharif Nagar Nigam	01 TPD	There is not any C&D treatment plant in Biharsharif Nagar Nigam area. All C&D waste generated in the ULB Consumed by the owner as a raw material for further construction/ filling of land/ Unsurfaced Road.
	Nagar Parishad Rajgir	0.5 Ton/Day (Approx)	There is not any C&D treatment plant in Nagar Parishad area. All C&D waste generated in the ULB Consumed by the owner as a raw material for further construction/ filling of land/ Unsurfaced Road.
	Nagar Parishad Islampur	0.05 Ton (approx.)	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Parishad Hilsa	0.05 Ton	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Silao	0.25 TPD	All C&D waste generated in the ULB Consumed by the owner as a raw material for further construction/ filling of land/ Unsurfaced Road.
	Nagar Panchayat Nalanda	0.03 Ton /DAY	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Rahui	0.03 Ton per day	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Asthawan	0.03 Ton per day	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Sarmera	0.02 TPD	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Pawapuri	0.03 TPD	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Giryak	0.03 TPD	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.

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	Nagar Panchayat Harnaut	0.4 TON	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Chandi	0.02 Ton	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Parwalpur	0.02 TPD	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.
	Nagar Panchayat Ekangarsarai	0.02 TPD	There is no treatment in C&D waste because no plant has been established yet now. Uses of C&D waste for low land filling purpose.

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4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	a	B	c	d	e
District	Data Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
Nalanda	<ul style="list-style-type: none"> • The industries having potential waste water generation of Nalanda district includes Distillery, Dairy, Parboil, Rice mill and automobile servicing centre. There is no discharge from aforesaid industries into Ganga River tributaries. • Bihar State Pollution Control Board has identified a total 78 grossly polluting industries (GPIs), including 02 units namely a) M/S Santamani Paper mills LLP, b) M/S Nalanda Daily in Nalanda district. • The central pollution 	<ul style="list-style-type: none"> • Total 2300 KLD (Approx) waste water generations from this industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed effluent treatment plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of common effluent treatment plant (CETP), as there is no significant number of industries situated in industrial area of Nalanda district. There is no CETP installed in Nalanda district. • Distillery and paper mill recycler has adopted zero liquid discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> • Only boiler ash generated from this units, which is used for filling low lying areas.

<p>Rahui Nagar Panchayat Asthawan Nagar Panchayat Sarmera Nagar Panchayat Pawapuri Nagar Panchayat Giryak Nagar Panchayat Harnaut Nagar Panchayat Chandl Nagar Panchayat Parwalpur Nagar Panchayat Ekangarsarai</p>	<p>control Board has identified the technical institute as third party agency (TPA) for the surprise inspection of GPls units located in different districts of Bihar every year for ensuring environmental compliance. All GPls have installed effluent treatment plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPls located in Nalanda district (Dairy) have effluent treatment plant (ETP). The treated effluent us used for horticulture/ Agriculture/Gardening purpose. No water is discharged into any water body. The GPls Located in Nalanda district (Distillery and paper mill recycler) have effluent treatment plant (ETP). Distillery has adopted zero liquid discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 			<table border="1"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Nalanda district.</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/S Nalanda Dairy</td> <td>7.3</td> <td>26.7</td> <td>15</td> <td>complied</td> </tr> <tr> <td>Standard</td> <td>5.5 – 9.0</td> <td>30</td> <td>100</td> <td>For discharge surface water</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Nalanda district.					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/S Nalanda Dairy	7.3	26.7	15	complied	Standard	5.5 – 9.0	30	100	For discharge surface water	
Analysis report of Grossly Polluting Industries (GPIs) in Nalanda district.																									
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																					
M/S Nalanda Dairy	7.3	26.7	15	complied																					
Standard	5.5 – 9.0	30	100	For discharge surface water																					

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5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.		a	b
District		Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District
Biharsharif Nagar Nigam		Report Attached as Annexure - I	
Nagar Parishad Rajgir			
Nagar Parishad Islampur			
Nagar Parishad Hilsa			
Nagar Panchayat Silao			
Nagar Panchayat Nalanda			
Nagar Panchayat Rahui			
Nagar Panchayat Asthawan			
Nagar Panchayat Pawapuri			
Nagar Panchayat Giryak			
Nagar Panchayat Harnaut			
Nagar Panchayat Chandi			
Nagar Panchayat Parwalpur			
Nagar Panchayat Ekangarsarai			

12

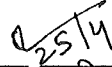
6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
Nalanda	Biharsharif Nagar Nigam	97.82	Bio-medical waste generated from different health care facilities (HCFs) are collected, treated and disposed through Common Bio-medical Waste Treatment facilities (CBWTF) and M/S Indira Gandhi Institute of Medical science, Sheikhpura, Patna- 20, Operated by M/S Sangam Mediserv Pvt. Ltd.
	Nagar Parishad Rajgir		
	Nagar Parishad Islampur		
	Nagar Parishad Hilsa		
	Nagar Panchayat Silao		
	Nagar Panchayat Nalanda		
	Nagar Panchayat Rahui		
	Nagar Panchayat Asthawan		
	Nagar Panchayat Sarmera		
	Nagar Panchayat Pawapuri		
	Nagar Panchayat Giryak		
	Nagar Panchayat Harnaut		
	Nagar Panchayat Chandl		
	Nagar Panchayat Parwalpur		
Nagar Panchayat Ekangarsarai			

12

7.CATEGORY: MINING

S.No.		a
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
	Biharsharif Nagar Nigam	Currently in the state, Bihar Minerals (Concession, Prevention of illegal mining, Transportation and Storage) Rules 2019, as Amended Rules 2021 is effective.
	Nagar Parishad Rajgir	
	Nagar Parishad Islampur	District level mining task force (DLMTF) has been constituted in the chairmanship of District Collector, Nalanda. The DLMTF meet once in every month.
	Nagar Parishad Hilsa	
	Nagar Panchayat Silao	The District Level Mining Task Force (DLMTF) ensures the implementation of the rules and monitors the excavation, trade and availability of minor minerals in the district. In addition to the above, it also ensures (1) that all the mining activity is carried on as per the condition of the mining lease. (2) ensure that no illegal mining, illegal transportation, over loading, hoarding and black marketing of minor mineral is carried on. (3) all the retail business of minor minerals are carried out as per the provision in these rules. (4) issue directions to any other Department to undertake such action as essential to achieve the objective of the Act and given Rules. (5) Shall ensure that the mining activity is undertaken as per the environmental safeguard laid down by the Ministry of Environment Forest and Climate Change.
	Nagar Panchayat Nalanda	
	Nagar Panchayat Rahui	
	Nagar Panchayat Asthawan	
	Nagar Panchayat Sarmera	
	Nagar Panchayat Pawapuri	
	Nagar Panchayat Giryak	
	Nagar Panchayat Harnaut	
	Nagar Panchayat Chandi	
	Nagar Panchayat Parwalpur	The District Survey Report (DSR) of Nalanda for river sand has been prepared as per sustainable sand mining guidelines (SSMG) 2016 and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM) 2020.
	Nagar Panchayat Ekangarsarai	The District Survey Report of Nalanda is approved by State Environment Impact Assessment Authority, Bihar. There is no any sand ghat operational at present time and all provisions & guidelines of district survey report, and above rules shall be implemented from time to time.


 जिला पदाधिकारी
 नालन्दा।

कार्यालय जिला पदाधिकारी एवं समाहर्ता, औरंगाबाद

(जिला सामान्य शाखा)

पत्रांक- 580 /सा0,

प्रेषक,

जिला पदाधिकारी,
औरंगाबाद

सेवा में,

परियोजना पदाधिकारी
-सह-
अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

औरंगाबाद, दिनांक- 24/04/2024

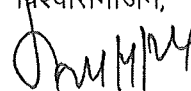
विषय :- मुख्य सचिव बिहार की अध्यक्षता में दिनांक-22.04.2024 को अप0 4:45 बजे आयोजित माननीय एन0जी0टी0 नई दिल्ली में दायर O.A NO-200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य से संबंधित प्रतिवेदन का प्रेषण।

प्रसंग:- परियोजना निदेशक-सह- अपर निदेशक नगर विकास एवं आवास विभाग, बिहार, पटना के पत्रांक- 118/न0वि0एवंआ0वि0 दिनांक- 20.04.2024

महाषय,

उपर्युक्त विषयक प्रासंगिक पत्र के माध्यम से सूचित करना है कि माननीय NGT नई दिल्ली में लंबित याचिका O.A NO-200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संदर्भ में पारित आदेश दिनांक-24.11.2023 एवं 19.02.2024 के आलोक में Sewage, Municipal Solid Waste Disposal, Construction and Demolition Waste, industrial Effluent Discharge, Regulation of Flood Plain Zone, Biomedical Waste, एवं mining इत्यादि से संबंधित अनुपालन प्रतिवेदन की मांग की गई है, जो इस पत्र के साथ संलग्न कर भवदीय को समर्पित किया जा रहा है।

अनुलग्नक: यथोक्त।

विश्वासभाजन,

जिला पदाधिकारी,
औरंगाबाद

DISTRICT :- AURANGABAD

1. CATEGORY: SEWAGE

Name of ULBs/Department	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization there of and mode of disposal in each city /town	Quantity of discharged treated sewage from each	Time-Bound plan to meet the gap, if any generation & treatment of sewage	Details of the hostel- dharamshala & ashram operating without proper consent and discharging un treated effluent and the action taken against them	water quantity in river and its tributaries in district/town in terms of faecal coliform (MPN/100 ml)
UDHD	a	b	c	d	e	f	g
Nagar Parisad Aurangabad	11	Action for preparation of DPR will be taken as soon as possible.			36	There are three application of hotel/dharamshala/ashram Operating with valed CTE/CTOs of this board	17000
Nagar Parisad Daudnagar	7.6				36 month		
Nagar Panchayat Rafiganj	3.4				36 month		
Nagar Panchayat Nabinagar	3.47				36 month		
Nagar panchayat Deo	2.06				36 month		
Nagar Panchayat Barun	2.004				36 month		
TOTAL	29.534						

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

Name of ULBAs/ Ddpartment	Per Day generation of solid waste in ULB	Quantity of solif waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time -bound plan to treat legacy wate	The manner of utilization of the treated wase as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid wste with reference to location
	a	b	c	d	e	f
Nagar Parisad Aurangabad	32	02	30	Ther is no legacy waste present in Nagar Parishad Aurangabad	Since no legacy waste present it is not practiced	Paradih Nabinagar
Nagar Parisad Daudnagar	9.33	.416	8.914	Ther is no legacy waste present in Nagar Parishad Daudnagar	Since no legacy waste present it is not practiced	Pirahibagh ward no- 16
Nagar Panchayat Rafiganj	3	.126	2.874	Ther is no legacy waste present in Nagar panchayat rafiganj	Since no legacy waste present it is not practiced	Hazipur ward 1 & Maripur
Nagar Panchayat Nabinagar	8.3	2.1	6.2	Ther is no legacy waste present in Nagar panchayat Nabinagar	Since no legacy waste present it is not practiced	Jobe ward no -14
Nagar panchayat Dev	6.53	processing Plant is not installed	6.53	Ther is no legacy waste present in Nagar Panchayat Dev	Since no legacy waste present it is not practiced	Pravite area ward no 2&3
Nagar panchayat Barun	2.5	processing Plant is not installed	2.5	Ther is no legacy waste present in Nagar Panchayat Barun	Since no legacy waste present it is not practiced	Currently Dumped in lowland area worad no-2
Total	61.66	4.642	57.018			

3. CATEGORY : CONSTRUCTION AND DEMOLITION WASTE

Name of ULBs/ Department	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
	a	b
Govt engineering College at arathua, rafiganj, Aurangabad	No of unit -1 Capacity 160 KLD	
Govt Polytechnic College at Aurangabad bihar	No of unit -1 Capacity 60 KLD	

4. CATEGORY : INDUSTRIAL EFFLUENT DISCHARGE

Name of ULBs/ Department	Number of industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
	a	b	c	d	e
Aurangabad	The industries having potential waste water generation of aurangabad district includes parabolli rice mill and automobile servicing centre. There is a no discharge from aforesaid industries in to Ganga river and its tributaries. . Bihar state pollution control board has identified a total of 78 grossly polluting industries (GPIs) . There is no any GPIs in aurangabad district	Total 262 KLD approx waste water generation from these industries.	All aforesaid units have installed Effluent treatment plant (ETP)	There is not technically feasible for installation of common effluent technical Treatment plant (CETP), as there is no significant number of industries situated in industrial area of aurangabad district . There is no CETP installed in aurangabad district. . There is no any GPIs in Aurangabad district hence Effluent quality report is not applicable	Only boiler ash generated from these unit s, which is used for filling low lying areas

5. CATEGORY : REGULATION OF FLOOD PLAN ZONE

Name of ULBs/ Department	If the flood plan zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
	a	b
Aurangabad	Report and WRD regarding this category is attached Annexure-1	

6. CATEGORY : BIO- MEDICAL WASTE

Name of ULBs/ Department	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
	a	b
Aurangabad	75.88	Bio Medical waste generated from different health care facilities (HCFs) are collected, treated and disposed through common bio medical waste Treatment facilities (CBWTF) and M/s synergy waste management (P) Ltd. gaya.

7. CATEGORY : MINING

Name of ULBs/ Department		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
ULB	No of fire Lodged	a
Nagar parishad aurangabad	5	1 The light of order passed by hon'ble supreme court in civil appeal no- 3361-3362 on dated 10-11-2021 district survey report (DSR) was prepared scientifically by sub divisional committee in aurangabad district and same was approved by SEIAA. While
Nagar parishad Daudnagar	47	
Nagar panchayat rafiganj	2	

Nagar panchayat Nabinagar	23	<p>preparing of DSR, Rules/guidelines of bihar sand mining 2019 EMGSM 2020 and SSMMG 2016 was followed, also rule and guidelines of bihar sand mining policy 2019, EMGSM 2020 and SSMMG 2016 are being followed by while operation of sand ghats.</p> <p>2 As per rule 74 of bihar mineral (concession, prevention of illegal mining transportation and storage.) Rule 2019 as amended 2021 district level task force is constituted to ensure implementation of the rules/ guidelines and also monitor the same.</p> <p>3. The constituted a district level mining task force as under:-</p> <ol style="list-style-type: none"> Collector-chairman superintendent of police All sub divisional officer All sub divisional police officer Divisional forest officer Executive Engineer, RCD BCD PHED and Rural works Department. District transport officer District mining officer- member secretary <p>4. ENFORCEMENT</p> <ol style="list-style-type: none"> Mining operation :- The mining operation is being strictly carried out in accordance with the approved mining plan and after complying with all the condition stipulated in Environmental & other statutory clearance. Mine owner shall follow the operational procedure as per bihar sand mining policy 2019 and bihar mineral (concession prevention of illegal mining, transportation and storage) Rule 2019 as amendmaent 2021. Post environment clearance monitoring:- it's the responsibility of the EC Holder to comply with the environmental clearance report and upload the six monthly EC compliance report the web site of the ministry Environmental audit:- Environment audit will be done once in a year by NADET Accredited consultant and a three member committee nominated by district magistrate shall be associated.
Nagar panchayat Deo	4	
Nagar panchayat Barun	52	
Total	133	

समाहरणालय, सीवान

(जिला विकास शाखा)

पत्रांक २५७/ विकास, दिनांक २६/०४/२०२४

प्रेषक,

जिला पदाधिकारी
सीवान।

सेवा मे,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह-
परियोजना निदेशक,
राज्य परियोजना प्रबंधन समूह, बिहार।

विषय :- माननीय एन०जी०टी० नई दिल्ली में लंबित याचिका O.A. No-200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन का प्रेषण।

प्रसंग :- भवदीय पत्रांक-70/न०वि० एवं आ०वि० दिनांक-04.03.2024 एवं पत्रांक-118/न०वि० एवं आ०वि० दिनांक-20.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सूचित करना है कि माननीय एन०जी०टी० नई दिल्ली में लंबित याचिका O.A No-200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर भेजा जा रहा है।

अनुलग्न :-यथोक्त।

विश्वासभजन

जिला पदाधिकारी
सीवान।

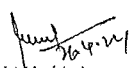
Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of India & ORS

Sub Head	Report									
	TOWN									
	Nagar parisad	Nagar panchayat								
	Siwan	Ander	Maharajganj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur	Barhariya	
a -Per Day Generation of sewage in each city/town with the ULB	28.83 MLD	6.3MLD	13.6 MLD	14.36 MLD	25.45 MLD	25.92 MLD	13.78 MLD	7.91 MLD	7.5 MLD	
Quantity of sewage treatment per day city/town wise	STP is Proposed	Here is no proposed of STP by Nagar Panchyat of Ander and UDHD Department	Here is no proposed of STP by Nagar Panchyat Maharajganj and UDHD Department	Here is no proposed of STP by Nagar Panchyat Hasanpura and UDHD Department	Here is no proposed of STP by Nagar Panchyat Mairwa and UDHD Department	Here is no proposed of STP by Nagar Panchyat Guthni and UDHD Department	Here is no proposed of STP by Nagar Panchyat Gopalpur and UDHD Department	Here is no proposed of STP by Nagar Panchyat Basantpur and UDHD Department	Here is no proposed of STP by Nagar Panchyat Barhariya and UDHD Department	
c-Capacity and utilization thereof and mode of disposal in each city/town										
d- Quantity of discharged treated sewage from each STP										
e-Time-bound plan to meet the gap, if any, generation & treatment of sewage	36 MONTHS	36 MONTHS	36 MONTHS	36 MONTHS	36 MONTHS	36 MONTHS	36 MONTHS	36 MONTHS	36 MONTHS	
f-Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	There are 18 applications of hostel/dharmshala/ashrams oprating with valide CET/CTOs of this Board.	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	No Such Hostel, Dharmshala and ashram exists in this area	
g- Water quantity in river and its tributaries in districts/town in terms of fecal coliform(MPN/100mi)	R. Roud Bridge 17000 .At Renna 35000	Lean Water	River Not Available in NP Maharajganj	Lean Water	Lean Water	Lean Water	River Not Available in NP Gopalpur	Lean Water	River Not Available in NP Gopalpur	

[Signature]
District Magistrate
Siwan.

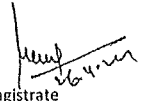
Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of India & ORS

Sub Head	Report									
	TOWN									
	Nagar parisad	Nagar panchayat								
	Siwan	Ander	Maharajanj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur	Barhariya	
a-Per Day generation of solid waste in ULB	75 TPD	4 TPD	7.23 TPD	9.3 TPD	8.28 TPD	9.7 TPD	7.25 TPD	3.8 TPD	6 TPD	
b-Quantity of solid waste treated per day in ULB	0	0	0	0	0	0	0	0	0	
c-The gap treatment of solid waste	75 TPD	4 TPD	7.23 TPD	9.3 TPD	8.28 TPD	9.7 TPD	7.25 TPD	3.8 TPD	6 TPD	
d-Legacy waste and the time-bound plan to treat legacy waste	36 Months	36 Months	36 Months	36 Months	36 Months	36 Months	36 Months	36 Months	36 Months	
e-The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil	filling of low land in different areas and covered with local sand /soil
f- Current status of dumping of solid waste with reference to location	KARARUA, SIWAN	WARD No 5 BHUTWALIYA	BEHIND SDH HOSPITAL, MAHARAJGANJ	WARD No 7 JALALPUR HASANPURA	WARD NO-01 NAWKA TOLA	WARD No 14 GUTHNI SARAR ROAR GUTHNI	WARD NO 5 BIRTI TOLA GOPALPUR	WARD NO 7 SIPAI BASANTPUR	SURAIHYA BARHARIA, RAJPUR	


District Magistrate
Siwan.

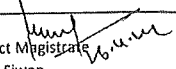
Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of India

	Sub Head	Report								
		TOWN								
		Nagar parisad	Nagar panchayat							
		Siwan	Andar	Maharajganj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur	Barhariya
CONSTRUCTION AND DEMOLITION WASTE	a-Total per day generation of C&D waste within the ULB	6.5 Ton	0.81 Ton	1.50 Ton	1.75 Ton	1.65 Ton	1.85 Ton	0.89 Ton	1.25 Ton	1.60 Ton
	b-The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.	C & D Wastes are used to fill in low Lands area.


District Magistrate
Siwan.

Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of India &

Sub Head	Report																									
	TOWN																									
	Nagar panchayat																									
	Nagar parisad																									
Siwan	Ander	Maharajganj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur	Barhariya																		
INDUSTRIAL EFFLUENT DISCHARGE	a-Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	<p>The Industries having potential waste water generation of Siwan District includes Dairy, Parboil rice mill and Automobile Servicing Center There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <p>BSPCB has identified a total of 78 Grossly Polluting Industries (GPIs) including 01 units Namely M/s Amish Dairy and Foods Pvt. Ltd. in Siwan District.</p> <p>BSPCB has identified the technical institute as Third Party Agency for the supries inspection of GPIs units located in different district of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent, The GPIs Located in Siwan district (dairy) have Effluent Treatment Plant (ETP). The treated effulent is used for horticulture/agriculture/ gardening purpose. No Water is discharge into any water body.</p>																								
	b-Total daily generation of such industrial waste within the District	Total 300 KLD (approx) waste water generations from these industries.																								
	c-The manner of treatment of the industrial waste so generated	All aforesaid units have installed Effluent treatment plant (ETP).																								
	d-The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	<p>There is not technically feasible for installation of comman Effluent Treatment plant (CETP), as there is no significant number of industries situated in industrial area of Siwan district. There is on CEPT installed in Siwan dstric. Analysis report of Grossly Polluting Industries (GPIs) in Siwan district.</p> <table border="1"> <thead> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Amish Dairy and Foods Pvt. Ltd.</td> <td>8.08</td> <td>83.32</td> <td>33</td> <td>Non- Complied; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For discharge in surface water</td> </tr> </tbody> </table>										Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Amish Dairy and Foods Pvt. Ltd.	8.08	83.32	33	Non- Complied; Board issued legal direction	Standard	5.5-9.0	30	100	For discharge in surface water
	Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																					
	M/s Amish Dairy and Foods Pvt. Ltd.	8.08	83.32	33	Non- Complied; Board issued legal direction																					
Standard	5.5-9.0	30	100	For discharge in surface water																						
e- The per day generation of industrial solid waste and manner of its treatment and disposal in the District	Only boiler ash generated from these units, which is used for filling low lying areas.																									


 District Magistrate
 Siwan.

Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of India &

	Sub Head	Report								
		TOWN								
		Nagar parisad	Nagar panchayat							
		Siwan	Ander	Maharajganj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur	Barhariya
REGULATION OF FLOOD PLAIN ZONE	a-If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	Concerned Report is attached as Annexure- 1								
	b- The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District									

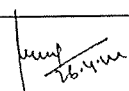
[Signature]
26.11.24
District Magistrate
Siwan.

Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of India &											
	Sub Head	Report									
		TOWN									
		Nagar parisad	Nagar panchayat								
		Siwan	Ander	Maharajganj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur	Barhariya	
BIO-MEDICAL WASTE	a-The per day total generation of bio medical waste in the District	450.33									
	c-The manner of its treatment and disposal	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd. Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.									

[Signature]
 District Magistrate
 Siwan.

Report of Compliance of Hon'ble NGT order dated 24-11-2023 & 19-02-2024 in the M.C Mehta vs Union of

	Sub Head	Report								
		TOWN								
		Nagar parisad	Nagar panchayat							
			Siwan	Ander	Maharajganj	Hasanpura	Mairwa	Guthni	Gopalpur	Basantpur
MINING	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016	The Mineral development officer, siwan vide his letter No 283/M dated 24.04.2024 reported that As per enforcement and monitoring guideline for sand Mining (EMGSM-2020) and Sustainable Sand Mining Mangement guideline, 2016 District survey report (DSR) Siwan is prepared and dully Approved by SEIAA, Bihar in the year of 2022. According to DSR total 08 sand ghat (04 cluster) has been created in saryug river. As of now no any Sand Ghat is oprational. 02 FIR registerd on Flood Pain of River Saryug against illegal mining.								
		Details of action taken against illegal Mining, Transportation and Storage of Minirals including river sand within on year (FY 2023-24) is as below								
		Sr. No	No. of Raids	No. of FIR lodgod	No. of Vehicles	Mlneral Quantlty	Total Fine Collected	Remarks		
1	487	8	219	156309 CFT	415.16					


 District Magistrate
 Siwan.



स्वच्छ भारत मिशन (ग्रामीण)

स्वच्छ मुंगेर



स्वस्थ मुंगेर



लोहिया स्वच्छता योजना

कार्यालय जिला ग्रामीण विकास अभिकरण, मुंगेर
(लोहिया स्वच्छ बिहार अभियान, कोषांग)

E-mail Id- lsbamunger@gmail.com

पत्रांक 73/DWSC, मुंगेर दिनांक- 24-04-2024

प्रेषक,

जिला पदाधिकारी -सह-
अध्यक्ष जिला गंगा समिति, मुंगेर।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,
-सह-
परियोजना निदेशक, राज्य परियोजना प्रबंधन समुह,
बिहार, पटना

विषय :-

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली में दायर O.A No-200/2014 (I.A No. 340/2022) एम0सी0 मेहता बनाम भारत संघ व अन्य में दिनांक 24.11.2023 एवं 19.02.2024 में पारित आदेश के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

पत्रांक :-

भवदीय का पत्रांक 70 दिनांक 04.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली में दायर O.A No-200/2014 (I.A No. 340/2022) एम0सी0 मेहता बनाम भारत संघ व अन्य में दिनांक 24.11.2023 एवं 19.02.2024 में पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने हेतु निदेश प्राप्त है।

उक्त के आलोक में जिलान्तर्गत संबंधित विभागों से प्राप्त अनुपालन प्रतिवेदन विहित पत्र में समेकित कर अग्रतर कार्रवाई हेतु भेजा जा रहा है।

अनुत्तरक :-

यथोक्त।

विश्वासभाजन

24/04/2024
जिला पदाधिकारी -सह-
अध्यक्ष जिला गंगा समिति, मुंगेर।

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The Report in compliance of Hon'ble NGT Order dated 24.11.2023, 05.12.2023 & 19.02.2024 in the M.C. Mehta vs Union of India & Ors (O.A. No. 200/2014) (I.A. No. 340/2022) from Munger, Bihar.

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	F	G									
		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quality in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)									
District																	
Munger	Nagar Nigam, Munger	15-17 MLD	As on date, STP under trial-run place.			Likely to commission in next period 3-4 months.	There is no application of hostel /Dharmshala /ashram operating with valid CTE/CTO's of this board.	<table border="1"> <thead> <tr> <th>Sampling Date</th> <th>Name Of Monitoring Location</th> <th>FecalColiform (MPN/100ml)</th> </tr> </thead> <tbody> <tr> <td>04/01/2024</td> <td>River Ganga At Munger D/S/ Creamination Ghat</td> <td>17000</td> </tr> <tr> <td>04/01/2024</td> <td>River Ganga At U/S Munger Kashahami Ghat</td> <td>4900</td> </tr> </tbody> </table>	Sampling Date	Name Of Monitoring Location	FecalColiform (MPN/100ml)	04/01/2024	River Ganga At Munger D/S/ Creamination Ghat	17000	04/01/2024	River Ganga At U/S Munger Kashahami Ghat	4900
Sampling Date	Name Of Monitoring Location	FecalColiform (MPN/100ml)															
04/01/2024	River Ganga At Munger D/S/ Creamination Ghat	17000															
04/01/2024	River Ganga At U/S Munger Kashahami Ghat	4900															
	Nagar Parishad, Jamalpur	14.53MLD	There is no sewerage network present in Jamalpur Nagar Parishad however identification of land for construction of STP is under process.														

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Nagar Parishad, Haveli Kharagpur	5 MLD	There is no sewerage system in Nagar Parishad Haveli Kharagpur. However identification of land for construction of STP is under process.		There is no application of hotel /Dharmshala /ashram operating with valid CTE/CTO's of this board.	15-01-2024	River Ganga At U/S Kashtarni Ghat	13000
Nagar Panchayat, Tarapur	2.5 MLD	Note:- Nagar panchyat Tarapur is a new ULB. Liquid waste management in Nagar Panchyat Tarapur is under process.	36 Months		15-01-2024	River Ganga At Munger D/S/ Creamination Ghat	24000
Nagar Panchayat, Asarganj	0.2 MLD	There is no sewerage system in Nagar Panchayat Asarganj. however Identification of land for construction of STP is under process.					
Nagar Panchayat, Sangrampur	2 MLD	There is no sewerage system in Nagar Panchayat Sangrampur. However identification of land for construction of STP is under process.					

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	C	D	E	F
District		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Munger	Nagar Nigam, Munger	88 TPD	36 TPD	52 TPD	Total Quantity of legacy waste – 144000MT Time Limit- Dec2023 Status – work completed. For treatment of legacy solid waste generated per day DPR has been sent to Department for approval.	Treated wet waste Used as Organic fertilizer and sold in market. RDF is disposed to cement factory.	Currently the untreated waster is being dumped at the dump yard of Munger ULB situated at Churamba Ward-19 Munger.

(479)

Nagar Parishad, Jamalpur	45.6 TPD	1.8 TPD	43.8 TPD	There is no legacy waste present in the Nagar Parishad, Jamalpur Area.	A part of wet waste is utilized in making compost.	The untreated solid waste is dumped at Nayagoan Kabargah Ward No – 15 Jamalpur.
Nagar Parishad, Haveli Kharagpur	16.17 TPD	0.03 TDP	16.14 TDP	Zero	Treated wet waste used asvorganic fertilizer and sold in market.	Ranisagar, ward No- 14
Nagar Panchayat, Tarapur	9 TDP	Nagar Panchyat Tarapur is a new ULB.so construction of compost making plant are under process.	9 TDP	300 MT Aprox/24 Month	Segregation ,recycling of plastic waste and other waste will be done.	Currently the untreated waste is being dumped at Sondilha in ward No-8
Nagar Panchayat, Asarganj	47 TPD	Zero	47 TPD	8460 TPD	Bio compost –as fertilizer plastic,RDF- in cement factory, Rest- As land fill.	Land for dumping site is yet to be finalized.
Nagar Panchayat, Sangrampur	5.67 TPD	Zero	6.6 TPD	Zero	Bio compost –as fertilizer plastic,RDF- in cement factory, Rest- As land fill.	Kusmar Ward No-11

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	A	B
	District	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Munger	Nagar Nigam, Munger	2 TPD	(a DPR has been prepared by Munger ULB regarding completed treatment & disposal of all kinds of municipal waste including C&D waste processing which has been sent to the department for approval)
	Nagar Parishad, Jamalpur	Note: C&D waste are self utilized by the ULB. There is no any plant established yet.	Note: C&D waste are self utilized by the ULB. There is no any plant established yet.
	Nagar Parishad, Haveli Kharagpur	Note:- No C&D waste generation in Nagar Parishad ,Haveli Kharagpur.	
	Nagar Panchayat, Tarapur	0.25 TDP	The construction of plant established for the treatment of C&D waste is under the consideration of empowered standing committee. The work will be done soon.
	Nagar Panchayat, Asarganj	(CND waste disposal will be taken in the board and will be send to department for approval.)	
	Nagar Panchayat, Sangrampur	Note:- No C&D waste generation in Nagar Panchyat Sangrampur.	
	Road Construction Department, Road Division, Munger	There is no running project.	
	Public health Engineering Department, Work Division- Munger	<ol style="list-style-type: none"> 1. At present there is no related project running under the adjoining area of River Ganga . 2. Waste water coming out from WTP is strained from drainage of Nagar Nigam/Nagar Parishad 	
	Building Construction Department, Work Division, Munger	Total generation of C&D waste depend on requirement of construction and demolition work.	Total generation of C&D waste are either reused in some form or they are disposed far away from city as per requirement

477

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	c	d	e										
		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District										
District	Munger	<p>(The Industries having Potential Waste Water Generation of Munger District Includes Dairy, Tobacco and Automobile servicing Centre. There is no discharga from aforesaid industries into Ganga river and its Tributaries.</p> <p>Bihar State Pollution Control Board has identified a total of 78 Grossly polluting Industries (GPIS), including 03 Units namely a) M/S Eastern Railway; b) M/s ITC Limited Dairy Plant; C) M/S ITC Ltd. (Tobacco Division) Munger District.</p> <p>The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIS units located in different</p>	Total 500KLD (Approx.) waste water generation from these industries .	All aforesaid units have installed Effluent Treatment plant (ETP)	<p>There is not technically feasible for installation of common effluent treatment plant (CETP) as there is no significant number of industries situated in industrial area of munger district .There is no CETP installed in munger district.</p> <p>Analysis report of Grossly Polluting Industries (GPIS) in Munger district.</p> <table border="1"> <thead> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg /L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/S Eastern Railway</td> <td>8</td> <td>25</td> <td>22</td> <td>Non Complete due to non-installation on of flow meter; Board issued legal direction</td> </tr> </tbody> </table>	Industry Name	pH	BOD (mg /L)	TSS (mg/L)	Remark	M/S Eastern Railway	8	25	22	Non Complete due to non-installation on of flow meter; Board issued legal direction	Only boiler ash generated from these units, which is used for filling low lying areas.
Industry Name	pH	BOD (mg /L)	TSS (mg/L)	Remark												
M/S Eastern Railway	8	25	22	Non Complete due to non-installation on of flow meter; Board issued legal direction												

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	<p>districts of bihar every year for ensuring year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment of their effluent.</p> <ul style="list-style-type: none"> • The GPIs located in Munger district (Dairy, Tobacco) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No Water is discharge into any water body. 			M/S ITC Ltd. Dairy Plant	7.62	28.9	19	Complied
				M/S ITC Ltd (Tobacco Division)	7.36	27	25	Complied
				Standard	5.5-9.0	30	100	For discharge in surface water

476

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1475

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	A		B
	Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
Munger	Water Resource Department, Bihar	The Status Report of Flood Plain Zoning in the state of Bihar in matter of OA 200/2014 M. C. Mehta VS Union of India & Others provided by Water Resource Department, Government of Bihar is attached.	

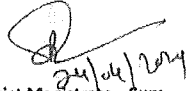
6. CATEGORY: BIO-MEDICAL WASTE

S.No.	A		B
	Data	The per day total generation of bio medical waste in the district	The manner of its treatment and disposal
District			
Munger	Bihar State Pollution Control Board, Patna	86.91	Bio-Medical Waste generated from different health care facilities (HCFs) are collected, treated and disposed through common Bio-Medical waste Treatment Facilities (CBWTF) and M/S Synergy Waste management (P)., Hanuman Ghat Road, Jawaharlal Nehru Medical College Bhagalpur.

7. CATEGORY: MINING

1473

S.No.		A									
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016									
District											
Munger	District Mines Office, Munger	क्र०सं०	माह	छापेमारी	प्राथमिकी	विरणतासी	पानू (CFT)	पथर/मिट्टी (CFT)	मिट्टी (CFT)	जवाबदारों की संख्या	जुमाने की कुल राशि (लाख में)
		1	अप्रैल-23	16	01	0	3550	1600	600	21	33.23
		2	मई-23 तक	40	01	0	19324	1712	0	39	39.53
		3	जून-23	34	02	01	10989	0	0	27	50.77
		4	जुलाई-23	26	02	0	2490	0	200	17	8.28
		5	अगस्त-23	33	0	0	5279	5300	0	18	23.44
		6	सितम्बर-23	19	02	2	2695	0	0	08	10.04
		7	अक्टूबर-23	26	09	05	8632	100	0	29	13.93
		8	नवम्बर-23	13	01	0	2245	0	100	9	12.73
		9	दिसम्बर-23	22	01	0	2760	5800	200	19	18.74
		10	जनवरी-24	31	03	0	7441	2230	200	23	41.05
		11	फरवरी-24	29	0	0	5846	8450	0	24	44.27
		12	25 मार्च-24 तक	23	0	-	11952	2000	100	22	43.21
			कुल	312	22	08	82130	25471	1400	253	319.21


 24/04/2024
 District Magistrate -Cum-
 Chair Person
 District Ganga Committee
 Munger



जिला ग्रामीण विकास अभिकरण, बाँका
पत्रांक...1223.../दिनांक...24/11/24



प्रेषक,

जिला पदाधिकारी,
बाँका।

सेवा में,

अपर सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय :- माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं दिनांक-19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- विभागीय पत्रांक BGCMS/2017/AP of SWM & SM for NGT/46 (Part-IV) 70/ न0वि0 एवं आ0वि0 दिनांक-04.03.2024, NGT का आदेश दिनांक-19.02.2024, NGT का आदेश दिनांक-05.12.2023, NGT का आदेश दिनांक-24.11.2023, BGCMS का पत्रांक-311, दिनांक-24.11.2023, BGCMS का पत्रांक-333, दिनांक-22.12.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र से प्राप्त निदेश के आलोक में माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संदर्भ में पारित आदेश दिनांक-24.11.2023 एवं दिनांक-19.02.2024 के आलोक में अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक:-संलग्न विहित प्रपत्र।

विश्वासभाजन

जिला पदाधिकारी,
बाँका।

24.11.24

1. CATEGORY: SEWAGE

S. No.	a	b	c	d	e	f	g	
Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)	
District								
Banka	Nagar Parishad Banka	6.4 MLD	PROPOSED	PROPOSED (9.6 MLD)	PROPOSED	36 MONTHS	No such hostel, dharmshala and ashram exists in the area	Lean water
Banka	Nagar Panchayat Katoria	3.1 MLD	PROPOSED	PROPOSED (4.6 MLD)	PROPOSED	36 MONTHS	No such hostel, dharmshala and ashram exists in the area	Lean water
Banka	Nagar Panchayat Baunsi	4.4 MLD	PROPOSED	PROPOSED (6.6 MLD)	PROPOSED	36 MONTHS	No such hostel, dharmshala and ashram exists in the area	Lean water
Banka	Nagar Panchayat Amarpur	3.6 MLD	PROPOSED	PROPOSED (5.4 MLD)	PROPOSED	36 MONTHS	No such hostel, dharmshala and ashram exists in the area	Lean water

Bat
Deputy Development Commissioner

NK
20/4/24
Banka

District Magistrate

[Signature]
Banka

20/4/24

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S. No.		a	b	c	d	e	f
Data		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District							
Banka	Nagar Parishad Banka	14 TON	5 TON	9 TON	Proposed 36 Months	Compost Fertiliser	FUNCTIONAL LAKRIKOLA
Banka	Nagar Panchayat Katoria	5 TON	0	5 TON	Proposed 36 Months	Proposed 36 Months	Proposed 36 Months
Banka	Nagar Panchayat Baunsi	6 TON	0.2 TON	5.82 TON	Proposed 36 Months	Compost Fertiliser	FUNCTIONAL KURDO
Banka	Nagar Panchayat Amarpur	5 TON	0.15 TON	4.85 TON	Proposed 36 Months	Compost Fertiliser	FUNCTIONAL DUMRAMA

AM
Deputy Development Commissioner

OK
20/4/24 Banka

[Signature]
District Magistrate

Banka

21/4/24

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S. No. Data		a	b
District		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Banka	Nagar Parishad Banka	1.5 TON	It is filled in low lands
Banka	Nagar Panchayat Katoria	1.5 TON	It is filled in low lands
Banka	Nagar Panchayat Baunsi	2 TON	It is filled in low lands
Banka	Nagar Panchayat Amarpur	2 TON	It is filled in low lands

B.S.
Deputy Development Commissioner

D.K.
20/4/24
Banka

District Magistrate

Banka

20/4/24

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

Sl No.	a	b	c	d	e
District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
BANKA	<ul style="list-style-type: none"> The industries having potential waste water generation of Banka district includes Distillery and Parboiled rice mill. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 02 units namely a) M/s MJ and Sons Distillery and Breweries Pvt. Ltd.; b) M/s SCI India Ltd Agro (P) Ltd in Banka district. The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. The GPIs located in Banka district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	Total 880 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Banka district. There is no CETP installed in Banka district. Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	Only boiler ash generated from these units, which is used for filling low lying areas.

Deputy Development Commissioner


DK
26/4/24
Banka


District Magistrate

Banka

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

Sl No.	a	b
District	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
BANKA	Concerned Report is attached as Annexure 1	


 Deputy Development Commissioner
 Banka
 20/4/24


 District Magistrate
 Banka
 24.4.24

6. CATEGORY: BIO-MEDICAL WASTE

S. No.	a	b
District	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
Banka	150.72	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.

Deputy Development Commissioner

[Signature]
20/4/24
Banka

District Magistrate

[Signature]
Banka

24/4/24

7. CATEGORY: MINING

Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016						
District	As per enforcement and Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016, District Survey Report (DSR), Banka is prepared and duly Approved by SEIAA, Bihar, Gol in May 2022. Out of total 17 nos of Sand Ghats in 5 Rivers (namely Chanan, Badua, Chir, Sukhaniya & Odhni, all are tributaries of River Ganga) as approved, 3 Nos of Sand Ghats (2 in Chanan River & 1 in Badua River) are operational as on April 2024.						
Banka	Details of action taken against Illegal Mining, Transportation and Storage of Minerals including River Sand within one year (FY 2023-24) is as below :-						
	Sl. No.	No. of Raids	No. of FIR lodged	No. of Vehicles seized	Mineral Quantity (Sand and Graves in Cft)	Total fine Collected (in Lakh Rs)	Remarks
	1	816	178	534	154974	762.7	
Note: No Sand Ghat is proposed in River Ganga, as Ganga River does not flow within the District Territory.							

Banka
20/4/24
Deputy Development Commissioner

DK
20/4/24
Banka

Banka
District Magistrate

Banka

24/4/24

जिला ग्रामीण विकास अभिकरण, लखीसराय।

पत्रांक 637 /जि०ग्रा०वि०अभि०, दिनांक :-25/04/2024

प्रेषक,

जिला पदाधिकारी-सह-अध्यक्ष,
जिला गंगा समिति, लखीसराय।

सेवा में,

परियोजना पदाधिकारी-सह-अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय :-

माननीय NGT, नई दिल्ली में दायर O.A No.-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य से संबंधित प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग :-


नगर विकास एवं आवास विभाग, बिहार सरकार का पत्रांक 118/न०वि० एवं आ० वि०, पटना दिनांक 20.04.2024

महाशय,

उपर्युक्त विषय एवं प्रसंग के संबंध में कहना है कि माननीय NGT, नई दिल्ली में दायर O.A No.-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य से संबंधित संशोधित प्रतिवेदन विहित प्रपत्र में इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनुलग्नक :- यथोक्त।

विश्वासभाजन,



जिला पदाधिकारी-सह-अध्यक्ष,
जिला गंगा समिति, लखीसराय।

**District Ganga Committee, Lakhisarai compliance report in the matter
O.A No.-200/2014, M.C. Mehta and Union of India.**

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
District		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
Lakhisarai	Nagar Parishad Barahiya	05 MLD	01 STP (Capacity 6 MLD) under construction and expected duration of completion 01 year.				There is no application of Hostels/ Dharamshala and Ashrams operating with valid CTE/CTOs of this board.	No sampling has been done by BSPCB so far.
	Nagar Parishad Surajgarha	05 MLD	Initial stage of data collection for I&D & STP. Expected duration for completion of work, 03 years.					
	Nagar Parishad Lakhisarai	9 MLD	02 STP (Capacity 11 MLD) proposal pending for tender process NMCG and expected duration of 01 year 09 Month.					

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
District		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Lakhisarai	Nagar Parishad Barahiya	19 TPD	8 TPD (Composting of Wet Waste)	11 TPD (Landfill Site not available but Under process of Preparation)	No Legacy Waste occurred in our Municipality	Land filling	Solid waste is being dumped by preparing a temporary dumping identifying, after identification the garbage will be dropped at the dump site. Location - low land near Railway line ward no. 16, Barhiya.
	Nagar Parishad Surajgarha	02 ton	Land for solid waste treatment is being identifying in Nagar Parishad Surajgarha	02 ton	No Legacy Waste occurred in our Municipality	Land filling	Solid waste is being dumped by preparing a temporary dumping zone. The land fill site is being identifying after identification the garbage will be dropped at the dump site. Location- Low land near tin muhani ward no. 24, Surajgarha.
	Nagar Parishad Lakhisarai	21 TPD	8 TPD	13 TPD	No Legacy Waste occurred in our Municipality	Land filling	Solid waste is being dumped by preparing a temporary dumping identifying, after identification the garbage will be dropped at the

							dump site. Location – Low land Near Vidyapith Chowk, Ward NO. 04 and Near Kabaiya gas godam, Ward no. 32, Lakhisarai.
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3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	a	b
	District	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Lakhisarai	Nagar Parishad Barahiya	a) 0.5 per TPD	b) Dumped at Temporary Dump site.
	Nagar Parishad Surajgarha	a) 0.25 ton	b) The land for C & D waste treatment is being identifying in Nagar Parishad Surajgarha.
	Nagar Parishad Lakhisarai	a) 0.3 per TPD	b) Dumped at Temporary Dump site.

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	c	d	e
	District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
Lakhisarai (Submitted)	Nagar Parishad Barahiya	The industries having potential waste water	Total 60 KLD (approx.)	All aforesaid units have	There is not technically feasible for	Only boiler ash generated

report as per BSPCB report)	Nagar Parishad Surajgarha	<p>generation of Lakhisarai district includes parboil rice mill and Dairy. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <p>Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs)</p> <p>There is no any GPIs in Lakhisarai district.</p>	waste water generation s from these industries.	installed Effluent Treatment Plant (ETP).	<p>installation of common effluent treatment Plant (CETP), as there is no significant unnumber of industries situated in Industrial area of Lakhisarai district.</p> <p>There is no CETP installed in Lakhisarai district.</p> <p>There are no any GPIs in Lakhisarai district, hence effluent quality report is not applicable.</p>	from these units, which is used for filling low lying areas.
	Nagar Parishad Lakhisarai					

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
<p>Data</p> <p>District</p>	<p>If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District</p>	<p>The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District</p>
<p>Lakhisarai</p> <p>Nagar Parishad Barahiya</p> <p>Nagar Parishad Surajgarha</p> <p>Nagar Parishad Lakhisarai</p>	<p>As per the consolidated report of WRD, Bihar (Concerned report received from WRD, Bihar is attached Annexure-A)</p>	

6. CATEGORY: BIO-MEDICAL WASTE

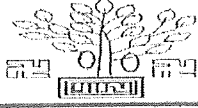
S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
(Submitted report as per BSPCB report)	Lakhisarai	108.01 ✓	Bio- Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
	Nagar Parishad Barahiya		
	Nagar Parishad Surajgarha		
	Nagar Parishad Lakhisarai		
	Health Department, Lakhisarai		

7. CATEGORY: MINING

S.No.		a		
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016		
District		Number of Vicles	FIR	Arrested
Lakhisarai	Nagar Parishad Barahiya	271	10	12
	Nagar Parishad Surajgarha	10	1	-
	Nagar Parishad Lakhisarai	50	7	2
	Other	30	47	36
	Total	636	65	50

K.K.B
 Deputy Development Commissioner,
 Lakhisarai.

[Signature]
 District Magistrate-cum-Chairman,
 District Ganga Committee,
 Lakhisarai.



समाहरणालय, नवादा
(जिला विकास शाखा)



पत्रांक 327 / वि०, नवादा दिनांक 25-04-2024

प्रेषक,
जिला पदाधिकारी,
नवादा।

सेवा में,
परियोजना पदाधिकारी-सह-अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय :- मुख्य सचिव, बिहार की अध्यक्षता में दिनांक-22.04.2024 को अपराह्न 4:45 बजे आयोजित गाननीय NGT, नई दिल्ली में दायर Q.A NO.-200/2014 एम०सी० मेहता बनाम भारत रांध व अन्य से संबंधित वांछित प्रतिवेदन भेजने के संबंध में।

प्रासंग :- आपका कार्यालय पत्रांक 118 / न०वि० एवं अ०वि०, दिनांक-20.04.2024

महाशय,
उपर्युक्त विषयक प्रासंगिक पत्र द्वारा दिनांक-19.04.2024 को मुख्य सचिव, बिहार की अध्यक्षता में NGT Order dated 24.11.2023 एवं 19.04.2024 in the number of MC Mehta Vs Union of India (Q.A No.-200/2014) by all the 38 District Ganga Committee of Bihar के संबंध में रागिक्षा बैठक आयोजित की गई थी, जिसमें प्राप्त निदेश के आलोक में जिला गंगा समिति द्वारा NGT के मामले में प्रतिवेदन विहित प्रपत्र में उपलब्ध कराने का अनुरोध किया गया है। उक्त आलोक में NGT के मामले में समर्पित किये जाने वाले प्रतिवेदन विहित प्रपत्र में पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा जाता है।

अनुलग्नक :- यथोक्त।

त्रिशासभाजन
25/04
जिला पदाधिकारी,
नवादा।

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g
	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
NAWADA	NAGAR PANCHYAT-RAJAUJI	2.8 MLD	There is no STP however identification for land of STP is under process.		2028	There is no application of Hotels/Dharamshala/ Ashrams operating with valid CTE/CTOs of this board.	No sampling has been done by BSPCB so far.
	NAGAR PARISHAD-NAWADA,	19.4 MLD			2028		
	NAGAR PARISHAD-HISUA,	7.00 MLD			2028		
	NAGAR PARISHAD-WARISALIGANJ	5.4 MLD			2028		

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	a	b	c	d	e	f
	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
NAWADA	NAGAR PANCHYAT-RAJAUJI	7.5 Ton	0	7.5 Ton	42 Ton/12 month	Dumping at Low Land in Haldia Panchayat
	NAGAR PARISHAD-NAWADA,	65 Ton	6.5 Ton	58.5 Ton	6600 Ton /24 month	Dumping at Low Land in ward no.- 06,13 & 22
	NAGAR PARISHAD-HISUA,	22.13 Ton	2.4 Ton	19.93 Ton	123 Ton/24 month	Dumping at Low Land in ward no.-24
	NAGAR PARISHAD-WARISALIGANJ	8.2 Ton	0.7 Ton	7.5 Ton	110 Ton/24 month	Dumping at Low Land in ward no.-19 (shambay)

EGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.		a	b
Data		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
NAWADA	NAGAR PANCHYAT- RAJAULI	Self Utilised either by ULB of waste generation itself	
	NAGAR PARISHAD- NAWADA,		
	NAGAR PARISHAD- HISUA,		
	NAGAR PARISHAD- WARISALIGANJ		

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.		a	b	c	d	e
Data		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
NAWADA	As per we submitted report of Bihar state pollution control board	<ul style="list-style-type: none"> * The industries having potential waste water generation of Nawada district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. * Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries(GPI). * There is no any GPIs in Nawada district. 	Total 150 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> * There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no Significant number of industries situated in Industrial area of Nawada district. There is no CETP Installed in Nawada district. * There are no any GPS in Nawada district, hence effluent quality report is not applicable. 	Only boiler ash generated from these units, which is used for filling low lying areas.

EGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
Distt	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
NAWADA Water Resource Department, Gov. of Bihar	The Status Report of Flood Plain Zoning in the State of Bihar in matter of OA 200/2014 M.C. Mehta VS Union of India & Others provided by Water Resource Department, Gov. of Bihar is attached as per we submitted consolidated report of WRD placed at annexure-1.	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
DATA	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
NAWADA District Health Society, Nawada	67.72	Bio-medical Waste generated from different Health Care Facilitie (HCFs) are collected, treated and disposed trough Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya.

7. CATEGORY: MINING

S.No.	a
NAWADA	<p>District Mining office Nawada</p> <p>558 Cases has been registered against illegal mining in Nawada district for Financial Year 2023-2024. Currently Bihar Minerals (Concession, Prevention of illegal mining, Transportation and storage) Rules 2019, as Amended Rules 2021 is effective. District Level mining task force already constituted in the Chairmanship of District Collector, Nawada. The DLMTF meet once in every month. The District Level Mining Task Force (DLMTF) shall ensure implementation of the rules and shall monitor the excavation, trade and availability of minor minerals in the district. In addition to the above, it shall also (1) ensure that all the mining activity is carried on as per the condition of the mining lease. (2) ensure that no illegal mining, illegal transportation, over loading, hoarding and black marketing of minor mineral is carried on. (3) all the retail business of minor minerals are carried out as per the provision in these rules. (4) issue direction to any other Department to undertake such action as essential to achieve the objective of the Act and these Rules. (5) Shall ensure that the minimum activity is undertaken as per the environmental safeguard laid down by the Ministry of Environment Forest and Climate Change. The District Survey Report of Nawada is approved by State Environment Impact Assessment Authority, Bihar. In the District Survey Report, it is mentions that depth of sand mining shall not exceed 3 meter or water level whichever is less. There is six Sand Ghat operational at present time and all Provisions & guidelines of district survey report, and above rules shall be implemented from time to time.</p>

[Handwritten Signature]
25.04.2024

[Handwritten Signature]
25.04.24



समाहरणालय, शेखपुरा
(वन एवं पर्यावरण कोषांग)

E-Mail ID - dm-sheikhpura.bih@nic.in
Phone - 06341-223041 (O), 06341-223100 (R)
Fax - 06341-223001 & 06341-225202

पत्रांक ५४२...../सा०

प्रेषक,

जिला पदाधिकारी,
शेखपुरा।

सेवा में,

अपर सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

शेखपुरा, दिनांक २५/०५/२०२४ /

विषय :- माननीय NGT, नई दिल्ली में लंबित याचिका O.A. No. - 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक - 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन भेजने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि माननीय NGT, नई दिल्ली में लंबित याचिका O.A. No. - 200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक - 24.11.2023 एवं 05.12.2023 को पारित आदेश में Sewage, Municipal Solid Waste Disposal, Construction and Demolition Waste, Industrial Effluent Discharge, Regulation of Flood Plain Zone, Bio Medical Waste, Mining. आदि से संबंधित समेकित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर प्रेषित किया जा रहा है।

अनु० :- यथोक्त।

विश्वासभाजन

२५/५

जिला पदाधिकारी,
शेखपुरा

माननीय NGT, नई दिल्ली में दायर याचिका O.A. No. - 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य में दिनांक – 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुपालन में शेखपुरा जिला के नगर निकाय एवं अन्य विभागों से प्राप्त प्रतिवेदन के आधार पर समेकित प्रतिवेदन :-

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
District								
SHEIKH PURA	NAGAR PARISHAD, SHEIKHPURA	8.65 MLD	No sewage treatment plant.			3 year.	There is no application of Hotels/Dharmshala/Asrams operating with valid CTE/CTOs of this board.	As per be the BSPCB Submitted report. No sampling has been done by BSPCB so far.
	NAGAR PARISHAD, BARBIGHA	7 MLD						
	NAGAR PANCHAYAT, SHEKHOPURSA RAI	2.57 MLD						
	NAGAR PANCHAYAT, CHEWARA	1.328 MLD						

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.		a	b	c	d	e	f
Data		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District							
SHEIKH PURA	NAGAR PARISHAD, SHEIKHPURA	28.05 TPD	1.33 TPD	26.71 TPD	12 Month	Utilized treated waste like compost & rejected inert material is disposed.	Dumping place is at Mahadev Nagar, Sheikhpura
	NAGAR PARISHAD, BARBIGHA	22 TPD	6.4 TPD	15.6 TPD			Dumping place is at Ward No. - 19, Kolharabigha
	NAGAR PANCHAYAT, SHEKHOPURSARAI	8.36 TPD	NIL	8.36 TPD			Dumping place is at Ward No. - 10, Miyanbigha Road
	NAGAR PANCHAYAT, CHEWARA	4.3 TPD	0.00 TPD	4.3 TPD			Landfill site has not been allocated

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.		a	b
Data		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			
SHEIKHPURA	NAGAR PARISHAD, SHEIKHPURA	0.125 TPD	Self utilised either by ULB of waste Generator itself.
	NAGAR PARISHAD, BARBIGHA	0.10 TPD	
	NAGAR PANCHAYAT, SHEKHOPURSARAI	0.05 TPD	
	NAGAR PANCHAYAT, CHEWARA	0.03 TPD	

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	c	d	e
	District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
SHEIKH PURA	NAGAR PARISHAD, SHEIKHPURA	<ul style="list-style-type: none"> There is no presence of river Ganga / its tributaries in district Sheikhpura. The industries having potential waste water generation. Includes parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State pollution control board has indentified a total of 78 grossly pollution Industries (GPIs). There is no any GPIs in Sheikhpura district. 	<ul style="list-style-type: none"> Total 60 KLD (approx). waste water generation from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There in not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in industrial area of Sheikhpura district. There is no CETP installed in Sheikhpura district. There are no any GPIs in Sheikhpura district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
	NAGAR PARISHAD, BARBIGHA					
	NAGAR PANCHAYAT, SHEKHOPURSARAI					
	NAGAR PANCHAYAT, CHEWARA					

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District		
SHEIKH PURA	NAGAR PARISHAD, SHEIKHPURA NAGAR PARISHAD, BARBIGHA NAGAR PANCHAYAT, SHEKHOPURSARAI NAGAR PANCHAYAT, CHEWARA	The status report of flood plain zoning in the state of Bihar in matter of O.A. No. - 200/2014 M.C. Mehta VS Union of India & Other provided by water resource department, Government of Bihar is attached as annexure - 01.

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
Data	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District		
SHEIKHPURA	38.01 kg/day Approx	Bio-Medical waste generated from different Health Care facilities (HCFs) are collected, treated and disposed through Common Bio-Medical waste treatment facilities (CBWTF) and M/s synergy waste management (P) Ltd., Gaya.
	NAGAR PARISHAD, SHEIKHPURA NAGAR PARISHAD, BARBIGHA NAGAR PANCHAYAT, SHEKHOPURSARAI NAGAR PANCHAYAT, CHEWARA	

7. CATEGORY: MINING

S.No.		a
Data		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
SHEIKHPURA	NAGAR PARISHAD, SHEIKHPURA	1. In Sheikhpura District, flood plains of river Ganga and its tributaries doesn't exist. 2. No sand mining operation exist in Sheikhpura District.
	NAGAR PARISHAD, BARBIGHA	
	NAGAR PANCHAYAT, SHEKHOPURSARAI	
	NAGAR PANCHAYAT, CHEWARA	

समाहरणालय, पटना
(जिला गंगा समिति)

नमो गंगे | 100th
जिला गंगा समिति

पत्रांक- DGC/.....17...../पटना, दिनांक 26.01.2024

प्रेषक,

जिला पदाधिकारी,
-सह-
अध्यक्ष, जिला गंगा समिति, पटना।

सेवा में,

परियोजना पदाधिकारी,
-सह-
अपर निदेशक
नगर विकास एवं आवास विभाग, बिहार, पटना।

विषय :- माननीय NGT , नई दिल्ली में दायर O.A No-200/2024 एम. सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं दिनांक-19.02.2024 को पारित आदेश का संशोधित अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- आपका पत्रांक-118, दिनांक-20.04.2024.

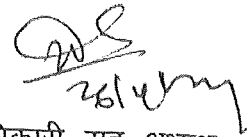
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय NGT , नई दिल्ली में दायर O.A No-200/2024 एम. सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं दिनांक-19.02.2024 को पारित आदेश का संशोधित अनुपालन प्रतिवेदन उपलब्ध कराने हेतु निदेश प्राप्त है।

उक्त के आलोक में निदेशानुसार जिलान्तर्गत संबंधित विभागों से प्राप्त प्रतिवेदन के आलोक में संशोधित अनुपालन प्रतिवेदन विहित प्रपत्र में समेकित कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

अनुलग्नक:-यथोक्त।

विश्वासभाजन



जिला पदाधिकारी-सह-अध्यक्ष,

जिला गंगा समिति, पटना।

❖ माननीय NGT , नई दिल्ली मे दायर O.A. No – 200/2014 एमसी मेहता बनाम भारत संघ व अन्य से संबंधित अनुपालन प्रतिवेदन।

1. Category: Sewage										
S.No.	a	b	c	d	e	f	g			
Dist	Data	Per Day Generation of sewage in each city/town with the ULB (in MLD)	Quantity of sewage treatment per day city/town wise (in MLD)	Capacity and utilization thereof and mode of disposal in each city/town (in MLD)	Quantity of discharged treated sewage from each STP (in MLD)	Time bound plan to meet the gap, if any, generation & Treatment of sewage	details of the hostels, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quality in river and its tributaries in district/town in terms of fecal coliform (MPN/100ml)		
Patna	Patna Nagar Nigam	102.5	102.5	102.50 MLD of capacity 204 MLD	Capacity of 4 STP (47+60+60+37) = 204 MLD	There is no Gap. Available capacity is more than required capacity	There are 79 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	Fecal Coliform (MPN/100ml)
								04/01/2024	RIVER GANGA AT MOKAMA (D/S), NEAR RAJENDRA BRIDGE , SIMIRIYA GHAT	22000
	05/01/2024	RIVER GANGA NEAR DANAPUR (NEAR PIPA PUL) ,PATNA	3300							
	05/01/2024	RIVER GANGA AT DIGHA, NEAR J P SETU, PATNA U/S	17000							
	05/01/2024	RIVER GANGA AT GANDHIGHAT, NIT PATNA	24000							
	05/01/2024	RIVER GANGA AT GULABI GHAT, PATNA	24000							
	Nagar Parishad Sampatchhank	5 MLD	There is no STP	Open Drain	There is no STP	Board has passed resolution for preparing DPR, it will be submitted to the UDHD for further necessary action. By the end of 2029 STP				

						and sewerage are expected to be setup and operational.
Nagar Parishad Masaurahi	9 MLD	There is no STP in ULB as STP has Not Been Constructed	Not Applicable as There is no STP in ULB	Not Applicable as There is no STP in ULB	STP has not Started in ULB	
Nagar Parishad Danapur Nizamat	36 MLD	STP under Construction by BUIDCO	STP under Construction by BUIDCO	STP under Construction by BUIDCO	STP under Construction by BUIDCO	
Nagar Parishad Phulwarisharif	11.46 MLD	0 Because STP is under construction	NA Because STP is under construction so not Applicable	No STP	Under construction To be completed by June 2024(Managed by BUIDCO)	
Nagar Parishad Khagaul	6.11 MLD	STP Not available	STP not available septic tank & outfall into canal	STP not available	Plan to be discarded	

05/01/2024	RIVER GANGA AT PATNA D/S (GANGA BRIDGE), GAIGHAT, PATNA	22000
05/01/2024	RIVER GANGA AT MALSALAMI, PATNA CITY, PATNA	11000
05/01/2024	RIVER GANGA AT KACHCHI-DARGAH-BIDUPUR NEAR ROAD BRIDGE, PATNA	13000
05/01/2024	RIVER GANGA AT TRIVENI GHAT, PATNA	11000
05/01/2024	RIVER PUNPUN NEAR PATNA FATUHA ROAD BRIDGE, FATUHA	28000
05/01/2024	RIVER GANGA AT KEWALA GHAT, FATUHA, PATNA	22000
08/01/2024	RIVER GANGA AT BAKHTIYARPUR-TAJPUR BRIDGE ON GANGA, ATHMALGOLA, PATNA	7900
08/01/2024	RIVER GANGA AT UMA NATH MANDIR, BARH	22000
08/01/2024	RIVER GANGA U/S OF M/S NTPC, BARH WATER INTAKE POINT, BARH	13000

Nagar Parishad Maner	4.326 MLD	Construction on Work of STP is under progress	6.5 MLD STP under Construction	6.5 MLD STP under Construction	As Per information From BUIDCO in One month STP will be Started
Nagar Parishad Bihta	5 MLD	STP not existing	STP not existing	STP not existing	2028-29
Nagar Parishad Barh	4.1 MLD	4.0 MLD	11.0 MLD At present the treated water is released into the Ganga River through Drains.	4.0 MLD	15 Years
Nagar Parishad Bakhtiyarpur	5.5 MLD	0(STP is under construction)	10 MLD capacity STP is under Construction	STP is under Construction	STP work in Progress (estimation of Completion of STP is 31 DEC 2024)
Nagar Parishad Fatuha	7 MLD	Construction on work of STP is Under	7 MLD STP Under constructi	7 MLD STP Under Constru	As per information from BUIDCO in Six month STP will be

08/01/2024	RIVER GANGA D/S OF M/S NTPC, BARH WATER INTAKE POINT, PATHANICHAK, BINDTOLA BARH	17000
08/01/2024	RIVER GANGA AT MOKAMA (U/S), MAHADEO ASTHAN, PATNA	17000
11/01/2024	RIVER UNPUN NEAR PUNPUN ROAD BRIDGE, PUNPUN	17000
11/01/2024	RIVER PUNPUN AT KINJAR ROAD BRIDGE, JEHANABAD-ARWAL BORDER, JEHANABAD	35000
16/01/2024	RIVER GANGA AT MOKAMA (D/S), NEAR RAJENDRA BRIDGE, SIMIRIYA GHAT	24000
22/01/2024	RIVER GANGA AT BAKHTIYARPUR-TAJPUR BRIDGE ON GANGA, ATHMALGOLA, PATNA	4900
22/01/2024	RIVER GANGA AT UMA NATH MANDIR, BARH	13000
22/01/2024	RIVER GANGA U/S OF M/S NTPC, BARH WATER INTAKE POINT, BARH	11000

			Progress	on	ction	started.
Nagar Parishad Mokama	5.8 MLD	STP is under construction	1 STP Plat (Construction under process) and Capacity Utilization is 8 MLD	STP is under construction	STP work in progress (estimation of Completion of STP is 31 DECEMBER 2024)	
Nagar Panchayat Punpun	2.9 MLD	Identification of land for establishment of STP under progress	Identification of land for establishment of STP under progress	Identification of land for establishment of STP under progress	As soon as STP Start functioning	
Nagar Panchayat Bikram						
Nagar Pachayat Khusrupur	1.2 MLD	Land identification for the STP is Under Process.	After Land identification proposal for the STP of required capacity will be sent to departme	Land identification for STP is under process	After Land identification proposal will be sent to department	

22/01/2024	RIVER GANGA D/S OF M/S NTPC, BARH WATER INTAKE POINT, PATHANICHAK, BINDTOLA BARH	13000
22/01/2024	RIVER GANGA AT MOKAMA (U/S), MAHADEO ASTHAN, PATNA	24000
24/01/2024	RIVER GANDAK AT KONHARA GHAT, OPPOSITE HARIHARNATH MANDIR, SONEPUR	28000
31/01/2024	RIVER GANGA AT TRIVENI GHAT, PATNA	7900
31/01/2024	RIVER GANGA AT KEWALA GHAT, FATUHA, PATNA	24000
31/01/2024	RIVER GANGA NEAR DANAPUR (NEAR PIPA PUL), PATNA	13000
31/01/2024	RIVER GANGA AT DIGHA, NEAR J P SETU, PATNA U/S	17000
31/01/2024	RIVER GANGA AT GANDHIGHAT, NIT PATNA	54000
31/01/2024	RIVER GANGA AT GULABI GHAT, PATNA	35000
31/01/2024	RIVER GANGA AT PATNA D/S (GANGA BRIDGE),	17000

				nt					
Nagar Panchayat Naubatpur	3.44 MLD	STP is not available	STP is not available	STP is not available	STP is not available				
Nagar Panchayat Paliganj	3.17 MLD	STP is not available in the ULB	STP is not available in the ULB	STP is not available in the ULB	STP is not available in the ULB				

	GAIGHAT, PATNA	
31/01/2024	RIVER GANGA AT MALSALAMI, PATNA CITY, PATNA	13000
31/01/2024	RIVER GANGA AT KACHCHI-DARGAH-BIDUPUR NEAR ROAD BRIDGE, PATNA	17000

Above all the fields is filled as per the Report of Patna Nagar Nigam, all Nagar Parishad, all Nagar Panchayat and BSPCB (the report is provided by SPMG Bihar) enclosed.

2. Category: Municipal Solid Waste							
S.No.		a	b	c	d	e	f
Dist	Data	Per Day Generation of Solid Waste in ULB (in TPD)	Quantity of Solid Waste Processed per day in ULB (in TPD)	The gap treatment of solid waste(in TPD)	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out	Current status of Dumping of Solid waste with reference to location
Patna	Patna Nagar Nigam	950	750	200	7.1 lakh ton out of 10.1 lakh ton legacy waste is remediated and rest will done by 31 July 2024	filling material for road embarkment, cement plats etc	Ramachak Bairiya, Remediation under process of rest 3 lakh ton leagacy waste
	Nagar Parishad Sampatchak	28 TPD	Land being identified for setting up MRF and composed plant	28 TPD	In this newly constituted ULB. No legacy waste exists as all waste are sent to Ramachak Bairiya Dump Yard	No legacy waste in this newly constituted ULB	Dumping Yard Ramachak Bairiya of Patna Municipal Corporation
	Nagar Parishad Masaurhi	41.5 TPD	2.1 TPD	39.4	There is no legacy Waste in Masaurhi ULB	As there is no legacy Waste In ULB so no Question of Remediation Treatment and utilization of Rejected Waste	Dumped at Bhadaura-Barichak Yard, Pali Road
	Nagar Parishad Danapur Nizamat	95	10	85	Dumpsite Legacy Waste Remediation action Plan submitted on Swachhatam Portal	<ul style="list-style-type: none"> Wet Waste to compost Dry waste segregate d at MRF center and sold to Recycler 	Ramchak Bairiya, Zero Mile Patna (Tag with Patna Nagar Nigam)

Nagar Parishad Phulwarisharif	37.16 TPD	5 TPD Home Compost	32.16 TPD	No legacy Waste	Not Applicable as no legacy Waste	Dumping Yard Ramchak Bairiya Patna
Nagar Parishad Khagaul	19 TPD	2 TPD	17 TPD	No Legacy Waste	No Legacy Waste	Tagged With PMC
Nagar Parishad Maner	8 TPD	2 TPD	2 TPD	No legacy Waste	No legacy Waste	Near Ward no. 18
Nagar Parishad Bihta	14 TPD	1	13	Bihta has no legacy Waste	Bihta has no legacy Waste	Private land Kishunpur Bihta
Nagar Parishad Barh	25 TPD	0.5 TPD	24.5 TPD	Estimated Legacy waste quantity-1.5 Lakh Ton. (Aprox) Tender has been floated for legacy waste remediation and remediation work will be completed within 6 Months after tender disposal	Wet Waste to compost and dry waste segregated at MRF centre & sold to recyclers.	Current dumping site is located at Trunching Ground Barh.
Nagar Parishad Bakhtiyarpur	19 TPD	0.6 TPD	18.4 TPD	Legacy Waste not treated in ULB	not treated in ULB	Current Dumping site is Located at Madhopur Ward 21
Nagar Parishad Fatuha	23 TPD	5 TPD	18 TPD	No legacy waste	No legacy waste	Transported to Bariya Land fill site
Nagar Parishad Mokama	10 TPD	1 TPD	9 TPD	DPR Preparation is under process	Wet waste to compost and dry waste used to fill road side areas and rest dump in dumpsite	Bypass Road mokama
Nagar Panchayat Punpun	6.2 TPD	Identification of land for establishment of solid Waste treatment Plant	As soon as solid Waste treatment Start	There is no legacy Waste In ULB	Wet Waste used to compost and dry Waste used to fill road side area	Monarath Gumti

		under progress	functioning			
Nagar Panchayat Bikram	07 TPD	02 TPD	05 TPD	No legacy Waste	No legacy Waste	Two Dumping sites 1. Maner telpa 2. Harpura
Nagar Panchayat Khusrupur	5.7 TPD	0.5 TPD	5.2 TPD	There is no legacy waste in Nagar Panchayat Khusrupur	There is no legacy waste in Nagar Panchayat Khusrupur	Near pani Tanki Ward 08
Nagar Panchayat Naubatpur	9.5 TON	0.5 TON	9 TON	No legacy waste	No legacy waste	Ward No 06 Balapar
Nagar Panchayat Paliganj	7.1 TON	Land for composting and land fill is being identified	7.1 Ton	No legacy waste in the ULB	No legacy waste in the ULB	At the periphery of the ULB

- Above all the fields is filled as per the Report of Patna Nagar Nigam, all Nagar Parishad, all Nagar Panchayat .(Enclosed)

3. Category: Construction And Demolition Waste

S.No.		a	b
Dist	Data	Total per day generation of C&D waste within ULB (in TPD)	The details of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
Patna	Patna Nagar Nigam	150	Total Plant Capacity - 50 TPD Utilization- 25 TPD
	Nagar Parishad Sampatchak	166 Kg (5 Tons per month)	No C&D Waste Plant in this ULB. C&D waste plant are to be setup by Municipal Corporation only
	Nagar Parishad Masaurahi	0.5 TPD	C&D Waste generally used for road construction and land filling in municipal area of ULB area.
	Nagar Parishad Danapur Nizamat	2 TPD	No C&D waste treatment plant, C&D waste plant to be setup by Municipal Corporation
	Nagar Parishad Phulwarisharif	200 Kg Per day	No C&D Treatment plant
	Nagar Parishad Khagaul	80 kg per day (Approx) 2.4 Tonnes/Month	Treatment Plant not available
	Nagar Parishad Maner	0.1 TPD	No treatment Plant of C&D Waste Due to unavailability of land
	Nagar Parishad Bihta	0.5	In progress
	Nagar Parishad Barh	67 Ton	Plant for treatment C&D material has been in process
	Nagar Parishad Bakhtiyarpur	1.5	There is not Available Plant for Treatment of C&D Waste in Nagar Parishad Bakhtiyarpur
	Nagar Parishad Fatuha	0.1 TPD	Not treatment Plant of C&D Waste. Due to unavailability of land
	Nagar Parishad Mokama	1.5 Ton	C&D Waste generally used for road construction and land filling municipal area of mokama.
	Nagar Panchayat Punpun	0.3 TPD	C&D waste generally used for land filling in municipal area of punpun
	Nagar Panchayat Bikram	0.5 TPD	No treatment plant for C&D Waste. In progress
	Nagar Panchayat Khusrupur	0.1 TPD	C&D Waste generally used for leveling the road and filling the low-lying, land within municipal area.
	Nagar Panchayat Naubatpur	20 Kg Per day	No Plant is Established at Nagar Panchayat Level. It is being used In land filling
Nagar Panchayat Paliganj	8 kg per day	No plant is established at nagar panchayat level. It is being used in land filling	

• Above all the fields is filled as per the Report of Patna Nagar Nigam, all Nagar Parishad, all Nagar Panchayat .(Enclosed)

4. Category: Industrial Effluent Discharge

S.No.		a	b	c	d	e
Dist	Data	Number of Industrial Unit Discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial unit	total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP and ETP treating the industrial waste from each outlet	The per day generation of Industrial solid waste and manner of its treatment and disposal in the District
Patna	Patna Nagar Nigam	<ul style="list-style-type: none"> The industries having potential waste water generation of Patna district includes Parboil rice mill, Dairy, Paper Mill (Recycler) and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 11 units namely a) M/s Bhola Ram Steels Private Limited; b) M/s Hero Cycles Limited; c) M/s Hindustan Coca-Cola Beverages Pvt. Ltd ; d) M/s Indira Paper Mill Pvt. Ltd.; e) M/s Mateshwari Paper Mills Pvt. Ltd ; f) M/s Patna Paper Mill Pvt. Ltd.; g) M/s Pinex Steel Industries Pvt. Ltd; h) M/s Smirity Paper Mills Pvt. Ltd.; i) M/s United Breweries Ltd; j) Patna Dairy; k) M/s VSM Paper Private Limited in Patna district. The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. The GPIs located in Patna district (Dairy, Beverages) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. The GPIs located in Patna district (Paper mill recycler) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> Total 2000 KLD (approx.) waste water generation from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Patna district. There is no CETP installed in Patna district. Paper recycler has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
	Nagar Parishad Sampatchak					
	Nagar Parishad Masaurahi					
	Nagar Parishad Danapur Nizamat					
	Nagar Parishad Phulwarisharif					
	Nagar Parishad Khagaul					
	Nagar Parishad Maner					
	Nagar Parishad Bihta					
	Nagar Parishad Barh					
	Nagar Parishad Bakhtiyarpur					
	Nagar Parishad Fatuha					
	Nagar Parishad Mokama					
	Nagar Panchayat Punpun					
	Nagar Panchayat Bikram					
	Nagar Panchayat Khusrupur					
	Nagar Panchayat Naubatpur					

*Above all the Data filled as per the report of BSPCB (enclosed) which is given by SPMG Bihar. (As per direction of SPMG Bihar)

5. Category: Regulation of flood plain zone			
S.No.		a	b
Dist	Data	If the flood plain zone has been demarcated and the extent of encroachment on the plain zone in the district	The details of direct discharge of pollutants by the encrochers by the side of the river ganga and its tributaries in the districts
Patna	Patna Nagar Nigam		Refer to Attachment of Annexure-WRD-1
	Nagar Parishad Sampatchak		
	Nagar Parishad Masaurahi		
	Nagar Parishad Danapur Nizamat		
	Nagar Parishad Phulwarisharif		
	Nagar Parishad Khagaul		
	Nagar Parishad Maner		
	Nagar Parishad Bihta		
	Nagar Parishad Barh		
	Nagar Parishad Bakhtiyarpur		
	Nagar Parishad Fatuha		
	Nagar Parishad Mokama		
	Nagar Panchayat Punpun		
	Nagar Panchayat Bikram		
	Nagar Panchayat Khusrupur		
Nagar Panchayat Naubatpur			

*Enclosed Report of WRD is complied Report of WRD Bihar (Annexure-WRD-1)

6. Category: Bio-Medical Waste			
S.No.		a	b
Dist	Data	The per day total generation of bio medical waste in the district	The manner of its treatment and disposal
Patna	Patna Nagar Nigam	5249.93	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
	Nagar Parishad Sampatchak		
	Nagar Parishad Masaurahi		
	Nagar Parishad Danapur Nizamat		
	Nagar Parishad Phulwarisharif		
	Nagar Parishad Khagaul		
	Nagar Parishad Maner		
	Nagar Parishad Bihta		
	Nagar Parishad Barh		
	Nagar Parishad Bakhtiyarpur		
	Nagar Parishad Fatuha		
	Nagar Parishad Mokama		
	Nagar Panchayat Punpun		
	Nagar Panchayat Bikram		
	Nagar Panchayat Khusrupur		
Nagar Panchayat Naubatpur			

*Above all the Data filled as per the report of BSPCB (enclosed) which is given by SPMG Bihar. (As per direction of SPMG Bihar)

7. Category: Bio-Mining

S.No.		a											
District	Name of ULBs/Department	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of encroachment of mining policy of state and enforcement & monitoring guidelines for sand mining (EMGSM-2020) and sustainable sand mining management guidelines 2016											
Patna	Patna Nagar Nigam	अवैध उत्खनन से संबंधित वित्तीय वर्ष 2023-24 में मार्च 2024 तक का प्रगतिशील प्रतिवेदन।											
	Nagar Parishad Sampatchak	क्र०	माह का नाम	छापेमारी/जांच की सं०	प्राथमिकी	गिरफ्तारी	जबकी		वसूली (लाख रु० में)			खनिज	
	Nagar Parishad Masaurahi	1	अप्रैल-2023	49	17	50	सं०	वाहन का प्रकार	कोट के आदेश से जमा राशि	दण्ड	कुल	बादू (घनफीट में)	अभ्युक्ति
	Nagar Parishad Danapur Nizamat	2	मई-2023	63	20	15	96	61-ट्रेक्टर 27-ट्रक/ हाईवा 08-पोकलेन/ जे०सी०बी० लोडर	26.75	96.89	123.64	26085	
	Nagar Parishad Phulwarisharif	3	जून-2023	42	22	1	171	137-ट्रेक्टर 34-ट्रक/ हाईवा	57.57	114.25	171.82	45335	
	Nagar Parishad Khagaul	4	जुलाई-2023	38	30	0	102	61-ट्रेक्टर 39-ट्रक/ हाईवा 2-लोडर/ पोकलेन	73.40	52.45	125.85	32270	
	Nagar Parishad Maner	5	अगस्त 2023	48	30	0	85	40-ट्रेक्टर 43-ट्रक/ हाईवा 2-पोकलेन	115.43	20.43	135.86	565355	
	Nagar Parishad Bihta	6	सितम्बर-2023	52	24	0	80	47-ट्रेक्टर 33-ट्रक/ हाईवा / टीपर	54.02	39.32	93.34	17285	
	Nagar Parishad Barh	7	अक्टूबर-2023	40	19	8	80	47-ट्रेक्टर 32-ट्रक/ हाईवा / टीपर 1-पोकलेन	55.97	67.19	123.16	13890	
	Nagar Parishad Bakhtiyarpur	8	नवम्बर-2023	36	23	0	60	27-ट्रेक्टर 32-ट्रक/ हाईवा 1-लोडर	66.57	73.37	139.94	12935	
	Nagar Parishad Fatuha	9	दिसम्बर-2023	80	51	1	89	81-ट्रेक्टर 7-ट्रक / हाईवा 1-जे०सी०बी०	71.59	18.82	90.41	16995	
	Nagar Parishad Mokama	10	जनवरी-2024	86	23	0	158	124-ट्रेक्टर 32-ट्रक हाईवा 2-पोकलेन/ जे०सी०बी०	66.44	48.42	114.86	33010	
	Nagar Panchayat	11	फरवरी-2024	102	25	2	233	45-ट्रेक्टर 105-ट्रक/ हाईवा 3-पोकलेन/ जे०सी०बी०	98.05	172.93	270.98	60260	
								111-ट्रेक्टर 116-ट्रक	51.67	164.58	216.25	75270	

Punpun Nagar Panchayat Bikram	12	मई-2024	98	22	0	194	123-टैक्टर 69-टैक/ एईका 2-एईकेन	62.05	170.77	232.82	51150
		कुल	734	306	77	1501	504-टैक्टर 569-टैक/ एईका 26-एईकेन/ ओडीओ ओडीए 2-पीएमआ	799.51	1039.42	1838.93	949840

S. No.	Information (Mining)	Reply
1.	Details of enforcement of mining policy of State and "Enforcement & Monitoring Guideline for sand Mining" (EMGSM-2020) and Mining Management Guidelines 2016	<p>1. Action taken report against illegal mining Enclosed.</p> <p>2. In the light of order passed by Honable Supreme court in civil appeal No.-3661-3662 on dated 10.11.2021, District Survey Report (DSR) was prepared scientifically by sub divisional committee in patna district and same was approved by SEIAA. While preparing of DSR rules/guidelines of Bihar sand Mining Policy 2019, "Enforcement & Monitoring Guidelines for sand mining" (EMGSM-2020) and sustainable sand mining management while operation of sand Ghats. Also rules and guidelines of Bihar Sand Mining Policy 2019, EMGSM 2020 and SMMG 2016 are being followed by</p> <p>3. As per rule 74 of Bihar Mineral (Concession, Prevention of illegal mining, Transportation and storage) Rule 2019 as amended 2021. District level mining Task Force is constituted to ensure implementation of the rules/guidelines and also monitor the same.</p> <p>4. The constituted a district level mining task force as under :- (a) Collector- Chairman. (b) Superintendent of Police. (c) All sub Divisional Officers. (d) All sub Divisional Police Officers. (e) Divisional Forest Officers. (f) Executive Engineer- RCD, BCD, PHED, and Rural Works Deptt. (g) District Transport Officer. (h) District Mining Officer-Member Secretary.</p> <p>5. Enforcement (i) Mining Operation :- The mining operation is being strictly carried out in accordance with the approved mining plan and after complying with all the conditions stipulated in Environmental and other Statutory Clearance, Mine Owner shall follow the operational procedure as per Bihar Sand Mining Policy, 2019 and Bihar Mineral (Concession, prevention of illegal mining, transportation and storage) Rule 2019 as amendment 2021. (ii) Post environment Clearance Monitoring :- It's the responsibility of the EC Holder to comply with the Environmental Clearance conditions and upload the six monthly EC compliance report on the website of the Ministry. (iii) Environmental Audit:- Environment Audit will be done once in a year by NABET Accredited consultant and a three member committee nominated by District Magistrate shall be associated.</p>

*Above all the Data filled as per the report of MINING (Enclosed: Annexure-Mining-1) .

[Signature]
26/04/2024

[Signature]
26/4/2024

[Signature]
26/4/24

जिला खनन कार्यालय, पटना

Annexure-Mining-1

(कमरा नं०-13, 14 एवं 15, ट्राइबल इण्डियन, मेरुपद, बटेल पथ, पटना-1) admpatna1111@gmail.com

पत्रांक 1363 /एम०, पटना, दिनांक 21.11.24

प्रेषक,
खनिज विकास पदाधिकारी,
पटना।

सेवा में,
जिला पदाधिकारी,
पटना।

विषय:- माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एन.सी. मेहता बनाम भारत संघ एवं अन्य (O.A No.- 200/2014) (I.A No.- 340/2022) में दिनांक- 24.11.2023 एवं 05.12.2023 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- न०वि० एच आवास विभाग का पत्रांक - BCGMS/2017/AP of SWM & SM FOR NGT/46(Part-IV) 11B/ न०वि० एवं आ० वि०

महाराष्ट्र

उपर्युक्त विषयक प्रारंभिक पत्र के द्वारा जिला खनन कार्यालय, पटना से संबंधित मांगी गई सूचना से संबंधित प्रतिवेदन निम्न प्रकार है :-

Sl. No.	Information (Mining)	Reply
1.	Details of enforcement of mining policy of State and "Enforcement & Monitoring Guideline for sand Mining" (EMGSM-2020) and Mining Management Guidelines 2016.	<p>1. Action taken report against illegal mining Enclosed.</p> <p>2. In the light of order passed by Honable Supreme court in civil appeal No.- 3661-3662 on dated 10.11.2021, District Survey Report (DSR) was prepared scientifically by sub divisional committee in patna district and same was approved by SEIAA. While preparing of DSR rules/guidelines of Bihar sand Mining Policy 2019, "Enforcement & Monitoring Guidelines for sand mining" (EMGSM- 2020) and sustainable sand mining management Guidelines 2016 was followed. Also rules and guidelines of Bihar Sand Mining Policy 2019, EMGSM 2020 and SSMMG 2016 are being followed by while operation of sand Ghats.</p> <p>3. As per rule 74 of Bihar Mineral (Concession, Prevention of illegal mining, Transportation and storage) Rule 2019 as amended 2021, District level mining Task Force is constituted to ensure</p>

	<p>implementation of the rules/guidelines and also monitor the same.</p> <p>4. The constituted a district level mining task force as under:-</p> <p>(a) Collector- Chairman.</p> <p>(b) Superintendent of Police.</p> <p>(c) All sub Divisional Officers.</p> <p>(d) All sub Divisional Police Officers.</p> <p>(e) Divisional Forest Officers.</p> <p>(f) Executive Engineer- RCD, BCD, PHED, and Rural Works Deptt.</p> <p>(g) District Transport Officer.</p> <p>(h) District Mining Officer- Member Secretary.</p> <p>5. Enforcement</p> <p>(i) Mining Operation:- The mining operation is being strictly carried out in accordance with the approved mining Plan and after complying with all the conditions stipulated in Environmental and other Statutory Clearance, Mine Owner shall follow the operational procedure as per Bihar Sand Mining Policy, 2019 and Bihar Mineral (Concession, prevention of illegal mining, transportation and storage) Rule 2019 as amendment 2021.</p> <p>(ii) Post environment Clearance Monitoring: - it's the responsibility of the EC Holder to comply with the Environmental Clearance conditions and upload the six monthly EC compliance report on the website of the Ministry.</p> <p>(iii) Environmental Audit:- Environment Audit will be done once in a year by NABET Accredited consultant and a three member committee nominated by District Magistrate shall be associated.</p>
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सहायक सूचनार्थ समर्पित।

विश्वरामाजन

पुनर्निर्माण विभाग पदाधिकारी,
पटना।

जिला खनन कार्यालय, पटना

अंशक उत्खनन से संबंधित वित्तीय वर्ष 2023-24 में मार्च 2024 तक का प्रगतिशील प्रतिवेदन

क्र.सं.	काष्ठ का नाम	उत्खनन/जोड़ की सं.सं.	प्रत्येक/दि.	गिरफ्तारी	सं.	जस्ती शाहज का प्रकार	वस्तु की (दस्तावेज सं. में)			संग्रहित मान (मन्सूरी में)	अपूर्वित
							कच्ची काष्ठ का प्रकार	कुल काष्ठ का प्रकार	कुल		
1	अप्रैल-2023	49	17	50	66	81-दोहर 27-रुक/ हाईवा 68-मोकसेन/ वेदसीके सीकर	26.75	96.89	123.64	26085	
2	मार्च-2023	61	20	15	171	137-दोहर 34-रुक/ हाईवा	57.57	114.25	171.82	45335	
3	जून-2023	42	22	1	102	81-दोहर 59-रुक/ हाईवा 2-मोकसेन/ मोकसेन	73.40	52.45	125.85	32270	
4	जुलाई-2023	38	10	0	65	40-दोहर 43-रुक/ हाईवा 2-मोकसेन	115.43	20.13	135.86	565355	
5	अगस्त-2023	48	30	0	63	47-दोहर 13-रुक/ हाईवा/दीपर	54.02	39.32	93.34	17285	
6	सितम्बर-2023	52	24	0	83	47-दोहर 32-रुक/ हाईवा/दीपर 1-मोकसेन	59.97	67.19	123.16	13890	
7	अक्टूबर-2023	40	19	8	60	27-दोहर 32-रुक/ हाईवा 1-सीकर	66.54	73.37	139.94	12935	
8	नवम्बर-2023	36	23	0	89	81-दोहर 7-रुक/ हाईवा 1-मोकसेन	71.59	18.82	90.41	16995	
9	दिसम्बर-2023	80	51	1	139	124-दोहर 37-रुक/ हाईवा 2-मोकसेन/ वेदसीके	66.44	48.47	114.86	33030	
10	जनवरी-2024	86	21	0	163	46-दोहर 105-रुक/ हाईवा 1-मोकसेन/ वेदसीके	98.05	177.93	270.98	60260	
11	फरवरी-2024	102	25	2	233	111-दोहर 116-रुक/ हाईवा 4-मोकसेन/ वेदसीके 2-मोकसेन	51.67	164.58	216.25	75270	

क्र.	कार का नाम	प्रदेशीय/अंतर्राष्ट्रीय	प्रकार	विवरण	वर्ग		वर्ग के अनुसार (एन.ए.ए.ए.)			कुल
					एन	वर्ग का प्रकार	एन	एन	एन	
12	गार्ड-2024	18	27	0	194	123-द्विचक्र 69-द्विचक्र/ एन/एन 2-पंचवर्षीय	62.05	170.77	232.82	51150
कुल		734	306	77	1501	804-द्विचक्र 668-द्विचक्र/ एन/एन 26-सोसायटी/ एन/एन/एन 2-सोसायटी	799.51	1039.42	1838.93	949800


 प्रमुख निदेशक, राजस्थान
 पोलीस



समाहरणालय, मधुबनी (बिहार)

Collectorate, Madhubani



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(जिला विकास शाखा)

पत्रांक:-...332.../जि०विकास

प्रेषक,

अरविन्द कुमार वर्मा (भा०प्र०से०)
जिला पदाधिकारी,
मधुबनी।

सेना नं.

अपर सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

मधुबनी, दिनांक- 24/04/2024 ई०।

विषय:- माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 05.12.2023 को पारित आदेश के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।


प्रसंग:- इस कार्यालय का पत्रांक-276/जि०विकास, दिनांक-15.03.2024 एवं परियोजना पदाधिकारी-सह-अपर निदेशक, नगर विकास एवं आवास विभाग, बिहार, पटना के पत्रांक-118/न०वि० एवं आ०वि० दिनांक-20.04.2024 ई०।

महाराज,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में कहना है कि माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 05.12.2023 को पारित आदेश के आलोक में विन्दुवार अनुपालन प्रतिवेदन इस कार्यालय के पत्रांक-276/जि०विकास, दिनांक-15.03.2024 के द्वारा अपर सचिव, नगर विकास एवं आवास विभाग, बिहार, पटना को भेजा गया था। उक्त प्रतिवेदन में आंशिक रूप से संशोधन करने हेतु दिनांक-22.04.2024 को अपराह्न 04:45 बजे से मुख्य सचिव, बिहार, पटना की अध्यक्षता में सभी जिला पदाधिकारी के साथ आयोजित वीडियो कॉन्फेसिंग की बैठक में दिये गये निदेश के आलोक में संशोधित प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

अनुलग्नक:-यथावर्तित।

विश्वासभाजन,


24/04/24
जिला पदाधिकारी,
मधुबनी।

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g		
District		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharge d treated sewage from each STP	Time - bound plan to meet the gap, if any, generation & treatment	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)		
Madhubani	Nagar Nigam, Madhubani	1 / MLD	1 Nos is MLD STP (for madhubani storm water drainage at Watson canal) from state plan) 18 proposed of bachhi which work is in progress		2 Years	There are 06 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Name Of Monitoring Location	Distri ct	Fecal Coliform (MPN/100 ml)	
							RIVER KAMALA AT BENIPATTI (MADHUBANI)	MADHUBANI	13000	
	Nagar Parishad, Jhanjharpur	6.4 TPD	There is no MLD STP in Nagar Parishad Area		36		RIVER DHOS AT SAHARGHAL, MADHUBANI	MADHUBANI	13000	
	Nagar Panchayat, Benipatti	4 TPD	There is no MLD STP in Nagar Panchayat Area		36		RIVER DHOS AT MADHWAPUR, MADHUBANI	MADHUBANI	4900	
	Nagar Panchayat, Jaynagar	2.75 MLD	There is no MLD STP in Nagar Panchayat Area		36		RIVER KAMALA AT GHAT NEAR BARRAGE AT JAYNAGAR, MADHUBANI	MADHUBANI	2700	
	Nagar Panchayat, Ghoghardiha	2.52 MLD	There is no MLD STP in Nagar Panchayat Area		36					
	Nagar Panchayat, Phulparas	4.6 TDP	There is no MLD STP in Nagar Panchayat Area		24					

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
District		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Madhubani	Nagar Nigam, Madhubani	66 TPD	48 TPD	2 Years	2025	On Dump Site	Musanagar
	Nagar Parishad, Ihanjharpur	11 TPD	2.2 TPD	70%	2027	According to SWM 2016 Manual	1
	Nagar Panchayat, Benipatti	12 TPD	1.7 TDP	100%	24 Month	-	No Land available to Nagar Panchayat, Benipatti
	Nagar Panchayat, Jaynagar	7.5 TPD	1.875 TDP	100%	36 Month	-	No Land available to Nagar Panchayat, Jaynagar
	Nagar Panchayat, Ghoghardiha	4.564 TPD	3.73 TPD	20%	24 Month	On Dump Site	Bholi Rahi
	Nagar Panchayat, Phulparas	9.933 TPD	4.666 TPD	100%	24 Month	On Dump Site	Baluahi Tol

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a	b	
District Data Total per day generation of C&D waste within the ULB		The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	
Madhubani	Nagar Nigam, Madhubani.	No any treatment plant establish	Self-utilize by ULB
	Nagar Parishad, Jhaniharpur	No any treatment plant establish	No Self utilization ULB
	Nagar Panchayat, Benipatti	No any treatment plant establish	
	Nagar Panchayat, Jaynagar	No any treatment plant establish	
	Nagar Panchayat, Ghoghardiha	No any treatment plant establish	
	Nagar Panchayat, Phulparas	No any treatment plant establish	

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

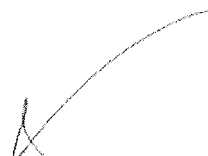
S.No.	Data	a	b	c	d	e
		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District						
Madhubani		<ul style="list-style-type: none"> The industries having potential waste water generation of Madhubani district includes Parboil rice mill, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Madhubani district. 	<ul style="list-style-type: none"> Total 335 KLD (approx.) waste water generation from these industries 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Madhubani district. There is no CETP installed in Madhubani district. There are no any GPIs in Madhubani district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	Data	a	b
District		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.
Madhubani	Water Resource Department, Government of Bihar	This Status Report of Flood Plain Zoning in the state of Bihar in matter of OA 200/2014 M.C. Mehta VS union of india & other By Water Resource Department, Government of Bihar is attached.	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
Data District	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
Madhubani	512.67	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.



7. CATEGORY: MINING

S.No.	Data	a									
		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016									
District	Mineral Development Officer, Madhubani.	Raid	FIR	Arrest	Vehicle Seizing	Sand In cft	Stone In cft	Soil In cft	Penalty from the order of Court	Penalty imposed by the department	Total Penalty
		(Rupees in lac)									
Madhubani	Nagar Nigam, Madhubani.	24	3	0	11	3475	2723	0	0	19.31	19.31
	Nagar Parishad, Jhanjharpur	51	13	1	34	12367	8300	80	14.44	57.75	72.19
	Nagar Panchayat, Benipatti	4	0	0	1	1576	0	0	0	3.67	3.67
	Nagar Panchayat, Jaynagar	23	8	1	15	1725	2700	0	1.19	9.15	10.34
	Nagar Panchayat, Ghoghardiha	6	0	0	2	200	0	0	0	0.6	0.6
	Nagar Panchayat, Phulparas	2	0	0	1	0	900	0	0	2.96	2.96
		110	24	2	64	19343	14623	80	15.63	93.44	109.07

8. CATEGORY: MOEF & CC/HARIYALI MISSION/ MOEF & CC/BIHAR STATE BIO-DIVERSITY BOARD.

S.No.	Data	a	b
	District	Afforestation and setting up of Biodiversity parks.	Measures taken for depicting biological diversity of Ganga in public domain.
Madhubani	Divisional Forest Officer, Mithila Forest Division, Darbhanga.	<p>The Divisional Forest Officer, Mithila Forest Division, Darbhanga vide her letter No-2175 dated-17.11.2023 reported that the Plantation activities are undertaken on the banks of Ganga river and its tributaries in Mithila Forest Division every year under Jal Jeevan Hariyali Scheme and CAMPA</p> <p>Scheme:-</p> <p>2012-13:-48000 2013-14:-15000 2015-16:-24000 2016-17:-102000 2017-18:-54000 2018-19:-42000 2019-20:-75000 2020-21:-137000 2021-22:-44800 2022-23:-40000</p> <p>Details of the year wise plantation activities undertaken in Madhubani district is attached as Annexure-2</p> <p>Land is being identified in Madhubani district for setting up of Biodiversity Park.</p>	<p>The Divisional Forest Officer, Mithila Forest Division, Darbhanga vide her letter No-2175 dated-17.11.2023 reported that the River Ganga does not flow through the Madhubani District.</p>


24/04/24
District Magistrate,
Madhubani

34174

अंशुल अग्रवाल, आठ प्रो सेठ
जिला पदाधिकारी, बक्सर

समाहरणालय, बक्सर
(विकास शाखा)

Anshul Agarwal, I.A.S.
District Magistrate



E-mail Id : dm-buxar.bih@nic.in. Ph. (06183) 222335 (Res.), 222336(Off.), Fax No. (06183) 222231(Res.) 226935(Off.)

पत्रांक 05-0208/वि0
प्रेषक,

दिनांक :- 24/04/2024

जिला पदाधिकारी
-सह-
अध्यक्ष, जिला गंगा समिति, बक्सर।

सेवा में,

परियोजना पदाधिकारी,
-सह-
अपर निदेशक
नगर विकास एवं आवास विभाग, बिहार, पटना।

विषय:- माननीय NGT, नई दिल्ली में दायर O.A No.-200/2014 एम. सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं दिनांक-19.02.2024 को पारित आदेश का संशोधित अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- आपका पत्रांक 118, दिनांक-20.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय NGT, नई दिल्ली में दायर O.A No.-200/2014 एम. सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं दिनांक-19.02.2024 को पारित आदेश का संशोधित अनुपालन प्रतिवेदन उपलब्ध कराने हेतु निदेश प्राप्त है।

उक्त के आलोक में निदेशानुसार जिलान्तर्गत संबंधित विभागों से प्राप्त प्रतिवेदन के आलोक में संशोधित अनुपालन प्रतिवेदन विहित प्रपत्र में समेकित कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

अनुलग्नक:- यथोक्त।

विश्वसिभाजन

जिला पदाधिकारी
-सह-

अध्यक्ष, जिला गंगा समिति,
बक्सर

माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 बनाम भारत संघ व अन्य से संबंधित बैठक का प्रतिवेदन

1. CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g	
Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal	Quantity of discharged treated sewage from STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, Dharmashala and Ashram operating without proper consent and discharging untreated effluent and action taken against them	Water quantity in river and its tributaries in districts/town in terms of faecal coli form (MPN/100ml)	
DISTRICT - Buxar	NAGAR PANCHAYAT, CHAUSA	2.9 MLD	At Present no any STP	At Present no any STP	At Present no any STP	After Construction of STP Sewage will be treated	There is no application of Hotels / Dharamashala / Ashrams operating with valid CTE/CTO's of BSPCB	1. River Ganga, Chausa (Dated 02-01-2024) 4900 Fecal Coliform MPN/100ml) 2. River Ganga, Chausa (Dated 16-01-2024) 17000 Fecal Coliform MPN/100ml)
	NAGAR PANCHAYAT. BRAHAMPUR	2.65 MLD	At Present no any STP	At Present no any STP	At Present no any STP	After Construction of STP Sewage will be treated	There is no application of Hotels / Dharamashala / Ashrams operating with valid CTE/CTO's of BSPCB	No Sampling has been done by BSPCB so for
	NAGAR PANCHAYAT, ITARHI	1.9 MLD	At Present no any STP	At Present no any STP	At Present no any STP	After Construction of STP Sewage will be treated	There is no application of Hotels / Dharamashala / Ashrams operating with valid CTE/CTO's of BSPCB	No Sampling has been done by BSPCB so for.
	NAGAR PARISHAD BUXAR	13.29 MLD	At Present the construction of Sewage Treatment Plant is under process in Buxar District.			1. The proposal of construction of semi constructed 16 MLD Old STP and 12 MLD new STP has been sent to Principal Secretary -cum- Project Director, BGCMS, Urban development and housing department, Bihar through Letter		There is no application of Hotels / Dharamashala / Ashrams operating with valid CTE/CTO's of BSPCB

			<p>no. 905 dt. 20.02.2024 by MD Buidco, Patna for Administrative Approval of 116.68 Crore.</p> <p>2. The Proposal of 652.88 Crore of Buxar Sewerage Network has been sent to Principal Secretary -cum- Project Director, BGCMS, Urban development and housing department, Bihar through Letter no. 904 dt. 202.02.2024 by MD Buidco, Patna, for Administrative Approval.</p>				<p>MPN/100ml)</p> <p>3. River Ganga at Jail Ghat, Buxar (Dated 02-01-2024) 4900 Fecal Coliform. MPN/100ml)</p> <p>4. River Ganga at Jail Ghat, Buxar (Dated 16-01-2024) 22000 Fecal Coliform.</p> <p>5. River Ganga Ram Rekha Ghat, (Dated 16-01-2024) 17000 Fecal Coliform. MPN/100ml)</p> <p>6. River ganga at Veer Kunwar Singh Road Bridge (Dated 16-01-2024) 13000 Fecal Coliform. MPN/100ml)</p>
NAGAR PARISHAD DUMRAON	9.1 MLD	Zero	Zero	There is no Sewer Line in Nagar Parishad	Sewer Line DPR in Under Process for its construction	There is no application of Hotels / Dharamashala / Ashrams operating with valid CTE/CTO's of BSPCB	No Sampling has been done by BSPCB so for

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL :-

S.No.	a	b	c	d	e	f
Data	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District						
DISTRICT	PANCHAYAT					
Buxar	NAGAR PANCHAYAT, CHAUSA	7.8 Ton	0	7.8 Ton	1638 Ton October-2024	The Manner / Plan of utilization of the treated waste is under process. Local Arrangement at near Bare More, Chausa and landfill site land allotment is under process.
	NAGAR PANCHAYAT, BRAHAMPUR	7.12 Ton	0	7.12 Ton	1495 Ton August-2024	The Manner / Plan of utilization of the treated waste is under process. Landfill site allotment is under process.
	NAGAR PANCHAYAT, ITARHI	4.5 Ton	0	4.5 Ton	105 Ton Legacy waste will be disposed upto September- 2024	Treatment plan for remediation of legacy waste in Itarhi nagar panchayat is under process. for solid waste disposal land has been identified at KHATIBA Village for waste processing unit.
	NAGAR PARISHAD BUXAR	60 Ton	02 Ton	58 Ton	35280 Ton, Dec 2024	On dump side Sohani Patti, Bypass Road, for solid waste disposal land has been identified at KHATIBA Village for waste processing unit.
	NAGAR PARISHAD DUMRAON	23 Ton	3 Ton	20 Ton	19500 Ton. A plan for disposal of legacy waste in next 04 months	Under process Land Identification is under process.

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE :-

S.No. Data		a	b
District		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
DISTRICT	PANCHYAT		
Buxar	NAGAR PANCHAYAT, CHAUSA	0.07 TPD	Plant is not available. C & D Waste is Self Utilized by ULB.
	NAGAR PANCHAYAT. BRAHAMPUR	0.04 TPD	Plant is not available. C & D Waste is Self Utilized by ULB.
	NAGAR PANCHAYAT, ITARHI	0.04 TPD	Plant is not available. C & D Waste is Self Utilized by ULB.
	NAGAR PARISHAD BUXAR	1 TPD	Plant is not available. C & D Waste is Self Utilized by ULB.
	NAGAR PARISHAD DUMRAON	0.02 TPD	Plant is not available. C & D Waste is Self Utilized by ULB

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE :-

S.No.	a	b	c	d	e
Data	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District					
DISTRICT					
Buxar	<p>1. The industries having potential waste water generation of Buxar district. Includes parboil rice mill and automobile servicing centre there is no discharge from aforesaid industries into ganga river and ganga tributaries.</p> <p>2. Bihar state pollution control board has identified total of seventy eight grossly polluting industries. (GPIs)</p> <p>3. There is no any GPIs in Buxar district.</p>	Total 181 KLD (approx) waste water generations from these industries.	All aforesaid units have installed effluent treatment plant(ETP)	1. There is not technically feasible for installation common effluent treatment plant (CETP), as there is no significant number of industries situated in industrial area of Buxar district there is no (CETP), installed in buxar district. 2. There are no any GPIs in buxar district, hence effluent quality report is not applicable.	Only boiler ash generated from these units, which is used for filling low line areas.

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE :-

S.No.		a	b
Data		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
DISTRICT Buxar	WATER Resource DEPARTMENT, Buxar	As per consolidated report of water resource Department (WRD) Government of Bihar, flood plain zone for the Buxar District has not been demarcated, hence the extend of encroachment on the flood plain zone in the Buxar District is Nil.	As per consolidated report of water resource Department (WRD) Government of Bihar, flood plain zone for the Buxar District has not been demarcated, hence Identification/Listing of encroachers within flood plain zone is not possible. So the direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the Buxar District in Nil.

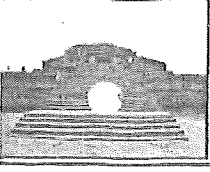
(Note:- The above consolidated report of WRD Government of Bihar is enclosed as annexure.)

6. CATEGORY : BIO-MEDICAL WASTE :-

S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
Buxar	HEALTH DEPARTMENT	27.74	Bio medical waste generated from different health care facilities (HCFs) are collected treated and disposed through common bio medical waste treatment facilities. (CBWTF) and M/S Indira Gandhi Institute of medical science Sheikhpura, Patna- 20 operated by M/s sangammediserve Pvt, Ltd.

7. CATEGORY: MINING :-

S.No.		a
District		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
DISTRICT	DEPARTMENT	
Buxar	DISTRICT MINING OFFICE, BUXAR	Total of 06 FIR have been registered within a year against illegal transportation of white Sand. No cases registered against illegal Mining in the bed of flood plains of river Ganga and its tributaries



भागलपुर समाहरणालय
(जिला विकास शाखा)



पत्रांक-05-03/2022-24 Part-iv

39 / वि०, भागलपुर दिनांक 25.04.2024

प्रेषक,

डॉ० नवल किशोर चौधरी, भा०प्र०से०
जिलाधिकारी
-सह-
अध्यक्ष, जिला गंगा समिति,
भागलपुर।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह-
परियोजना निदेशक,
राज्य परियोजना प्रबंधन समूह,
बिहार, पटना।

विषय:-

माननीय NGT, नई दिल्ली में दायर O.A. No.-200/2014 एम० सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:-

भवदीय पत्रांक-BGCMS/2017/AP Of SWM & SM For NGT/46 (Part-IV)-70 दिनांक-04.03.2024, परियोजना पदाधिकारी-सह-अपर निदेशक, नगर विकास एवं आवास विभाग का पत्रांक-118 दिनांक-20.04.2024।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि विभागीय पत्रांक-70 दिनांक-04.03.2024 के आलोक में इस कार्यालय के पत्रांक-35 (प्र०), दिनांक-21.04.2024 के माध्यम से माननीय NGT, नई दिल्ली में दायर O.A. No.-200/2014 एम० सी० मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराया गया था, किन्तु दिनांक-22.04.2024 को मुख्य सचिव, बिहार की अध्यक्षता में आयोजित वी सी के माध्यम से उक्त प्रतिवेदन को संशोधित कर पुनः उपलब्ध कराने हेतु निदेशित किया गया है।

अतः निदेशानुसार भागलपुर जिला से संबंधित संशोधित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

कृपया, प्राप्ति स्वीकार की जाय।

अनुलग्नक :- यथोपरि।

विश्वासभाजन
25/04
जिलाधिकारी,
-सह-
अध्यक्ष, जिला गंगा समिति,
भागलपुर।

1. CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g																
Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharamshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)																
District Bhagalpur	Nagar Nigam Bhagalpur	78.84 MLD	STP Under Construction	1 No. STP Under construction (Capacity-45 MLD)	2nd Phase of STP DPR is under preparation 06 th Feb' 25	There are 11 application of Hotels/ dharamshala/ashrams Operating With valid CTE/CTOs of this Board	<table border="1"> <thead> <tr> <th>Sampling Date</th> <th>Name of Monitoring Location</th> <th>District</th> <th>Fecal Coliform (MPN/100 ml)</th> </tr> </thead> <tbody> <tr> <td>04-01-2024</td> <td>River Ganga at D/S Bhagalpur Near Barari Ghat</td> <td>Bhagalpur</td> <td>28000</td> </tr> <tr> <td>05-01-2024</td> <td>River Ganga at Water Intake Point, Bhagalpur</td> <td>Bhagalpur</td> <td>13000</td> </tr> <tr> <td>05-01-2024</td> <td>River Ganga at Champa Nagar, Rasidpur, Bhagalpur</td> <td>Bhagalpur</td> <td>1300</td> </tr> </tbody> </table>	Sampling Date	Name of Monitoring Location	District	Fecal Coliform (MPN/100 ml)	04-01-2024	River Ganga at D/S Bhagalpur Near Barari Ghat	Bhagalpur	28000	05-01-2024	River Ganga at Water Intake Point, Bhagalpur	Bhagalpur	13000	05-01-2024	River Ganga at Champa Nagar, Rasidpur, Bhagalpur	Bhagalpur	1300
	Sampling Date	Name of Monitoring Location	District	Fecal Coliform (MPN/100 ml)																			
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Nagar Parishad Naugachia	9.97 MLD		Under Commissioning 01 STP of 09 MLD																				
Nagar Parishad Suitanganj	9.99 MLD	4.42 MLD	1 No. of Capacity 10 MLD & Capacity Utilization- 4.5 MLD Mode of Disposal- MBBR Technology	4.5 MLD fecal coliform (124 MPN/100 ml)	No any gap																		

Nagar Panchayat	Capacity of STP	No. of STP-01 STP is Under Construction Capacity of STP 6 MLD	As per agreement completion date	River	
				Location	Capacity
Nagar Panchayat Kahalgaon	4.54 MLD	No existing STP	20-08-2024	River Ganga at Bhagalpur, Opp. Kuppa Ghat	13000
Nagar Panchayat Sabour	1.98 MLD			River Ganga at Water intake Point, Bhagalpur	24000
Nagar Panchayat Pirpanti	1.96 MLD			River Ganga at D/S Near Barari Ghat	54000
Nagar Panchayat Habibpur	2.36 MLD			River Ganga at Champa Nagar, Rasidpur, Bhagalpur	4900
Nagar Panchayat Akbarmagar	1.62 MLD			River Ganga at Bhagalpur, Opp. Kuppa Ghat	17000
				River Ganga at U/S Ajgabinath Mandir, Sultanganj, Bhagalpur	4900

04-01-2024	River Ganga D/S Cremination Ghat at Sultanganj, Bhagalpur	Bhagalpur	13000
15-01-2024	River Ganga at U/S Ajgabinath Mandir Sultanganj, Bhagalpur	Bhagalpur	13000
15-01-2024	River Ganga D/S Cremination Ghat at Sultanganj, Bhagalpur	Bhagalpur	17000
05-01-2024	River Ganga D/S Near Cremination Ghat kahalgaon, Bhagalpur	Bhagalpur	4900
05-01-2024	River Ganga Jahaj Ghat at Kahaalgaon, Bhagalpur	Bhagalpur	3300
16-01-2024	River Ganga D/S Near Cremination Ghat Kahaalgaon, Bhagalpur	Bhagalpur	13000

✓

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f	
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	
District	Nagar Nigam Bhagalpur	267 TPD	02 Tonne	265	160000 Tonn, (Total disposed)	Utilization treated waste like RDF, compost & rejected inert metals is disposed	Kankaithi	
	Nagar Parishad Naugachia	22.5 TPD	1.5 TPD	21 TPD	Legacy waste is NIL at present	Wet waste to compost and dry waste processed at MRF centre	Dumping site at Jamuniya Mouja Naugachia	
	Nagar Parishad Sultanganj	26.05 TPD	26.05 TPD	NIL	NIL	Under Construction	Mirhatti, Sultanganj	
	Nagar Panchayat Kahalgaon	12.13 TPD	7 TPD in decentralised compost pit & PMWU	5.13 TPD	2026	Bio mining	Dumping yard ward No. 15	
	Nagar Panchayat Sabour	4.011 TPD	0	4.011 TPD	Solid Waste is presently being disposed on private Land outside the city, while effort is underway to locate a suitable landfill site. It is estimated that approximately	The treatment plant has not been installed due to new ULB.	Solid waste is presently being disposed on private land located far from the city, as there is no available landfill site.	

							one year will be needed to address the legacy waste.			
Nagar Panchayat Pirpanti	4.33 TPD	2.16	2.17 TPD	2025	Bio mining	Proposed, Yet to Start				
Nagar Panchayat Habibpur	4.37 TPD	No treatment plant available as Habibpur is newly formed ULB.	4.37 TPD	965 Tonnes, There is no treatment facilities for solid waste as Habibpur is newly formed ULB.	Nil	Bhairpur kthiriband Panchyat on private land Temporary Provision.				
Nagar Panchayat Akbarnagar	4.156 TPD	No treatment plant available as Akbarnagar is newly formed ULB.	4.156 TPD	897 Tonnes, There is no treatment facilities for solid waste as Akbarnagar is newly formed ULB.	Nil	Ward No.-08, Shree rampur on private land Temporary Provision.				

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a	b
Data	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Nagar Nigam Bhagalpur	08 MT /Day	No Plant, Self utilized by ULB
Nagar Parishad Naugachiya	0.5 TPD	There is no plant for treatment C&D waste in ULB
Nagar Parishad Sultanganj	0.12 TPD	No Plant, Self utilized by ULB
Nagar Panchayat Kahalgao	0	No Plant
Nagar Panchayat Sabour	0.12 TPD	No Plant, Self utilized by ULB
Nagar Panchayat Pirpanti	0	No Plant
Nagar Panchayat Habibpur	0 TPD	No C&D treatment plant available as habibpur is newly formed ULB.
Nagar Panchayat Akbarnagar	0 TPD	No C&D treatment plant available as habibpur is newly formed ULB.

✓

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	a	b	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District																																				
District	Data	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District																																				
Bhagalpur	<p>Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units</p>	<p>Total 558 (approx.) water generations from these industries.</p>	<p>All aforesaid units have installed Effluent Treatment Plant (ETP).</p>	<p>There is not technically feasible for installation of Common Effluent Treatment Plant (CEPT), as there is no significant number of industrial area of Bhagalpur district. There is no CETP installed in Bhagalpur district.</p> <table border="1" data-bbox="383 1612 654 1926"> <thead> <tr> <th colspan="6">Analysis report of Grossly Polluting Industries (GPIs) in Bhagalpur district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> <th></th> </tr> </thead> <tbody> <tr> <td>M/S Bhalotia Fabtex Pvt Ltd.</td> <td>7.80</td> <td>28</td> <td>129</td> <td>Non Complied; Board issued leagal direction</td> <td></td> </tr> <tr> <td>M/s Bhagalpur Dairy</td> <td>8.16</td> <td>28</td> <td>16</td> <td>Complied</td> <td></td> </tr> <tr> <td>M/s JIR Spin Textiles LLP</td> <td>7.80</td> <td>27</td> <td>14</td> <td>Complied</td> <td></td> </tr> <tr> <td>Standrad</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For Discharge in surface water</td> <td></td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Bhagalpur district						Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark		M/S Bhalotia Fabtex Pvt Ltd.	7.80	28	129	Non Complied; Board issued leagal direction		M/s Bhagalpur Dairy	8.16	28	16	Complied		M/s JIR Spin Textiles LLP	7.80	27	14	Complied		Standrad	5.5-9.0	30	100	For Discharge in surface water		<p>Only boiler ash generated from these units, which is used for filling low lying areas.</p>
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					<p>surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none">• The GPIs located in Bhagalpur district (dairy, Textiles, Bio Medical waste treatment facility) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/gardening purpose.				
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List of industrirs located at Bhagalpur District having potential of waste water generation									
Sl.No.	Industry Name	Industry Type	Address	District	Block	Pin Code	Category	Effluent Generation details (KLD) Approx.	
1.	Bhalotia Febtex Pvt.Ltd	Textile industries	Barari industrial area PANNA MILLS COMPOUND BOUNSI ROAD, BHAGALPUR- 812002	Bhagalpur	BIHPUR		RED	10	
2	JJR SPIN TEXTILES LLP	Textile industries		BHAGALPUR	JAGDISHPUR	812005	RED	2	
3	VIKRAMSHILA UTOMOBILES Pvt.LTD.	Automobile servicing	KHIRIBANDH	BHAGALPUR	JAGDISHPUR	812005	RED	2	
4	LAGOON MOTOR PRIVATE LIMITED	Automobile servicing	A.P.S TOWER, NH80, RANI TALAB SABOUR ROAD BHAGALPUR	BHAGALPUR	SABOUR	813210	ORANGE	2	
5	Kanhaiya Motors	Automobile servicing	At-Shermari Bazar, Pirpainty, P.O. - Pirpainty, Dist- Bhagalpur	BHAGALPUR	KAHALGAON	813209	ORANGE	2	
6	RISING MARKETING PRIVATE LIMITED	Automobile servicing	AT-NH-80, MAIN ROAD PAKARTALLA, KAHALGAON DIST- BHAGALPUR-813203	BHAGALPUR	KAHALGAON	813203	ORANGE	2	
7	GIYO BEVERAGES	Fruit Drink 16 KLD	D-45/F-8 & D-45/F-7 (P), LARGE INDUSTRIAL ESTATE, BARARI	BHAGALPUR	SABOUR	812003	ORANGE	2	
8	GPAK INDUSTRIES	Fruit juice, Sqash and Carbonated Soft Drinks- 48KL/day	PLOT No. D-32 (P) LARGE INDUSTRIAL ESTATE, BARARI, BHAGALPUR-812003	BHAGALPUR	SABOUR	812003	ORANGE	25	
9	DEEPANANARAJNI FOODS PRIVATE LIMITED	Parboiled Rice Mills 04 MTH	At-Sultanpur, P.o- kodanda, Dist- Bhagalpur	BHAGALPUR	SHAKUND	848205	ORANGE	20	
10	KBA AGROTECH PRIVATE LIMITED	Parboiled Rice Mills 24 MTH	JAGDISHPUR	BHAGALPUR	JAGDISHPUR	813105	ORANGE	150	
11	UFT RICE MILLS PRIVATE LIMITED	Parboiled Rice Mills 04 MTH	JAGDISHPUR, BHAGALPUR BAUNSI	BHAGALPUR	BIHPUR		GREEN	20	

			ROAD, BHAGALPUR BIHAR						
12	VIKRAMSHILA DUGAN UTPADAK SAHKARI SANGH LTD. (Unit : Bhagalpur Dairy)	Milk processing and dairy products (integrated. Project)-200 KLD	Mayaganj Hospital Road, Bhagalpur	BHAGALPUR	SABOUR	812001	RED	300	
13	Synergy Waste Management Pvt. Ltd.	Bio Medical waste Treatment Facility	JLNMCH Bhagalpur	Bhagalpur	Jagdishpur	812001	ORANGE	5	

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
Data District	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
Bhagalpur	Report Attached from letter no. 118 Dated 20-04-2024 of Project officer-cum-Additional Secretary, UD & HD, Bihar As annexure- 1	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
Data District	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
Bhagalpur	4806.23	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (Pvt.) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.



7. CATEGORY: MINING

S.No.	Data	a
District	Nagar Nilgam, Bhagalpur	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
	Nagar Parishad , Naugachiya	No cases Registered within a year against illegal mining in the bed or flood plains of Ganga river and its tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) Sustainable Management Guidelines, 2016
	Nagar Parishad, Sultanganj	04 cases registered within a year against illegal mining in the bed of flood plains of Ganga river and tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) Sustainable Management Guidelines, 2016
	Nagar Panchayat, Kahaigaon	01 cases registered within a year against illegal mining in the bed of flood plains of Ganga river and its tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) and Sustainable Management Guidelines, 2016
Bhagalpur	Nagar Panchayat, Sabour	No cases registered within a year against illegal mining in the bed of flood plains of Ganga river and its tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) and Sustainable Management Guidelines, 2016
	Nagar Panchayat, Pirpanti	No cases registered within a year against illegal mining in the bed of flood plains of Ganga river and its tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) and Sustainable Management Guidelines, 2016
	Nagar Panchayat, Habibpur	No cases registered within a year against illegal mining in the bed of flood plains of Ganga river and its tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) and Sustainable Management Guidelines, 2016
	Nagar Panchayat, Akbarnagar	No cases registered within a year against illegal mining in the bed of flood plains of Ganga river and its tributaries. No Sandghat has been proposed in the bed of flood plains of Ganga river as per Enforcement and Monitoring Guidelines for Sand mining (EMGSM-2020) and Sustainable Management Guidelines, 2016



बिहार सरकार,

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग

कार्यालय : वन प्रमंडल पदाधिकारी, अररिया वन प्रमंडल, अररिया।

फोन नं० — 06453- 224373, e- mail- divfoararia-bih@gov.in (dfoararia@gmail.com)

पत्रांक :- 793

दिनांक :- 25-04-24

प्रेषक,

मेघा यादव बि०व०से०,
वन प्रमंडल पदाधिकारी,
अररिया वन प्रमंडल, अररिया।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
—सह—
परियोजना निदेशक,
राज्य परियोजना प्रबंधन समूह, बिहार, पटना।

विषय :-

माननीय NGT, नई दिल्ली में दायर O.A. No. 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :-

आपका पत्रांक— BGCMS/2017/AP of SWM & SM for NGT/ 46 (Part-IV) 70 /
दिनांक 04.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के सन्दर्भ में सूचित करना है कि माननीय NGT, नई दिल्ली में दायर O.A. No. 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के आलोक में अररिया जिला का संशोधित समेकित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

कृपया प्राप्ति स्वीकार की जाए।

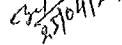
अनुलग्नक यथोक्त।

विश्वासभाजन,



वन प्रमंडल पदाधिकारी,

अररिया वन प्रमंडल, अररिया।



DISTRICT:- ARARIA

1. CATEGORY: SEWAGE

Name of ULBs/ Department	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of faecal coliform (MPN/100ml)			
							a		b	c
Araria	10.88 MLD	0	0	0	36 Months	There are 05 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs as per the data of BSPCB.	24-01-2024	RIVER PARMAR AT JOGBAH, ARARIA	ARARIA	17000
Farbishganj	5.13 MLDP	0	0	0	36 Months					
Jokihat	2.1 MLDP	0	0	0	36 Months					
Jogbani	7.5 MLD	0	0	0	36 Months					
Narpatganj	4.6 MLD	0	0	0	36 Months					
Raniganj	1.8 MLD	0	0	0	36 Months					

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

Name of ULBs/ Department	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
Araria	19 TDP	0.667 TDP	18.33 TDP	0	On Dumpsite	Haryali Market, Ward no. 23 Araria
Farbishganj	17.8 TDP	0	17.8 TDP	0	On Dumpsite	Sayara Nagar, Ward No. 01, Kirikichiya Panchyat (This is a temporary dumpsite)
Jokihat	7 TDP	0	7 TDP	0	On Dumpsite	Private land, Ward No. 08 with the consent of owner in Jokihat.
Jogbani	24.3 TDP	0	24.3 TDP	0	unused govt. vacant land	Mirganj & Bheniyari, Jogbani
Narpatganj	10.7 TDP	0	10.7 TDP	0	unused govt. vacant land	Madhura, Narpatganj ward No. 12
Raniganj	5 TDP	0	5 TDP	48 MONTHS	On Dumpsite	Private land, Ward No. 03 with the consent of owner in Raniganj

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

Name of ULBs/ Department	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	
		a	b
Araria	40 kg		For self utilization in city Area and No plant Yet established
Farbishganj	15 kg		Collected "Synergy Waste" and is being disposed in incinerator established at Bhagalpur.
Jogbani	0.1 TPD		Self utilization. No any plants established yet.
Jokihat	10 kg		On the local land
Narpatganj	0.05 TPD		Self utilization. No any plants established yet.
Raniganj	10 kg		For self utilization in city Area and No plant Yet established.

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

Name of ULBs/ Department	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the																									
a		b	c	d	e																									
Proper Report shall be prepared as per the submitted BSPCB data.	<p>The industries having potential waste water generation of Araria district includes Slaughter houses, Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <p>Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely a) M/s AL Sameer Exports Pvt Ltd; b) M/s Marhaba Frozen Foods; c) M/s Zakariya Agro (P) Ltd in Araria district.</p> <p>The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <p>The GPIs located in Araria district (Slaughter houses) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body.</p>	Total 1100 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<p>There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in industrial area of Araria district. There is no CETP installed in Araria district.</p> <p>Analysis report of Grossly Polluting Industries (GPIs) in Araria district</p> <table border="1" data-bbox="954 884 1316 1377"> <thead> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS/ (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s AL Sameer Exports Pvt Ltd</td> <td>7.6</td> <td>28</td> <td>21</td> <td>Complied</td> </tr> <tr> <td>M/s Marhaba Frozen Foods</td> <td>7.69</td> <td>55</td> <td>21</td> <td>Complied</td> </tr> <tr> <td>M/s Zakariya Agro (P) Ltd</td> <td>8.24</td> <td>650</td> <td>1574</td> <td>Non-Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>100</td> <td>200</td> <td>For Irrigation purpose</td> </tr> </tbody> </table>	Industry Name	pH	BOD (mg/L)	TSS/ (mg/L)	Remark	M/s AL Sameer Exports Pvt Ltd	7.6	28	21	Complied	M/s Marhaba Frozen Foods	7.69	55	21	Complied	M/s Zakariya Agro (P) Ltd	8.24	650	1574	Non-Board issued legal direction	Standard	5.5-9.0	100	200	For Irrigation purpose	Only boiler ash generated from these units, which is used for filling low lying areas.
Industry Name	pH	BOD (mg/L)	TSS/ (mg/L)	Remark																										
M/s AL Sameer Exports Pvt Ltd	7.6	28	21	Complied																										
M/s Marhaba Frozen Foods	7.69	55	21	Complied																										
M/s Zakariya Agro (P) Ltd	8.24	650	1574	Non-Board issued legal direction																										
Standard	5.5-9.0	100	200	For Irrigation purpose																										

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

Name of ULBs/ Department	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
a		b
		As per the consolidated report of WRD (Annexure attached)


6. CATEGORY: BIO-MEDICAL WASTE

Name of ULBs/ Department	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
a		b
Proper Report shall be prepared as per the submitted BSPCB data.	122.64	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and operated by M/s Synergy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.

7. CATEGORY: MINING

Name of U.I./ Department	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016						
	a						
	Report related to FIR/Arrest and recovery made against illegal mining from April, 2023 to March 2024						
Proper Report shall be prepared as per the submitted Mining Officer, Araria	Sl No.	District	Total number of FIRs registered	No. of arrested/bail applicants	Number of applicants	Amount recovered	Remarks
	1	Araria	11	6	6	108.55 Lakh	Detailed report attached.

Note : The above table is formulated as per the data received from the related Department/Agency (Annexure attached).


 Divisional Forest Officer,
 Araria Forest Division, Araria
 25/04/24

सगाहरणलय, रोहतास, सासाराम।
(जिला विकास शाखा)

पत्रांक 118/न0/वि0/दिनांक 20.04.2024

सेवा में,

जिला पदाधिकारी-सह-अध्यक्ष,
जिला गंगा समिति, रोहतास।

सेवा में,

परियोजना पदाधिकारी-सह-अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय :-

माननीय एनजीटी0, नई दिल्ली में लंघित याचिका OA No- 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध करवाने के संबंध में।

प्रसंग :-

भवदीय पत्रांक 118/न0वि0एवंआ0वि0, दिनांक 20.04.2024


महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय एन0जी0टी0, नई दिल्ली में दायर OA No- 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश का संशोधित अनुपालन प्रतिवेदन उपलब्ध कराने हेतु निदेश प्राप्त है।

उक्त के आलोक में जिलान्तर्गत संबंधित विभागों से प्राप्त प्रतिवेदन के आलोक में संशोधित अनुपालन प्रतिवेदन विहित प्रपत्र में समेकित कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक :- यथोक्त।


जिला पदाधिकारी,
रोहतास, सासाराम।

* That the Districts can be split into further rows for giving the data of Panchayats, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
District		Per Day Generation of sewage In each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged and treated sewage from each STP	Time-bound plan to meet the gap, If any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
ROHTAS	NAGAR NIGAM	MUNICIPAL CORPORATION SASARAM	35000 KL	There is no any sewage treatment plan (STP) at nagar parishad nokha, urban department and housing department (UDHD) has not Identified nagar parishad nokha for construction of STP.		As per decision taken at the Department level to construct STP at Nagar Nigam SASARAM.	THERE ARE 04 APPLICATION OF HOTELS/DHARMSHALA/ASHRAMS OPERATING WITH VALID CTE/CTOs OF THIS BOARD.	The Fecal Coliform (MPN/100ML) found in January 2024 river sone at nasrganj dam rohtas 3300, river sone at road bridge dehri on sone rohtas 4900 river sone at banjari near sun temple kalyanpur rohtas 3300 and river sone at indrapuri dam dehri on sone rohtas 3300 respectively.
	NAGAR PARISHAD	NOKHA	5.7 MLD			As per decision taken at the Department level to construct STP at Nagar parishad nokha		
		DEHRI DALMIYANAGAR	13.8 MLD			As per decision taken at the Department level to construct STP at Nagar parishad DEHRI DALMIYANAGAR		
		BIKARAMGANJ	6.67 MLD			As per decision taken at the Department level to construct STP at Nagar Parishad BIKARAMGANJ.		
	NAGAR PANCHAYAT	NASRIGANJ	1.7 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT NASRIGANJ.		

	KOATH	1.34 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT KOATH	
	KARAKAT	0.57 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT KARAKAT.	
	DINARA	2.5 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT DINARA.	
	KOCHAS	3.5 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT DINARA	
	ROHTAS	2.5 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT ROHTAS	
	CHEENARI	2.5 MLD			As per decision taken at the Department level to construct STP at Nagar PANCHAYAT CHENARI	
	DEPART MENT	CIVIL SURGEON	50 KG		N/A	

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.		a	b	c	d	e	f
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Data		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	
District ROHTAS	NAGAR NIGAM	MUNICIPAL COMMISNO R SASARAM	86.60 TPD	4.65 TPD	81.96 TPD	ALL LEGACY WASTE WILL BE DISPOSED IN ONE YEAR	LAND FILLING Land is not available for landfill site in the municipal corporation sasaram. A requisition has been sent to the department for this. Presently garbage is being temporarily dumped in private land with the consent of the land owner.	
	NAGAR PARISHAD	NOKHA	6.0 TPD	1.0 TPD	5.0 TPD	0	ON DUMP SITE	ON DUMP SITE
		DEHRI DALMIYANAGAR	1.0 TPD	5 TPD	44 TPD	2.50-3.00 TON APPROX 1 YEAR	ON DUMP SITE	FUNCTIONAL VILL-SHANKARPUR PO- DERHRI, ROHTAS, BIHAR
		BIKRAMGANJ	17 TPD	10 TPD	7 TPD	0	ON DUMP SITE	GHUSIYA KALA BIKARAMGANJ
	NAGAR PANCHAYAT	NASRIGANJ	6.23 TPD	5 TPD	5.73 TPD	ON DUMP SITE	ON DUMP SITE	NASRIGANJ NAGAR PANCHYAT WARD NO-2
		KOATH	8.07 TPD	0.2 TPD	7.87 TPD	0	ON DUMP SITE	N/A
		KARAKAT	4 TPD	0	0	0	ON DUMP SITE	NAGAR PANCHAYAT KARAKAT WARD NO 7
		DINHARA	5.10 TPD	0 TPD	5.10 TPD	0	ON DUMP SITE	ON DUMP SITE
		KOCHAS	5.92 TPD	3.55 TPD	2.37 TPD	0	ON DUMP SITE	ON DUMP SITE
		ROHTAS	2.5 TPD	0 TPD	2.5 TPD	0	ON DUMP SITE	ON DUMP SITE
		CHENARI	2.5 TPD	0 TPD	2.5 TPD	0	ON DUMP SITE	ON DUMP SITE
	CIVIL SURGEON ROHTAS	N/A	N/A	N/A	N/A	0	ON DUMP SITE	ON DUMP SITE

3.CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	a	b
		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			

NAGAR NIGAR	MUNICIPAL CORPORATION SASARAM	1.56 TPD	C & D waste are self utilized in respective town area. There is no any plant established yet.
NAGAR PARISHAD	NOKHA	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	DEHRI DALMIYANGAR	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	BIKRAMGANJ	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
NAGAR PANCHAYAT	NASRIGANJ	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	KOATH	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	KARAKAT	0.5 TPD	C & D waste are self utilized in respective town area. There is no any plant established yet.
	DINARA	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	KOCHAS	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	ROHTAS	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
	CHENARI	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.
DEPARTMENT	CIVIL SURGEON	C & D waste are self utilized in respective town area. There is no any plant established yet.	C & D waste are self utilized in respective town area. There is no any plant established yet.

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	C	D	E
District		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District

M/S	NAGAR NIGAM	MUNICIPAL CORPORATION SASARAM	<p>The Industries having potential wastewater generation of Rohtas district includes Parboil rice mill, Dalry, and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/S Rohtas dairy, in Patna district.</p> <p>The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <p>The GPIs located in Rohtas district (Dairy, Beverages) have Effluent Treatment Plant (ETP) The treated effluent is used for horticulture/agriculture/gardening purpose. No water is discharge into any water body.</p> <p>The GPIs located in Rohtas district (Paper mill recycler) have Effluent Treatment Plant (ETP) Distillery has adopted Zero Liquid Discharge(ZLD) system by having suitable treatment and recycling of treated effluent.</p>	Total 850KLD (approx). Waste water generations from these industries.	All aforesaid units have installed Effluent Treatment plant (ETP)	There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Rohtas district. There is no CETP installed in Patna district. Paper recycler has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.).	Only boiler ash generated from these units, which is used for filling low lying areas.
	NAGAR PARISHAD	NOKHA					
		DEHRI					
		DALMIYANGAR					
	NAGAR PANCHAYAT	BIKRAMGANJ					
		NASRIGANJ					
		KOATH					
		KARAKAT					
		DINARA					
		KOCHAS					
	DEPARTMENT	ROHTAS					
		CIVIL SURGEON					

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
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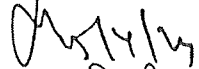
Data		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
ROHTAS	NAGAR NIGAM	MUNICIPAL CORPORATION SASARAM	As per consolidated report of water resource department (WRD) govt. of Bihar, ATTACH ANNEXURE -I Flood plain zone for the rohtas district has not been demarcated Hence identification/ listening of encroachers within flood plain zone is not possible. So the direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the Rohtas District in Nil.
	NAGAR PARISHAD	NOKHA	
		DEHRI DALMIYANAGAR	
		BIKRAMGANJ	
	NAGAR PANCHAYAT	NASRIGANJ	
		KOATH	
		KARAKAT	
		DINARA	
		KOCHAS	
		ROHTAS	
	DEPARTMENT	CIVIL SURGEON	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	b	
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal	
District				
ROHTAS	NAGAR NIGAM	57.26	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.	
	NAGAR PARISHAD			MUNICIPAL CORPORATION SASARAM
				NOKHA
				DEHRI DALMIYANAGAR
	NAGAR PANCHAYAT			BIKRAMGANJ
				NASRIGANJ
				KOATH
				KARAKAT
				DINARA
				KOCHAS
ROHTAS				
DEPARTMENT	CIVIL SURGEON ROHTAS			

7. CATEGORY: MINING

S.No.	Data	a
		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
Rohtas		Assistant director Khan and Bhutava Vibhag Rohtas Sasaram vide her letter no 645 date 15-04-2024 reported that in the period of April 2023 to March 2024 total 1021 raids have been conducted, 311 FIR have been lodged, 95 have been arrested and 694 vehicles seized. Total recovery amount 1118.59 lakhs.


 जिला पदाधिकारी,
 रोहतास, सासाराम।



बिहार संघकार

समाहरणालय, मुजफ्फरपुर



ई-मेल - dm-muzaffarpur.bih@nic.in

वेबसाइट - muzaffarpur.bih.nic.in

दूरभाष/फैक्स - 0621-2223010

पत्रांक - 52/मुजफ्फरपुर

(जिला सामान्य प्रशाखा)

दिनांक - 24/04/2024

प्रेषक,

जिलाधिकारी,
मुजफ्फरपुर।

सेवा में,

अपर सचिव,
नगर विकास एवं आवास विभाग,
बिहार पटना।

विषय :

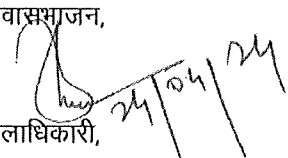
माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में।

म्होशय,

उपर्युक्त विषयक नगर आयुक्त, मुजफ्फरपुर नगर निगम, मुजफ्फरपुर द्वारा माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में प्राप्त पत्र 598, दिनांक 22.04.2024 की प्रति (अनुलग्नक सहित) संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

अनुलग्नक : यथोक्त

विश्वासभाजन,



जिलाधिकारी,
मुजफ्फरपुर।



कार्यालय, मुजफ्फरपुर नगर निगम, मुजफ्फरपुर

Website : <https://mymmc.org>, E-mail ID-muzaffarpur.urb@gmail.com, mmc-muz-bih@nic.in, Control Room- 7870031117

पत्रांक- 598/सा०

दिनांक 22-04/2024

प्रेषक,

नवीन कुमार, Mayor
नगर आयुक्त,
मुजफ्फरपुर नगर निगम, मुजफ्फरपुर।

सेवा में,

जिला पदाधिकारी-सह-अध्यक्ष, जिला गंगा समिति
मुजफ्फरपुर।

विषय :-

माननीय NGT नई दिल्ली में दायर O.A. No- 200/2014 के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि दिनांक-22.04.24 को नगर विकास एवं आवास विभाग के Video Conference में दिए गए निर्देश के आलोक में माननीय NGT, नई दिल्ली में दायर O.A. No- 200/2014 एम.सी. गेहता बनाम भारत संघ व अन्य के संबंध में नगर विकास एवं आवास विभाग, पटना से प्राप्त प्रपत्र में मुजफ्फरपुर जिले के सभी नगर निकायों एवं संबंधित अन्य विभागों से प्राप्त प्रतिवेदनों का पुनः संकलित प्रतिवेदन इस पत्र के साथ संलग्न कर भवतीय को भेजा जा रहा है।

कृपया स्वीकार करने की कृपा की जाय।

अनुलग्नक-यथोक्त

विश्वासभाजन

(नवीन कुमार)
नगर आयुक्त,
मुजफ्फरपुर नगर निगम, मुजफ्फरपुर।

माननीय NGT, नई दिल्ली में दायर O.A. No- 200 / 2014 एम सी. मेहता बनाम भारत संघ व अन्य के संबंध में नगर विकास एवं आवास विभाग, पटना में प्राप्त प्रपत्र में मुजफ्फरपुर जिले के सभी नगर निकायों एवं संबंधित अन्य विभागों से प्राप्त प्रतिवेदनों का संकलित प्रतिवेदन।

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, Dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of faecal coliform (MPN/100ml)
Muzaffarpur	Muzaffarpur Municipal Corporation	68.86 MLD	0	Under Construction	0	57.5 MLD (To be completed by December 2024)	As Per BSPCB There are 55 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	As Per BSPCB (samples collected on) 1 As Per BSPCB 1. 22/01/24 RIVER GANDAK AT REWAGHAT, MUZAFFARPUR: 17000 (MPN/100ml) 2. 24/01/24 RIVER BURHI GANDAK AT AKHARAGHAT, MUZAFFARPUR: 17000 (MPN/100ml) 3. 24/01/24 RIVER BURHI

								GANDAK U/S ROAD BRIDGE NH NEAR ZERO MILE, MUZAFFARPUR: 13000 (MPN/100m Mentioned Above
Kanti Nagar Parishad	4.7 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Motipur Nagar Parishad	5.94 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Sahelganj Nagar Parishad	6.9 MLD	0	Land acquisition is Under Process	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Murali Nagar Panchayat	1.3 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Madhopur Susta Nagar Panchayat	1.2 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Sakra Nagar Panchayat	2.05 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Baruraj Nagar Parishad	2.92 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Turki Kudhani Nagar Panchayat	1.83 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Meenapur Nagar Panchayat	2.3 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Saraiya Nagar Panchayat	1.76 MLD	0	There is no STP available in the ULB	0	No STP available.	Mentioned Above	Mentioned Above	Mentioned Above
Department								

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
District							
Muzaffarpur	Muzaffarpur Municipal Corporation	212TPD	30TPD	182TPD	Approximately 2.6 Lacs MT of Legacy waste is stored at Rautiniya Dumpsite. RFP to treat legacy waste is to be floated after end of General Elections 2024. Complete remediation is planned to be done within one year of tender disposal.	Treated waste to be utilized as RDF. Rejects to be sent to Landfill Site.	Untreated solid waste is being dumped at Rautiniya Dumpsite which is an enclosed site with proper boundary wall.
	Kanti Nagar Parishad	7.3TPD	7.3TPD	0	Aas per SWM DPR construction of landfill site is under process.	Utilize treated waste as Bio-fertilizer (Compost) & Rejected Inert Material is disposed	Disposed at Muzaffarpur Nagar Nigam landfill site.
	Motipur Nagar Parishad	19	15.33	3.65	1500 metric ton and land acquisition is under process	Wet waste as Bio-fertilizer and Inert material is disposed	200 mtr away from NH-28(Low lying area)

Sahabganj Nagar Parishad	13.412 TPD	0	13.412 TPD	1100 metric ton and land acquisition is under process	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	Rampur
Murauli Nagar Panchayat	5 TPD	0	5 TPD	0	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	At low land area in different location.
Madhopur Susa Nagar Panchayat	3TPD	0 TPD	3 TPD	0	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	At low land area in different location.
Sakra Nagar Panchayat	3.2 TPD	0	3.2TPD	190 metric ton and land acquisition is under process	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	At low land area in different location.
Baruraj Nagar Parishad	1.35 TPD	0	1.35 TPD	0	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	At low land area in different location.
Turki Kudhani Nagar Panchayat	1.12 TPD	0	1.12 TPD	0	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	At low land area in different location.
Meenapur Nagar Panchayat	6.33 TPD	0	6.33 TPD	600 metric ton and land acquisition is under process	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	Ganjbar South
Saraiya Nagar Panchayat	1.12 TPD	0	1.12 TPD	0	Utilize treated waste as Bio-fertilizer (Compost)& Rejected Inert Material is disposed	At low land area in different location.
Department	64.4 TPD	60 TPD	4.4 TPD	0	Treated at various SLRM Centres and WPU	At low land area in different location.

CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a	b
	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District		
Muzaffarpur		
Muzaffarpur Municipal Corporation	7.5 TPD	A 50 TPD processing facility for C&D Waste is planned to be taken up under CITIIS 2.0
Kanti Nagar Parishad	1 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Motipur Nagar Parishad	0.5 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Sahbeganj Nagar Parishad	0.5 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Murauli Nagar Panchayat	0.25 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Madhopur Susta Nagar Panchayat	0.25 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Sakra Nagar Panchayat	0.3 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme

Baruraj Nagar Parishad	0.2 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Turki Kuchani Nagar Panchayat	0.1 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Meenapur Nagar Panchayat	0.3 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Saraiya Nagar Panchayat	0.1 TPD	C&D waste is generally used for Road Construction and other Reconstruction activity. In future, it will be processed at Muzaffarpur Municipal Corporation's C&D waste treatment facility under CITIIS Programme
Department		

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No	Data		The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid was and its manner of disposal
	a	b			
District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District			
Muzaffarpur	<ul style="list-style-type: none"> The industries having potential 	<ul style="list-style-type: none"> Total 1700 KLD (approx.) 	<ul style="list-style-type: none"> All aforesaid units have 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is 	<ul style="list-style-type: none"> Only boiler

<p>Corporation</p>	<p>waste water generation of Muzaffarpur district includes Tannery, Parboil rice mill, Dairy, Distillery and Automobile servicing center. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> ● Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely a) M/s Muzaffarpur Dairy; b) M/s Green Leather Industries; c) M/s Saba Tannery in Muzaffarpur district. ● The Central Pollution Control Board has identified the Technical 	<p>waste water generations from these industries.</p>	<p>installed Effluent Treatment Plant (ETP).</p>	<p>no significant number of industries situated in Industrial area of Muzaffarpur district. There is no CETP installed in Muzaffarpur district.</p> <ul style="list-style-type: none"> ● Distillery Division has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<p>ash generate d from these units, which is used for filling low lying areas.</p>
<p>Analysis report of Grossly Polluting Industries (GPIs) in Muzaffarpur district</p>					
<p>M/s Saba</p>	<p>M/s Green Leather Industries</p>	<p>7.70</p>	<p>22</p>	<p>35</p>	<p>Non-Complid due to not installtio n of flow meter; Board issued legal direction</p>
<p>M/s Saba</p>	<p>M/s Green Leather Industries</p>	<p>7.70</p>	<p>22</p>	<p>35</p>	<p>Complid due to non compliance of consent condition s; Board issued legal direction</p>

				<table border="1"> <tr> <td data-bbox="178 1368 178 1525">Tannery</td> <td data-bbox="178 1525 178 1615"></td> <td data-bbox="178 1615 178 1704"></td> <td data-bbox="178 1704 178 1794"></td> <td data-bbox="178 1794 178 1991">Complied due to non-compliance of consent condition s; Board issued legal direction</td> </tr> <tr> <td data-bbox="178 1368 178 1525">Standard</td> <td data-bbox="178 1525 178 1615">5.5-9.0</td> <td data-bbox="178 1615 178 1704">30</td> <td data-bbox="178 1704 178 1794">100</td> <td data-bbox="178 1794 178 1991">For discharge in surface water</td> </tr> </table>	Tannery				Complied due to non-compliance of consent condition s; Board issued legal direction	Standard	5.5-9.0	30	100	For discharge in surface water	
Tannery				Complied due to non-compliance of consent condition s; Board issued legal direction											
Standard	5.5-9.0	30	100	For discharge in surface water											
	<p>institute as Third Party Agency (TPA) for the surprise inspection of GPis units located in different districts of Bihar every year for ensuring environmental compliance. All GPis have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPis located in Muzaffarpur district (Tannery, Dairy) have effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. The GPis located in Muzaffarpur 														

		<p>distric (Distillery) have effluent Treatment Plant (ETP), Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.</p>						
Nagar Parishad	-							
Nagar Panchayat	-							
Department								

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
	Data If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District Muzaffarpur	Muzaffarpur Municipal Corporation Nagar Parishad Nagar Panchayat Department	Not Demarcated but buffer strip of 30 meters is maintained as per the guide lines. In case any encroachment/ illegal constructions is noticed, proper action is taken to make it encroachment free.
		Under the Bihar Building (Amendments) Bye-Laws, 2022 certain limitations have been imposed on new constructions/reconstructions in flood plain area and the Muzaffarpur Municipal Corporation has taken sufficient action for removal of unauthorized/ illegal constructions in accordance with law Muzaffarpur.

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
	Data The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District Muzaffarpur	Muzaffarpur Municipal Corporation Nagar Panchayat Nagar Parishad Department	7427.59 kg/day
		Bio-Medical Waste generated from different Health Care Facilities (HCF) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.

7. CATEGORY: MINING

S.No.	Data	a
District	Muzaffarpur	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM 2020) and Sustainable Sand Mining Management Guidelines 2016
Muzaffarpur	Municipal Corporation Nagar Parishad Nagar Panchayat Department	<p>In Muzaffarpur District the bed of flood plains of river Ganga is not found, but there is Gandak, Budhi Gandak and Bagma river. Details of the case registered within a year against illegal mining is as follows:-</p> <p>FY: 2023-24 Total no. of FIR registered-17 Total Vehicle seized-269 Total revenue from fine imposed due to illegal mining in FY.-369.94 lakhs.</p> <p>Mining policy of state and Enforcement and Monitoring guidelines for sand mining (EMGSM-2020) AND Sustainable Sand Mining Management Guidelines 2016 is enforced and as per the guidelines stipulated in EMGSM-2020 & SSMMG-2015, District survey report is prepared for the sand mining in the district and approved by State Environment Impact Assessment Authority, Bihar Patna. The settlement of the approved Sand Ghat is under process.</p>

O/C

[Signature]
27-2-24

Muzaffarpur Municipal Corporation

Municipal Commissioner



जिला ग्रामीण विकास अभिकरण, खगड़िया।

(जिला गंगा समिति)

डी0आर0डी0ए0 भवन, समाहरणालय, खगड़िया-851204 (बिहार)

नमो
गंगा

Email Id:- ddc-khagaria-bih@nic.in

Contact :- +91 - 9431818373

पत्रांक:- 418

दिनांक:- 24/04/2024

प्रेषक,

जिला पदाधिकारी
-सह-
अध्यक्ष
जिला गंगा समिति
खगड़िया।

सेवा में,

परियोजना पदाधिकारी -सह- अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय :- मुख्य सचिव, बिहार की अध्यक्षता में दिनांक 22.04.2024 को माननीय N.G.T. नई दिल्ली में दायर याचिका O.A. No. 200/2014 एम.सी.मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन की समीक्षा बैठक के उपरांत संशोधित प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- परियोजना पदाधिकारी -सह- अपर निदेशक, नगर विकास एवं आवास विभाग बिहार, पटना के पत्रांक NGT/46(Part-IV) 118/न0 वि0 एवं आ0 वि0, दिनांक 20.04.2024

महाशय,

उपर्युक्त विषयक प्रासांगिक पत्र के आलोक में मुख्य सचिव, बिहार की अध्यक्षता में दिनांक 22.04.2024 को माननीय N.G.T. नई दिल्ली में दायर याचिका O.A. No. 200/2014 एम.सी.मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन की समीक्षा बैठक के उपरांत जल संसाधन विभाग तथा पर्यावरण वन एवं जलवायु परिवर्तन विभाग से प्राप्त प्रतिवेदनों (संलग्न) को जिला गंगा समिति द्वारा N.G.T. के मामले में प्रेषित किये जाने वाले प्रतिवेदन में समाहित करने हेतु निदेशित किया गया है। उक्त निदेश के अनुपालन में संबंधित विभाग से प्रतिवेदन प्राप्त कर संशोधित अनुपालन प्रतिवेदन संकलित कर भेजा जा रहा है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक : यथोक्त।

विश्वासभोजन

जिला पदाधिकारी

-सह-

अध्यक्ष

जिला गंगा समिति

खगड़िया।

* The Report in compliance of Hon'ble NGT Order dated 24.11.2023 & 19.02.2024 in the M.C. Mehta vs Union of India & Others (O.A. No. 200/2014) (I.A. No. 340/2022) from Khagaria, Bihar.

1. CATEGORY: SEWAGE

S.No.	Data		a	b	c	d	e	f	g		
	Per Day	Generation of sewage in each city/town with the ULB									
District Khagaria	Nagar Parishad, Khagaria	15 MLD	No Existing STP.	No Existing STP.	No Existing STP.	DPR is under Approval.	इस संबंध में जांच कराया जा रहा है।	Sampling Date	Name of Monitoring Location	Fecal Coliform (MPN/100ml)	
	Nagar Parishad, Gogri	13.28 MLD					State Pollution Control Board monitoring local level and penalty to concern time to time.	25.01.2024	River Burhi Gandak at Khagaria Road	13000	
	Nagar Panchayat Parbatta	4.489 MLD					समय-समय पर नोटिस एवं जुर्माना किया जाता है।		Khagaria Road		
	Nagar Panchayat Beldaur	2.853 MLD					समय-समय पर नोटिस एवं जुर्माना किया जाता है।		Bridge Before Confluence with Ganga, Khagaria		
	Nagar Panchayat Mansi	सीवेज टाउन के अंतर्गत कवरेंज नहीं है।					नगर पंचायत मानसी सीवेज टाउन के अंतर्गत कवरेंज नहीं है।				
	Nagar Panchayat Alauli	नगर पंचायत अलौली सीवेज टाउन के अंतर्गत कवरेंज नहीं है।					नगर पंचायत अलौली सीवेज टाउन के अंतर्गत कवरेंज नहीं है।				
	(कार्यपालक पदाधिकारी, नगर परिषद, खगड़िया, नगर पंचायत मानसी एवं अलौली का प्रतिवेदन दिनांक 24.04.2024 एवं कार्यपालक पदाधिकारी, नगर परिषद गोरी, नगर पंचायत परबता एवं बेलदौर का प्रतिवेदन दिनांक 23.04.2024 की छायाप्रति संलग्न)						(परिचालना निदेशक, बुडको, खगड़िया का प्रतिवेदन दिनांक 14.03.2024 की छायाप्रति संलग्न)				
								Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them			
								Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)			
								(As per report of BSPCB Memo No. 841, Dt. 20.04.2024 is attached.)			

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
		Per Day Generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap of treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District Khagaria	Nagar Parishad, Khagaria	22.4 TPD	वर्तमान में 1 टन प्रसंस्करण होता है। शेष के प्रसंस्करण के लिए कंपोस्ट प्लांट निर्माण प्रक्रियाधीन है।	99.5 %	नगर परिषद खागड़िया में लियोसी वेस्ट नहीं है।	नगर परिषद खागड़िया में लियोसी वेस्ट नहीं है।	Solid waste is being dumped by preparing a temporary dump zone. The landfill site is being Prepared after it is ready by garbage will be dropped at dump site.
		Nagar Parishad, Gogri	12 TPD	0 TPD	100%	No legacy waste in urban local bodies yet.	100% Door to Door Services in all wards. Segregated DRY and WET Waste are sell to local recycler and maintain services.
	Nagar Panchayat Parbatta	8.835 TPD	कंपोस्ट पिट निर्माण हेतु भूमि चयन की प्रक्रिया में है।	100%	नगर पंचायत परबता में लियोसी वेस्ट नहीं है।	Solid Waste is being dumped by preparing a temporary dump zone. The landfill site is being Prepared after it is ready by garbage will be dropped at dump site.	<ul style="list-style-type: none"> कैम्पूगुडी 0 कॉलेज के निकट वार्ड संख्या 14 शाना के निकट वार्ड संख्या 09

Nagar Panchayat Beldaur	06 TPD	कॉन्स्ट्रिक्ट निर्माण हेतु भूमि यजन की प्रक्रिया में है।	100%	नगर पंचायत वेल्दौर में लिगेसी वेस्ट नहीं है।	Solid Waste is being dumped by preparing a temporary dump zone. The landfill site is being Prepared after it is ready by garbage will be dropped at dump site.	• भैंसाडीह वार्ड संख्या 04
Nagar Panchayat Mansi	09 Ton Per Day	नगर पंचायत मानसी में ठोस अपशिष्ट के प्रबंधन हेतु भूमि चिह्नित करने की कार्यवाही की जा रही है। इस हेतु अंचलाधिकारी से पत्राचार किया गया है।	नगर पंचायत मानसी में ठोस अपशिष्ट के प्रबंधन हेतु भूमि चिह्नित करने की कार्यवाही की जा रही है। इस हेतु अंचलाधिकारी से पत्राचार किया गया है।	नगर पंचायत मानसी में लिगेसी वेस्ट नहीं है।	नगर पंचायत मानसी में ठोस अपशिष्ट को उपचारित नहीं किया जाता है।	नगर पंचायत मानसी में डंपिंग जोन नहीं है वैकल्पिक व्यवस्था के तहत कचरे को डंप किया जा रहा है।
Nagar Panchayat Alauli	06 Ton Per Day	नगर पंचायत अलौली में ठोस अपशिष्ट के प्रबंधन हेतु भूमि चिह्नित करने की कार्यवाही की जा रही है। इस हेतु अंचलाधिकारी से पत्राचार किया गया है।	नगर पंचायत अलौली में ठोस अपशिष्ट के प्रबंधन हेतु भूमि चिह्नित करने की कार्यवाही की जा रही है। इस हेतु अंचलाधिकारी से पत्राचार किया गया है।	नगर पंचायत अलौली में लिगेसी वेस्ट नहीं है।	नगर पंचायत अलौली में ठोस अपशिष्ट को उपचारित नहीं किया जाता है।	नगर पंचायत अलौली में डंपिंग जोन नहीं है वैकल्पिक व्यवस्था के तहत कचरे को डंप किया जा रहा है।

(कार्यपालक पदाधिकारी, नगर परिषद, खगड़िया, नगर पंचायत मानसी एवं अलौली का प्रतिवेदन दिनांक 24.04.2024 एवं कार्यपालक पदाधिकारी, नगर परिषद भोगरी, नगर पंचायत परसता एवं बेलदौर का प्रतिवेदन दिनांक 23.04.2024 की छायाप्रति संलग्न)

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

34225

S.No.	a	b
	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District		
Khagararia	<p>नगर परिषद, खगड़िया क्षेत्रान्तर्गत इसकी संख्या शून्य है।</p> <p>01-02 TPD, Used by locally household and sell out for plot filling materials.</p> <p>0.25 Ton (नगर पंचायत परबत्ता के अंतर्गत)</p> <p>0.25 Ton (नगर पंचायत बेलदौर के अंतर्गत)</p> <p>नगर पंचायत मानसी में C & D का निपटान स्थानीय स्तर पर किया जाता है।</p> <p>नगर पंचायत अलौली में C & D का निपटान स्थानीय स्तर पर किया जाता है।</p>	<p>नगर परिषद खगड़िया क्षेत्रान्तर्गत लगभग 01 टन प्रतिदिन</p> <p>No need of any plant for further processing. The C&D materials has locally used and consume.</p> <p>C & D के तहत कोई भी प्लांट स्थापित नहीं किया गया है।</p> <p>C & D के तहत कोई भी प्लांट स्थापित नहीं किया गया है।</p> <p>C & D के तहत कोई भी प्लांट स्थापित नहीं किया गया है।</p> <p>नगर पंचायत मानसी में C & D का निपटान स्थानीय स्तर पर किया जाता है।</p> <p>नगर पंचायत अलौली में C & D का निपटान स्थानीय स्तर पर किया जाता है।</p>
Nagar Parishad, Khagararia		
Nagar Parishad, Gogri		
Nagar Panchayat Parbatta		
Nagar Panchayat Beldaur		
Nagar Panchayat Mansi		
Nagar Panchayat Alauli		
Road Construction Department, Road Division, Khagararia		

(कार्यालय पदाधिकारी, नगर परिषद, खगड़िया, नगर पंचायत मानसी एवं अलौली का प्रतिवेदन दिनांक 24.04.2024 एवं कार्यालय पदाधिकारी, नगर परिषद गोरी, नगर पंचायत परबत्ता एवं बेलदौर का प्रतिवेदन दिनांक 23.04.2024 की छायाप्रति संलग्न) एवं (कार्यालयक अभियंता, पथ निर्माण विभाग, पथ प्रमंडल, खगड़िया का पत्रांक 128, दिनांक 14.03.2024 की छायाप्रति संलग्न)

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b	c	d	e
		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District Khagaria	Bihar State Pollution Control Board, Patna	<ul style="list-style-type: none"> The industries having potential waste water generation of Khagaria district includes Parboil rice mill, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Khagaria district. 	<ul style="list-style-type: none"> Total 50 KLD (approx) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Khagaria district. There is no any CETP installed in Khagaria district. There are no any GPIs in Khagaria district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.

(As per report of BSPCB Memo No. 841, Dt. 20.04.2024 is attached.)

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District		
Khagaria	Water Resource Department, Bihar	The Status Report of Flood Plain Zoning in the state of Bihar in matter of OA 200/2014 M. C. Mehta VS Union of India & Others provided by Water Resource Department, Government of Bihar is attached.

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
Data	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District		
Khagaria	Bihar State Pollution Control Board, Patna	155.32 Kg.
		Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.

(As per report of BSPCB Memo No. 841, Dt. 20.04.2024 is attached.)

7. CATEGORY: MINING

S.No.	Data	2
	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016	
District	ULB	Block
Khagaria	Nagar Parishad Khagaria	Khagaria
	Nagar Parishad Gogri	Gogri
	Nagar Panchayat Mansi	Mansi
	Nagar Panchayat Alauli	Alauli
	Nagar Panchayat Parbatta	Parbatta
	Nagar Panchayat Beldaur	Beldaur
		Chautham

नगर परिषद खगड़िया अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 08

नगर परिषद गोगरी अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 00

नगर पंचायत मानसी अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 03

नगर पंचायत अलौली अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 02

नगर पंचायत परबता अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 00

नगर पंचायत बेलदौर अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 00

चौथम प्रखंड अंतर्गत अवैध खनन परिवहन एवं भंडारण के विरुद्ध वित्तीय वर्ष 2023-24 में अप्रैल 2023 से मार्च 2024 तक कुल प्राथमिकी 06

(सहायक निदेशक -सह- प्रभारी खनिज विकास पदाधिकारी खगड़िया का प्रतिवेदन दिनांक 24.04.2024 की छायाप्रति संलग्न)

District Magistrate

-Cum-

Chairperson

District Ganga Committee, Khagaria

34228

समाहरणालय, कटिहार।

जिला गंगा समिति,



बिहार सरकार

मनेश कुमार मीणा, मा0प्र0से0
जिला पदाधिकारी-सह-
अध्यक्ष जिला गंगा समिति,
कटिहार,
:- 06452-230581 (0)
:- 06452-230880
+91-9473191375

पत्रांक...३.४.४.../ कटिहार, दिनांक...२५/४/२५

सेवा में,

परियोजना पदाधिकारी,

-सह-

अपर निदेशक,

नगर विकास एवं आवास विभाग,

बिहार, पटना।

विषय :- माननीय NGT, नई दिल्ली में O.A No.200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- भवदीय के पत्रांक-70 एवं 118/न0वि0एवंआ0वि0, दिनांक-04.03.2024 एवं 20.04.2024

महाशय,

उपर्युक्त विषयक प्रासांगिक पत्र द्वारा माननीय NGT, नई दिल्ली में O.A No. 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन के क्रम में संबंधित विभागों से प्राप्त अनुपालन प्रतिवेदन (छायाप्रति संलग्न) समेकित कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

अनुलग्नक :- यथोक्त।

विश्वासभाजन,

२५/४/२५
जिला पदाधिकारी-सह-अध्यक्ष,
जिला गंगा समिति, कटिहार।

The Report in compliance of Hon'ble NGT Order dated 24.11.2023, 05.12.2023 & 19.02.2024 in the M.C. Mehta vs Union of India & Ors (O.A. No. 200/2014) (I.A. No. 340/2022) from Katihar, Bihar.

1. CATEGORY: SEWAGE

S.No.		a	B	C	d	e	f	g			
District		Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)		
Katihar	Nagar Nigam, Katihar	0.02 MLD	FSTP is not available. Bio Remediation of sewage in drain is treated in Vivekanand colony Nala.			DPR under Namami Gange programme is sent for approval	There are 09 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	Fecal Coliform (MPN/100ml)	
	Nagar Panchayat, Manihari	0.0048 MLD	0.0048 MLD	2 Bio Remediation	0 MLD	DPR under Namami Gange programmed in is Equation process		24/01/2024	RIVER KOSHI AT KURSHELA AT KATI HAR	35000	
	Nagar Panchayat Amdabad	0.0042 MLD	0.0042 MLD	1 Bio Remediation	0 MLD	DPR under Namami Gange programmed is Under Process					
	Nagar Panchayat, Barari	0.0028 MLD	0.0028 MLD	Newly formed ULB		DPR under Namami Gange programmed is Under Process					

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Nagar Panchayat, Barsoi	3.9 MLD	FSTP is not available		SBM 2.0 action plan attached	
Nagar Panchayat, Balrampur	2.16 MLD	Nagar Panchayat Balrampur is a newly created ULB. There is no treatment plant yet.	No, STP. Till Now Urban Development and Housing Department has not identified Nagar Panchayat Balrampur for construction of STP	As per the decision taken at the department level to construct STP	
Nagar Panchayat, Kursela	1.9 MLD	FSTP is not available		Not available due to newly formed ULB	
Nagar Panchayat, Korha	0.324 MLD	FSTP is not available. Bio remediation treatment of drain water (Main Bazar Nala Gerabari)		Not available due to newly formed ULB.	
District water and sanitation committee (DWSC), Katihar	0.14 MLD	0.09 MLD	There is no any STP plant situated in Rural area.	There is no any STP plant situated in Rural area	March 2025 all Greywater generated in Rural area is treated various waste water treatment techniques such WSP

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2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	B	c	D	e	F
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time- bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District							
Katihar	Nagar Nigam, Katihar	114.53 TPD	1.5 TPD	113.03 Tones	Total legacy waste-157242 tones and vilas garbage management pvt ltd work order assigned for execution for time bound till June 2025	Bio Remediation using composting method is functional for unit and another one unit is under construction	Udama Rahika word no. 45
	Nagar Panchayat, Manihari	14.37 TPD	14.37 TPD	Zero as per day generated=per day treated	Legacy waste already treated. No legacy waste reported. MRF plant installed	Selection of agency for RDF (Reusable Derived Fuel) is in progress.	Dumping area available in Nagar panchayat Manihari Ward No-05
	Nagar Panchayat, Amdabad	10.35 TPD	10.35 TPD	Zero as per day generated=per day treated	Legacy waste already treated. No legacy waste reported. MRF plant installed	Selection of agency for RDF (Reusable Derived Fuel) is in progress	Dumping area available in Nagar panchayat Amdabad Ward No-09
	Nagar Panchayat, Barari	6.2 TPD	Zero, New ULB	6.2 TPD	New ULB process for MRF is Underway	Selection of agency for RDF (Reusable Derived Fuel) is in progress	Dumping area available in Nagar panchayat Amdabad Ward No-07

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Nagar Panchayat, Barsoi	11 TPD	Zero, Establishment of processing plant in under process.	11 TPD	There is no legacy waste present in the Nagar Panchaya Barsoi Area.	There is no treatment plant	Dumping area available in Nagar Panchayat barsoi ward no 03
Nagar Panchayat, Balrampur	5 TPD	Zero, Nagar Panchayat Balrampur is a newly created ULB. Establishment of processing plant in under process.	5 TPD	There is no legacy waste present in the Nagar Panchayat Balrampur Area.	Nagar Panchayat Balrampur is a newly created ULB. There is no treatment plant.	Dumping area in ward no - 06
Nagar Panchayat, Korha	3 TPD	Processing plant is not available	3 TPD	There is no legacy waste present in the Nagar Panchayat Korha, Area.	There is treatment Plant	Open Dumping in ward no 02
Nagar Panchayat, Kursela	3.2 TPD	Processing plant is not available	3.2 TPD	There is no legacy waste present in the Nagar Panchayat Kursela Area.	There is no treatment Plant	Trenching dumping In away from city.
District water and Sanitation committee (D.W.S.C), Katihar	60kg	36kg	24kg	In Rural areas there is no big leagacy waste dumping site	In Rural areas there is no big leagacy waste dumping site	In Present time in Rural Area solid waste collect to all household in Segregrted manner That is Dry and wet waste all collected waste come in to waste Processing Unit situated in every GP in the district in WPU all waste segregated in on nature such as biodegradable waste, Recycle waste and Inert waste all biodegradable waste used in




						making composting, recycle waste sale recycle for further used and all inert waste used in landfill.
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3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	A Total per day generation of C&D waste within the ULB	B The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			
Katihar	Nagar Nigam, Katihar	05 TPD	Plant is on the verge of completion. Self-utilization by ULB.
	Nagar Panchayat, Manihari	0.53 TPD (As per guideline of SBM2.0)	Construction & Demolition waste generated is self-utilized by generator for Landfilling.
	Nagar Panchayat, Amdabad	0.4 TPD (As per guideline of SBM2.0)	Construction & Demolition waste generated is self-utilized by generator for Landfilling.
	Nagar Panchayat, Barari	0.2 TPD (As per guideline of SBM2.0)	Construction & Demolition waste generated is self-utilized by generator for Landfilling.
	Nagar Panchayat, Barsoi	0.53 TPD (As per guideline of SBM2.0)	Construction & Demolition waste generated is self-utilized by generator for Landfilling.
	Nagar Panchayat, Balrampur	4.5 TPD	No any Plant, Construction & Demolition waste generated is self-utilized by generator.
	Nagar Panchayat, korha	0.14 TPD	Construction & Demolition waste generated is self-utilized by the ULB.

Nagar Panchayat, kursela	0.15 TPD	Construction & Demolition waste generated is self-utilized by generator
District water and sanitation committee (DWSC),Katihar	4 to 5 TPD	In Rural area all C& D waste is used in filling of Low Land areas.
L.A.E.O-02 Work Division Barsoi, Katihar.	<p>(i) Construction and Demolition waste generated due to road construction work (either through surface scraping or dismantling of concrete structures) are being reused logistically in the ancillary works related to Road Construction.</p> <p>Unsuitable wastes are being disposed of in nearby low-lying area complying sanitary land filling norms in accordance with C&D Waste Management Rules 2016. The above C&D waste generated is not discharged into any water body including Ganga & its tributaries.</p> <p>(ii) To check Construction dust at work place, regular water sprinkling is resorted to.</p> <p>(iii) C&D waste generated during the work is kept under cover till its final reuse or disposal.</p> <p>(iv) Other suitable measures to check against air and water pollution are being taken up wherever and whenever needed.</p>	
L.A.E.O-02 Work Division, Katihar	<p>(i) The waste material generated during work in this division is not disposed of in any nearby water body or any river or tributary rivers under any circumstances.</p> <p>(ii) In this division, water is sprinkled on the path from time to time prevent dust particles generated during work.</p> <p>(iii) No demolition work of any kind is done by this division.</p> <p>All work is done by this division keeping the environment in mind.</p>	
Rural work Department, Work division Manihari, Katihar	<p>(i) Construction and demolition waste generated due to road construction work (either through surface scraping or dismantling of concrete structure) are being reused logistically in the ancillary works related to road construction unsuitable waste are being disposed of nearby low laying area complying sanitary land filling norms in accordance with C&D waste Management Rules 2016. The above C&D waste generated is not discharge into any water body including Ganga & tributaries.</p> <p>(ii) To check Construction dust at work Place, Regular water sprinkling is restored to.</p> <p>(iii) C&D waste generated during the work is kept under cover till its final reuse or disposal.</p> <p>(iv) Other suitable measure to check against air and water pollution are being taken up wherever and whenever needed.</p>	
Road Construction Department, Road Division,	<p>(i) Demolition waste generated during road construction work is generally used for raising the surrounding low land areas as per rules.</p> <p>(ii) The waste generated during road construction work is not disposed into any nearby water body, any river</p>	




Katihar	<p>or tributary.</p> <p>(iii) During road construction work, water is continuously sprayed to avoid pollution.</p> <p>(iv) There is no provision at the departmental level for recycling and reuse of the demolition waste generated during road construction work.</p>
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4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b			
		Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District						
Katihar	As per the Submitted Report Of Bihar State Pollution Control Board, Patna	<ul style="list-style-type: none"> The industries having potential waste water generation of Katihar district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga River and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Katihar district. 	Total 171 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of Industries situated in Industrial area of Katihar district. There is no CETP installed in Katihar district. There are no any GPIs in Katihar district, hence effluent quality report is not applicable. 	Only boiler ash generated from these units, which is used for filling low lying areas.

5.CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	A		B
	Data	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district
District			
Katihar	Water Resource Department, Bihar	The Status of Flood Plain zoning in the state of Bihar in matter of OA 200/2014 M.C Mehta vs Union of India & Others provided by water Resource Department, Government of Bihar is attached and marked as Annexure I	

6.CATEGORY: BIO-MEDICAL WASTE

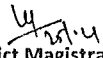
S.No.	a		B
	Data	The per day total generation of bio medical waste in the district	The manner of its treatment and disposal
District			
Katihar	As per Submitted Report of Bihar State Pollution Control Board, Patna	150.08	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.

B.P. Saha



7.CATEGORY: MINING

S.No.	A	
District	Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
Katihar	District Mines Office, Katihar	Total 03 Cases Registered


 District Magistrate
 -cum-
 Chairman, District Ganga Committee, Katihar
 Bihar



समाहरणालय, गया
(गोपनीय शाखा)

पत्रांक - 2679 / गो०

दिनांक 26 / 4 / 2024 ई०।

फोन नं० :- 0631-2222800, 2222900

फैक्स नं० :- 0631-2223561, 2222100

ई-मेल :- dm-gaya.bih@nic.in

प्रेषक,

डॉ० त्यागराजन एस०एम०, भा०प्र०से०
जिला पदाधिकारी, गया।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग -सह-
परियोजना निदेशक, राज्य परियोजना प्रबंधन समूह, बिहार।

विषय :- माननीय NGT, नई दिल्ली में दायर O.A. No. 200/2014 एम०सी० मेहता वनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- भवदीय पत्रांक 70 / न०वि० एवं आ०वि०, पटना, दिनांक 04.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT, नई दिल्ली में दायर O.A. No. 200/2014 एम०सी० मेहता वनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार नगर आयुक्त, गया नगर निगम, गया के पत्रांक 1103 / सा० दिनांक 25.04.2024 से विहित प्रपत्र में प्राप्त प्रतिवेदन संलग्न कर भेजी जा रही है।
अनु०-यथोक्त।

26/4/24
080
26/4/24

विश्वकसभाजन

जिला पदाधिकारी, गया।

गया नगर निगम
(सामान्य शाखा)

पत्रांक..... 1103 /सा0

दिनांक..... 25 वीं अप्रैल 2024 ई0

फोन नं0 :- 0631-2228260

फैक्स नं0:- 0631-2220699

ई-मेल:- mc.gayamc@gmail.com

प्रेषक,

नगर आयुक्त,
गया नगर निगम, गया।

सेवा में,

जिला पदाधिकारी,
गया।

विषय :- माननीय N.G.T. में दायर OA No.-200/2014 एम0 सी0 मेहता बनाम भारत संघ में दिनांक 24.11.2023 एवं 19.12.2023 को पारित आदेश के आलोक में अनुपालन प्रतिवेदन भेजने के संबंध में।

महाशय,

उपरोक्त विषय के संबंध में माननीय N.G.T. में दायर OA No.-200/2014 एम0 सी0 मेहता बनाम भारत संघ के संबंध में पारित आदेश का गया नगर निगम एवं गया जिले के अन्य नगर निकायों के साथ साथ अन्य विभागों से प्राप्त प्रतिवेदन को संकलित कर विहित प्रपत्र में पत्र के साथ संलग्न कर भेजी जा रही है।

अतः अनुरोध है कि प्राप्ति स्वीकार करने की कृपा की जाए।

विश्वासभाजन

नगर आयुक्त,
गया नगर निगम, गया।

Gaya Nagar Nigam

1. CATEGORY: SEWAGE

S.No.	Data	a	b	c	d	e	f	g
District		Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hotel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
DISTRICT Gaya	Gaya Municipal Corporation	64 MLD DPR of STP For Gaya is prepared by BUIDCO with a capacity of 85 MLD had been sent to HMEG	0	0	0	0	There are six application of hotels dharmshala and ashram operating with valid CTE/CTOs of BSPCB	0
	Tekari	5.4 MLD	0	0	0	There is no sewer line in our Nagar Parishad	0	0
	BodhGaya	15.04 MLD	0	STP-01 Capacity 10 MLD	0	0	0	0
	Shergati	5.5 MLD	0	0	0	Action Plan sent to dep. For approval of STP	0	0
	Dobhi	0	0	0	0	0	0	0
	Khizarsarai	0.8 MLD	0	0	0	There is no sewer Line in our Nagar Panchayat	0	0
	Fatehpur	1.8 MLD	0	0	0	There is no sewer line in our Nagar Panchayat	0	0
	Imamganj	0.5 MLD	0	0	0	0	0	0
	Wazirganj	3 MLD	0	0	0	There is no sewer line in our Nagar Panchayat	0	0

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	d	e	f
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
DISTRICT Gaya	Gaya Municipal Corporation	500 Ton	500 Ton	0	Nil	Bio Compost RDF MRF, Land fill	Naili, sadar block gaya 24.751595008538374/ 84.98214337921685
	Tekari	10.88 Ton/day	5.87 Ton/day	5.01 Ton/day	0	0	It is being dumped in dumping site Kusap
	BodhGaya	30.09 TPD	4 TPD	26.09 TPD	There is no legacy wasted present in N.P Bodhgaya	There is no treatment plant	Naili 24.751595008538374/ 84.98214337921685
	Shergati	10.5 TON	1.5 TON	9 TON	0	Filling of Private land as per owner's request	Near Petrol Pump Sherghati
	Dobhi	2 TPD	0	2 TPD	There is no legacy wasted present in N.P Dobhi	There is no treatment plant	Demand for land for dumping solid waste was sent to circle office, Dobhi
	Khizarsarai	7.01 TPD	0	7.01 TPD	0	Waste	Ward area No 1
	Fatehpur	5.2 Ton/Day	0	5.2 Ton/Day	No time bound plan prepared at ULB Level	0	It is being dumped in dumping site at Fulganj
	Imamganj	6 TON	Nil	6 TON	0	0	Near Babhandih Ghat and Vishrampur Bridge
	Wazirganj	8.7 TON/Day	0	8.7 TON/Day	No time bound plan prepared at ULB Level	0	It is being dumped in dumping site at Near Waziganj College

3.CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	a	b
		Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
District			
DISTRICT Gaya	Gaya Muncipal Corporation	50 Ton	Plant for CND waste is in tender process with the capacity of 100 TPD
	Tekari	0	0
	BodhGaya	Not Applicable in Nagar Parishad Bodhgaya	Not Applicable in Nagar Parishad Bodhgaya
	Shergati	Assesement Not done	Assesement Not done
	Dobhi	Not Applicable in Nagar Panchayat Dobhi	Not Applicable in Nagar Panchayat Dobhi
	Khizarsarai	0	0
	Fatehpur	500 Kg/Day	No plant established for the treatment of C&D Waste
	Imamganj	0.37 TON	0
	Wazirganj	500 Kg/Day	No plant established for the treatment of C&D Waste

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	a	b	c	d	e															
Data District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District															
DIS.- Gaya	<p>The industries having potential waste water generation of Gaya district includes parboil rice mill, Dairy, Bakery and Automobile servicing center. There is no discharge from aforesaid industries. Into Ganga river and its tributaries.</p> <p>Bihar State Pollution Control Board has identified a total of 78 grossly Polluting Industries (GPIs), Including 01 units namely</p> <p>a) M/s Gaya Dairy in Gaya district.</p> <p>The Central Pollution Control Board has identified the Technical Institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment plant (ETP) for treatment and disposal of their effluent.</p> <p>The GPIs located in Gaya district (Dairy) have Effluent Treatment plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening Purpose. No Water is discharge into any water body.</p>	Total 400 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<p>There is not technically feasible for installation of common effluent treatment plant (CETP), as there is no significant number of industries situated in Industrial area of Gaya district. There is no CETP installed in Gaya district.</p> <div style="border: 1px solid black; padding: 5px; margin: 10px 0;"> <p>Analysis report of Grossly polluting Industries (GPIs) in Gaya district</p> </div> <table border="1" style="margin: 10px 0;"> <thead> <tr> <th>Industry</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Gaya Dairy</td> <td>6.92</td> <td>12</td> <td>44</td> <td>Complied</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For discharge surface water</td> </tr> </tbody> </table>	Industry	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Gaya Dairy	6.92	12	44	Complied	Standard	5.5-9.0	30	100	For discharge surface water	Only boiler ash Generated from these units,
Industry	pH	BOD (mg/L)	TSS (mg/L)	Remark																
M/s Gaya Dairy	6.92	12	44	Complied																
Standard	5.5-9.0	30	100	For discharge surface water																

5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.		a	b
Data		If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
District			
DISTRICT	Gaya	River Ganga is 100 to 110 km away from Gaya district. Tributaries of river Ganga like Falgu, Morhar, Dardha, Mohane, palmar etc. Flowing from Gaya district. For redefine the flood plain and regulatory zones in respect of Prevailing geographical, hydrological and social conditions for the state of Bihar has been requested by WRD. The reply is still awaited.	

6. CATEGORY: BIO-MEDICAL WASTE

S.No.		a	b
Data		The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District			
DISTRICT	Gaya	2146.13	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (DNWTF) and M/s Synergy Waste Management (P)Ltd., Gaya.

7. CATEGORY: MINING

S.No.	Data	a
		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District		
DISTRICT	Gaya Mining Department	123



नगर आयुक्त,
गया नगर निगम, गया।



समाहरणालय पूर्वी चम्पारण, मोतिहारी।
(जिला गोपनीय प्रशाखा)

पत्रांक :- 154 / गो०,	फोन नं० :- 06252-242700(O), 242800(R)
दिनांक :- 28 / 04 / 2024	फैक्स नं० :- 06252-242900
	ई-मेल :- dm-motihari.bih@nic.in

प्रेषक,

जिलाधिकारी,
पूर्वी चम्पारण, मोतिहारी।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय—

माननीय NGT, नई दिल्ली में लंबित याचिका O.A No. 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग—

अपर सचिव, नगर विकास एवं आवास विभाग, बिहार, पटना का पत्रांक 118, दिनांक 20.04.2024

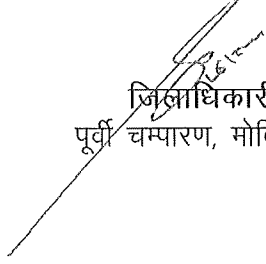
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में कहना है कि माननीय NGT, नई दिल्ली में लंबित याचिका O.A No. 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन वन प्रमण्डल पदाधिकारी, पूर्वी चम्पारण, मोतिहारी द्वारा अपने पत्रांक-613 दिनांक-24.04.2024 के माध्यम से उपलब्ध कराया गया है।

अतः वन प्रमण्डल पदाधिकारी, पूर्वी चम्पारण, मोतिहारी से प्राप्त संदर्भित प्रतिवेदन संलग्न कर आवश्यक कार्रवाई हेतु समर्पित की जा रही है।

अनुलग्नक—यथोक्त।

विश्वासभाजन


जिलाधिकारी,
पूर्वी चम्पारण, मोतिहारी।



कार्यालय: वन प्रमण्डल पदाधिकारी, मोतिहारी वन प्रमण्डल, मोतिहारी

Kachahari Chouk, Irrigation Campus, Motihari,

Tel/Fax- 06252-239296/ e-mail -dfomotihari@gmail.com Pin-845401

पत्रांक :-

613

दिनांक :- 27/04/2024

प्रेषक

वन प्रमण्डल पदाधिकारी,
मोतिहारी वन प्रमण्डल, मोतिहारी।

सेवा में,

जिलाधिकारी,
पूर्वी चम्पारण, मोतिहारी

विषय:-

माननीय NGT, नई दिल्ली में लंबित याचिका O.A No. 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन भेजने के संबंध में।

प्रसंग:-

अपर सचिव, नगर विकास एवं आवास विभाग, बिहार सरकार का पत्रांक 118 दिनांक 20.04.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में सादर सूचित करना है कि माननीय NGT, नई दिल्ली में लंबित याचिका O.A No. 200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश का अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनुलग्न-यथोक्त।

विश्वासभाजन

वन प्रमण्डल पदाधिकारी,
मोतिहारी वन प्रमण्डल, मोतिहारी।

27/04/24

Report of Compliance of Hon'ble NGT order dated 24.11.2023 & 19.02.2024 in the M.C Mehta vs Union of India & ORS
(OA No. 200/2014) Form East Champaran (Bihar)

S.L	Subject/Dept.	Instruction	Compliance
1	Sewage	<p>a) Per day generation of sewage in each city/town within the District.</p> <p>b) Quantity of sewage treated per day city/town wise.</p> <p>c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.</p> <p>d) Quantity of discharged treated sewage form each STP, particularly for fecal coliform.</p> <p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.</p> <p>f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts/ town in terms of fecal coliform (MPN/100ml)</p>	Attached
2	Municipal Solid Waste disposal	<p>a) Per day generation of solid waste in each city/town within the District.</p> <p>b) Quantity of solid waste treated per day, in each city/town of the district.</p> <p>c) The gap in treatment of solid waste.</p> <p>d) Legacy waste and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects.</p> <p style="padding-left: 40px;">Arising out of remediation of legacy waste.</p> <p>Current status of dumping of solid waste with reference to location.</p>	Attached
3	Construction and Demolition waste	<p>a) Total per day generation of C & D waste within the District.</p> <p>The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.</p>	Attached
4	Industrial Effluent discharge	<p>a) Number of industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet.</p> <p>The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	Attached

<p>5</p> <p>Regulation of Flood Plain Zones</p>	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>Attached</p>
<p>6</p> <p>Bio medical Waste</p>	<p>a) The per day total generation of bio medical waste in the District. The manner of its treatment and disposal.</p>	<p>Attached</p>
<p>7</p> <p>Mining</p>	<p>a) Number of cases registered with a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and "Enforcement and Monitoring Guideline of sand mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016</p>	<p>Attached</p>

[Handwritten Signature]
 Divisional Forest Officer,
 Motihari Forest Division, Motihari
 21/09/24



नगर निगम, मोतिहारी

E-mail id: mensolhan@gmail.com	पत्रांक .../H.D./...../
Ph. No- 06252 - 231388 (office)	दिनांक 24/4/2024/

प्रेषक:

नगर आयुक्त,
नगर निगम, मोतिहारी।

सेवा में,

वन प्रमण्डल पदाधिकारी,
मोतिहारी वन प्रमण्डल, मोतिहारी।

विषय:

माननीय NGT नई दिल्ली में लंबित याचिका OA No. 200/2014 MC मेहता वनाम भारत संघ व अन्य के संबंध में दिनांक- 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन, उपलब्ध कराने के संबंध में।

प्रसंग:

भवदीय पत्रांक- 612 दिनांक- 24.04.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में कहना है कि माननीय NGT नई दिल्ली में लंबित याचिका OA No. 200/2014 MC मेहता वनाम भारत संघ व अन्य के संबंध में दिनांक- 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन विहित प्रपत्र में संलग्न कर भेजी जा रही है।

अनुलग्नक: यथोक्त।

विश्वासभाजन

नगर आयुक्त,
नगर निगम, मोतिहारी

NAGAR NIGAM, MOTIHARI

Report in compliance of Hon'ble NGT Order dated 24-11-2023 & 19-02-2024 In the M.C. Bhatia vs Union of India & Ors (O.A no- 200/ 2014) (L.A No- 70/2024) form Motihari, Biha

Head	Sub Head	Report
Waste	(a) Per day generation of sewage in each city/town within the District.	35 MLD
	(b) Quantity of sewage treated per day, city/town wise.	STP is under construction
	(c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.	0
	(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	0 (STP is under construction)
	(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP is under construction
	(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	0
	(g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100m ¹)	The quality of water test will be done in next 02 month
Solid Waste	(a) Per day generation of Solid waste in each city/town within the District.	58.52 TPD
	(b) Quantity of solid waste treated per day, in each city town of the District.	12 TPD
	(c) The gap in treatment of solid waste.	46.52 TPD
	(d) Legacy waste and the time bound plan to treat legacy waste.	32 TPD
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After Election, tender process will be started.
	(f) Current status of dumping of solid waste with reference to location.	Jamla Plant, Ward No.-06, Motihari
Domestic	(a) Total per day generation of C & D Waste within the District.	4.2 TPD
	(b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	0 (The Generated C&D Waste is used for land filling)
Industrial	(a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No Major Industry is Situated in Nagar Nigam, Motihari
	(b) Total daily generation of such industrial waste within the District.	0
	(c) The manner of treatment of the industrial waste so generated.	0

Head	Sub Head	Report
discharge	(d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	0
	(e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	0
Regulation of Flood Plain zone:-	(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	0
	(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Nagar Nigam, Motihari is not Situated by the side of the river Ganga and its Tributaries.
Bio medical Waste:	(a) The per day total generation of bio medical waste in the District.	Approx 100 Kg
	(b) The manner of its treatment and disposal.	Being collected and disposed by Medicare Environmental Management Pvt. Ltd. Muzaffarpur, (Common Bio-Medical Waste Treatment Facilities)
Mining:	(a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016."	0

J. S. Singh
24/4/24

Municipal Commissioner
Nagar Nigam, Motihari

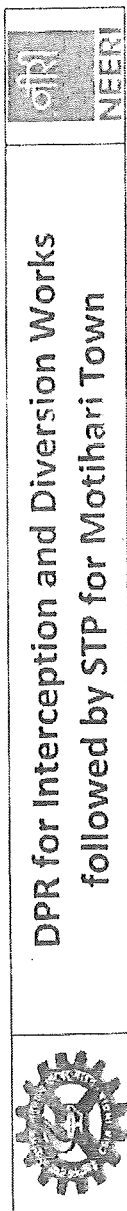


Table 13 Water Quality of Lakes and Ponds in Bihar, 2016

Station Code	Station Name	Type of Water Body	State Name	Temperature e°c		Dissolved Oxygen (mg/l)		pH		Conductivity (µmhos/cm)		BOD (mg/l)		Nitrate-N+ Nitrite-N (mg/l)		Faecal Coliform (MPN/100ml)		Total Coliform (MPN/100ml)	
				min	max	min	max	min	max	min	max	min	max	min	max	min	max	min	max
	Water Quality Criteria					>4 mg/l	6.5-8.5			<3 mg/l				<2500 MPN/100ml	<5000 MPN/100ml				
2557	KAWAR LAKE, BEGUSARAI	Lake	BIHAR	25	30	6.6	7.9	7.2	7.7	251	341	2.6	2.9	0	0	1330	2200	4000	4900
2571	MOTI JHEEL AT MOTIHARI	Lake	BIHAR	16	33	5	8.6	7.4	8.7	257	997	2.6	3	0	0	800	2600	1700	4100
2573	TIGHI TALAB AT GAYA	Pond	BIHAR	12	36	6.5	7.8	7.2	8.6	172	1920	2.4	2.6	0	0	800	3000	2400	9000
2574	SURAJ KUND AT GAYA	Pond	BIHAR	12	36	6.3	6.5	7.5	8.1	178	924	2.6	3.1	0	0	800	5000	1700	15000

Source: Water Quality Data 2016 Lakes, Ponds and Tanks, CPCB ENVIS



Table 37 Details of Proposed Pumping Station

Proposed STPs	Proposed Pumping Station Location (Landmark)	Proposed Capacity	Latitude and Longitude of Proposed Pumping Station	Land Requirement	Length of Diversion Sewer to & from Pumping Station to Existing drain
Pumping Station 1	Opposite to Petrol Pump, Near Town Thana	3.23 MLD	26° 39' 8.3808" N 84° 54' 56.3652" E	200 sqm	130 m
Pumping Station 2	Near Chhatauni Chawk	4.0 MLD	26° 38' 54.8808" N 84° 55' 43.032" E	250 sqm	91 m 1571 m



Table 38 Details of Proposed Interception & Diversion Works

Sl. No.	Landmarks near proposed Interception Points	Zones covered	Wards Covered	Projected sewage flow through Drains in 2053 (including 5% floating population)	Latitude and Longitude of Drain Interception Point	Length of Diversion Sewer from Interception to STP Site	Flow Type in Diversion Sewer
1	Near Balua Chandmari Road, Kachahari Road	I	25, 26, 27, 28, 33, 34, 35, 36	5.9 MLD	26° 38' 51.0288" N	1093 m	Gravity
					84° 54' 12.4848" E		
2	Near V-Mart, Bagaha Dala Road	II	1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 24	8.1 MLD	26° 38' 15.2916" N	961 m	Gravity
					84° 54' 10.5768" E		
3	Agarwa Main Road, Shri Krishna Nagar	III	22, 23, 29, 30, 31, 32, 37, 38	7.5 MLD	26° 38' 21.9372" N	508 m	Gravity
					84° 54' 46.5768" E		
					26° 38' 34.0008" N	84° 54' 36" E	1378 m
4	Near Vishnu Mandir, Motihari- Madhubani Ghat Road	IV	12, 13, 14, 15, 16, 17, 18, 19, 20, 21	8.2 MLD	26° 38' 43.5696" N 84° 56' 16.0044" E	712 m	Gravity



DPR for Interception and Diversion Works followed by STP for Motihari Town

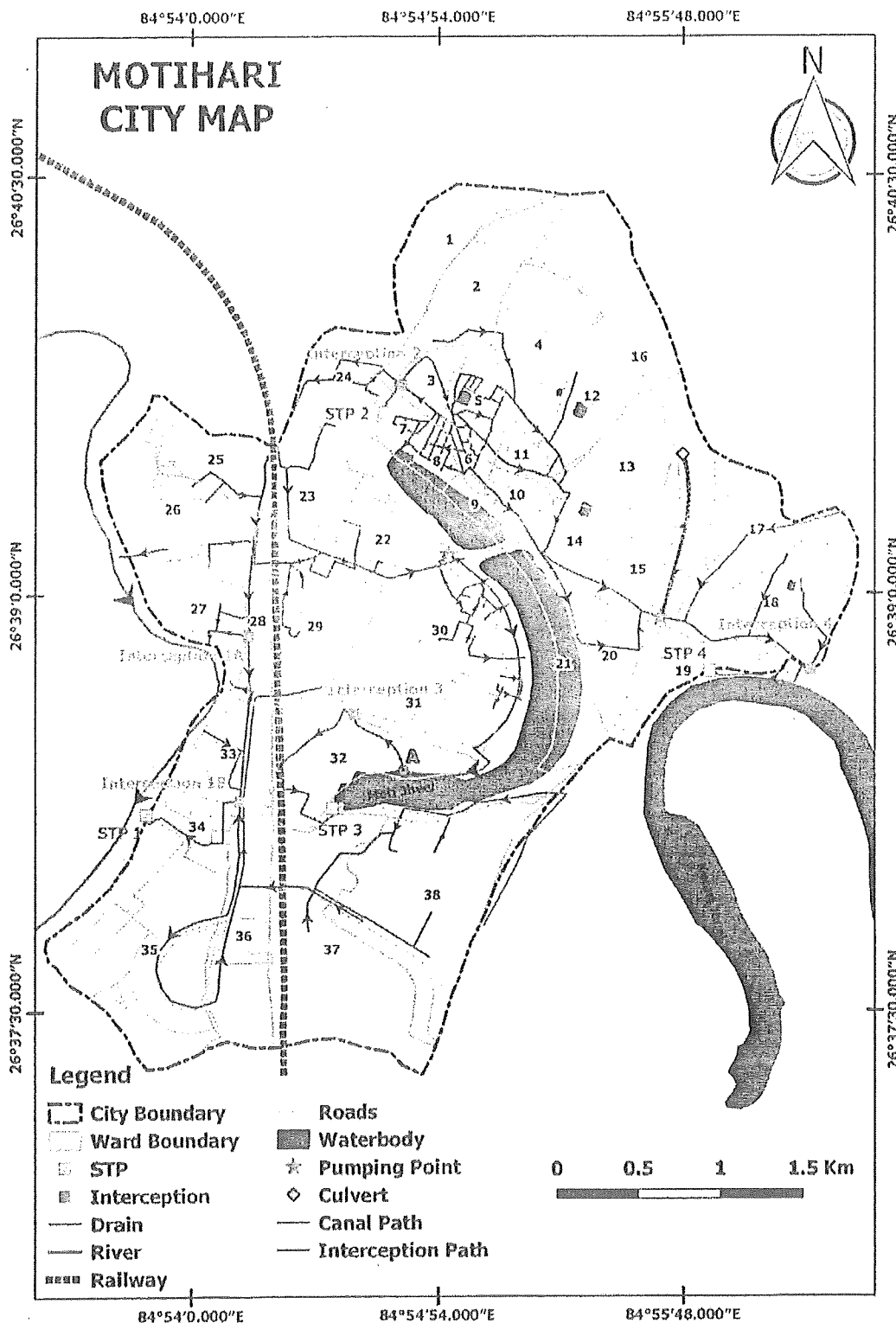
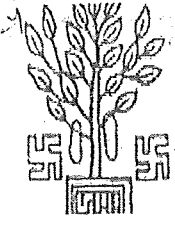


Figure 12 Motihari City Map with proposed I& D schemes

34258



कार्यपालक अभियंता का कार्यालय
पथ निर्माण विभाग, पथ प्रमंडल, मोतिहारी



Phone no-06252240698
Mob. no.-9470001291

E-Mail-redmotihari@yahoo.in

पत्रांक-..... 630

दिनांक-..... 24/04/24

प्रेषक :- कार्यपालक अभियंता,
पथ प्रमंडल, मोतिहारी

सेवा में,

वन प्रमंडल पदाधिकारी
मोतिहारी वन प्रमंडल मोतिहारी।

विषय :- माननीय NGT नई दिल्ली में लम्बित याचिका OA No 200/2014 MC मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.23 एवं 05.12.23 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- आपका पत्रांक-612 दिनांक-24.04.2024

महाशय,

उपर्युक्त विषयक एवं प्रासंगिक पत्र के संदर्भ में कहना है कि पथ प्रमंडल, मोतिहारी क्षेत्राधीन पथों एवं पुल/पुलियों के निर्माण के दौरान स्वीकृत प्राक्कलन के अनुरूप पथों एवं पुल-पुलियों के Dismantled waste के Serviceable Material को आवश्यकतानुसार Reused किया जाता है। एवं C & D का कार्य प्रतिदिन नहीं किया जाता है, Work Programme के अनुरूप किया जाता है।

विश्वासभाजन

for [Signature] 24/04/24

कार्यपालक अभियंता
पथ प्रमंडल, मोतिहारी

[Signature] 24/04/24

कार्यपालक अभियंता का कार्यालय
बाढ़ नियंत्रण प्रमंडल, मोतिहारी
ee.champaran@gmail.com

पत्रांक
सेवा में

319

मोतिहारी,

दिनांक 24.4.2024

वन प्रमण्डल पदाधिकारी,
मोतिहारी वन प्रमण्डल, मोतिहारी।

विषय:-

माननीय NGT नई दिल्ली में लंबित याचिका OA No 200/2014 MC मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन, उपलब्ध कराने के संबंध में।

प्रसंग:-

आपका पत्रांक-612 दिनांक-24.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा उपलब्ध करायें गये माननीय NGT नई दिल्ली में लंबित याचिका OA No 200/2014 MC मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश से संबंधित प्रतिवेदन इस प्रमंडल से संबंधित नहीं है।

अतः संबंधित अनुपालन बिन्दु संलग्न कर भेजा जा रहा है।

अनु०-यथावत्।

विश्वासभाजन

R. Prakash
24/04/24

कार्यपालक अभियंता
बाढ़ नियंत्रण प्रमंडल, मोतिहारी
R. Prakash
24/04/24

	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. The details of direct discharge of pollutants by the encroachers by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>24/04/24</p>
<p>6</p>	<p>a) The per day total generation of bio medical waste in the District. The manner of its treatment and disposal.</p>	<p>24/04/24</p>
<p>7</p>	<p>a) Number of cases registered with a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and 'Enforcement and Monitoring Guideline of sand mining' (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016"</p>	<p>24/04/24</p>

Approved by 24/04/24
 Executive Engineer
 Flood Control Division, Mofthari
RKS
24/04/24

Biomedical waste Management Monthly Reporting Format

District:- District Health Society East Champaran Motihari

Reporting Month: Feb 2024

Sl. No.	Name and address of the Health Care Facilities	Availability of BMW Bins /Consumables (Yes/No)	Number of Days BMW Vehicle Picks the waste (Refer Logbook at Facility)	Category wise Biomedical waste generated and picked up from Health Care Facility (in months)					Total in kg
				Yellow in kg	Red in kg	White in kg	Blue in kg		
1	Sadar Hospital Motihari	YES	22	143.4	942	0	0	1085.4	
2	CHC Adapur	YES	12	52.9	74.42	0	0	127.32	
3	SDH Areraj	YES	23	10.9	12.3	0	0	23.2	
4	SDH Chakia	YES	12	338	55	0	0	393	
5	CHC Chhauradano	YES	12	70	68	0	0	138	
6	CHC Chiraiya	YES	12	89.76	48.28	0	0	138.04	
7	RH Dhaka	YES	6	76.62	88.34	0	0	164.96	
8	CHC Ghorasahan	YES	12	78.98	50.99	0	0	129.97	
9	CHC Harsidhi	YES	22	25	27	0	0	52	
10	CHC Kalyanpur	YES	8	46	0	0	0	46	
11	CHC Kesariya	YES	12	143	12	0	0	155	
12	CHC Madhuban	YES	12	61.5	113.5	0	0	175	
13	CHC Mehasi	YES	12	37	9	0	0	46	
14	CHC Paharpur	YES	14	335	75	0	0	410	
15	SDH Pakaridayal	YES	12	84.5	213	0	0	297.5	
16	CHC Patahi	YES	12	74.88	45.8	0	0	120.68	
17	PHC Ramgarhwa	YES	12	108	20	0	0	128	
18	SDH Raxual	YES	13	162	32	0	0	194	
19	CHC Sugauli	YES	12	91.36	55.91	0	0	147.27	
20	CHC Turkauliya	YES	13	2	2	0	0	4	
21	PHC Banjariya	YES	13	131.57	42.8	0	0	174.37	
22	CHC Sangrampur	YES	12	24.2	31.7	0	0	55.9	
23	UPHC Bariyarpur	YES	12	5	6	0	0	11	
24	UPHC Chhatauni	YES	11	13	10	0	0	23	
25	PHC Kotwa	YES	16	55.9	12.7	0	0	68.6	

Signature of DPM
District Health Society
East Champaran Motihari

Signature of CMO Surgeon
District Health Society

जिला खनन कार्यालय, पूर्वी चम्पारण, मोतिहारी।

पत्रांक ...३.६३/एम०, मोति०, दिनांक २५/५/२५.

प्रेषक,

खनिज विकास पदाधिकारी
पूर्वी चम्पारण, मोतिहारी।

सेवा में,

वन प्रमण्डल पदाधिकारी
पूर्वी चम्पारण, मोतिहारी।

विषय:- माननीय NGT नई दिल्ली में लंबित याचिका OA No 200/2014 MC मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- भवदीय कार्यालय पत्रांक- 612/दिनांक 11.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में माननीय NGT नई दिल्ली में लंबित याचिका OA No. 200/2014 MC मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 05.12.2023 को पारित आदेश का अनुपालन से संबंधित माँगी गई प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।


विश्वासभाजन

25/5/24

खनिज विकास पदाधिकारी,
पूर्वी चम्पारण, मोतिहारी।

Report of compliance of Hon'ble NGT order dated 24.11.2023&19.02.2024
in the M.C Mehta vs Union of India & ORS

S.L	Dept.	Instruction	Compliance
1	Mining	a) Number of cases registered with a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and Enforcement and Monitoring Guideline of sand mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016"	जिले में गंगा नदी के सहायक नदिया गंडक नदी, बुढी गंडक नदी अवस्थित है। जहाँ सफेद बालू का निक्षेप है। अवैध खनन की रोकथाम हेतु जिला स्तर पर टास्क फोर्स गठित है। टास्क फोर्स द्वारा औचक जाँच/छापेमारी की जाती है। इस क्रम में बालू के अवैध खनन एवं परिवहन के विरुद्ध नौ प्राथमिकी दर्ज की गई है, जिसमें तुरकौलिया (बंजरिया) थाना कांड सं०- 215/23 दिनांक 16.02.2023, संग्रामपुर थाना कांड 168/23 दिनांक 01.05.2023, मुफ्फसील मोतिहारी थाना कांड सं०- 347/23 दिनांक 08.05.2023, चिरैया थाना कांड सं०-332/23 दिनांक 13.07.2023, पीपरा थाना कांड सं०- 238/23 दिनांक 05.09.2023, डुमरियाघाट थाना कांड सं०- 293/23 दिनांक 07.11.2023, मुफ्फसील मोतिहारी थाना कांड सं०-12/24 दिनांक 06.01.2024, गोविन्दगंज मलाही थाना कांड सं०-57/24 दिनांक 06.02.2024 तथा संग्रामपुर थाना कांड सं०-51/24 दिनांक-29.02.2024 दर्ज है।


 24/11/24
 खनिज विकास पदाधिकारी,
 24/11/24 पूर्वी चम्पारण, मोतिहारी।

समाहरणालय, पश्चिम चम्पारण, बेतिया (बिहार)

Collectorate: West Champaran, Bettiah

:-06254 – 242534 (Off.)

E-mail :- dm-bettiah.bih@nic.in



:-06254 – 232535 (Res.)/242576 (Fax)

Web :- http://westchamparan.nic.in

(जिला गोपनीय शाखा)

पत्रांक 231/गो0.,

प्रेषक,

दिनेश कुमार राय भा.प्र.से.
जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति,
पश्चिम चम्पारण, बेतिया।

सेवा में,

परियोजना पदाधिकारी-सह-अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

दिनांक 24/04/2024

विषय :- माननीय NGT, नई दिल्ली में दायर O.A. No.-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य से संबंधित प्रतिवेदन का प्रेषण।

प्रसंग :- आपका पत्रांक 118, दिनांक 20.04.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में माननीय NGT, नई दिल्ली में दायर O.A. No.-200/2014 एम.सी. मेहता बनाम भारत संघ व अन्य से संबंधित प्रतिवेदन प्राप्त विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनु:- यथोपरि।

विश्वासभाषन

जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति,
पश्चिम चम्पारण, बेतिया।

That the District can be split into further rows for giving the data of Panchayat, Parishad and other various departments.

1. CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g				
West Champanan	Per Day Generati on of sewage in each city/tow n with the ULB	Quantity of sewage treatment t per day in each city/tow n wise	Capacity and utilizatio n there of and mode of disposal in each city/tow n	Quantity of discharge d treated sewage from each STP	Time bound plan to meet the gap. If any, generation & treatment of sewage	Details of the hotel, dhamshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	<p>Water quantity in river and its tributaries in district/town in terms of fecal coliform (MPN/100ml)</p>				
								10.01.2024	RIVER RAMREKHA AT U/S HARINAGAR, W. CHAMPARAN	West	92000
								10.01.2024	RIVER RAMREKHA AT HARINAGAR, W. CHAMPARAN	West	92000
								10.01.2024	RIVER HARHA AT BAGHA LAURIA ROAD BRIDGE	West	13000
								10.01.2024	RIVER SIKRAHNA AT LAURIA, HARINAGAR ROAD BRIDGE	West	22000
								10.01.2024	RIVER SIKRAHNA LAURIA- NARKATIAGANJ ROAD BRIDGE, W. CHAMPARAN	West	28000
								10.01.2024	RIVER HARBORA D/S NARKATIAGANJ W. CHAMPARAN	West	17000
								10.01.2024	RIVER IARBORA U/S NARKATIAGANJ W. CHAMPARAN	West	11000
								10.01.2024	RIVER SIKRAHNA AT CHANPATTIYA NEAR CHANDPATIA ROAD BRIDGE, W. CHAMPARAN	West	17000
								10.01.2024	RIVER KOHRA U/S RAIGHAT MAHAULIA, W. CHAMPARAN	West	13000
10.01.2024	RIVER KOHRA D/S NEAR RAILWAY BRIDGE MAHAULIA, W. CHAMPARAN	West	17000								

STP & 04 IPS have been proposed & DPR for sanction is under consideration at Department level (Agency BUIDCO) for Municipal Corporation Bettiah

There are 9 applications for hotels/dhamshala /ashrams operating with valid CTE/CTOs.

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

Sl. No.	a	b	c	d	e	f
District	Per Day Generation of Solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
West Champaram	285 TDP (MUNICIPAL CORPORATION BETTIAH	5TPD	280 TPD	Approx 200000 Tons	To be executed	Approx 200000 Tons of legacy waste is dumped at pipra Dumping site
	22 TDP (Nagar Parishad Bagaha)	12 TPD	10TPD	NA	Land Filing	Solid waste is being dumped by preparation a temporary dump site zone
	22 TDP (Nagar Parishad Narkatiganj)	13 TPD	20.7 TPD	No Legacy waste Present in Narkatiganj MC	No Legacy waste Present in Narkatiganj MC	Near Ward No. 10
	18 TDP (Nagar Parishad Rannagar)	12TPD	6TPD	NA	NA	NA
	6 TDP (Nagar Panchayat Chanpatia)	Nil	6 TPD	DPR Preparation is under Process	NA	Ward No 06 Near By Tirhut Canal
	6 TDP (Nagar Panchayat Lauriya)	0 TPD	6 TPD	No Legacy waste Present in Lauriya MC	No Legacy waste Present in Lauriya MC	Near Ward no-04
4.5 MLD (Nagar Panchayat Machhargawan)	Nil	Nil	Nil	DPR Preparation is under Process	NA	Ward No 03 Near by Canal

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

Sl. No.	a	b
District	Total per day generation of C& D waste within the ULB	The details of plant established for the treatment of C& D waste including the existing capacity and capacity utilization
West Champanan	Nagar Parishad Bagha	NA
	Nagar Parishad Narkatiaganj	0.15 TPD
	Nagar Parishad Ramnagar	1 Ton
	Nagar Panchayat Chanpata	NA
Nagar Panchayat Lauriya	0.0 TPD	NA
Nagar Panchayat Machhargawan	NA	NA

34267

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	a	b	c	d	e
District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
West Champanan	<ul style="list-style-type: none"> The Industries having potential waste water generation of West Champanan district includes Sugar, Distillery, Parboil rice mill and Automobile servicing Centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely a) M/S Harinagar Sugar Mills Ltd. (Distillery division); b) M/S Harinagar Sugar Mills Ltd; c) M/S HPCL Bio-Fuel Ltd Distillery Div d) M/S HPCL Bio-Fuel Ltd Sugar Div; e) M/S Manjhaulia Sugar Industries Pvt. Ltd. (Distillery Div.) f) M/S Manjhaulia Sugar Industries Pvt. Ltd. (Sugar Div); g) M/S New Swadeshi Sugar Mills, (Distillery Division) h) M/S New Swadeshi 	Total 6000 KLD (approx.) waste water generations from these industries.	All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of West Champanan District. There is no CETP installed in West Champanan district. Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	Only boiler ash generated from these units, which is used for filling low lying areas.

	<ul style="list-style-type: none"> • Mills, (Sugar Division) in West Champaran District. • The Central Pollution Control Board has identified the Technical Institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed effluent treatment plant (ETP) for treatment and disposal of their effluent. • The GPIs located in west Champaran district (Sugar) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/agriculture/gardening purpose. No water is discharge into any water body. • The GPIs located in west Champaran district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 				
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5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	a	b
District	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
West Champaran	NA	NA

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
District	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
West Champaran	507.02	Bio-Medical waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/S Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.-Bela, Muzaffarpur

7. CATEGORY: MINING

S.No.	a	b
District	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.	
West Champaran	Total 23 FIRs have been registered against illegal mining in the flood plains of Gandak and its tributaries. Regular raids are being done by mining teams and a total of 30 Vehicles have been held and Rs. 9.10 lakhs fine have been imposed/recovered.	





कार्यालय, नगर परिषद, किशनगंज

E-mail:-kishanganj.ulb@gmail.com

पत्रांक:-1109...

दिनांक:-26.04.2024

प्रेषक:- तुषार सिंगला, भा0प्र0से0,
जिला दंडाधिकारी एवं समाहर्ता,
किशनगंज।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग -सह-
परियोजना निदेशक, राज्य परियोजना प्रबंधन समूह, बिहार।

विषय:- माननीय NGT, नई दिल्ली में दायर O.A No.- 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक- 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- भवदीय पत्रांक- BGCMS/2017/AP of SWM & SM for NGT/46 (Part-IV) 70/UDHD/न0वि0 एवं आ0वि0, दिनांक- 04.03.2024


महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में माननीय NGT, नई दिल्ली में दायर O.A No.- 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक- 24.11.2023 एवं दिनांक- 19.02.2024 को पारित शीर्षवार/उप शीर्षवार अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

कृपया प्राप्ति स्वीकार की जाय।


अनु0:- यथोक्त।

विश्वासभाजन


जिला दंडाधिकारी एवं समाहर्ता,
किशनगंज।

ज्ञापांक- 1109.../जि0गो0, दिनांक- 26.04.2024

प्रतिलिपि:- Mr Rishi K Awasthi, Empanelled Advocate, राज्य परियोजना प्रबंधन समूह, बिहार को सूचनार्थ प्रेषित।


जिला दंडाधिकारी एवं समाहर्ता,
किशनगंज।



कार्यालय, नगर परिषद, किशनगंज

E-mail:-kishanganj.ulb@gmail.com

पत्रांक:- 736.....

दिनांक:- 22/4/24

प्रेषक:- कार्यपालक पदाधिकारी,
नगर परिषद्, किशनगंज।

सेवा में,

जिला पदाधिकारी,
किशनगंज।

विषय:- माननीय NGT, नई दिल्ली में दायर O.A No.- 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक- 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुसार अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- BGCMS/2017/AP of SWM & SM for NGT/46 (Part-IV) 70/UDHD, दिनांक- 04.03.2024
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में NGT से संबंधित शीर्षवार/उप शीर्षवार अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

सादर सूचनार्थ समर्पित।

विश्वासभाजन

M/S
22/4/24
कार्यपालक पदाधिकारी,
नगर परिषद, किशनगंज।

The report in compliance of Hon'ble NCT Order dated 24-11-2023 & 19-02-2024 In the M.C Mehta vs Union of India & Ors (O.A no- 200/ 2014) form Kishanganj District, Bihar

S.No.	CATEGORY	Sub Category	Nagar Parishad/ Panchayat				VILLAGES	Cumulative Data of villages in the District	
			Kishanganj Nagar Parishad	Bahadurganj Nagar Panchayat	Thakurganj Nagar Panchayat	Powakhali Nagar Panchayat			
1	Sewage	(a) Per day generation of sewage in each city/town within the District.	14.5 MLD	4 MLD	2.5 MLD	1.7 MLD			
			(b) Quantity of sewage treated per day, city/town wise.	NIL	NIL	NIL	NIL		
			(c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.	4 STP (Total capacity 19.97MLD) Proposed at different location	NIL	NIL	NIL		
			(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	NIL	NIL	NIL	NIL		
			(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	DPR Approval at department level is under Process	NIL	NIL	NIL		
			(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	There are 01 applications of hotels/dharamshalas/ashrams operating with valid CTE/CTOs of this Board					
			(g) Water quality in river and its tributaries in adjoining districts /towns in terms of fecal coliform (MPN/100ml)	13000					
	(a) Per day generation of Solid waste in each city/town within the District.	46 TPD	14.26 TDP	10.23 TDP	5.53 TPD				

PMK

Municipal Solid Waste disposal:-		(b) Quantity of solid waste treated per day, in each city town of the District.	0.4 TPD	NIL	NIL	NIL	NIL	
2	(c) The gap in treatment of solid waste.	45.5 TPD	14.26 TDP	10.23 TDP	5.55 TPD			
	(d) Legacy waste and the time bound plan to treat legacy waste.	Tender in Process	N/A	N/A	N/A			
3	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	NIL	NIL	NIL	NIL			
	(f) Current status of dumping of solid waste with reference to location.	1) MRF is under construction (WARD 7, Morliabadi) 2) Sanitary Landfill's boundary wall is under construction and 50% work has been completed (Mahesh Bahina Rural Area)	Bagicha Chandwar Milk Panchnayat Boundary wall construction around MRF is under approval from Department.	Changman ward no-03	Ward no-01			
4	(a) Total per day generation of C & D Waste within the District.	0.5 TPD	0.3 TPD	0.3 TPD	NA			
	(b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	C & D waste generated is self-utilised by the generator.						
Industrial Effluent	(a) Number of industrial unit discharging their effluent treated/unreated in river Ganga and its tributaries and details of defaulting industrial units.	There is no discharge from industries into Ganga river and its tributaries						
	(b) Total daily generation of such industrial waste within the District.	Total 1800 KLD (approx.) waste water generations from these industries						
	(c) The manner of treatment of the industrial waste so generated.	All units have installed Effluent Treatment Plant (ETP)						

	Discharge :-	<p>(d) The discharge effluent analysis from the CETP and ETIP treating the industrial waste from each outlet.</p> <p>(e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	<p>There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Kishanganj district. There is no CETP installed in Kishanganj district.</p>		
5	Regulation of Flood Plain zone:-	<p>(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>National Flood Plain Zoning Bill being neither implementable nor acceptable in case of Bihar. Accordingly, Hon NCT ordered for constituting a Joint committee of NMCG, MoJS and CPCB. MoJS, GSI has also been requested vide WRD letter no. 156 dated 15.03.2022 to redefine the flood plain and regulatory zones in respect of prevailing geographical, Hydrological, and social conditions of the state of Bihar as it was done in case of river Krishna and Yamuna. In this context, MoJS, GSI vide D.O letter No. 5/03/2016-FM dated 24.05.2022, again requested for implementing Flood Plain Zoning in Bihar to which reply was sent vide WRD letter no. 392 dated 01.07.2022 stating the requirement for modification of flood plain definition and regulatory zones due to unique situation of Bihar state. The reply is still awaited.</p>		
6	Bio medical Wastes:	<p>(a) The per day total generation of bio medical waste in the District.</p> <p>(b) The manner of its treatment and disposal.</p>	<p>211.43 (Yellow/Red/White/Blue).</p> <p>Bio-Medical Waste generated from different Health Care Facilities (HCFS) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Smeqy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharal Nehru Medical College, Biagalpur.</p>		
7	Mining:	<p>(a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016."</p>	<p>In the period of April 2023 to March 2024 total 378 raids has been conducted, 08 FIR have been lodged and no arrest has been made. Also, 320 vehicles as well as 81,235 CFT Sand have been seized.</p>		

M/S
22/4/24
Executive Officer
Kishanganj Nagar Parishad

समाहरणालय बेगूसराय
(जिला विकास शाखा)

पत्रांक...195 / जिला विकास, दिनांक...25/04/2024

प्रेषक,

जिला पदाधिकारी,
बेगूसराय।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग
-सह- परियोजना निदेशक,
राज्य परियोजना प्रबंधन समूह,
बिहार, पटना।

विषय :-

माननीय N G T, नई दिल्ली में लंबित याचिका O.A No- 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में दिनांक-24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :-

भवदीय पत्रांक- 70 / न0वि0 एवं आ0 वि0, दिनांक- 04.03.2024 एवं पत्रांक-118 / न0वि0 एवं आ0 वि0, दिनांक-20.04.2024

महाशय,

उपर्युक्त विषयक प्रासांगिक पत्र के आलोक में माननीय NGT नई दिल्ली के पारित आदेश के आलोक में समेकित संशोधित अनुपालन प्रतिवेदन भेजा जा रहा है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक :- यथोक्त।

विश्वसभाजन



जिला पदाधिकारी,
बेगूसराय।


The report in compliance of Hon'bel NGT Order dated 24-11-2023 & 19-02-2024 In the M.C Mehta vs Union of India & Ors (O.A No- 200/ 2014) (I.A No- 340/2022) form Begusarai, Bihar

Head	Sub Head	Report TOWN						
		Nagar Parishad						
		Begusarai Nagar Nigam	Bihat	Barauni	Teghra	Bakhri	Bafia	
Sewage	(a) Per day generation of sewage in each city/town within the District.	23.29 MLD	10.8 MLD	7.8 MLD	8.17 MLD	6.99 MLD	6.09 MLD	
	(b) Quantity of sewage treated per day, city/town wise.	17 MLD Capacity STP under Construction	STP DPR is Under Preparation	STP DPR is Under Preparation	STP DPR is Under Approval	STP DPR is Under Preparation	STP DPR is Under Preparation	
	(c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.	17 MLD Capacity STP under Construction	STP DPR is Under Preparation	STP DPR is Under Preparation	STP DPR is Under Approval	STP DPR is Under Preparation	STP DPR is Under Preparation	
	(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	17 MLD Capacity STP under Construction	STP DPR is Under Preparation	STP DPR is Under Preparation	STP DPR is Under Approval	STP DPR is Under Preparation	STP DPR is Under Preparation	
	(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	2 nd Phase of STP DPR is under Preparation and Expected to meet the gap by 2027	Expected time to meet the Gap by 2027	Expected time to meet the Gap by 2027	1st Phase of STP DPR is under approval & Expected time to meet the Gap by 2027	Expected time to meet the gap by 2027	Expected time to meet the Gap by 2027	
Municipal Solid Waste disposal:-	(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	There are 15 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.						
	(g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)	06 (Inspection done & notice has been issued)	04 units (Inspection done & notice has been issued)	03 units (Inspection done & notice has been issued)	01 unit (Inspection done & notice has been issued)	No any Hotel & Dharamshala and Ashram	01 unit (Inspection done & notice has been issued)	No River & No Tributaries
Municipal Solid Waste disposal:-	(a) Per day generation of Solid waste an each city/town within the District,	90 TPD	17 TPD	22.5 TPD	10 TPD	19.8 TPD	19.6 TPD	
	(b) Quantity of solid waste treated per day, in each city town of the District.	15.80 TPD	7 TPD	7 TPD	5 TPD	11.8 TPD	5.6 TPD	

Municipal Solid Waste disposal:-	Construction and Demolition waste:-	Industrial Effluent discharge:-			
<p>(c) The gap in treatment of solid waste.</p> <p>(d) Legacy waste and the time bound plan to treat legacy waste.</p> <p>(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>(f) Current status of dumping of solid waste with reference to location.</p>	<p>(a) Total per day generation of C & D Waste within the District.</p> <p>(b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.</p>	<p>(a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.</p>			
74.20 TPD	10 TPD	15.5 TPD	5 TPD	8 TPD	14 TPD
1.26 lakh Ton (Expected time to start treatment by 2027)	2500 Ton (Expected time to start treatment by 2027)	2200 Ton (Expected time to start treatment by 2027)	2300 Ton (Expected time to start treatment by 2027)	420 Ton (Expected time to start treatment by 2027)	2100 Ton (Expected time to start treatment by 2027)
Compost for crops Utilized by farmers & inerts used as filling roads & Streets	Utilized treatment by Compost for Crops by farmers & inerts used as filling roads & Streets	Utilized treatment by Compost for Crops by farmers & inerts used as filling roads & Streets	Utilized treatment by Compost for Crops by farmers & inerts used as filling roads & Streets	Utilized treatment by Compost for Crops by farmers & inerts used as filling roads & Streets	Utilized treatment by Compost for Crops by farmers & inerts used as filling roads & Streets
Malhipur, Barauni Anchal	Malhipur Bind Toli (Total 5 Acre)	Private Land Fulwariya -2 Bihar -851122	Near Railway Gumri Daniyalpur	Ward No-27 Rautia & Rampur	Ward No-06 Mathurapur & Near Mamu Bhanja Gas Agency
5.9 TPD	1.1 TPD	1.25 TPD	1.5 TPD	0.25 TPD	1.05 TPD
Not established (DPR Preparation is in progress)	Not Established (DPR Preparation is in Progress)	Not Established (DPR Preparation is in Progress)	Not Established (DPR Preparation is in Progress)	Not Established (DPR Preparation is in Progress)	Not Established (DPR Preparation is in Progress)
<p>The industries having potential waste water generation of Begusarai district includes Parboil rice mill, Dairy, Beverage and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 06 units namely a) M/s Ganga Dairy Limited; b) M/s Varun Beverages Limited; c) M/s Barauni Dairy; d) M/s Hindustan Urvarak & Rasayan Limited; e) M/s Indian Oil Corporation Limited (IOC); f) M/s Mahavir Industries and Allied Works Pvt. Ltd in Begusarai district. The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. The GPIs located in Begusarai district (Dairy, Beverage) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body.</p>					

(b) Total daily generation of such industrial waste within the District.	Total 1777 KLD (approx.) waste water generations from these industries.					
	Begusarai Nagar Nigam 10 KLD (From Hotels)	Bihat 632 KLD	Barauni 750 KLD	Teghra 20 KLD	Balkhri 0	Balia 0
(c) The manner of treatment of the industrial waste so generated.	All aforesaid units have installed Effluent Treatment Plant (ETP).					
	There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Begusarai district. There is no CETP installed in Begusarai district.					
(d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Analysis report of Grossly Polluting Industries (GPIs) in Begusarai district					
	Begusarai Nagar Nigam	Bihat	Barauni	Teghra	Balkhri	Balia
	No Industry in ULB Area	Industry Name- M/s Varun Beverages Limited, pH- 7.70. BOD (mg/L)- 18 TSS (mg/L)-10 Remark- Complied	Industry Name- M/s Barauni Dairy, pH- 7.98. BOD (mg/L)- 65 TSS (mg/L)-36 Remark- Non-Complied; Board issued legal direction	No Industry in ULB Area	No Industry in ULB Area	No Industry in ULB Area
		Industry Name- M/s Hindustan Urvarak & Rasayan Limited, pH- 8.02. BOD (mg/L)- 60 TSS (mg/L)-40 Remark- Complied				
Industrial Effluent discharge:-						

Industrial Effluent discharge:-	(e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.		Only boiler ash generated from these units, which is used for filling low lying areas.	
Regulation of Flood Plain zone:-	(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. (b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.		बाढ़ नियंत्रण प्रमंडल, बेगूसराय। Begusarai district lies in the middle of the mid-Ganga plain generally has low-lying terrain with a south to south - easterly slope. For redefining the flood plain and regulatory zones in respect of prevailing geographical hydrological and social conditions for the state of Bihar has requested by Water Resources Department. The reply is still awaited. Removal of illegal encroachments is not related to Water Resources Department. (Attached Letter No- 533 dated- 25-08-2022) As per details above	
Bio medical Waste:	(a) The per day total generation of bio medical waste in the District. (b) The manner of its treatment and disposal.		बिहार राज्य प्रदूषण नियंत्रण पर्वद्, बरौनी। 157.74 Kg/ Per Day Begusarai Nagar Nigam 21.643972 kg/day Bihat 0.070298 kg/day Barauni 9.521429 kg/day Teghra 12.1727 kg/day Bakhri 8.960476 kg/day Balia 10.14361 kg/day Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.	
Mining:	(a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016."		जिला खनन कार्यालय, बेगूसराय। TOWN Nagar Parishad Begusarai Nagar 3 Bihat 2 Barauni 0 Teghra 4 Bakhri 0 Balia 2	


 जिला पदाधिकारी,
 बेगूसराय।

समाहरणालय, अरवल

गोपनीय प्रशाखा



वर्षा सिंह, भा0प्र0से0

जिला पदाधिकारी, अरवल

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पत्रांक : 1869/2710

दिनांक : 25/04/2024

प्रेषक,

जिला पदाधिकारी,
अरवल।

सेवा में,

परियोजना निदेशक-सह-एस0पी0एम0जी0,
नगर विकास एवं आवास विभाग,
बिहार, पटना।विषय : माननीय NGT, नई दिल्ली में दायर O.A. No.-200/2014 एम0सी0 मेहता बनाम भारत संघ एवं
अन्य से संबंधित प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग : भवदीय कार्यालय ज्ञापांक 118, दिनांक 20.04.2024।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय NGT, नई दिल्ली में दायर O.A. No.-200/2014
एम0सी0 मेहता बनाम भारत संघ एवं अन्य मामले में समर्पित किये जाने निमित्त विहित प्रपत्र में प्रतिवेदन
की मांग की गई है। उक्त के आलोक में विहित प्रपत्र में प्रतिवेदन तैयार कर भवदीय अवलोकनार्थ समर्पित
की जा रही है।

सादर सूचनार्थ।

अनु - यशोवत

विश्वासभाजन

25/04/2024

जिला पदाधिकारी,
अरवल।

शरीर	उप शरीर	DISTRICT (ARWAL)	
		NAGAR PARISHAD ARWAL	NAGAR PANCHAYAT KURTHA
Sewage	a) Per day generation of sewage in each city/town and villages within the District	7 MLD	1.38 MLD
	b) Quantity of sewage treated per day, city/town and villages wise.	0	0
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town and villages.	0	0
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform	NO STP PLANT OPERATING / HOWEVER A NEW STP HAS BEEN PROPOSED.	NO STP PLANT OPERATING / HOWEVER A NEW STP HAS BEEN PROPOSED.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	48 Months	48 Months
	f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	There is No Applications of Hotels, Dharamshala and Ashram operating with Valled CTE/CTOs of this Board. (Annexure - 01, BSPCB Report)	
	g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	(2300) Sampling Date - 08/01/2024, Name Of Monitoring Location - RIVER SONE AT ARWA NEAR BALUGHAT (SAHAR) (Annexure - 01, BSPCB Report)	
Municipal Solid Waste disposal	a) Per day generation of Solid waste in each city/town and villages within the District.	18.653 Ton/Day	4.48 Ton/Day
	b) Quantity of solid waste treated per day, in each city/town and villages of the District.	01 Ton/ day	0
	c) The gap in treatment of solid waste.	17.653 Ton/Day	4.48 Ton/Day
	d) Legacy waste and the time bound plan to treat legacy waste.	1 Years	1 Years
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Legacy Waste has been cleared by filling in Dump Sites	Legacy Waste has been cleared by filling in Dump Sites
	f) Current status of dumping of solid waste with reference to location.	Currently Dumping of Solid Waste is being done near barren land in ward 23 ojha bigha baidrabad	Solid Waste Currently Dumping at Large barren hole nearby road in ward 10 (Rana Nagar)
Construction and Demolition waste	a) Total per day generation of C & D Waste in each city/town and villages within the district.	The total generation of Construction & Demolition waste at our site is to be Eliminated/Segregated & Clean by the concern contractor at the site level - as reported by office of EXECUTIVE ENGINEER, BUILDING CONSTRUCTION DIVISION, ARWAL. (Annexure - 02, BCD Report)	
	b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	0	
Industrial Effluent discharge	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	<ul style="list-style-type: none"> The Industries having potential waste water generation of Arwal district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Arwal district. (Annexure - 01, BSPCB Report)	
	b) Total daily generation of such industrial waste within the District.	<ul style="list-style-type: none"> Total 92 KLD (approx.) waste water generations from these Industries. (Annexure - 01, BSPCB Report)	
	c) The manner of treatment of the industrial waste so generated.	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). (Annexure - 01, BSPCB Report)	
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	<ul style="list-style-type: none"> There is not technically feasible for Installation of Common Effluent Treatment Plant (CETP), as there is no significant number of Industries situated in Industrial area of Arwal district. There is no CETP installed in Arwal district. There are no any GPIs in Arwal district, hence effluent quality report is not applicable. (Annexure - 01, BSPCB Report)	
	e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas. (Annexure - 01, BSPCB Report)	

[Handwritten Signature]
25/9/24

Regulation of Flood Plain Zone:	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	As per the consolidated report of WRD, BIHAR (Annexure - 03, WRD Report)
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	
Bio medical waste.	a) The per day total generation of bio medical waste in the District.	The per day total generation of bio medical waste (Public Hospital) is 13 kg (Annexure - 01, BSPCB Report)
	b) The manner of its treatment and disposal.	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya. (Annexure - 01, BSPCB Report)
Mining:	a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.	As per District mining office Arwal, there is no cases registered within a year against illegal mining in the bed or flood plains of river sone & punpun (Annexure-) (Annexure - 04, DIST. Mining Report)

[Signature]
EXECUTIVE OFFICER
NAGAR PARISHAD ARWAL

[Signature]
20/1/20



बिहार सरकार

पत्रांक 708/जि.प्रा.वि.अभि.

दिनांक 26/04/2024

जिला ग्रामीण विकास अभिकरण, जहानाबाद



फोन नं० 06114-350004

Email:-ddc-jehanabad-bih@nic.in

प्रेषक,

जिला पदाधिकारी,
जहानाबाद।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय:-

माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम.सी. मेहता वनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुपालन से संबंधित प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:-

नगर विकास एवं आवास विभाग, बिहार, पटना के पत्रांक 70/न0वि0 एवं आ0वि0 दिनांक 04.03.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक अविभागीय पत्र के आलोक में माननीय NGT, नई दिल्ली में दायर O.A No-200/2014 एम.सी. मेहता वनाम भारत संघ व अन्य के संबंध में दिनांक 24.11.2023 एवं 19.02.2024 को पारित आदेश के अनुपालन से संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा रही है।

अनु०-यथोक्त।

विश्वासभाजन

जिला पदाधिकारी,

जहानाबाद।

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In the District

In the village
the district,
are deposited
through
in the office
of the District
Rural Development
Agency,
Jehanabad,
Bihar.

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The Report in compliance of Hon'ble NGT Order dated 24.11.2023 & 05.12.2023 in the M.C. Mehta vs Union of India & Ors (O.A. No. 200/2014) (I.A. No. 340/2022) from Jehanabad, Bihar.

Head	Sub Head	Urban Bodies				VILLAGES	
		Nagar Parishad	Nagar Panchayat				
Sewage	a) Per day generation of sewage in each city/town and villages within the District. b) Quantity of sewage treated per day, city/town and villages wise. c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town and villages. d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform. e) Time bound plan to meet the gap, if any, in generation and treatment of sewage. f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them. g) Water quality in river and its tributaries in adjoining districts / towns in terms of fecal coliform (MPN/100ml)	Jehanabad	Makhdumpur	Ghosi	Kako	Commulative Data of Villages in the District 4 MLD In the villages of the district, sewage are disposed off through the utilization in the kitchen garden of the villagers and Soak Pits. The District Water & Sanitation Committee, Jehanabad under Lokha Swachh Bihar Abhiyan and Swachh Bharat Mission (Ganini) has constructed 1920 Community Soakpit, 856 Junction Chamber and 1759 Outlet Chamber in the district so far.	
		15 MLD	2.5 MLD	2.7 MLD	3.2 MLD		
		BUIDCO has prepared the DPR of Jehanabad sewerage network and STP. Technical approval has been provided by CM, BUIDCO for administrative approval.					Land has been demarcated
		17 and 07 MLD STP Plan are proposed in DPR					Land has been demarcated
		24 Month					Land has been demarcated
		36 Month					At present there is no STP at Ghosi, Nagar Panchayat
		There are two applications of hotel, Dharamshala, Ashrams operating with valid CTE/CTOs of this board					At present there are no hotels and dharamshala
		Recently BSPCB has taken sample from Dardha River to check quality of water flow					At present there are no hotels and dharamshala
		Seasonal river Yamuna flows in Rainy Season and mostly in remains dry					There are no any hotel/Dharamshala or Ashram in Nagar Panchayat Kako
		The Data is taken care by Bihar state pollution control board					At present there are no hotels and dharamshala
a) Per day generation of Solid waste in each city/town and villages within the District.	61 TPD	11.1 TPD	9.3 TPD	10.6 TDP	0.45 TPD		
b) Quantity of solid waste treated per day, in each city/town and villages of the District.	48.8 TPD	0.15 TPD	0		0.23 TPD		
c) The gap in of treatment of solid waste	12.2 TDP	10.95 TPD	9.3 TDP		0.22 TPD		

Industrial Effluent discharge		Construction and Demolition waste				Solid Waste disposal	
<p>a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p>	<p>The industries having potential waste water generation of Jehanabad district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <p>Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs).</p> <p>There is no any GPIs in Jehanabad district.</p> <p>Total 172 KLD (approx.) waste water generations from these industries.</p> <p>All aforesaid units have installed Effluent Treatment Plant (ETP).</p> <p>There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Jehanabad district. There is no CETP installed in Jehanabad district.</p> <p>There are no any GPIs in Jehanabad district, hence effluent quality report is not applicable.</p>	<p>a) Total per day generation of C & D Waste in each city/town and villages within the District.</p> <p>1 TPD</p>		<p>b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.</p> <p>C & D waste generation self utilization by the generator</p>		<p>d) Legacy waste and the time bound plan to treat legacy waste.</p> <p>Jehanabad municipal council is utilizing 1.89 acre land for dumping of generated solid waste in its jurisdiction where processing is not possible due to lack of required land. 0.2 acre land has been made available in the month of Dec 2023 by district administration for SWM purpose. Jehanabad municipal council is developing the land and will shift all legacy waste to the provided land for remediation in twelve months.</p>	<p>Well ensure collaboration with Nagar panchayat Jehanabad, Golaikpur for treatment of Legacy waste.</p> <p>PWMU</p>
		<p>e) Current status of dumping of solid waste with reference to location.</p> <p>At Babina</p>	<p>Utilization of treated waste as bio fertilizer (Compost) and rejected waste (Inert waste) is disposed off on designated dumpsite.</p>	<p>At Golaikpur, Ghosi 0.3 acre land has been made available in the month of Dec 2023 by district administration for SWM purpose. Mahadumpur Nagar panchayat combined with Jehanabad Municipal council is developing the land and will shift all legacy waste to the provided land for remediation in twelve months</p>	<p>Nagar Panchayat Ghosi is newly reconstituted ULB for solid waste disposal land has been identified for waste processing unit. Volume of legacy waste yet to be calculate. There is no treatment plant for remediation of solid waste in Ghosi Nagar Panchayat.</p>	<p>Nagar panchayat kako is newly constituted ULB for Solid waste disposal land has been identified for waste processing unit. Volume of legacy waste yet to be calculated. There is no treatment plant for remediation of solid waste in Kako Nagar Panchayat</p>	
		<p>a) Total per day generation of C & D Waste in each city/town and villages within the District.</p> <p>0.3 TDP</p>	<p>At mussi</p>	<p>At Barhi bigha</p>	<p>Golaikpur-Ghosi</p>	<p>There is no dumping place in rural area. All villages are covered by segregation shed which is being constructed in all GPs.</p>	
		<p>b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.</p>	<p>At Barhi bigha</p>	<p>Golaikpur-Ghosi</p>	<p>2.23 TDP</p>	<p>There is no dumping place in rural area. All villages are covered by segregation shed which is being constructed in all GPs.</p>	

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Mining	<p>a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>The Mineral Development Officer, Jehanabad vide her letter no. 348 dated: 22.04.2024 reported that in the period of April to March 2024, illegal mining-13, F/R registered-13, illegal sand mining in CFT-21431, Fine against illegal sand mining-23.34 lac.</p>
Regulation of Flood Plain Zone	<p>a) If the flood plain zone has been encroached and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>The status report of in compliance of Hon'ble NGT Order dated 24.11.2023 & 05.12.2023 in the M.C. Mehta vs Union of India & Ors (Q.A. No. 200/2014) (U.A. No. 340/2022) provided by water resource department, Govt of Bihar, copy of the report attached herewith</p>
	<p>e) The per day generation of solid waste and manner of its treatment in the District.</p>	<p>* Only boiler ash generated from these units, which is used for filling low lying areas</p>

24/10/24
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Dy. Dev. Commissioner
 Jehanabad

[Handwritten signature]
 District Magistrate
 Jehanabad

समाहरणालय, वैशाली (हाजीपुर)

Email : vaishalilegalsection@gmail.com

(जिला विधि शाखा)

पत्रांक-.....963...../जिला विधि, हाजीपुर

दिनांक-26-04-24/

प्रेषक,

जिला पदाधिकारी,
वैशाली।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,

-सह-

परियोजना निदेशक,
बिहार राज्य परियोजना प्रबन्धन समूह,
बिहार, पटना।

विषय :-

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI Original
Applcation No. 200/2014(C.W.P. No. 3727/1985) (I.A. No. 340/2022) M.C. Mehta Vs
Union of India & Ors. में पारित न्यायादेश दिनांक 19.02.2024 के अनुपालन में
संसोधित प्रतिवेदन भेजने के संबंध में।

महाशय,

विषयांकित मामले में BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI Original Applcation No. 200/2014(C.W.P. No. 3727/1985) (I.A. No. 340/2022) M.C. Mehta
Vs Union of India & Ors. में पारित न्यायादेश दिनांक 19.02.2024 के आलोक में नोडल पदाधिकारी,
जिला गंगा समिति, वैशाली -सह- नगर कार्यपालक पदाधिकारी, नगर परिषद, हाजीपुर से प्राप्त विभागीय
विहित प्रपत्र में संसोधित प्रतिवेदन को सभी अनुलग्नक के साथ संलग्न कर अग्रेतर कार्रवाई हेतु भेजी जाती
है।

अनुलग्नक :- यथावर्णित मूल में।

विश्वासभाजन,

जिला पदाधिकारी,

वैशाली।

The Report in compliance of Hon'ble NGT Order dated 24.11.2023, 05.12.2023 & 19.02.2024 in the M.C. Mehta vs Union of India & Ors (O.A. No. 200/2014) (I.A. No. 340/2022) from Vaishali, Bihar.

1. CATEGORY: SEWAGE

S.No.	a	b	C	d	e	f	g	
District	Data	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostels, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
Vaishali	Nagar Parishad Hajipur	22 MLD	22 MLD STP Work is progress which is likely to complete by the end of 2024			There are 01 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Dated- 24.01.2024 Rever Gandak at road Bridge, U/S Hajipur, Vaishali (Border of Saran and Vaishali) The Fecal Coliform (MPN/100ml) are 22000	
	Nagar Parishad ,Lalganj	6 MLD	There is no STP however identification for land of STP is being progressed.		48 Months			
	Nagar Parishad Mahnar	6.70 MLD	(For making sewage a proposal has been taken by the samanya board and letter for the amount has been given to the department after getting allotment work will be done to make sewage system.)		48 Months			
	Nagar Parishad Mahua	4.09 MLD	There is no STP however identification for land of STP is being progressed		48 Months			
	Nagar Panchayat, Jandaha	2.73 MLD	Nagar Panchayat Jandaha is newly formed ULB. However identification for land of STP is being progressed.		48 Months			
	Nagar Panchayat	2.17 MLD	Nagar Panchayat Patepur is newly formed ULB. However		48 Months			

	at, Patepur		Identification for land of STP is being progressed.			
	Nagar Panchayat, Goraul	2.19 MLD	Nagar Panchayat Goraul is newly formed ULB. However identification for land of STP is being progressed.	48 Months		

2. CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	Data	a	b	c	D	e	F
		Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location
District							
Vaishali	NAGAR PARISHAD, HAJIPUR	91 TPD	79 TPD	12 TPD	03 Months	Time to time legacy waste has been cleared by filling low land site	Gardaniya Chowk, Nichalki Road
	Nagar Parishad, Lalganj	13 TPD	11 TPD	2 TPD	In 12 months legacy waste will be disposed off as- a part of legacy waste will be formed into compost and will be sold, rejected inert material will be used to fill low lying area.	Utilize treated waste as bio-fertilizer (compost) & rejected insert material is disposed	At low land area in (1) Jahanabad Chaur, Dehati area (2) Jalalpur chaur dehati area.
	Nagar Parishad, Mahnar	16.9 TPD	16.9 TPD	0	Solid waste processed in the form of compost, domestic composting and filling of low land in different location.		

	Nagar Parishad, Mahua	9.50 TPD	7.50 TDP	02 TPD	12 Months	Utilize treated waste as bio-fertilizer (compost) & rejected waste (inert waste) is disposed off on designated dumpsite	Mahua mukundpur, Ward no. 23
	Nagar Panchayat, Jandaha	4.8 TPD	0 TDP	4.8 TPD	6 Months	Time to time legacy waste has been cleared by filling low land site	Chakmahdin tada
	Nagar Panchayat, Patepur	6.69 TPD	No solid waste is treated, treatment plant is not available. Patepur is new ULB.	6.69 TPD	6 Months	Time to time legacy waste has been cleared by filling low land site	Ward no. 10.
	Nagar Panchayat, Goraul	4.5 TPD	No solid waste is treated, treatment plant is not available. Goraul is new ULB.	4.5 TPD	6 Months	Time to time legacy waste has been cleared by filling low land site	Ward no. 04

3. CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	Data	a	B
	District	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
Vaishali	Nagar Parishad Hajipur	2 TPD	For establishment of C&D waste plant land not available in ULB area. All C&D waste generated in the ULB Consumed by the

			owner as a raw material for further construction/filling of land/Unsurfaced Road.
	Nagar Parishad, Lalganj	1.1 TPD	Construction and Demolition waste utilised in low land filling. Dpr under Process.
	Nagar Parishad, Mahnar	1.55 ton	There is no C and D plant in the area of Nagar Parishad Mahnar. For C and D plant proposal will taken in coming samanya board meeting.
	Nagar Parishad, Mahua	C & D generated is self-Utilized by the generator.	
	Nagar Panchayat, Jandaha	1.0 ton	There is no C and D plant in the area of Nagar Panchayat Jandaha. For C and D plant proposal will taken in coming samanya board meeting.
	Nagar Panchayat, Patepur	Average 100kg produced per Day.	Whatever C& D waste produce at construction site, that waste is refill by producer at its site.
	Nagar Panchayat, Goraul	Average 100kg produced per Day.	Whatever C& D waste produce at construction site, that waste is refill by producer at its site.

4. CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE

S.No.	Data	a	b			
	District	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
Vaishali	Bihar State Pollution Control	<ul style="list-style-type: none"> The industries having potential waste water generation of Vaishali district includes 	Total 6L7 (Approx.) waste water generations	All aforesaid units have installed	One CETP is proposed for	Only boiler's ash generated from

	Board, Patna Region, Patna	<p>Distillery, Dairy, Parboil rice mill and Automobile servicing centre (List attached). There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs) in the State. • There are 05 units namely a) M/s Aasma Foods And Beverages Pvt. Ltd.; b) M/s Anuj Dairy Pvt. Ltd.; c) M/s Avon Cycles Limited; d) M/s Globus Spirtis Ltd.; e) M/s Hajipur Dairy (Sudha) in Vaishali district. • M/s Globus Spirits Ltd., one of the identified GPIs of Vaishali district has to maintain Zero Liquid Discharge (ZLD), as per Board direction. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed ETP for treatment and disposal of their effluent. 	from these industries.	Effluent Treatment Plant (ETP).	Hajipur Industrial area in Vaishali district area in Vaishali district.	these units, which is used in low lying area filling.
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5. CATEGORY: REGULATION OF FLOOD PLAIN ZONE

S.No.	A	B
Data District	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
Vaishali	Water Resource Department, Govt. of Bihar	The status Report of Flood plain zoning in the state of Bihar in matter of OA 200/2014 M.C Mehta vs Union of India and Others Provided by Water Resource Department, Govt. of Bihar.

6. CATEGORY: BIO-MEDICAL WASTE

S.No.	A	B
Data District	The per day total generation of bio medical waste in the district	The manner of its treatment and disposal
Vaishali	645.85 Kg per Day	Bio-Medical Waste generated form different Health Care Facilities (HCFs) are collected, treated and disposed through common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.

7. CATEGORY: MINING

S.No.		A
District Vaishali		Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
PANCHAYAT	Jhangirpur (Sukumarpur)	There is One Number of cases has been registered against illegal Sand (Red/White) Storage/ illegal mining/Transportation.
	Saraipur (Aspatpur Singhiyahi urf Liyiyshi)	There is Two Number of cases has been registered against illegal Sand (Red/White) Storage/ illegal mining/Transportation
	Rustampur	There is One Number of cases has been registered against illegal Sand (Red/White) Storage/ illegal mining/Transportation
	Chechar	There is One Number of cases has been registered against illegal Sand (Red/White) Storage/ illegal mining/Transportation
PARISHAD	-	

DEPARTMENT	Mining	<p>Currently Bihar Minerals (Concession, Prevention of illegal mining, Transportation and Storage) Rules 2019, as Amended Rules 2021 is effective.</p> <p>District level mining task force already constituted in the Chairmanship of District Collector, Vaishali. The DLMTF meet once in every month.</p> <p>The District Level Mining Task Force (DLMTF) shall ensure implementation of the rules and shall monitor the excavation, trade and availability of minor minerals in the district. In addition to the above, it shall also (1) ensure that all the mining activity is carried on as per the condition of the mining lease. (2) ensure that no illegal mining, illegal transportation, over loading, hoarding and black marketing of minor mineral is carried on. (3) all the retail business of minor minerals are carried out as per the provision in these rules. (4) issue direction to any other Department to undertake such action as essential to achieve the objective of the Act and these Rules. (5) Shall ensure that the mining activity is undertaken as per the environmental safeguard laid down by the Ministry of Environment Forest and Climate Change.</p> <p>The District Survey Report (DSR) of Vaishali for river sand has been prepared as per sustainable sand mining guidelines (SSMG) 2016 and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM) 2020.</p> <p>The District Survey Report of Vaishali is approved by State Environment Impact Assessment Authority, Bihar via letter no-262, Patna, dated-25.05.2022. In the district survey report, it mentions that depth of sand mining shall not exceed 3 meter or water level whichever is less.</p> <p>There is no any sand ghat operational at present time and all provisions & guidelines of district survey report, and above rules shall be implemented from time to time.</p>
	Nagar Parishad Hajipur	Data is not available in ULB. It is Related to Mining department.
	Nagar Panchayat Jandaha	Zero cases registered in Nagar Panchayat jandaha. It is new ULB.
	Nagar Parishad Mahnar	There is no cases registered in Nagar Parishad Mahnar
	Nagar Parishad Lalganj	No case of illegal mining has been found during visit and hence no case has been registered.
	Nagar Parishad Mahua	There is no cases registered in Nagar Parishad Mahua.
	Nagar Panchayat Goraul	Zero case registered in Nagar Panchayat, Goraul regarding illegal mining.
	Nagar Panchayat Patepur	Zero case registered in Nagar Panchayat, Patepur regarding illegal mining.

Y. K. Singh
25/05/2024

District Magistrate

-cum-

Chairman,

District Ganga Committee,

Vaishali, Bihar

**Status Report of Flood Plain Zoning in the State of Bihar in
matter of OA 200/2014 M. C. Mehta VS Union of India & others**

- **Gazette Notification**

- Definition of Flood Plain

The Govt. of India published a Gazette notification, River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016, wherein Flood Plain was defined in sub-section (1) (I) of Section 3 of said notification as *“Such area of the river Ganga or its tributaries that comes under water on either side of it due to a flood corresponding to its greatest flow or with a flood frequency of 100 years”*

- Restrictions on Construction

Further, in sub-section (3) of Section 6 of the said notification, it has been mentioned that *“no person shall construct any structure, whether permanent or temporary, for residential, commercial, industrial, or any other purpose in the river Ganga, bank of the river Ganga or its tributaries, or active flood plain area of the river Ganga or its tributaries.”*

- **Situation of State of Bihar**

In this context, Flood plains as defined in the notification has not been found in accordance with the ground situation of Bihar state, major portion of which gets inundated every year due to high discharge/ floods in the rivers coming either from other country like Nepal or other states like Jharkhand, MP, UP, West Bengal.

The flood plain areas of Bihar, if demarcated as per the definition of flood plain, mentioned in the Gazette of 2016, are thickly populated areas as there are several villages situated within the embankments and river edges.

Actually, Bihar has a unique geographical situation. Bihar suffers from rainfall in the catchment of other states/ country. Whenever heavy rainfall occurs in Himalayan Terrain, it causes inundation in vast surrounding areas. The maximum area of the state come under flood plain. Almost, 68,800 sq. km out of total 94,160 sq. km is prone to flood which is almost 73% of the state's total geographical area. Prohibition of construction activities and other developmental work in such flood plains will adversely affect the development of the state.

For understanding the above situation of Bihar, in a small stretch of river Ganga from Maner to Fatuha (approx. 50 km) in Patna District, a population of 10.43 lakhs in 328 villages are residing as per census 2011 in this flood plain zone. The displacement of such vast habitation/ population and their rehabilitation does not seem practically possible.

Apart from above, many important historical towns namely Buxar, Ara, Chhapra, Patna, Hajipur, Barh, Mokama, Begusarai, Munger, Sultanganj, Bhagalpur, Kahalgaon, etc. are situated on the bank of river Ganga comprising vast habitation in the flood plains. Ancient structures of historical importance like Bikramshila at Bhagalpur, Fort at Munger and several similar monuments are also situated on the banks of river Ganga.

It is obvious from the facts mentioned above that the enactment of the flood plaining zoning bill is not feasible and practically possible in Bihar the form defined in Gazette notification. Considering the ground reality of Bihar and the circumstances, Water Resources Department (WRD), Bihar requested the Government of India (GoI) on May 4, 2020, to reconsider the provision of flood plain zoning.

- **Scientific Study**

- A scientific study for establishing the non-feasibility of Flood plain zoning in the state of Bihar as per definition in Gazette Notification was sent to National Mission for Clean Ganga (NMCG) vide letter dated 02.08.2021. The conclusion of the study is as under: "On account of existing topography near river banks, availability of fertile land, people's dependability on domestic use of water and the high cost of land in non-flood plain area; dense population in northern plain terrain are bound to settle within embanked river areas, which indicate the non-feasibility of flood plain zoning in the state of Bihar."

- **Committee and Meetings**

- GoB stated before NGT during hearing dated 13.08.2020 that there cannot be demarcation of Flood Plain of River Ganga in Bihar. NMCG submitted before NGT that Bihar is not exempt from statutory mandate regarding Flood Plain. In context of the above, to look into the matter of Flood Plain Zoning in Bihar, a joint committee was constituted as per order dated 13.08.2020 of NGT comprising the members from Ministry of Jal Shakti (MoJS), NMCG and Central Pollution Control Board (CPCB).

- Till date, three meetings of the Joint Committee were already held on 23.11.2021, 15.12.2021 & 24.01.2022. The Joint Committee in the 2nd meeting held on 15.12.2021 decided that Bihar would conduct scientific assessment using high resolution Digital Elevation Model (DEM).
(Annexure 1)
- In the 3rd meeting of Joint Committee held on 24.01.2022, WRD, Bihar informed the Committee that GoB is currently unable to determine the degree of inundation corresponding to varying flood frequencies because a high-resolution DEM is not yet available. After detailed discussion committee decided as under: -
 - Each member may go through Study Report submitted by Government of Bihar and accordingly make 3 - 4 recommendation by 7th February, 2022. Thereafter NMCG may prepare a draft report possibly by 14th February, 2022.
 - Bihar Government may provide their final submission. Government of Bihar should complete study before approaching Hon'ble NGT afresh. Next meeting of Joint Committee may be held only if some of major recommendations from the member need further discussion.
 - Government of Bihar should complete study before approaching Hon'ble NGT afresh.
 - Next meeting of Joint Committee may be held only if some of major recommendations from the member need further discussion.
 - Draft Final report will be circulated to all members of the committee. *(Annexure 2)*

- In the meeting held on 19.09.2022 under the chairmanship of Secretary, DoWR, RD & GR, MoJS, it was recommended that –

“NMCG should share with states high resolution DEM, orthophotos and flood plain river bed data/ maps for Ganga once survey study being conducted in collaboration with Survey of India gets completed. GoB shall complete the studies for demarcation of flood plains/ extent of inundation for floods corresponding to different return periods including impacts of such inundation of different return periods on present settlements and population being impacted by it. This may be carried out as time bound exercise and state may use any other source of Survey information for the purpose as felt appropriate.”

(Annexure 3)

- NMCG has not been able to provide the high-resolution DEM, orthophotos and flood plain river bed data/ maps for Ganga. Recently, Survey on India has made available the DEM data of Patna District only; data for the other districts is yet to be made available.
- Since the third meeting, no further meetings of the joint committee have been convened.
- **Comparative Analysis with Other Rivers:**
 - MoJS, Gol has also been requested vide WRD letter no. 156 dated 15.03.2022 to revisit the flood plain in respect of prevailing geographical, Hydrological and social conditions of the state of Bihar as it has been done in case of river Krishna and Yamuna. *(Annexure 4)*

The provision in case of River Krishna & Yamuna as mentioned in minutes of 3rd meeting of Joint Committee held on 24.01.2022 constituted as per direction of NGT is as under:

- In case of Krishna River, Flood Plain of river is defined as zone between flood protection bunds of the river.
 - In case of Yamuna River in Delhi, Flood plains are corresponding to zone of inundation for 1 in 25 years flood frequency.
 - In case of Yamuna River in Agra, Flood level taken in year 2010 is taken as extent of flood plains.
- **Requests for Reconsideration:**
 - Government of Bihar has requested to reassess the flood plain zoning provisions considering the unique geographical, hydrological, and social conditions of the state, referencing adjustments made for other rivers such as the Krishna and Yamuna.
 - All the rivers in the State of Bihar are tributaries of Ganga. The Ganga flows through 12 districts in Bihar, including Patna, Buxar, Saran, Bhojpur, Vaishali, Samastipur, Lakhisarai, Begusarai, Munger, Khagaria, Bhagalpur, and Katihar. After availability of high-resolution DEM, orthophotos and flood plain river bed data/ maps for Ganga from NMCG, a holistic scientific assessment for flood plain zoning will be carried out and the final report will be submitted.

34303

Annexure - 1

File No. TE-16019/3/2020-O/o AD(RD Tech) NMCG-NATIONAL MISSION FOR CLEAN GANGA-Part(1)

नमूनि
गंगा

राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

File No: TE-16019/3/2020-O/o AD(RD Tech) NMCG-Part 1

Date: 11.01.2022

OFFICE MEMORANDUM

Subject: Minutes of 2nd meeting of Joint Committee constituted under direction of Hon'ble NGT (Principal Bench), New Delhi in O.A. No. 200 of 2014 in reference to - River Flood demarcation and Protection in Bihar -reg.

A meeting was held on 15th December 2021 at 11:30 AM virtually under the Chairmanship of Commissioner (Flood Management) to discuss issues related to River flood demarcation and Protection in State of Bihar, In this regard, a copy of Minutes of Meeting is forwarded herewith for information and perusal, please.

This issues with the approval of competent authority.

Encl: as above

Signed by Raj Kumar

Date: 11-01-2022 10:21:24

Reason Approved

Deputy Director

To,

1. Principal Secretary, WRD, Government of Bihar
2. Shri Sher Singh, Member (P), GFCC
3. Shri Ajay Kumar, Director, CWC
4. Dr. A. K. Vidyarthi, Additional Director, CPCB, MoEF&CC
5. Shri Durga Rao, Group Head, Disaster Management Support Group, NRSC, ISRO

Copy for information:

1. PPS, Secretary (D/o WR, RD&GR), Shram Shakti Bhawan, New Delhi.
2. PS to Director General, NMCG, New Delhi.
3. PS to Commissioner - Flood Management, D/o WR, ROD&GR
4. PA to Executive Director (Technical), NMCG, New Delhi

एन.एम.सी.जी. (जलशक्तिमंत्रालय, भारतसरकार)

प्रथमतः, मेजर ध्यानचन्दनेशनलस्टेडियम, इंडियागेट, नईदिल्ली-११०००२

NMCG (Ministry of Jal Shakti, Govt. of India)

1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002

Minutes of 2nd meeting of Joint Committee constituted under direction of Hon'ble NGT (Principal Bench), New Delhi in O.A. No. 200 of 2014 in reference to River Flood demarcation and Protection in Bihar

A meeting was held on 15th December 2021 at 11:30 AM virtually under the Chairmanship of Commissioner (Flood Management) to discuss issues related to River flood demarcation and Protection in State of Bihar. The list of members who participated in the meeting are at Annex-1.

1. Representative from State of Bihar made a presentation on "*Scientific study on the feasibility of Flood Plain Regulatory Zoning in the State of Bihar*" covering various aspects related to satellite imageries based studies towards identification of low-lying and flood prone areas, their geographical extent and annual maximum inundation during historical years. State presented that terrain in the State is markedly different from that in UP or other States as rivers in Bihar have comparatively high terraces immediately along the river channels followed by low lying areas further away from channel supporting unique settlement patterns along the river banks and in their flood plains. Besides, the rivers happen to be largely embanked. A copy of presentation is attached.
2. Member (P), GFCC, Shri Sher Singh observed that State of Bihar shall present extent of area liable to flooding during floods of 100-year return period from Centre of Ganga River as well as same for floods of different return periods. Further, clarity about satellite images being pre or post-monsoon for different years is lacking. Accordingly, in his views imageries should used for different years be consistently for similar periods viz., either pre or post-monsoon. It was also observed that large areas under inundation may also be due rains and internal flooding because of its low lying terrain State may also consider measures of dredging and suing the same for construction of embankments.
3. Representative from NRSC mentioned that data provided by NRSC to FMISC (Flood Management Improvement Support Center), State of Bihar contains those areas which are low lying and completely inundated not only due to fluvial flooding due to river but also due to pluvial flooding due to rains in different years.
4. Director, CWC observed that State shall also present figures indicating percentage of low lying areas that will be inundated due to floods of certain return periods. Ground truth verification of imageries sent by NRSC as per advise of Expert Committee for Scientific Assessment of Flood Prone Area is still pending with State of Bihar. If the same is available, it may assist in flood plain zoning issue of Bihar.
5. Director CPCB, mentioned that as per NGT order in OA No. 200/2014, main objective is to protect geology and ecology of the River which is missing in the presentation made by State of Bihar. River system has different physical structures such as channels and other existing uplands, with each having different functions. As per ecology, flood plain zoning

are of two types, Hydrological (Riparian) Flood plain and Topographical Flood plain. Hydrological (Riparian) Flood plain is missing from discussion and presentation. Assessment of such flood plain zoning could be worked upon stretch-wise. State shall also consult ecologist or ecological scientist for the same.

6. ED (Technical), NMCG mentioned that subsection (3) of section 6 of Authority order, 2016 also provided for inventorisation of already existing construction in flood plains and their review by National Mission for Clean Ganga so as to examine as to whether such constructions are causing interruption in the continuous flow of water or pollution in River Ganga or its tributaries, and if that be so, it shall cause for removing them. Extent of inundation caused by floods of different return periods for river Ganga and its tributaries, therefore, needs to be identified and furnished to the Committee, on GIS or appropriate platform. A blanket exemption that identification or notification of floodplain and its regulation is not possible due to peculiar settings in State may not be acceptable as such requisite information has not been provided by State. Certain regulations should be there so that a baseline status can be maintained especially in areas with high population pressure. It is responsibility of State to inventorise the existing construction/ structures in flood plains and take appropriate view on such constructions. There are court cases for appropriate jurisprudence before Supreme Court also wherein brick-kilns etc and similar commercial structures have been established in the flood plains due to absence of any regulatory framework. Pending identification of flood plains and its zonation for regulatory purposes, it is also essential that State immediately brings in a regulatory framework for regulating certain buffer area along the river banks from avoidable anthropogenic activities.

As most of river in State are embanked, it may also segregate extent of flooding, river-wise and river stretch-wise, within embankments and that outside the embankments in years which did not have large areas under flooding.

7. Commissioner (FM), Chairman of Committee mentioned that inundation captured from satellite images in the presentation may have inundation caused due to drainage congestion, whether temporary or permanent due to rains. Further encroachment of river floodplains results in flood in adjoining areas as river have not got its right of way for flowing.
8. Bihar Government responded that the present study has been completed using data provided by NRSC under Disaster Management Programme. SRTM data have variation of 1-2 m, because of which it is not possible to demarcate extent of inundation using SRTM DEM. For assessment of such extent of inundation, DEM (Digital Elevation Model) of specific higher resolution will be required. Therefore for further study using DEM of high resolution, further time period will be required.
9. After detailed discussions, Committee decided that
- a. Further studies required for scientific assessment utilising the high resolution DEM is to be carried out by State as per timeframe following directions of Hon'ble NGT.

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- b. State may well consider carrying such studies river-wise and river stretch wise identifying those stretches, in first phase, where dense settlements exists. Results of such study may help in extrapolating the same in other stretches also.
- c. Bihar Government may provide such study by 10th January, 2021.
- d. Next meeting will be held on 17th January, 2021.

The meeting ended with the thanks to the Chair.

List of Participants

Sr. No	Name	Designation
1.	Shri Atul Jain	Chairman of Committee/ Commissioner (FM), DoWR, RD&GR
2.	Shri DP Mathuria	Convener of Committee/ Executive Director (technical), NMCG
3.	Shri Sher Singh	Member (P), GFCC
4.	Shri Rakesh Toteja	Senior Joint Commissioner (FM) , DoWR, RD&GR
5.	Shri Ajay Kumar	Director, CWC
6.	Shri A.K. Vidyarthi	Scientist 'E', CPCB
7.	Shri Abhinav Shukla	Representative from NRSC
8.	Shri Nand Kumar Jha	CE (Monitoring), WRD, Patna
9.	Shri Raj Kumar	Deputy Director, NMCG

Annexure -2

TE-16019/3/2020-O/o AD(RD Tech) NMCG-Part 1/836
 National Mission for Clean Ganga
 Department of Water Resources, River Development & Ganga Rejuvenation
 Ministry of Jal Shakti

1st Floor, Major Dhyanchand National Stadium
 India Gate, New Delhi
 Dated: 11.02.2022

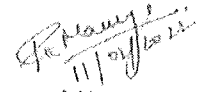
OFFICE MEMORANDUM

Subject: Minutes of 3rd meeting of Joint Committee constituted under direction of Hon'ble NGT (Principal Bench), New Delhi in O.A. No. 200 of 2014 in reference to - River Floodplain demarcation and Protection in Bihar -reg.

A meeting was held on 24th January 2022 at 11:30 AM virtually under the Chairmanship of Commissioner (Flood Management) to discuss issues related to River floodplain demarcation and protection in State of Bihar. In this regard, a copy of Minutes of Meeting is forwarded herewith for information and perusal, please.

This issues with the approval of competent authority.

Encl: as above



Raj Kumar
 Deputy Director

To,

1. Principal Secretary, WRD, Government of Bihar
2. Shri Sher Singh, Member (P), GFCC
3. Shri Ajay Kumar, Director, CWC
4. Dr. A. K. Vidyarthi, Additional Director, CPCB, MoEF&CC
5. Shri Durga Rao, Group Head, Disaster Management Support Group, NRSC, ISRO

Copy for information:

1. PPS, Secretary (D/o WR, RD&GR), Shram Shakti Bhawan, New Delhi.
2. PS to Director General, NMCG, New Delhi.
3. PS to Commissioner - Flood Management, D/o WR, ROD&GR
4. PA to Executive Director (Technical), NMCG, New Delhi

Minutes of 3rd meeting of Joint Committee constituted under direction of Hon'ble NGT (Principal Bench), New Delhi in O.A. No. 200 of 2014 in reference to River Flood demarcation and Protection in Bihar

A meeting was held on 24th January 2022 at 11:30 AM virtually under the Chairmanship of Commissioner (Flood Management) to discuss issues related to River flood demarcation and Protection in State of Bihar. The list of members who participated in the meeting are at Annex-I.

1. With permission of Chair, ED(T)/Member Convener of the Committee explained the context of the meeting that in last meeting held on 15.12.2021, State Government of Bihar was requested to use high resolution DEM for scientific assessment and to provide by 10th January, 2022 result of such study both river wise and river stretch wise and identifying those stretches, in first phase, where dense settlements exist. As a follow up, Government of Bihar vide their letter dated 21.01.2022 provided list of 23 structures located on banks of River Ganga at Buxar, Patna, Barh, Gaya & Sultanganj identifying type of structures as administrative building, defence establishment, educational institutes, commercial and security considerations etc.

2. Water Resources Department, Government of Bihar lead by Chief Engineer submitted that as high resolution Digital Elevation Model for said river flood plain and adjoining area are not available with them hence they are not in position to assess extent of inundation corresponding to flood of different flood frequency. It was also mentioned that Bihar Government in past had tried to obtain DEM for Kosi and Bagmati but were unable to obtain. However, they have identified list of 23 important structures which are with in 100,200 and 500m distance from banks of active river channel.

3. Director, CPCB expressed his views that Committee has mandate to give some definition / modified definition of floodplain / defined criteria for floodplain so that decision on committee may decide on the floodplain delineation issue can be arrived. He also mentioned that there have been examples of adoption of different criteria for delineation of floodplain. For e.g.

(a) In case of Krishna River, floodplain of river is defined as zone between flood protection bunds of the river.

(b) For Yamuna River in Delhi, floodplains are corresponding to zone of inundation for 1 in 25 years flood frequency.

c) For Yamuna River in Agra, flood level taken in year 2010 is taken as extent of flood plains.

4. Director, GFCO mentioned that it is not clear as to how CWC discharge data will be used for floodplain delineation purpose. There are two options, one is through modelling and another through satellite imageries provided that NRSC can separate extent of fluvial flooding and that due to pluvial flooding.

5. Representatives from NRSC mentioned that NRSC has made Flood Hazard Atlas which are covering flood hazard for flood frequency of 1 in 2 years or 4 years. However, it is not possible to separate fluvial and pluvial flooding. A quick study can be undertaken by taking discharge data for period of 25 years and they opined that modelling should not take much time provided data is available and Committee may fix up some time frame for taking up such study.

6. ED(T), NMCG submitted that the mandate of Committee is to examine the submission made by Govt. of Bihar in form of Scientific Studies and made recommendations as regards relaxation in Authority Notification, 2016. Committee at this stage may not independently get into studies as such studies may be carried out by Government of Bihar and result presented to the Committee.

7. Commissioner FM concluded that requirement of the Committee as discussed in 2nd meeting was that State Government of Bihar should have come with such study with objective of assessing extent of area under respective flood frequency. However, Government of Bihar has not submitted any such study so far. It emerges that Government of Bihar do not have requisite scientific inputs to furnish further. For purpose of floodplain delineation, an important consideration is to assess the extent of section required for river to pass the flood.

8. After detailed discussions, Committee decided that

- a. Each Member may go through Study Report submitted by Government of Bihar and accordingly make 3-4 recommendation by 7th February, 2022. Thereafter NMCG may prepare a draft report possibly by 14th February, 2022.
- b. Bihar Government may provide their final submission.
- c. Government of Bihar should complete study before approaching Hon'ble NGT afresh.
- d. Next meeting of Joint Committee may be held only if some of major recommendations from the member need further discussion.
- e. Draft Final report will be circulated to all members of the Committee.

The meeting ended with the thanks to the Chair.

List of Participants

Sr. No.	Name	Designation
1.	Shri Atul Jain	Chairman of Committee/Commissioner (FM), DoWR, RD&GR
2.	Shri D P Mathuria	Convener of Committee/Executive Director (technical), NMCG
3.	Shri Rakesh Toteja	Senior Joint Commissioner (FM) , DoWR, RD&GR
4.	Shri Ritesh Khattar	Director, GFCC
5.	Shri Ajay Kumar	Director, CWC
6.	Shri Durga Rao KHV	Group Head, Disaster Management Support Group at NRSC, ISRO
7.	Shri A.K. Vidyarthi	Scientist 'E', CPCB
8.	Shri Nand Kumar Jha	CE (Monitoring), WRD, Patna
9.	Shri V V Rao	Deputy Director, NRSC
10.	Shri Raj Kumar	Deputy Director, NMCG

Annexure - 3

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राष्ट्रीय नदी निकासी निगम
National Missions for Clean Ganga

L-25011(11)/2/2021-LME NMCG/876

Dated 7th October 2022OFFICE MEMORANDUM

Subject: Minutes of the meeting in the matter of Civil Appeal No. 3367 of 2020- Ashok Kumar Sinha Vs. Union of India & Ors. before the Hon'ble Supreme Court of India held on 19.09.2022

Kindly recall the meeting in the matter of Civil Appeal No. 3367 of 2020- Ashok Kumar Sinha Vs. Union of India & Ors. held through video conferencing on 19.09.2022 under the Chairmanship of the Secretary, Ministry of Jal Shakti. A copy of minutes of the said meeting is enclosed herewith for kind information and necessary action.

(D. P. Mathuria)

Executive Director - Technical
ed-technical@nmcg.nic.in

Encl: As above

To,

1. The Chief Secretary, Government of Bihar, Main Secretariat, Patna - 800 015
2. Principal Secretary, Urban Development & Housing Department, Govt. of Bihar, Vikas Bhawan, Bailey Road, Patna - 800 015
3. Secretary, Water Resources Deptt., Government of Bihar, 1st Floor, Sinchai Bhawan, Old Secretariat, Patna - 800 015
4. Project Director, SPMG Group (Secretary Urban Development), Government of Bihar, Vikas Bhawan, Bailey Road, Patna - 800 001
5. Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Palliputra Industrial Area, Palliputra, Patna - 800 010, Bihar
6. Commissioner, Patna Municipal Corporation, Second Floor, Block C Maurya Lok Complex, Buddha Marg, Patna - 800 001
7. District Magistrate Patna, DM Office, Patna - 800 004

Copy for kind information to:

1. PPS to Secretary, DoWR, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi- 110 001
2. PS to Director General, NMCG
3. PS to Commissioner (Flood Management) DoWR RD&GR Ministry of Jal Shakti, Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi- 110 001

Page 1 of 10

एन.एम.सी.जी. (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)
महान नदी, मेजर ध्यान चंद नेशनल स्टेडियम, इंदिरा पार्क, नई दिल्ली- 110002
NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)
First Floor, Major Dhyan Chand National Stadium, Indira Park, New Delhi - 110002
Ph: 011-23072000, 23072001

1503

Minutes of Meeting in the matter of Civil Appeal No. 3367 of 2020- Ashok Kumar Sinha Vs. Union of India & Ors. before the Hon'ble Supreme Court of India held on 19.09.2022

A meeting of the officers of State Government of Bihar was held on 19.09.2022 through video-conferencing under the chairmanship of Secretary, Ministry of Jal Shakti. The list of participants is at Annexure-I.

Following discussion were held in the meeting:

Secretary, DoWR, RD&GR, MoJS

- The meeting has been called to discuss flood plain zoning and protection in the State of Bihar in general and in the capital city of Patna situated along the bank of river Ganga, in particular in the context of cases at Hon'ble NGT and latest orders/directions of the Hon'ble Supreme Court.
- Issues related to identification, demarcation and protection of floodplain area of river Ganga should be addressed by the State Government.
- There has been litigation on encroachment/ illegal and unauthorised construction/structures in floodplain and river beds. In many cases, Courts and NGT have emphasized and passed directions relating to demarcation and protection of river flood plain.
- The Model Bill on Flood Plain Zoning, 1975 was circulated by CWC to all the States for guidance on enactment of legislation in the subject. The State Governments were to take steps for enactment of State Flood Plain Zoning Bill/Act.
- The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 (Authority's Order, 2016) inter-alia mandates taking measures for the rejuvenation, protection and management of river Ganga, including the bank of river Ganga and its flood plain.
- NMCG has requested the States Governments in Ganga basin for demarcation, delineation and notification of river flood plains and removal of encroachment from river bed/ floodplain of the river Ganga and its tributaries in adherence to the Authority's Order, 2016. Progress on issues related to flood plain zoning and protection needs to be expedited.

- The status with regards to identification, demarcation and protection of floodplain of the river Ganga in States and how to cover the remaining stretch of the river need to be outlined.

DG, NMCG

- In Civil Appeal No. 3367/ 2020 before the Hon'ble Supreme Court, issue inter alia relating to unauthorized/ illegal constructions/ encroachments in the flood plains of Ganga River in Patna, Bihar have been raised by the petitioner.
- In order dated 02.09.2022, the Hon'ble Supreme Court directed Union of India to verify/ cause to be verified unauthorized/ illegal constructions/ encroachments in floodplain of the river Ganga in Patna.
- The high resolution Digital Elevation Model (DEM) developed by NMCG in collaboration with Survey of India for Ganga main stem may be used for mapping/ verifying unauthorized constructions in the flood plain area of Ganga river in the State of Bihar using cadastral data available with Revenue Authority of the State.

ED (Technical), NMCG

- The instant case has been filed by the appellant impugning the order dated 30.06.2020 passed by the Hon'ble NGT in OA No.42/2020/EZ. In the said impugned order dated 30.06.2020, the Hon'ble NGT has observed that the appeal has been filed by the appellant, pursuant to the order dated 21.01.2020 in OA No. 78/2019/EZ where by the applicant was granted leave to withdraw the OA with the liberty to file fresh OA.
- In another matter in the Hon'ble High Court of Patna, CWJC No. 24835/2019 (Rajendra Narayan Singh Vs. the State of Bihar and others) similar issues pertinent to subject of the instant appeal were deliberated before the Hon'ble High Court of Patna, inter-alia specifically relating to (i) rampant, unchecked and unplanned growth at the bank of rivers Ganga, Punpun and Sone in Patna district due to unregulated constructions coming up in breach of guidelines of the Hon'ble NGT; (ii) approval and implementation of master plan for Patna as well as fixation and demarcation of the line of river at Patna within which construction is not permissible; and (iii) absence of policy/

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guidelines by the State Government of Bihar whereby construction within certain limit from the river bank shall be prohibited. The relief sought by the petitioner was for compliance of orders/ directions of Hon'ble NGT related to prohibition on construction in river floodplain area and implementation of master plan for Patna.

- In that case, the Urban Development and Housing Department, Government of Bihar submitted before the Hon'ble Patna High Court that the Bihar Building Byelaws – 2014 which are effective in the State of Bihar, provide for restriction with regard to construction work up to certain distance from the bank of the major rivers. In terms of Clause-22 of Chapter-II of the Bihar Building Byelaws-2014, "No construction or re-construction of any building, within a strip of land 200 meters, or such other higher distance as prescribed from time to time by the State Government, from the outer boundary of the river Ganges (as prescribed by the Irrigation Deptt.) shall be permitted except for repair and renovation work of heritage buildings; In case of rivers other than the Ganges, no construction or re-construction of any building shall be allowed, within a distance of 100 meters, or such distances as prescribed by the State Government, from the outer boundary of the riverfront of any river."
- The Hon'ble NGT in the matter of O. A. No. 200/2014 directed the State Government for identification and demarcation of flood plain in river Ganga, based on one in twenty-five years cycle of Highest Flood Level (HFL). Till the said identification is completed, 100 meters from the edge of the river would be designated as no development/ construction zone. NGT, in other matters, has also been reiterating the compliance of direction by the State Governments with regard to identification/ demarcation/ protection of flood plain.
- A Special Committee was constituted by the Hon'ble NGT vide order dated 13.07.2017 for demarcation of floodplain of river Ganga stretch from Haridwar d/s till Unnao u/s. The said Committee estimated extent of river floodplain area based on discharge volumes. The average width of floodplain in this segment of river Ganga varied from 0.5 km to 14 km. As the protection of such large area posed administrative/ policy challenges and hence, impracticable, so the State Governments of Uttar Pradesh delimited the

contours based on field verification exercise and accordingly notified the extent of flood plains up to Unnao.

- Till date, the State Government of Uttarakhand has notified floodplain zone of river Ganga stretch in 2 districts of Uttarkashi and Haridwar. The State Government of Uttar Pradesh is in process of carrying out study for the river Ganga stretch d/s Unnao up to border with Bihar. The States of Bihar and Jharkhand expressed their difficulty in identification of floodplain of rivers as they do not have flood inundation maps corresponding to flood of different return periods. The State Government of West Bengal has also not demarcated the floodplain zone of the river Ganga citing particular problem.
- The issue inter-alia relating to demarcation of flood plain of river Ganga and its tributaries in Bihar has been also flagged before the Hon'ble NGT in Miscellaneous Application filed by the State of Bihar in O. A. No. 200/2014-M. C. Mehta Vs. Union of India whereby the State Government of Bihar requested exemption from compliance of directions related to flood plain demarcation & protections and claimed relaxation of the definition of 'flood plain' as described in the Authorities Order, 2016. Vide order dated 13.08.2020, the Hon'ble NGT constituted a Joint Committee of NMCG, MoJS and CPCB to look into the issue of floodplains demarcation and protection in the State of Bihar.
- The State Government of Bihar submitted a "Report on Scientific Study on Feasibility of Flood Plain Zoning in State of Bihar" before the Joint Committee wherein, it had been concluded that flood plain zoning is not feasible in the State. The Committee examined the report submitted by the State Govt. However, the Committee could not conclude its recommendation and finalize the report for want of detailed scientific study/ data in this regard for the State Govt. of Bihar which is still awaited. Final submissions from Bihar State before the Committee are also awaited which are required for finalisation of the report.
- NMCG vide letter dated 13.09.2022 requested the State Government of Bihar to furnish information pertaining to identification of the encroachments/ illegal and unauthorized constructions/ structures in the flood plain of the river in Patna and the action taken by the State Government. However, the requisite information is awaited.

Commissioner (FM), MoJS

- The Joint Committee on scientific study for establishing the feasibility of flood plain zoning in Bihar held 03 meetings on 23.11.2021, 15.12.2021 and 24.01.2022 in which the Government of Bihar expressed their difficulty in identification of floodplain of rivers as they do not have detailed maps or studies.
- The Committee is of the view that firstly, the State should collect and collate city wise data as regards extent of inundation for floods of different frequency of river Ganga and its tributaries. Thereafter, identification and delineation of river waterway required to be reserved as flood plain zone devoid of any kind of construction needs to be taken up.
- To accomplish the above assignment, the State Government was advised to use historical data and also carry out detailed survey (similar to the survey exercise being undertaken by NMCG in collaboration with Survey of India). Initially, the State can make use of historical data/maps available for Patna. As soon as DEMs would be available through the study being carried out by NMCG, the State will be provided a copy of the same which may be used as additional reference to complete the detailed survey assignment.
- The Committee also suggested that at least, in city/town area where there is pressure on land in floodplain, the State Government can, in the interim, notify extent of protected and regulated buffer zones in the flood plain as per direction of Hon'ble NGT and/or provide under State bye-laws. But in rural areas with relatively low pressure on flood plains, the flood plain area should be protected in true spirit of Authority's Order, 2016.

Principal Secretary, UD & HD, Government of Bihar

- So far as the matter in the Hon'ble High Court of Patna, CWJC No. 24835/2019 (Rajendra Narayan Singh Vs. the State of Bihar and others) is concerned, there are mainly two issues i.e., (a) constructions/ structures along the bank of river Ganga; (b) flood plain zoning for river Ganga.
- In compliance of the order passed by the Hon'ble High Court of Patna, the Government of Bihar vide its notification dated 24.02.2022 has published the Bihar Building (Amendments) Bye-Laws, 2022 to amend the Bihar Buildings Bye-Laws, 2014. In terms of the amendment made, a buffer strip of 25

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meters is required to be maintained from the outer boundary of the river Ganga where construction/ re-construction is prohibited. For other rivers, width of buffer strip is 30 meters. In Patna, where embankment wall along the bank of river Ganga has been made, width of buffer strip is 15 meters.

- Bihar Building (Amendments) Bye-Laws, 2022 is effective in the State and the concerned municipalities are duty bound to sanction the building plan in accordance with law as per the Bihar Building (Amendments) Bye-Laws, 2022.

Secretary, Water Resources Department, Government of Bihar

- Views of the State Government of Bihar with respect to the Floodplain Zoning Policy (FZP) of Government of India have already been submitted to the Joint Committee constituted by the Hon'ble NGT and to NMCG.
- It is again reiterated that in terms of present definition of 'floodplain' as provided in the Authority's Order, 2016, 76% of the land area of North Bihar comes in flood plain of the river Ganga and its tributaries and out of this 50% of the land area is already inhabited with dense population.
- While flood plain of rivers like Krishna, Cauvery and Yamuna have been defined on the basis of one in twenty-five years cycle of Highest Flood Level (HFL), the flood plain of the river Ganga stretch in Bihar is being considered by the Government of India on the basis of one in 100 years cycle of flood return period which is not rational and is impracticable owing to the densely populated cities and towns of immense cultural/ religious significance. Hence, it has been submitted that this vague definition is hindering implementation of FZP as it adversely affects cities/ towns situated on the bank of rivers and would lead to litigations. Therefore, there is urgent need to revisit/ reconsider the definition of floodplain as provided in Authority's Order, 2016.
- As the instant petition is limited for Patna, it is apprised that under the Bihar Building (Amendments) Bye-Laws, 2022 certain limitations have been imposed on new constructions/ re-constructions in flood plain area and the Patna Municipal Corporation has taken sufficient action for removal of unauthorised/ illegal constructions in accordance with law.

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Commissioner, Patna Municipal Corporation

- The Bihar Building (Amendments) Bye-Laws, 2022 is in vogue in the State. The building plans in Patna are being approved in accordance with law as per the Bihar Building (Amendments) Bye-Laws, 2022.
- Till date, vigilance case in 23 matters of encroachment/ illegal and unauthorised construction/ structures in floodplain and river beds have been registered.
- It will be ensured that all encroachment/ illegal and unauthorised construction/ structures in floodplain and river beds shall be removed and report shall be submitted to NMCG.

Recommendations/ Actionable points:

1. In respect of Civil Appeal No. 3367/ 2020 before the Hon'ble Supreme Court, the requisite information as regards unauthorized/ illegal constructions/ encroachments in floodplain of the river Ganga in Patna may be provided to NMCG at an earliest.
2. The Bihar Building (Amendments) Bye-Laws, 2022 and Master Plan for Patna should be provided to NMCG.
3. District administration Patna should expedite action for removal of encroachment/ illegal and unauthorised construction/ structures in floodplain and river beds of Ganga in Patna and ATR should be submitted to NMCG in next 15 days.
4. NMCG should share with States high resolution DEM, orthophotos and flood plain -river bed data/ maps for Ganga once the survey study being conducted in collaboration with Survey of India gets completed. Bihar Government shall complete the studies for demarcation of flood plains/ extent of inundation for floods corresponding to different return periods including impacts of such inundation of different return periods on present settlements and population being impacted by it. This may be carried out as time bound exercise and State may use any other source of survey information for the purpose as felt appropriate.
5. State Government of Bihar may use this information or information from other sources as well to identify and demarcate flood plain zone of the river Ganga.

6. State Government of Bihar may submit its observations/ finding to the Joint Committee so as to enable the Joint Committee to deliberate further and provide its recommendations.
7. Commissioner (FM), MoJS may fix a date to hold a joint meeting with major flood prone States to discuss and pave a way for formulating a policy on floodplain identification, demarcation and protection for all States. The relevant points for discussions to be held during such meeting may be shared in advance.

The meeting ended with vote of thanks

Sl. No.	Officials attending
1.	Sh. Pankaj Kumar, Secretary, DoWR, RD & GR
2.	Sh. G. Asok Kumar, DG, NMCG
3.	Sh. Anand Kishore, PS, UD&HD, Govt. of Bihar
4.	Sh. Sanjay Kumar Agarwal, PS, WRD, Govt. of Bihar
5.	Sh. Atul Jain, Commissioner (FM), MoJS
6.	Sh. D. P. Mathuria, Executive Director (Technical), NMCG
7.	Sh. Animesh Kumar Parashar, Commissioner, Patna Municipal Corporation
8.	Sh. Raman Kumar, ADM (Revenue), Patna
9.	Sh. Faizullah Khan, Enforcement Coordinator, NMCG
10.	Sh. Ishwer Singh, Consultant (Legal), NMCG
11.	Sh. Peeyush Gupta, RTIS, NMCG
12.	Sh. Kumar Ajitabh, Project Officer (Legal), NMCG
13.	Sh. Shubham Tiwari, Co-Lead Institutional Support (PMC), NMCG

34322

Annexure 4

Letter No. YOMD-04(YMDH)/07/124/2021, 836
Government of Bihar
Water Resources Department

From,

Deo Narayan Pandey
Joint Secretary (Engg.)

To,

Commissioner (FM)
Ministry of Jal Shakti,
DWR, RD & GR, Government of India
8th Floor, Block No.-11, CGO Complex,
Lodhi Road, New Delhi-110003.
E-mail:- commer-mowr@nic.in

Patna, dated:- 15-03-2022

Sub:- 3rd Meeting of Joint Committee constituted under direction of Hon'ble NGT (Principal Bench), New Delhi in OA No. 200/2014 in reference to River Flood Plain demarcation and protection-reg.

Ref:- NMCG letter no. TE-16019/3/2020-O/o AD(RD Tech) NMCG-Part-I/836 dated-11.02.2022.

Sir,


In reference to decision taken in the 3rd meeting of joint committee mention above, I am directed to convey that high resolution Digital Elevation Model (DEM) for rivers located in Bihar are not available. Hence, Govt. of Bihar is presently not in a position to assess the extent of inundation corresponding to different flood frequency. However, estimated water level at measuring stations located on river Ganga at Buxar, Dighaghat, Gandhighat, Hathidah, Munger, Bhagalpur and kahalgaon for different return period of 3, 7, 10, 20 and 50 years have been worked out which is attached herewith for your consideration.

Apart from above, it is requested to re-define the flood plain and regulatory zones in respect of prevailing geographical, hydrological and social condition of the state of Bihar as it has been done in case of river Krishna and river Yamuna.

This is for your kind your information and necessary action please.

Encl: As above

Your faithfully



(Deo Narayan Pandey)
Joint Secretary (Engg.)

Estimated Water Level (m) of Return Period 50,20, 10, 7 and 3 years

data :1990-2020

Sl No	Station/River	Gumbel (WL)					LP-III (WL)					max of the two method Water Level				
		3Yr	7Yr	10Yr	20 Yr	50 Yr	3Yr	7Yr	10Yr	20 Yr	50 Yr	3Yr	7Yr	10Yr	20 Yr	50 Yr
1	Buxer/Ganga	59.75	61.09	61.62	62.62	63.92	60.24	60.57	60.63	60.71	60.75	60.24	61.09	61.62	62.62	63.92
2	Dighaphat/Ganga	50.46	51.07	51.32	51.77	52.37	50.59	51.12	51.31	51.61	51.97	50.59	51.12	51.32	51.77	52.37
3	Gandighat/Ganga	49.30	49.86	50.07	50.48	51.02	49.46	49.89	50.04	50.27	50.52	49.46	49.89	50.07	50.48	51.02
4	Heridah/ganga	42.17	42.65	42.84	43.19	43.66	42.30	42.69	42.81	43.02	43.24	42.30	42.69	42.84	43.19	43.66
5	Munger/Ganga	38.78	39.37	39.61	40.04	40.62	38.95	39.41	39.56	39.80	40.06	38.95	39.41	39.61	40.04	40.62
6	Bhagalpur/Ganga	33.83	34.44	34.69	35.14	35.73	33.74	34.40	34.67	35.21	35.93	33.83	34.44	34.69	35.21	35.93
7	Kahalgaoon/Ganga	31.96	32.39	32.56	32.88	33.29	32.06	32.43	32.55	32.76	33.00	32.06	32.43	32.56	32.88	33.29

[Handwritten signature]

**Monthly Progress Report for 18th meeting of Central Monitoring
Committee in the matter of OA 673/2018**

Agenda No.-1(d)	Status
E-flows	<ol style="list-style-type: none"> 1. As per directions given in the 4th meeting of R.R.C held on 03.10.2019, the discharge data at entry and exit point of the five polluted river stretches (Sirsiya, Parman, Harbaura, Ramrekha and Punpun) is being made available to BSPCB fortnightly. 2. Ministry of Jal shakti, Gol through its gazette notification no. 4009 dated 09.10.2018 has defined the quantum of e-flow in the main stem of river Ganga from Haridwar (Uttarkhand) to Kanpur (Uttar Pradesh) only. However it was desirable to notify the quantum of e-flow for entire reach of Ganga as well as its important tributaries. 3. It is well known that there exists an Indo-Bangladesh Treaty, 1996 in which sharing formula of water available at Farraka Barrage has been agreed. Sharing of Ganga water between India and Bangladesh, especially during lean season, is of utmost importance as it is impacting Bihar's development as well. In this regard, MoJS, Gol has been requested to fix the quantum of water at important terminal points of the entire stretch of river Ganga vide dept letter no. 208 dated 24.04.2019. Further information on the matter is still awaited.
Flood Plain Regulation	<ol style="list-style-type: none"> 1. Govt. of India vide SO 3187 dated 07.10.2016 has published Gazette notification regarding River Ganga rejuvenation, Protection and Management Authorities Order-2016 wherein Flood Plain has been defined in sub-section (1) (I) of section 3 of said notification as under: <i>"Such area of river Ganga or its tributaries which comes under water on either side of it due to flood corresponding to its greatest flow or with flood of frequency of 100 years."</i> <p>Further, in sub-section(3) of section 6 of the said notification, it has been mentioned that <i>"no person shall construct any structure, whether permanent or temporary for residential or commercial or industrial or any other purpose in the river Ganga, bank of river Ganga or its tributaries or active flood plain area of river Ganga or its tributaries."</i></p> 2. According to the aforementioned definition of flood plain, the majority of the state falls within it. Flooding affects roughly 68,800 square kilometres out of a total geographical area of 94,160 square kilometres, accounting for nearly 73% of the State's total geographical area. The displacement and rehabilitation of a large population/habitation does not appear to be feasible. This will also block the development efforts of Bihar, a densely populated State. So, GoB is not in favor of enactment flood plain zoning regulations as defined above. Considering the ground reality of Bihar and the

	<p>circumstances, WRD Bihar has requested the Government of India, vide letter no. 222 dated 04.05.2020, to reconsider the provision of Flood Plain Zoning shown in the above-mentioned notification.</p> <p>3. Further, in response to NMCG's request, a scientific study for establishing the non-feasibility of Flood plain zoning in the state of Bihar has been sent to NMCG vide WRD letter no. 296 dated 02.08.2021. The conclusion of the study is as under: <i>"On account of existing topography near river banks, availability of fertile land, people's dependability on domestic use of water and the high cost of land in non-flood plain area; dense population in northern plain terrain are bound to settle within embanked river areas, which indicate the non-feasibility of flood plain zoning in the state of Bihar".</i></p> <p>4. To look into the matter of Flood Plain Zoning in Bihar, a Committee was constituted as per direction of NGT comprising the members from CWC, NMCG and CPCB. The three meetings of the Committee were held on 23.11.2021, 15.12.2021 & 24.01.2022. The committee in the 2nd meeting held on 15.12.2021 decided that Bihar would conduct scientific assessment using high resolution DEM. Accordingly, WRD, Bihar informed the Committee in its last meeting held on 24.01.2022, that GoB is currently unable to determine the degree of inundation corresponding to varying flood frequencies because a high resolution Digital Elevation Model is not yet available. Recently, Survey of India vide letter dated 21.03.2024 conveyed that the DEM data of Patna district is available. FMISC, WRD Bihar vide letter no. 184 dated 03.04.2024 and letter no 198 dated 10.04.2024 has been directed to collect the same from Survey of India. However estimated water level at different measuring stations located on river Ganga for different return period of 3, 7, 10, 20 and 50 years have been made available to MoJS, Gol, demonstrating Bihar's concern.</p> <p>5. MoJS, Gol has also been requested vide WRD letter no. 156 dated 15.03.2022 to revisit the flood plain in respect of prevailing geographical, Hydrological and social conditions of the state of Bihar as it has been done in case of river Krishna and Yamuna. The provision in case of Krishna & Yamuna as mentioned in minutes of 3rd meeting of Committee held on 24.01.2022 is as under:</p> <ul style="list-style-type: none"> (i) In case of Krishna river, Flood Plain of river is defined as zone between flood protection bunds of the river. (ii) In case of Yamuna river in Delhi, Flood plains are corresponding to zone of inundation for 1 in 25 years flood frequency. (iii) In case of Yamuna river in Agra, Flood level taken in year 2010 is taken as extent of flood plains. <p>6. The same has been reiterated vide letter no. 392 dated 01.07.2022 of WRD Bihar. The reply is still awaited.</p>
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BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010
 EPABX-0612-2261250/2262265, Fax-0612-2261050

E-mail- msbspcb-bih@gov.in, Website <http://bspcb.bihar.gov.in>

Ref. No.

Patna, dated-

From,

S. Chandrasekar, IFS,
 Member Secretary.

To,

The Principal Secretary,
 Urban Development and Housing Department,
 Govt. of Bihar, Patna.

Sub: - **Status report in compliance with the order of Hon'ble NGT dated- 24.11.2023 and 19.02.2024 in O.A. no. 200/2014.**

Sir,

Please find enclosed herewith district wise status report in compliance with the order of Hon'ble NGT dated- 24.11.2023 & 19.02.2024 in O.A. no. 200/2014 related with concerned issues viz. Industrial effluent discharge, Bio-medical waste, details of Hotels, Dharamshala, & Ashram, Quality of Burhi Gandak & Ganga river and construction of STP near J. P. Setu, Patna for needful action.

Encl: **As above.**

Yours faithfully,

Sd/-

(S. Chandrasekar)
 Member Secretary.

Memo: - *Stc*

Patna, dated:- *20/4/24*

Copy to: The Secretary to Government, Department of Environment, Forest & Climate Change, Government of Bihar, Patna for information and necessary action.

(Signature)
 (S. Chandrasekar)
 Member Secretary.

1. Category: Sewage

Sl. No.	f	g			
Data District	Details of the hotel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)			
Araria	There are 05 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		24/01/2024	RIVER PARMAR AT JOGBANI, ARARIA	ARARIA	17000
Arwal	--	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		08/01/2024	RIVER SONE AT ARWAL NEAR BALUGHAT (SAHAR)	ARWAL	2300
Aurangabad	There are 3 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		08/01/2024	RIVER PUNPUN AT OBRA, AURANGABAD	AURANGABAD	17000
Begusarai	There are 15 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Bhagalpur	There are 11 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		04/01/2024	RIVER GANGA AT U/S AJGABINATH MANDIR SULTANGANJ, BHAGALPUR	BHAGALPUR	4900

		04/01/2024	RIVER GANGA D/S CREMINATION GHAT AT SULTANGANJ, BHAGALPUR	BHAGALPUR	13000
		04/01/2024	RIVER GANGA AT D/S BHAGALPUR NEAR BARARIGHAT	BHAGALPUR	28000
		05/01/2024	RIVER GANGA D/S NEAR CREMATION GHAT, KHALGOAN	BHAGALPUR	4900
		05/01/2024	RIVER GANGA, JHAJGHAT AT KAHALGAON	BHAGALPUR	3300
		05/01/2024	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR	BHAGALPUR	13000
		05/01/2024	RIVER GANGA AT CHAMPANAGAR, RASIDPUR, BHAGALPUR	BHAGALPUR	1300
		05/01/2024	RIVER GANGA AT BHAGALPUR, OPP. KUPPA GHAT	BHAGALPUR	13000
		15/01/2024	RIVER GANGA AT U/S AJGABINATH MANDIR SULTANGANJ, BHAGALPUR	BHAGALPUR	13000
		15/01/2024	RIVER GANGA D/S CREMINATION GHAT AT SULTANGANJ, BHAGALPUR	BHAGALPUR	17000
		16/01/2024	RIVER GANGA D/S NEAR CREMATION GHAT, KHALGOAN	BHAGALPUR	13000

		16/01/2024	RIVER GANGA, JHAJGHAT AT KAHALGAON	BHAGALPUR	7900
		16/01/2024	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR	BHAGALPUR	24000
		16/01/2024	RIVER GANGA AT D/S BHAGALPUR NEAR BARARIGHAT	BHAGALPUR	54000
		16/01/2024	RIVER GANGA AT CHAMPANAGAR, RASIDPUR, BHAGALPUR	BHAGALPUR	4900
		16/01/2024	RIVER GANGA AT BHAGALPUR, OPP. KUPPA GHAT	BHAGALPUR	17000
Bhojpur	There are 07 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		04/01/2024	RIVER GANGI AT ARA, D/S	BHOJPUR	22000
		04/01/2024	RIVER GANGA AT ARA-CHAPRA ROAD BRIDGE (KOILWAR BARHARA-CHAPRA ROAD)	BHOJPUR/SARAN	3300
		18/01/2024	RIVER GANGA AT ARA-CHAPRA ROAD BRIDGE (KOILWAR BARHARA-CHAPRA ROAD)	BHOJPUR/SARAN	1300
		04/01/2024	RIVER SONE AT BAHYARA, BHOJPUR	BHOJPUR	22000
		04/01/2024	RIVER SONE AT KOILWAR, NEAR MANDIR, BHOJPUR	BHOJPUR	17000

Buxar		Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		02/01/2024	RIVER GANGA AT D/S BUXAR NEAR VEER KUNWAR SINGH ROAD BRIDGE	BUXAR	7900
		02/01/2024	RIVER GANGA AT BUXAR, RAMREKHAGHAT	BUXAR	7900
		02/01/2024	RIVER GANGA AT U/S JAIL GHAT, BUXAR	BUXAR	4900
		02/01/2024	RIVER GANGA CHUSA AT BUXAR	BUXAR	4900
		16/01/2024	RIVER GANGA AT D/S BUXAR NEAR VEER KUNWAR SINGH ROAD BRIDGE	BUXAR	13000
		16/01/2024	RIVER GANGA AT BUXAR, RAMREKHAGHAT	BUXAR	17000
		16/01/2024	RIVER GANGA AT U/S JAIL GHAT, BUXAR	BUXAR	22000
		16/01/2024	RIVER GANGA CHUSA AT BUXAR	BUXAR	17000
Darbhanga	There are 17 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		30/01/2024	RIVER KAMALA (BIHAR) AT JEEWACH GHAT, DARBHANGA	DARBHANGA	3300
		30/01/2024	RIVER KAMALA AT GAUSAGHAT, DARBHANGA	DARBHANGA	3300

		30/01/2024	RIVER BAGMATI AT DARBHANGA, SAMASTIPUR ROAD BRIDGE, DARBHANGA	DARBHANGA	2300
East Champaran	There are 25 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		11/01/2024	RIVER SIRSIYA AT RAXAUL, BIRGANJ CHECK POST ROAD BRIDGE EAST CHAMPARAN	EAST CHAMPARAN	92000
		11/01/2024	RIVER SIRSIYA D/S RAXAUL (KOERIA TOLA), EAST CHAMPARAN	EAST CHAMPARAN	92000
		11/01/2024	RIVER SIKRAHNA AT LAL PARSÀ, BETIAH, EAST CHAMPARAN	EAST CHAMPARAN	28000
		11/01/2024	RIVER BURHI GANDAK AT LAL BAGLA GHAT, MOTIHARI DHAKA ROAD, EAST CHAMPARAN	EAST CHAMPARAN	17000
		11/01/2024	RIVER BURHI GANDAK AT BARACHAKIA, EAST CHAMPARAN	EAST CHAMPARAN	11000
Gaya	There are 06 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Gopalganj	There are 04 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)

		22/01/2024	RIVER DAHA AT MEERGANJ NEAR BADARJHIMMI BAZAR, GOPALGANJ	GOPALGANJ	54000
		23/01/2024	RIVER DAHA AT ITWA BRIDGE, GOPALGANJ	GOPALGANJ	24000
		23/01/2024	RIVER GANDAK GOPALGANJ PIPRAKOTHI ROAD BRIDGE (DUMARIA GHAT)	GOPALGANJ	7900
Jamui	There are 07 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Jehanabad	There are 02 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Katihar	There are 09 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		24/01/2024	RIVER KOSHI AT KURSHELA AT KATI HAR	KATI HAR	35000
Khagaria		Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		25/01/2024	RIVER BURHI GANDAK AT KHAGARIA ROAD BRIDGE BEFORE CONFLUENCE WITH GANGA , KHAGARIA	KHAGARIA	13000
Kishanganj	There are 01 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)

	this Board.	24/01/2024	RIVER MAHANANDA AT THAKURGANJ, KISHANGANJ ROAD BRIDGE, KISHANGANJ	KISHANGANJ	13000
Madhepura		Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		24/01/2024	RIVER KOSHI AT MADHEPURA	MADHEPURA	17000
Madhubani	There are 06 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		29/01/2024	RIVER KAMALA AT BENIPATTI (MADHUBANI)	MADHUBANI	13000
		29/01/2024	RIVER DHOS AT SAHARGHAT, MADHUBANI	MADHUBANI	13000
		29/01/2024	RIVER DHOS AT MADHWAPUR, MADHUBANI	MADHUBANI	4900
		29/01/2024	RIVER KAMALA AT KAMALA GHAT NEAR BARRAGE ATJAYNAGAR , MADHUBANI	MADHUBANI	2700
Munger		Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		04/01/2024	RIVER GANGA AT MUNGER D/S, CREAMINATION GHAT	MUNGER	17000
		04/01/2024	RIVER GANGA AT U/S MUNGER KASHATHARNI GHAT	MUNGER	4900

		15/01/2024	RIVER GANGA AT U/S MUNGER KASHATHARNI GHAT	MUNGER	13000
		15/01/2024	RIVER GANGA AT MUNGER D/S, CREAMINATION GHAT	MUNGER	24000
Muzaffarpur	There are 55 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		08/01/2024	RIVER GANGA AT BARAHIYA, NEPALITOLA, MARANCHI, HATHIDAH AT MOKAMA, PATNA	MUZAFFARPUR	7900
		22/01/2024	RIVER GANGA AT BARAHIYA, NEPALITOLA, MARANCHI, HATHIDAH AT MOKAMA, PATNA	MUZAFFARPUR	13000
		22/01/2024	RIVER GANDAK AT REWAGHAT, MUZAFFARPUR	MUZAFFARPUR	17000
		24/01/2024	RIVER BURHI GANDAK AT AKHARAGHAT, MUZAFFARPUR	MUZAFFARPUR	17000
		24/01/2024	RIVER BURHI GANDAK U/S ROAD BRIDGE NH NEAR ZERO MILE MUZAFFARPUR	MUZAFFARPUR	13000
Nalanda	There are 01 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Patna	There are 79 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)

this Board.	04/01/2024	RIVER GANGA AT MOKAMA (D/S), NEAR RAJENDRA BRIDGE , SIMIRIYA GHAT	PATNA	22000
	05/01/2024	RIVER GANGA NEAR DANAPUR (NEAR PIPA PUL) ,PATNA	PATNA	3300
	05/01/2024	RIVER GANGA AT DIGHA, NEAR J P SETU, PATNA U/S	PATNA	17000
	05/01/2024	RIVER GANGA AT GANDHIGHAT, NIT PATNA	PATNA	24000
	05/01/2024	RIVER GANGA AT GULABI GHAT, PATNA	PATNA	24000
	05/01/2024	RIVER GANGA AT PATNA D/S (GANGA BRIDGE), GAIGHAT, PATNA	PATNA	22000
	05/01/2024	RIVER GANGA AT MALSALAMI, PATNA CITY, PATNA	PATNA	11000
	05/01/2024	RIVER GANGA AT KACHCHI-DARGAH-BIDUPUR NEAR ROAD BRIDGE, PATNA	PATNA	13000
	05/01/2024	RIVER GANGA AT TRIVENI GHAT, PATNA	PATNA	11000
	05/01/2024	RIVER PUNPUN NEAR PATNA FATUHA ROAD BRIDGE, FATUHA	PATNA	28000
	05/01/2024	RIVER GANGA AT KEWALA GHAT,FATUHA, PATNA	PATNA	22000

		08/01/2024	RIVER GANGA AT BAKHTIYARPUR-TAJPUR BRIDGE ON GANGA, ATHMALGOLA, PATNA	PATNA	7900
		08/01/2024	RIVER GANGA AT UMA NATH MANDIR, BARH	PATNA	22000
		08/01/2024	RIVER GANGA U/S OF M/S NTPC, BARH WATER INTAKE POINT, BARH	PATNA	13000
		08/01/2024	RIVER GANGA D/S OF M/S NTPC, BARH WATER INTAKE POINT, PATHANICHAK, BINDTOLA BARH	PATNA	17000
		08/01/2024	RIVER GANGA AT MOKAMA (U/S), MAHADEO ASTHAN, PATNA	PATNA	17000
		11/01/2024	RIVER UNPUN NEAR PUNPUN ROAD BRIDGE, PUNPUN	PATNA	17000
		11/01/2024	RIVER PUNPUN AT KINJAR ROAD BRIDGE, JEHANABAD-ARWAL BORDER, JEHANABAD	PATNA	35000
		16/01/2024	RIVER GANGA AT MOKAMA (D/S), NEAR RAJENDRA BRIDGE, SIMIRIYA GHAT	PATNA	24000

		22/01/2024	RIVER GANGA AT BAKHTIYARPUR-TAJPUR BRIDGE ON GANGA, ATHMARGOLA, PATNA	PATNA	4900
		22/01/2024	RIVER GANGA AT UMA NATH MANDIR, BARH	PATNA	13000
		22/01/2024	RIVER GANGA U/S OF M/S NTPC, BARH WATER INTAKE POINT, BARH	PATNA	11000
		22/01/2024	RIVER GANGA D/S OF M/S NTPC, BARH WATER INTAKE POINT, PATHANICHAK, BINDTOLA BARH	PATNA	13000
		22/01/2024	RIVER GANGA AT MOKAMA (U/S), MAHADEO ASTHAN, PATNA	PATNA	24000
		24/01/2024	RIVER GANDAK AT KONHARA GHAT, OPPOSITE HARIHARNATH MANDIR, SONEPUR	PATNA	28000
		31/01/2024	RIVER GANGA AT TRIVENI GHAT, PATNA	PATNA	7900
		31/01/2024	RIVER GANGA AT KEWALA GHAT, FATUHA, PATNA	PATNA	24000
		31/01/2024	RIVER GANGA NEAR DANAPUR (NEAR PIPA PUL), PATNA	PATNA	13000

		31/01/2024	RIVER GANGA AT DIGHA, NEAR J P SETU, PATNA U/S	PATNA	17000
		31/01/2024	RIVER GANGA AT GANDHIGHAT, NIT PATNA	PATNA	54000
		31/01/2024	RIVER GANGA AT GULABI GHAT, PATNA	PATNA	35000
		31/01/2024	RIVER GANGA AT PATNA D/S (GANGA BRIDGE), GAIGHAT, PATNA	PATNA	17000
		31/01/2024	RIVER GANGA AT MALSALAMI, PATNA CITY, PATNA	PATNA	13000
		31/01/2024	RIVER GANGA AT KACHCHI-DARGAH-BIDUPUR NEAR ROAD BRIDGE, PATNA	PATNA	17000
Purnea	There are 09 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Rohtash	There are 04 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		08/01/2024	RIVER SONE AT NASIRIGANJ DAM, ROHTAS	ROHTAS	3300
		08/01/2024	RIVER SONE AT ROAD BRIDGE-DEHRI-ON-SONE, ROHTAS	ROHTAS	4900

		08/01/2024	RIVER SONE AT BANJARI NEAR BANJARI NEAR SUN TEMPLE KALYANPUR, ROHTAS	ROHTAS	3300
		08/01/2024	RIVER SONE AT INDRAPURI DAM, DEHRI ON SONE, ROHTAS	ROHTAS	3300
Saharsa	There are 04 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.				
Samastipur	There are 07 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		30/01/2024	RIVER BURHI GANDAK NEAR MAGARDAHI GHAT AT SAMASTIPUR ROAD BRIDGE, SAMASTIPUR	SAMASTIPUR	17000
Saran	There are 07 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		04/01/2024	RIVER GANGA AT MAA AMBIKA ASTHAN, AAMI, SARAN	SARAN	9400
		04/01/2024	RIVER GANGA AT THE BALUGHAT, DORIGANJ, SARAN	SARAN	13000
		18/01/2024	RIVER GANGA AT MAA AMBIKA ASTHAN, AAMI, SARAN	SARAN	22000
		18/01/2024	RIVER GANGA AT THE BALUGHAT, DORIGANJ, SARAN	SARAN	24000

		22/01/2024	RIVER GHAGHARA NEAR CHAPRA, RIVILGANJ, MANJHI, SARAN	SARAN	11000
		24/01/2024	RIVER GANDAK AT SONEPUR NEAR HARIHARNATH TEMPLE	SARAN	28000
Sitamarhi	There are 07 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		01/01/2024	RIVER BAGMATI AT MUZAFFARPUR-SITAMARHI ROAD BRIDGE, SITAMARHI	SITAMARHI	17000
		01/01/2024	RIVER MANUSMAR AT PARSHURAMPUR, RIGA - BELSAND ROAD, SITAMARHI	SITAMARHI	7900
		01/01/2024	RIVER MANUSMAR U/S (RIGA), SITAMARHI	SITAMARHI	7900
		01/01/2024	RIVER MANUSMAR AT RIGA, UPHRAULIA, SITAMARHI	SITAMARHI	7900
		01/01/2024	RIVER LAKHANDEI U/S SITAMARHI AT MEHANDI NAGAR	SITAMARHI	17000
		01/01/2024	RIVER LAKHANDEI D/S SITAMARHI AT PARORI ROAD BRIDGE	SITAMARHI	35000
		Siwan	There are 18 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location
22/01/2024	RIVER DAHA U/S RAJENDRA ROAD BRIDGE AT SIWAN			SIWAN	17000

		22/01/2024	RIVER DAHA D/S AT RENUA, SIWAN	SIWAN	35000
Supaul		Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		24/01/2024	RIVER KOSHI AT BEERPUR, SUPAUL	SUPAUL	1300
Vaishali	There are 01 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		24/01/2024	RIVER GANDAK AT ROAD BRIDGE, U/S HAJIPUR, VAISHALI (BORDER OF SARAN & VAISHALI)	VAISHALI	22000
West Champaran	There are 09 applications of hotels/dharmshala/ashrams operating with valid CTE/CTOs of this Board.	Sampling Date	Name Of Monitoring Location	District	Fecal Coliform (MPN/100ml)
		10/01/2024	RIVER RAMREKHA AT U/S HARINAGAR, WEST CHAMPARAN	WEST CHAMPARAN	92000
		10/01/2024	RIVER RAMREKHA AT HARINAGAR, WEST CHAMPARAN	WEST CHAMPARAN	92000
		10/01/2024	RIVER HARHA AT BAGHA, LAURIYA ROAD BRIDGE	WEST CHAMPARAN	13000
		10/01/2024	RIVER SIKRAHNA AT LAURIA, HARINAGAR ROAD BRIDGE	WEST CHAMPARAN	22000
		10/01/2024	RIVER SIKRAHNA LAURIA-NARKATIAGANJ ROAD BRIDGE, WEST CHAMPARAN	WEST CHAMPARAN	28000

		10/01/2024	RIVER HARBORA D/S AT NARKATIAGANJ, WEST CHAMPARAN	WEST CHAMPARAN	17000
		10/01/2024	RIVER HARBORA,U/S AT NARKATIAGANJ, WEST CHAMPARAN	WEST CHAMPARAN	11000
		10/01/2024	RIVER SIKRAHNA AT CHANPATIYA, NEAR CHANPATIYA ROAD BRIDGE, WEST CHAMPARAN	WEST CHAMPARAN	17000
		10/01/2024	RIVER KOHRA U/S RAJ GHAT, MAJHAULIA, WEST CHAMPARAN	WEST CHAMPARAN	13000
		10/01/2024	RIVER KOHRA D/S NEAR RAILWAY BRIDGE, MAJHAULIA, WEST CHAMPARAN	WEST CHAMPARAN	17000

4. Category: Industrial Effluent Discharge

Sl. No.	a	b	c	d	e																									
Data District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total daily generation of such industrial waste within the District.	The manner of treatment of the industrial waste so generated.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	The per day generation of industrial solid waste and manner of its treatment and disposal in the District.																									
Araria	<ul style="list-style-type: none"> The industries having potential waste water generation of Araria district includes Slaughter houses, Parboil rice mill and Automobile servicing centre . There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), 	• Total 1100 KLD (approx.) waste water generations from these industries.	• All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Araria district. There is no CETP installed in Araria district. <table border="1"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Araria district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s AL Sameer Exports Pvt Ltd</td> <td>7.6</td> <td>28</td> <td>21</td> <td>Complied</td> </tr> <tr> <td>M/s Marhaba Frozen Foods</td> <td>7.69</td> <td>55</td> <td>21</td> <td>Complied</td> </tr> <tr> <td>M/s Zakariya</td> <td>8.24</td> <td>650</td> <td>1574</td> <td>Non-Complied; Board</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Araria district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s AL Sameer Exports Pvt Ltd	7.6	28	21	Complied	M/s Marhaba Frozen Foods	7.69	55	21	Complied	M/s Zakariya	8.24	650	1574	Non-Complied; Board	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Araria district																														
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																										
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M/s Zakariya	8.24	650	1574	Non-Complied; Board																										

<p>including 03 units namely a) M/s AL Sameer Exports Pvt Ltd; b) M/s Marhaba Frozen Foods; c) M/s Zakariya Agro (P) Ltd in Araria district.</p> <ul style="list-style-type: none"> The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. The GPIs located in Araria district (Slaughter houses) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ 				Agro (P) Ltd			issued legal direction
				Standard			5.5-9.0

	gardening purpose. No water is discharge into any water body.				
Arwal	<ul style="list-style-type: none"> The industries having potential waste water generation of Arwal district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Arwal district. 	<ul style="list-style-type: none"> Total 92 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Arwal district. There is no CETP installed in Arwal district. There are no any GPIs in Arwal district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Aurangabad	<ul style="list-style-type: none"> The industries having potential waste water generation of Aurangabad district includes Parboil rice mill and Automobile servicing centre. There is no discharge from 	<ul style="list-style-type: none"> Total 262 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Aurangabad district. There is no CETP installed in Aurangabad district. There are no any GPIs in Aurangabad district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.

	<p>aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Aurangabad district. 				
Banka	<ul style="list-style-type: none"> • The industries having potential waste water generation of Banka district includes Distillery and Parboiled rice mill. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 02 units namely a) M/s MJ and Sons Distillery and Breweries 	<ul style="list-style-type: none"> • Total 880 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Banka district. There is no CETP installed in Banka district. • Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.

	<p>Pvt. Ltd.; b) M/s SCI India Ltd Agro (P) Ltd in Banka district.</p> <ul style="list-style-type: none">• The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.• The GPIs located in Banka district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.				
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Begusarai	<ul style="list-style-type: none"> The industries having potential waste water generation of Begusarai district includes Parboil rice mill, Dairy, Beverage and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 06 units namely a) M/s Ganga Dairy Limited; b) M/s Varun Beverages Limited; c) M/s Barauni Dairy; d) M/s Hindustan Urvarak & Rasayan Limited; e) M/s Indian Oil Corporation Limited (IOC); f) M/s Mahavir Industries and Allied Works Pvt. Ltd in Begusarai 	<ul style="list-style-type: none"> Total 1777 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Begusarai district. There is no CETP installed in Begusarai district. <table border="1" data-bbox="788 763 1331 1581"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Begusarai district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Barauni Dairy</td> <td>7.98</td> <td>65</td> <td>36</td> <td>Non-Complied; Board issued legal direction</td> </tr> <tr> <td>M/s Varun Beverages Limited</td> <td>7.70</td> <td>18</td> <td>10</td> <td>Complied</td> </tr> <tr> <td>M/s Indian Oil Corporation Limited (IOC)</td> <td>7.44</td> <td>9</td> <td>11</td> <td>Complied</td> </tr> <tr> <td>M/s Ganga Dairy Limited</td> <td>8.05</td> <td>54</td> <td>85</td> <td>Non-Complied; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For irrigation purpose</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Begusarai district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Barauni Dairy	7.98	65	36	Non-Complied; Board issued legal direction	M/s Varun Beverages Limited	7.70	18	10	Complied	M/s Indian Oil Corporation Limited (IOC)	7.44	9	11	Complied	M/s Ganga Dairy Limited	8.05	54	85	Non-Complied; Board issued legal direction	Standard	5.5-9.0	30	100	For irrigation purpose	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Begusarai district																																								
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<p>district.</p> <ul style="list-style-type: none"> • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. • The GPIs located in Begusarai district (Dairy, Beverage) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 				M/s Hindustan Urvarak & Rasayan Limited	8.02	60	40	Complied
				Standard	5.5-9.0	100	200	For irrigation purpose

Bhagalpur	<ul style="list-style-type: none"> The industries having potential waste water generation of Bhagalpur district includes Textile, Food processing, Automobile servicing centre, Non-alcoholic beverages, Parboiled Rice Mills, Dairy products, Bio Medical waste treatment facility. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely a) M/s Bhalotia Fabtex Pvt. Ltd.; b) M/s Bhagalpur Dairy; c) M/s JJR Spin Textiles LLP in Bhagalpur district. The Central Pollution Control 	<ul style="list-style-type: none"> Total 558 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Bhagalpur district. There is no CETP installed in Bhagalpur district. <table border="1" data-bbox="788 786 1318 1429"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Bhagalpur district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Bhalotia Fabtex Pvt. Ltd.</td> <td>7.80</td> <td>28</td> <td>129</td> <td>Non-Complied; Board issued legal direction</td> </tr> <tr> <td>M/s Bhagalpur Dairy</td> <td>8.16</td> <td>28</td> <td>16</td> <td>Complied</td> </tr> <tr> <td>M/s JJR Spin Textiles LLP</td> <td>7.80</td> <td>27</td> <td>14</td> <td>Complied</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For Discharge in surface water</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Bhagalpur district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Bhalotia Fabtex Pvt. Ltd.	7.80	28	129	Non-Complied; Board issued legal direction	M/s Bhagalpur Dairy	8.16	28	16	Complied	M/s JJR Spin Textiles LLP	7.80	27	14	Complied	Standard	5.5-9.0	30	100	For Discharge in surface water	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Bhagalpur district																																			
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M/s Bhagalpur Dairy	8.16	28	16	Complied																															
M/s JJR Spin Textiles LLP	7.80	27	14	Complied																															
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	<p>Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> • The GPIs located in Bhagalpur district (Dairy, Textiles, Bio Medical waste treatment facility) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. 				
Bhojpur	<ul style="list-style-type: none"> • The industries having potential waste water 	<ul style="list-style-type: none"> • Total 4110 KLD (approx.) waste water 	<ul style="list-style-type: none"> • All aforesaid units have installed 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Bhojpur 	<ul style="list-style-type: none"> • Only boiler ash

	<p>generation of Bhojpur district includes Parboil rice mill, Dairy, Paper recycler, Asbestos, Distillery and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 04 units namely a) M/s HR Food Processing Pvt. Ltd.; b) M/s Ara Dairy; c) M/s Shree Vishnu Vishal Paper Mills Pvt. Ltd.; & d) M/s Bihar Distillery & Bottlers (P) Ltd. in Bhojpur district. • The Central Pollution Control Board has identified the Technical 	<p>generations from these industries.</p>	<p>Effluent Treatment Plant (ETP).</p>	<p>district. There is no CETP installed in Bhojpur district.</p> <ul style="list-style-type: none"> • M/s Shree Vishnu Vishal Paper Mills Pvt. Ltd.(Paper recycler) & M/s Bihar Distillery & Bottlers (P) Ltd. (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. <table border="1" data-bbox="798 810 1353 1473"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Bhojpur district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s HR Food Processing Pvt. Ltd</td> <td>8.59</td> <td>27.5</td> <td>21</td> <td>Non-Complied due to not installation of flow meter at ETP; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For surface discharge</td> </tr> <tr> <td>M/s Ara Dairy</td> <td>7.17</td> <td>78</td> <td>189</td> <td>Complied</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>350</td> <td>600</td> <td>For drain discharge</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Bhojpur district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s HR Food Processing Pvt. Ltd	8.59	27.5	21	Non-Complied due to not installation of flow meter at ETP; Board issued legal direction	Standard	5.5-9.0	30	100	For surface discharge	M/s Ara Dairy	7.17	78	189	Complied	Standard	5.5-9.0	350	600	For drain discharge	<p>generated from these units, which is used for filling low lying areas.</p>
Analysis report of Grossly Polluting Industries (GPIs) in Bhojpur district																																			
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	<p>institute as Third Party Agency (TPA) for the surprise inspection of GPs units located in different districts of Bihar every year for ensuring environmental compliance. All GPs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> • The GPs located in Bhojpur district (Dairy, Rice Mill) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPs located in Bhojpur district (Distillery & Paper mill recycler) have Effluent 				
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	Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.				
Buxar	<ul style="list-style-type: none"> The industries having potential waste water generation of Buxar district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). There is no any GPIs in Buxar district. 	<ul style="list-style-type: none"> Total 181 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Buxar district. There is no CETP installed in Buxar district. There are no any GPIs in Buxar district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Darbhanga	<ul style="list-style-type: none"> The industries having potential waste water generation of Darbhanga district includes 	<ul style="list-style-type: none"> Total 145 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Darbhanga district. There is no CETP installed in Darbhanga district. 	<ul style="list-style-type: none"> Only boiler ash generated from these

<p>Parboil rice mill, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/s Darbhanga Dairy in Darbhanga district. • The Central Pollution Control Board has identified the Technical Institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have 	Darbhanga district					<p>units, which is used for filling low lying areas.</p>
	Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	
	M/s Darbhanga Dairy	7.61	25	56	Complied	
	Standard	5.5-9.0	30	100	For discharge inland surface	

	<p>installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPs located in Darbhanga district (Dairy, Parboil rice mill) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 																			
East Champaran	<ul style="list-style-type: none"> The industries having potential waste water generation of East Champaran district includes Parboil rice mill, Dairy, Distillery, Sugar and Automobile servicing centre . There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control 	<ul style="list-style-type: none"> Total 1621 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of East Champaran district. There is no CETP installed in East Champaran district. <table border="1"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in East Champaran district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Mother Dairy Fruit & Vegetable Pvt.</td> <td>6.85</td> <td>60</td> <td>48</td> <td>Complied</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in East Champaran district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Mother Dairy Fruit & Vegetable Pvt.	6.85	60	48	Complied	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in East Champaran district																				
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																
M/s Mother Dairy Fruit & Vegetable Pvt.	6.85	60	48	Complied																

<p>Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely a) M/s Mother Dairy Fruit & Vegetable Pvt. Ltd.; b) M/s HPCL Bio-Fuels Ltd., (Distillery Div.); c) M/s HPCL Bio-Fuels Ltd., (Sugar Div.) in East Champaran district.</p> <ul style="list-style-type: none"> The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and 									
	Ltd								
	M/s HPCL Bio-Fuels Ltd., (Sugar Div.)	7.35	26	-	Complied				
Standard	5.5-9.0	100	200	For irrigation purpose					

	<p>disposal of their effluent.</p> <ul style="list-style-type: none"> • The GPIs located in East Champaran district (Sugar, Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPIs located in East Champaran district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 				
Gaya	<ul style="list-style-type: none"> • The industries having potential waste water generation of Gaya district includes Parboil rice mill, Dairy, 	<ul style="list-style-type: none"> • Total 400 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Gaya district. There is no CETP installed in Gaya district. <div style="border: 1px solid black; padding: 5px; width: fit-content; margin: 5px auto;"> <p>Analysis report of Grossly Polluting Industries (GPIs) in Gaya district</p> </div>	<ul style="list-style-type: none"> • Only boiler ash generated from these units,

<p>Bakery and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/s Gaya Dairy in Gaya district. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant 				Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	which is used for filling low lying areas.
				M/s Gaya Dairy	6.92	12	44	Complied	
				Standard	5.5-9.0	30	100	For discharge surface water	

	<p>(ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPIs located in Gaya district (Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 																			
Gopalganj	<ul style="list-style-type: none"> The industries having potential waste water generation of Gopalganj district includes Sugar, Distillery, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries 	<ul style="list-style-type: none"> Total 2900 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Gopalganj district. There is no CETP installed in Gopalganj district. M/s Bharat Sugar Mills Distillery Division & M/s Sonasati Organics Pvt. Ltd (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. <table border="1" data-bbox="798 1299 1337 1451"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Gopalganj district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Gopalganj district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark						<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Gopalganj district																				
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																

<p>(GPIs), including 05 units namely a) M/s Bharat Sugar Mills; b) M/s Bharat Sugar Mills Distillery Division; c) M/s Sasamusa Sugar Mills; d) M/s Sonasati Organics Pvt. Ltd; e) M/s Vishnu Sugar Mills in Gopalganj district.</p> <ul style="list-style-type: none"> The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. The GPIs located in Gopalganj 	M/s Bharat Sugar Mills	8.07	20	20	Non-Complied due excess waste water generation; Board issued legal direction
	M/s Sasamusa Sugar Mills				Closed
	M/s Vishnu Sugar Mills	7.1	27	20	Complied
	Standard	5.5-9.0	100	200	For Irrigation purpose

	<p>district (Sugar & Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body.</p> <ul style="list-style-type: none"> • The GPIs located in Gopalganj district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 				
Jamui	<ul style="list-style-type: none"> • The industries having potential waste water generation of Jamui district includes Parboil rice mill and Dairy. There is no discharge from aforesaid industries into Ganga river and its tributaries. 	<ul style="list-style-type: none"> • Total 230 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Jamui district. There is no CETP installed in Jamui district. • There are no any GPIs in Jamui district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.

	<ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Jamui district. 				
Jehanabad	<ul style="list-style-type: none"> • The industries having potential waste water generation of Jehanabad district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Jehanabad district. 	<ul style="list-style-type: none"> • Total 172 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Jehanabad district. There is no CETP installed in Jehanabad district. • There are no any GPIs in Jehanabad district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.
Kaimur	<ul style="list-style-type: none"> • The industries having potential waste water 	<ul style="list-style-type: none"> • Total 650 KLD (approx.) waste water 	<ul style="list-style-type: none"> • All aforesaid units have installed 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Kaimur 	<ul style="list-style-type: none"> • Only boiler ash

	<p>generation of Kaimur district includes Vegetable oil manufacturing, Parboil rice mill, Textile processing and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Kaimur district. 	<p>generations from these industries.</p>	<p>Effluent Treatment Plant (ETP).</p>	<p>district. There is no CETP installed in Kaimur district.</p> <ul style="list-style-type: none"> • There are no any GPIs in Kaimur district, hence effluent quality report is not applicable. 	<p>generated from these units, which is used for filling low lying areas.</p>
Katihar	<ul style="list-style-type: none"> • The industries having potential waste water generation of Katihar district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and 	<ul style="list-style-type: none"> • Total 171 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Katihar district. There is no CETP installed in Katihar district. • There are no any GPIs in Katihar district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.

	<p>its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Katihar district. 				
Khagaria	<ul style="list-style-type: none"> • The industries having potential waste water generation of Khagaria district includes Parboil rice mill, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Khagaria district. 	<ul style="list-style-type: none"> • Total 50 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Khagaria district. There is no CETP installed in Khagaria district. • There are no any GPIs in Khagaria district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.
Kishanganj	<ul style="list-style-type: none"> • The industries having potential waste water 	<ul style="list-style-type: none"> • Total 1800 KLD (approx.) waste water 	<ul style="list-style-type: none"> • All aforesaid units have installed 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of 	<ul style="list-style-type: none"> • Only boiler ash

	<p>generation of Kishanganj district includes Slaughter houses, Parboil rice mill, Food Processing and Automobile servicing centre (List attached). There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 04 units namely a) M/s ABZ Agro Foods Limited; b) M/s Mash Agro Foods Limited; c) M/s Indagro Foods Private Limited; d) M/s Regaal Resources Private Limited in Kishanganj district. • The Central Pollution Control Board has identified the Technical 	<p>generations from these industries.</p>	<p>Effluent Treatment Plant (ETP).</p>	<p>Kishanganj district. There is no CETP installed in Kishanganj district.</p> <table border="1" data-bbox="799 730 1326 1585"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Kishanganj district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s ABZ Agro Foods Limited</td> <td></td> <td></td> <td></td> <td>Close during inspection</td> </tr> <tr> <td>M/s Mash Agro Foods Limited</td> <td>7.35</td> <td>24</td> <td>14</td> <td>Complied</td> </tr> <tr> <td>M/s Indagro Foods Private Limited</td> <td>6.42</td> <td>19.9</td> <td>28</td> <td>Complied</td> </tr> <tr> <td>M/s Regaal Resources Private Limited</td> <td>7.7</td> <td>170</td> <td>146</td> <td>Non-Complied due un authorized bypass of effluent; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.</td> <td>100</td> <td>200</td> <td>For irrigation</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Kishanganj district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s ABZ Agro Foods Limited				Close during inspection	M/s Mash Agro Foods Limited	7.35	24	14	Complied	M/s Indagro Foods Private Limited	6.42	19.9	28	Complied	M/s Regaal Resources Private Limited	7.7	170	146	Non-Complied due un authorized bypass of effluent; Board issued legal direction	Standard	5.5-9.	100	200	For irrigation	<p>generated from these units, which is used for filling low lying areas.</p>
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	<p>institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPIs located in Kishanganj district (Slaughter houses, Food Processing) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 			<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 20%;"></td> <td style="width: 10%; text-align: center;">0</td> <td style="width: 20%;"></td> <td style="width: 10%;"></td> <td style="width: 30%; text-align: right;">purpose</td> </tr> </table>		0			purpose	
	0			purpose						
Lakhisarai	<ul style="list-style-type: none"> The industries having potential waste water generation of 	<ul style="list-style-type: none"> Total 60 KLD (approx.) waste water generations 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Lakhisarai district. There is no CETP installed in Lakhisarai 	<ul style="list-style-type: none"> Only boiler ash generate 					

	<p>Lakhisarai district includes Parboil rice mill and Dairy There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Lakhisarai district. 	from these industries.	Treatment Plant (ETP).	<p>district.</p> <ul style="list-style-type: none"> • There are no any GPIs in Lakhisarai district, hence effluent quality report is not applicable. 	d from these units, which is used for filling low lying areas.
Madhepura	<ul style="list-style-type: none"> • The industries having potential waste water generation of Madhepura district includes Parboil rice mill and Automobile servicing centre There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly 	• Total 44 KLD (approx.) waste water generations from these industries.	• All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Madhepura district. There is no CETP installed in Madhepura district. • There are no any GPIs in Madhepura district, hence effluent quality report is not applicable. 	• Only boiler ash generated from these units, which is used for filling low lying areas.

	Polluting Industries (GPIs). • There is no any GPIs in Madhepura district.				
Madhubani	<ul style="list-style-type: none"> • The industries having potential waste water generation of Madhubani district includes Parboil rice mill, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Madhubani district. 	• Total 335 KLD (approx.) waste water generations from these industries.	• All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Madhubani district. There is no CETP installed in Madhubani district. • There are no any GPIs in Madhubani district, hence effluent quality report is not applicable. 	• Only boiler ash generated from these units, which is used for filling low lying areas.
Munger	<ul style="list-style-type: none"> • The industries having potential waste water generation of Munger district includes Dairy, 	• Total 500 KLD (approx.) waste water generations from these industries.	• All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Munger district. There is no CETP installed in Munger district. 	• Only boiler ash generated from these

<p>Tobacco and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely a) M/s Eastern Railway; b) M/s ITC Ltd. Dairy Plant; c) M/s ITC Ltd. (Tobacco Division) in Munger district. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental 	Analysis report of Grossly Polluting Industries (GPIs) in Munger district				units, which is used for filling low lying areas.	
	Industry Name	pH	BOD (mg/L)	TSS (mg/L)		Remark
	M/s Eastern Railway	8	25	22		• Non-Complied due to non-installation of flow meter; Board issued legal direction
	M/s ITC Ltd. Dairy Plant	7.62	28.9	19		Complied
	M/s ITC Ltd. (Tobacco Division)	7.36	27	25		Complied
Standard	5.5-9.0	30	100	For discharge in surface water		

	<p>compliance. All GPls have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPls located in Munger district (Dairy, Tobacco) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 																			
<p>Muzaffarpur</p>	<ul style="list-style-type: none"> The industries having potential waste water generation of Muzaffarpur district includes Tannery, Parboil rice mill, Dairy, Distillery and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State 	<ul style="list-style-type: none"> Total 1700 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Muzaffarpur district. There is no CETP installed in Muzaffarpur district. Distillery Division has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. <table border="1" data-bbox="794 1368 1347 1581"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Muzaffarpur district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Muzaffarpur</td> <td>7.70</td> <td>22</td> <td>35</td> <td>Non-Complied due to</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Muzaffarpur district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Muzaffarpur	7.70	22	35	Non-Complied due to	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Muzaffarpur district																				
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																
M/s Muzaffarpur	7.70	22	35	Non-Complied due to																

<p>Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely</p> <p>a) M/s Muzaffarpur Dairy; b) M/s Green Leather Industries; c) M/s Saba Tennery in Muzaffarpur district.</p> <p>• The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p>				ur Dairy				not installation of flow meter; Board issued legal direction
				M/s Green Leather Industries				Non-Complied due to non-compliance of consent conditions; Board issued legal direction
				M/s Saba Tennery				Non-Complied due to non-compliance of consent conditions; Board issued legal direction
				Standard	5.5-9.0	30	100	For discharge in surface

	<ul style="list-style-type: none"> • The GPIs located in Muzaffarpur district (Tannery, Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPIs located in Muzaffarpur district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 			<table border="1"> <tr> <td></td> <td></td> <td></td> <td></td> <td>water</td> </tr> </table>					water	
				water						
Nalanda	<ul style="list-style-type: none"> • The industries having potential waste water generation of Nalanda district includes Distillery, Dairy, Parboil rice mill and Automobile servicing centre. There is no 	<ul style="list-style-type: none"> • Total 2300 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Nalanda district. There is no CETP installed in Nalanda district. • Distillery and paper mill recycler has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. <div style="border: 1px solid black; padding: 5px; margin-top: 10px;"> Analysis report of Grossly Polluting Industries (GPIs) in Nalanda district </div>	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying 					

<p>discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 2 units namely a) M/s Santamani Paper Mills LLP; b) M/s Nalanda Dairy in Nalanda district. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and 				Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	areas.
				M/s Nalanda Dairy	7.3	26.7	15	Complied	
				Standard	5.5-9.0	30	100	For discharge surface water	

	<p>disposal of their effluent.</p> <ul style="list-style-type: none"> • The GPls located in Nalanda district (Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPls located in Nalanda district (Distillery and paper mill recycler) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 				
Nawada	<ul style="list-style-type: none"> • The industries having potential waste water generation of Nawada district includes Parboil rice mill and Automobile servicing centre 	<ul style="list-style-type: none"> • Total 150 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Nawada district. There is no CETP installed in Nawada district. • There are no any GPls in Nawada district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for

	<p>(List attached). There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Nawada district. 				filling low lying areas.
Patna	<ul style="list-style-type: none"> • The industries having potential waste water generation of Patna district includes Parboil rice mill, Dairy, Paper Mill (Recycler) and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting 	<ul style="list-style-type: none"> • Total 2000 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Patna district. There is no CETP installed in Patna district. • Paper recycler has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.

	<p>Industries (GPIs), including 11 units namely</p> <p>a) M/s Bhola Ram Steels Private Limited;</p> <p>b) M/s Hero Cycles Limited;</p> <p>c) M/s Hindustan Coca-Cola Beverages Pvt. Ltd ; d) M/s Indira Paper Mill Pvt. Ltd.; e) M/s Mateshwari Paper Mills Pvt. Ltd ; f) M/s Patna Paper Mill Pvt. Ltd.; g) M/s Pinex Steel Industries Pvt. Ltd; h) M/s Smirity Paper Mills Pvt. Ltd.; i) M/s United Breweries Ltd; j) Patna Dairy; k) M/s VSM Paper Private Limited in Patna district.</p> <p>• The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units</p>				
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	<p>located in different districts of Bihar every year for ensuring environmental compliance. All GPs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> • The GPs located in Patna district (Dairy, Beverages) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPs located in Patna district (Paper mill recycler) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and 				
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<p>Purnea</p>	<p>recycling of treated effluent.</p> <ul style="list-style-type: none"> The industries having potential waste water generation of Purnea district includes, Parboil rice mill, Distillery, Dairy and Automobile servicing centre . There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 02 units namely a) M/s Kosi Dairy Project (A Unit of COMFED); b) M/s Eastern India Biofuels Pvt. Ltd.; in Purnea district. The Central Pollution Control Board has identified the Technical institute as Third Party Agency 	<ul style="list-style-type: none"> Total 1300 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Purnea district. There is no CETP installed in Purnea district. M/s Eastern India Biofuels Pvt. Ltd (Distillery) has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. <table border="1" data-bbox="798 891 1332 1283"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Purnea district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Kosi Dairy Project (A Unit of COMFED)</td> <td>7.8</td> <td>48</td> <td>56</td> <td>Non-Complied; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For Irrigation purpose</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Purnea district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Kosi Dairy Project (A Unit of COMFED)	7.8	48	56	Non-Complied; Board issued legal direction	Standard	5.5-9.0	30	100	For Irrigation purpose	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Purnea district																									
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																					
M/s Kosi Dairy Project (A Unit of COMFED)	7.8	48	56	Non-Complied; Board issued legal direction																					
Standard	5.5-9.0	30	100	For Irrigation purpose																					

	<p>(TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none">• The GPIs located in Purnea district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent.• The GPIs located in Purnea district (Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening				
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Rohtas	<p>purpose.</p> <ul style="list-style-type: none"> • The industries having potential waste water generation of Rohtas district includes Parboil rice mill, Dairy, and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/s Rohtas dairy; in Patna district. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in 	<ul style="list-style-type: none"> • Total 850 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Rohtas district. There is no CETP installed in Patna district. • Paper recycler has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.
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	<p>different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> • The GPIs located in Rohtas district (Dairy, Beverages) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. • The GPIs located in Rohtas district (Paper mill recycler) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of 				
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Saharsa	<p>treated effluent.</p> <ul style="list-style-type: none"> • The industries having potential waste water generation of Saharsa district includes Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Saran district. 	<ul style="list-style-type: none"> • Total 200 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Saharsa • There are no any GPIs in Saran district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.
Samastipur	<ul style="list-style-type: none"> • The industries having potential waste water generation of Samastipur district includes Parboil rice mill, Sugar mill and Dairy unit. There is no discharge from aforesaid industries into Ganga river and its tributaries. 	<ul style="list-style-type: none"> • Total 2070 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Samastipur district. There is no CETP installed in Samastipur district. • There are no any GPIs in Samastipur district, hence effluent quality report is not applicable. 	<ul style="list-style-type: none"> • Only boiler ash generated from these units, which is used for filling low lying areas.

	<ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Samastipur district. 				
Saran	<ul style="list-style-type: none"> • The industries having potential waste water generation of Saran district includes Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Saran district. 	<ul style="list-style-type: none"> • Total 10 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Saran district. There is no CETP installed in Saran district. • There are no any GPIs in Saran district, hence effluent quality report is not applicable. 	-
Sheikhpura	<ul style="list-style-type: none"> • The industries having potential waste water generation of 	<ul style="list-style-type: none"> • Total 60 KLD (approx.) waste water generations 	<ul style="list-style-type: none"> • All aforesaid units have installed Effluent 	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Sheikhpura district. There is no CETP installed in 	<ul style="list-style-type: none"> • Only boiler ash generate

	<p>Sheikhpura district includes Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). • There is no any GPIs in Sheikhpura district. 	from these industries.	Treatment Plant (ETP).	<p>Sheikhpura district.</p> <ul style="list-style-type: none"> • There are no any GPIs in Sheikhpura district, hence effluent quality report is not applicable. 	d from these units, which is used for filling low lying areas.
Sheohar	<ul style="list-style-type: none"> • The industries having potential waste water generation of Sheohar district includes Parboil rice mill and Dairy. There is no discharge from aforesaid industries into Ganga river and its tributaries. • Bihar State Pollution Control Board has identified a total of 78 Grossly 	• Total 25 KLD (approx.) waste water generations from these industries.	• All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> • There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Sheohar district. There is no CETP installed in Sheohar district. • There are no any GPIs in Sheohar district, hence effluent quality report is not applicable. 	• Only boiler ash generated from these units, which is used for filling low lying areas.

	Polluting Industries (GPIs). • There is no any GPIs in Sheohar district.				
Sitamarhi	<ul style="list-style-type: none"> The industries having potential waste water generation of Sitamarhi district includes Parboil rice mill, Dairy and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). M/s Riga Sugar Co. Ltd. (Distillery & Sugar Division) are closed. There is no any GPIs in Sitamarhi district. 	• Total 780 KLD (approx.) waste water generations from these industries.	• All aforesaid units have installed Effluent Treatment Plant (ETP).	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Sitamarhi district. There is no CETP installed in Sitamarhi district. There are no any GPIs in Sitamarhi district, hence effluent quality report is not applicable. 	• Only boiler ash generated from these units, which is used for filling low lying areas.
Siwan	• The industries having potential waste water generation of	• Total 300 KLD (approx.) waste water generations	• All aforesaid units have installed Effluent	• There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Siwan district. There is no CETP installed in Siwan district.	• Only boiler ash generate

	<p>Siwan district includes Dairy, Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/s Amish Dairy And Foods Private Limited in Siwan district. • The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All 	<p>from these industries.</p>	<p>Treatment Plant (ETP).</p>	<table border="1"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Siwan district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Amish Dairy And Foods Private Limited</td> <td>8.08</td> <td>83.32</td> <td>33</td> <td>Non-Complied; Board issued legal direction</td> </tr> <tr> <td>Standard</td> <td>5.5-9.0</td> <td>30</td> <td>100</td> <td>For discharge in surface water</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Siwan district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Amish Dairy And Foods Private Limited	8.08	83.32	33	Non-Complied; Board issued legal direction	Standard	5.5-9.0	30	100	For discharge in surface water	<p>d from these units, which is used for filling low lying areas.</p>
Analysis report of Grossly Polluting Industries (GPIs) in Siwan district																									
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																					
M/s Amish Dairy And Foods Private Limited	8.08	83.32	33	Non-Complied; Board issued legal direction																					
Standard	5.5-9.0	30	100	For discharge in surface water																					

	<p>GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent.</p> <ul style="list-style-type: none"> The GPIs located in Siwan district (Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening purpose. No water is discharge into any water body. 																			
Supaul	<ul style="list-style-type: none"> The industries having potential waste water generation of Supaul district includes Dairy, Parboil rice mill and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total 	<ul style="list-style-type: none"> Total 300 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of Supaul district. There is no CETP installed in Supaul district. <table border="1"> <thead> <tr> <th colspan="5">Analysis report of Grossly Polluting Industries (GPIs) in Supaul district</th> </tr> <tr> <th>Industry Name</th> <th>pH</th> <th>BOD (mg/L)</th> <th>TSS (mg/L)</th> <th>Remark</th> </tr> </thead> <tbody> <tr> <td>M/s Kosi Dugdha Utpadk Sahkari Sangh</td> <td>7.79</td> <td>26</td> <td>41</td> <td>Complied</td> </tr> </tbody> </table>	Analysis report of Grossly Polluting Industries (GPIs) in Supaul district					Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark	M/s Kosi Dugdha Utpadk Sahkari Sangh	7.79	26	41	Complied	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is used for filling low lying areas.
Analysis report of Grossly Polluting Industries (GPIs) in Supaul district																				
Industry Name	pH	BOD (mg/L)	TSS (mg/L)	Remark																
M/s Kosi Dugdha Utpadk Sahkari Sangh	7.79	26	41	Complied																

	<p>of 78 Grossly Polluting Industries (GPIs), including 01 units namely a) M/s Kosi Dugdh Utpadak Sahkari Sangh in Supaul district.</p> <ul style="list-style-type: none"> The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the surprise inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. The GPIs located in Supaul district (Dairy) have Effluent Treatment Plant (ETP). The treated effluent is used for 			Standard	5.5-9.0	30	100	For discharge in surface water	

	horticulture/ agriculture/ gardening purpose. No water is discharge into any water body.				
Vaishali	<ul style="list-style-type: none"> The industries having Potential waste water generation of Vaishali district includes Distillery, Dairy, parboil rice mill and Automobile servicing centre There is no discharge from aforesaid industries into Ganga river and its tributaries. Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs) in the State. There are 05 units namely a) M/s Aasma Foods And Beverages Pvt. Ltd,; b) M/s Anuj Dairy Pvt. Ltd.; c) M/s Avon Cycles Limited; d) M/s Globus Spirits Ltd. ; e) 	<ul style="list-style-type: none"> Total 6L7 KLD (Approx.) waste water generations from these industries. 	All aforesaid units have installed Effluent Treatment Plant (ETP).	One CETP is Propose Hajipur Industrial area Vaishali district area in vaishali district.	Only boiler's ash generated from these units, which is used in low lying area filling.

	<p>M/s Hajipur Dairy (Sudha) in Vaishali district.</p> <ul style="list-style-type: none"> M/s Globus Spirits Ltd., one of the identified GPIs of Vaishali district has to maintain Zero Liquid Discharge (ZLD), as Per Board direction. The Central Pollution Control Board has identified the Technical institute as Third Party Agency (TPA) for the inspection of GPIs units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed ETP for treatment and disposal of their effluent. 				
West Champaran	<ul style="list-style-type: none"> The industries having potential waste water generation of West Champaran district includes Sugar, Distillery, Parboil rice mill 	<ul style="list-style-type: none"> Total 6000 KLD (approx.) waste water generations from these industries. 	<ul style="list-style-type: none"> All aforesaid units have installed Effluent Treatment Plant (ETP). 	<ul style="list-style-type: none"> There is not technically feasible for installation of Common Effluent Treatment Plant (CETP), as there is no significant number of industries situated in Industrial area of West Champaran district. There is no CETP installed in West Champaran district. Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 	<ul style="list-style-type: none"> Only boiler ash generated from these units, which is

	<p>and Automobile servicing centre. There is no discharge from aforesaid industries into Ganga river and its tributaries.</p> <ul style="list-style-type: none"> • Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs), including 03 units namely <ul style="list-style-type: none"> a) M/s Harinagar Sugar Mills Ltd. (Distillery Division); b) M/s Harinagar Sugar Mills Ltd; c) M/s HPCL Bio-Fuel Ltd Distillery Div d) M/s HPCL Bio-Fuel Ltd Sugar Div; e) M/s Manjhaulia Sugar Industries Pvt. Ltd. (Distillery Div.) f) M/s Manjhaulia Sugar Industries Pvt. Ltd. (Sugar Div.); g) M/s New Swadeshi Sugar Mills, (Distillery Division) h) M/s New Swadeshi 				used for filling low lying areas.
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	<p>Sugar Mills, (Sugar Division) In West Champaran district.</p> <ul style="list-style-type: none"> • The Central Pollution Control Board has identified the Technical Institute as Third Party Agency (TPA) for the surprise inspection of GPs units located in different districts of Bihar every year for ensuring environmental compliance. All GPs have installed Effluent Treatment Plant (ETP) for treatment and disposal of their effluent. • The GPs located in West Champaran district (Sugar) have Effluent Treatment Plant (ETP). The treated effluent is used for horticulture/ agriculture/ gardening 				
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	<p>purpose. No water is discharge into any water body.</p> <ul style="list-style-type: none"> • The GPIs located in West Champaran district (Distillery) have Effluent Treatment Plant (ETP). Distillery has adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. 				
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6. Category: Bio-Medical Waste

Sl. No.	a	b
Data	The per day total generation of bio-medical	The manner of its treatment and disposal

District	waste in the district	
Araria	122.64	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and operated by M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Arwal	13.00	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya).
Aurangabad	75.88	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya).
Banka	150.72	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Begusarai	157.74	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Bhagalpur	4806.23	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Bhojpur	92.99	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science,

		Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
Buxar	27.74	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
Darbhanga	804.20	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur .
East Champaran	690.20	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Gaya	2146.13	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya.
Gopalganj	481.52	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Jamui	79.42	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Jehanabad	17.53	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya.

Kaimur	31.75	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
Katihar	150.08	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Khagaria	155.32	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Kishanganj	211.43	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Lakhisarai	108.01	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Madhepura	372.65	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Madhubani	512.67	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.

Munger	86.91	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur
Muzaffarpur	7427.59	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Nalanda	97.82	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
Nawada	67.72	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya).
Patna	5249.93	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
Purnea	269.25	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synegy Waste Management (P) Ltd., Hanuman Ghat Road, Jawaharlal Nehru Medical College, Bhagalpur.
Rohtas	57.26	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Indira Gandhi Institute of Medical Science, Sheikhpura, Patna-20, Operated by M/s Sangam Mediserv Pvt. Ltd.
Saharsa	393.21	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are

		collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Samastipur	711.54	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Saran	364.36	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Sheikhpura	38.01	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Synergy Waste Management (P) Ltd., Gaya
Sheohar	76.42	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Sitamarhi	370.22	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Siwan	450.33	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur.
Supaul	225.01	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment

		Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur
Vaishali	645.85	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur
West Champaran	507.02	Bio-Medical Waste generated from different Health Care Facilities (HCFs) are collected, treated and disposed through Common Bio-Medical Waste Treatment Facilities (CBWTF) and M/s Medicare Environmental Management (P) Ltd., Muzaffarpur Industrial Area, P.O.- Bela, Muzaffarpur